

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS
NOTARIES IN RESPECT OF THE STATE OF MAHARASHTRA
TO BE HELD FROM 08.10.2018 TO 30.10.2018 AT MUMBAI**

Date : 08th Oct 2018 (Monday)
(Sr. No. 1-100)
Time : 9:00 A.M.

Date : 08th Oct 2018 (Monday)
(Sr. No. 101-200)
Time : 2:00 P.M.

Date : 09th Oct 2018 (Tuesday)
(Sr. No. 201-300)
Time : 9:00 A.M.

Date : 09th Oct 2018 (Tuesday)
(Sr. No. 301-400)
Time : 2:00 P.M.

Date : 10th Oct 2018 (Wednesday)
(Sr. No. 401-500)
Time : 9:00 A.M.

Date : 10th Oct 2018 (Wednesday)
(Sr. No. 501-600)
Time : 2:00 P.M.

Date : 11th Oct 2018 (Thursday)
(Sr. No. 601-700)
Time : 9:00 A.M.

Date : 11th Oct 2018 (Thursday)
(Sr. No. 701-800)
Time : 2:00 P.M.

Date : 12th Oct 2018 (Friday)
(Sr. No. 801-900)
Time : 9:00 A.M.

Date : 12th Oct 2018 (Friday)
(Sr. No. 901-1000)
Time : 2:00 P.M.

Date : 13th Oct 2018 (Saturday)
(Sr. No.1001-1100)
Time : 9:00 A.M.

Date : 13th Oct 2018 (Saturday)
(Sr. No. 1101-1200)
Time : 2:00 P.M

Date : 14th Oct 2018 (Sunday)
(Sr. No. 1201-1300)
Time : 9:00 A.M.

Date : 14th Oct 2018 (Sunday)
(Sr. No. 1301-1400)
Time : 2:00 P.M.

Date : 15th Oct 2018 (Monday)
(Sr. No. 1401-1500)
Time : 9:00 A.M.

Date : 15th Oct 2018 (Monday)
(Sr. No. 1501-1600)
Time : 2:00 P.M.

Date : 16th Oct 2018 (Tuesday)
(Sr. No. 1601-1700)
Time : 9:00 A.M.

Date : 16th Oct 2018 (Tuesday)
(Sr. No. 1701-1800)
Time : 2:00 P.M.

Date : 17th Oct 2018 (Wednesday)
(Sr. No. 1801-1900)
Time : 9:00 A.M.

Date : 17th Oct 2018 (Wednesday)
(Sr. No. 1901-2000)
Time : 2:00 P.M.

Date : 18th Oct 2018 (Thursday)
(Sr. No. 2001-2100)
Time : 9:00 A.M.

Date : 18th Oct 2018 (Thursday)
(Sr. No. 2101-2200)
Time : 2:00 P.M.

Date : 20th Oct 2018 (Saturday)
(Sr. No. 2201-2300)
Time : 9:00 A.M.

Date : 20th Oct 2018 (Saturday)
(Sr. No. 2301-2400)
Time : 2:00 P.M

Date : 21st Oct 2018 (Sunday)
(Sr. No. 2401-2500)
Time : 9:00 A.M.

Date : 21st Oct 2018 (Sunday)
(Sr. No. 2501-2600)
Time : 2:00 P.M.

Venue

Income Tax Appellate Tribunal (ITAT)
Mumbai Benches, Mumbai
Pratishtha Bhavan, 3rd & 4th Floors,
101, M. K. Road Mumbai,
Maharashtra ~ 400020

BY SPEED POST

Sr.No. 1

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Yogini Dinkar Kanade, **Advocate**
Sh. Dinkar Bhagwantrao Kanade
61, Hrishiyog, Near Sahawas Hall, Panmala, Pune
Maharashtra-411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nivangune Ashok Suresh, **Advocate**
Sh. Nivangune Suresh Shripati
Flat No.10, Kudale Patil Towers S.No.30, Near
Anandnagar Telephone Exchange, Sinhgas Road,
Vadgaon Bk.Pune Maharashtra-411051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 3

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Manjusha Shashishekhar Taday, **Advocate**
Sh. Shashishekhar Shashank Taday
Flat No.101, B/5, Green Fields, Near Antariksha
Society, Vastu Udyogm Pimpri, Pune
Maharashtra-411018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 4

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Wagh Kavita Bhimrao, **Advocate**
Sh. Wagh Bhimrao Barkuji
Survey No.49, Old Mundhwa Road, Lane No-2,
Wadeshwar Nagar, Vadgaon Sheri Pune
Maharashtra-411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 5

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mahesh Arvind Doiphode, **Advocate**
Sh. Arvind Vishwanath Doiphode
9A/11 Paschima Nagari, S.No.21, Near Citipride,
Kothrud, Pune Maharashtra-411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 6

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Vandana Ghamanrao Bhosale, **Advocate**
Sh. Ghamanrao Narayanrao Bhosale
706, Trimurtisangam, bhagat Marg,
Sangamwadi, Pune Maharashtra-411003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 7

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sandeep Baburao Barve, **Advocate**
Sh. Baburao Kondaji Barve
Flat No.201, A-Wing, Sun Darshan CHS Ltd. 2nd
Floor, plot No.8 to 10, Sector-10-A, Behind Sai
baba Hotel Nerul West Navi Mumbai
Maharashtra-400706

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 8

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kshitija Kiran Mirpagar Alias Kshitija Dilip Amolik, **Advocate**
Sh. Kiran Uttamrao Mirpagar
1/30, Arun Co-Op Hsg, Society, Senapati Bapat
Road, Durganagar Pune Maharashtra-411016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 9

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Suhas Malhari Surve, **Advocate**
Sh. Malhari Rudrappa Gotsurve
S.No.35/2, House No.1559, Siddharth Niwas,
Dhankawdi, Pune Maharashtra-411043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 10

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gouri Sachin Lokhande, **Advocate**
Sh. Sachin Subhash Lokhande
Flat No.6, 'F' Building Green City, S.No.1/13,
Rahulnagar, N.D.A. Road, Shivane Pune
Maharashtra-411023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 11

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Muzaffar Bashir Shaikh, **Advocate**
Sh. Lt.SH. Bashir Ismail Shaikh
Plot No.16, Gulistan Building 3rd Floor, New Era
Society, Market Yard, Pune Maharashtra-411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 12

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pophale Dipak Sitaram, **Advocate**
Sh. Sitaram Ganpat Pophale
Survey No.84/165, P.M.C.Colony, 6/3,
Shastrinagar, Near Police Station, Paud Road,
Kothrud, Pune Maharashtra-411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 13

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mahesh Vijay Taware, **Advocate**
Sh. Vijay Mahadev Taware
At.Post Nagthane, tehsil and Distt. Satara
Maharashtra-415519

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 14

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Jyoti Shirishkumar Diwakar, **Advocate**
Sh. Shirishkumar Shashikant Diwakar
Radhey Plot No-62, Arkashala Nagar, Shahupuri,
Satara Maharashtra-415002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 15

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Tyagi, **Advocate**
Sh. Lt.Sh.Yashvir Singh
706, 7th Floor, 'A'Wing Nityanand Sagar CHS
Ltd. Opp, Evershine Enclave, Sheetal Nagar, Mira
Road East Distt.Thane Maharashtra-401107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 16

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Hari Nath Sharma, **Advocate**
Sh. Ramajor Sharma
B/110, Nirmal Park No.6, Co-Op.Hsg.Society
S.V.Road, Bhayander East Distt.Thane
Maharashtra-401105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 17

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dhirendra Kumar Sharma, **Advocate**
Sh. Krishna Kant Sharma
Flat No-G-10, Room No.15, Janta Housing
Society, Jesal Park, Bhayender East Distt. Thane
Maharashtra-401104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 18

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nandkumar Panditrao Gandle, **Advocate**
Sh. Pandit Sitaram Gandle
KK Plaza, Near Champavati High School Nagar
Road, Beed Tq Beed.Distt.beed Maharashtra-
431122

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 19

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Vaishali Jagdish Harwadekar, **Advocate**
Sh. Jagdish Harwadekar
D/201, Bldg.No.9, 2nd Floor, laxmi Ratan Hasg.
Society, Ratan Nagar 4 Bungalows, andheri (W)
Mumbai-400053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 20

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Asha Narayan Landge, **Advocate**
Sh. Narayan Vitthal landge
2/44, B.I.T.Chawl, Opp.Godrej Tower, K.K.Marg,
Satrasta, Byculla (W), Mumbai Maharashtra-
400011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 21

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Namdeo Gopal Thardak, **Advocate**
Sh. Lt.Gopal Motiramji Thardak
Civil Line Daryapur, tq.Daryapur Distt.Amravati
Maharashtra-444803

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 22

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Powar Subhash Shankarrao, **Advocate**
Sh. Powar Shankarrao Dada
4/229, Powar Galli, Mothe Tale, Ichalkaranji Tal.
Hatakanangale Distt.Kolhapur Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 23

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shri Sunil Mulchandani, **Advocate**
Sh. Ludanaml Kalyandas Mulchandani
Flat No.11-12, Neelam Co-Operative Housing
Society Ltd. O.T.Section Ulhasnagar Distt.Thane
Maharashtra-421003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 24

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pradip Uttamrao Shinde, **Advocate**
Sh. Uttamrao Dhondji Shinde
At.Village Bachegaon, Post Dhanora (BK) Via
Kherkheli, Tq. Dharmabad, Distt. Nanded
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 25

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Supriya R.Patil, **Advocate**
Sh. Ranjit Shamrao Patil
Patil Galli, Near Siddnath Temple, Urun Islampur
Tal.Walwa Distt. Sangli Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 26

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gupta Dinesh Kumar, **Advocate**
Sh. Mansaram
Shivshakti Timki Bazar, Nagpur Maharashtra-
440018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 27

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amit Maheshwar Deshmukh, **Advocate**
Sh. Maheshwar Gopal Dekshmukh
Opp.Observatory, At and Post Alibag, Taluka-
Alibag Distt.Raigad Maharashtra-402201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 28

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nandkumar Manoharrao Deshmukh, **Advocate**
Sh. Manoharrao Ajabrao Deshmukh
S/3, Mahalaxami Apartment, Aath Rasta Square,
Laxminagar, Nagpur Tehsil Nagpur,
Distt.Nagpur Maharashtra-440022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 29

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jitendra Subhash Wani, **Advocate**
Sh. Subhash Vishvanath Wani
Sitakunj, Nashirabad, Tal. and Dist. Jalgaon
Maharashtra-425309

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 30

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Pundlik Patil, **Advocate**
Sh. Pundlik Dhondu Patil
Indraprastha Nagar, Shivji Nagar, Jalgaon
Maharashtra-425001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 31

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jayprakash Mihsra, **Advocate**
Sh. Shambhunath Mishra
G/702, 7th Floor, Reliable Complex, Phase No-II,
Nagarpalika Road, Near Rajiv Gandhi School,
Nallasopara (W), Tal.Vasai Distt.Thane
Maharashtra-401203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 32

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nitin Sushil Kumar Bhat, **Advocate**
Sh. Sushil Kumar Bhat
193-B, Pande Layout, Khamla Nagpur
Maharashtra-440025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 33

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Salunkhe Kundan Anandrao, **Advocate**
Sh. Salunkhe Anandrao Soma
Tapai Sadan Kranti Chowk Shivaji Nagar
Amalner Tal- Amalner Distt.Jalgaon
Maharashtra-425401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 34

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Ramchandra Patil, **Advocate**
Sh. Ramchandra Pandit Patil
34, Shrikrushna Colony Deopur Dhule Tal and
Distt.Dhule Near Akaswani Kendra
Maharashtra-424005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 35

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pawar Himmatrao Akaram, **Advocate**
Sh. Pawar Akaram Ramchandra
A/P.Ranjani, Tal.Kavathe Mahankal, Distt.Sangli
Maharashtra-416411

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 36

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nirmala Kantilal Vyas, **Advocate**
Sh. Kantilal Dwarkadas Vyas
21-A, 2nd Floor, mawji Mansion 15-Balamiya
Lane, Mahim Mumbai Maharashtra-400016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 37

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pravinkumar Keshav Tapase, **Advocate**
Sh. Keshavrao Tapase
457, Chandan Nagar, Near Medical Square,
Nagpur Maharashtra-440009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 38

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prashant Vishnu Tikare, **Advocate**
Sh. Vishnu Baburao Tikare
3/22/B, Swati Manor, J.K.Sawant Marg, Dadar
(West), Mumbai Maharashtra-400028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 39

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Om Prakash Singal, **Advocate**
Sh. Tej Ram Singal
B-1205, Dosti Aster, Dosti Acres Complex,
S.M.Road Wadala East Mumbai Maharashtra-
400037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 40

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Lankesh Ashok Gajbhiye, **Advocate**
Sh. Ashok Natthuji Gajbhiye
At-Mhasephar, Po-Mohpa, tehsil Kalmeshwar,
Distt.Nagpur Maharashtra-441502

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 41

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yeshwant Manikarao Subhedar, **Advocate**
Sh. Manikrao Pundlikrao Subhedar
Shivaji Nagar Mukhed Tq.Mukhed Distt.Nanded
Maharashtra-431715

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 42

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mane Nayana Balkrishna, **Advocate**
Sh. Mane Balkrishna Ramchandra
A/P.Sai Park Flat No-17, near Angel Highschool,
Before H.P.Gate No-2, Sambhaginagar,
Kadamwakwasti, Tal- Haveli Dist.pune
Maharashtra-412201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 43

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Abhaya Ghanshyam Sonawane, **Advocate**
Sh. Ghanshyam Baburav Sonawane
168-C-10, Kiran CHS Gorai-2, Borivali West
Mumbai Maharashtra-400092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 44

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ravindra Shankarrao Supare, **Advocate**
Sh. Shankarrao Sakharamji Supare
149, Chandramouli, Ganesh Nagar Nagpur
Maharashtra-440009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 45

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajashree Shivkumar Thakur, **Advocate**
Sh. Shivshankar Suratsing Thakur
Flat No.8, Ganraj Apartment, Ganraj Estate
Vaiduwadi, Hadapsar Pune Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 46

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Charudatta Dagadu Gate, **Advocate**
Sh. Dagadu Bhairu Gate
Swami Chaya, Lane No-10, Raigad Colony,
Karvenagar, Pune Maharashtra-411052

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 47

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Suvarana Balasaheb Rasal Kadam, **Advocate**
Sh. Sambhaji Rao Kadam
Flat No.H25 and 26 Mantri Avenue II,
Panchavati, Pashan, Opp.NCL, Pune
Maharashtra-411008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 48

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anita Arvind Badave, **Advocate**
Sh. Arvind Udhavrao Badave
Flat No.507/F-5 Wing, jai Ganesh Samrajya,
Opp.Panjarpol, Pune-Nashik Highway, Bhosari
Pune Maharashtra-411039

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 49

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anagha Vilas Chiplunkar, **Advocate**
Sh. Vilas Balkrishna Chiplunkar
Plot No.132, Samarpan Bunglow Dharmadhikari
Mala, Savedi Ahmednagar Maharashtra-414003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 50

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bapu Holambe, **Advocate**
Sh. Vitthalrao
Room No.18, Vishnu Patil Bhuvan, Navapada,
Subhash Road, Dombivali (w) Taluka Kalyan
Distt.Thane Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 51

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Krishna Dutta Dwivedi, **Advocate**
Sh. Umanath Dwivedi
Bldg. No.12/C, Room No.107, Gokul Niwas,
Sangharsh Nagar, Chandivali, andheri East
Mumbai Maharashtra-400072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 52

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Metar Abdul Suleman, **Advocate**
Sh. Metar Suleman Kasam
A/1102 Shepherd Residency CHS.Ltd.Opp. BMC
School, Mitha Nagar, Goregaon West Mumbai
Maharashtra-400104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 53

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arun Siwach, **Advocate**
Sh. Umed Singh
204 Charkop Safalya CHS Ltd. Sector-03,
Charkop Kandivali West Mumbai Maharashtra-
400067

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 54

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shama Vijay Shinde, **Advocate**
Sh. Krushnarao Nathu Dutte
H-602, Shruti Parvati Nagar, Sinhgad Road,
Pune Maharashtra-411009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 55

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yogesh Devidas Hatagade, **Advocate**
Sh. Devidas Shankarrao Hatagade
Adarsh Chawl, Rajeev Gandhi Nagar, Near
Ramrajya School Upper Bibwewadi, Pune
Maharashtra-411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 56

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Revati Amol Shelar, **Advocate**
Sh. Amol Pandurang Shelar
Shelarwada Near Ganpati Mandir Katrajgaon
Pune Maharashtra-411046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 57

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pandurang Raghu Salunke, **Advocate**
Sh. Raghu Namdeo Salunke
6/4 Pleasant Park, Bhairabanala, Pune
Maharashtra-411013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 58

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Narendra Laxman Ladkat, **Advocate**
Sh. Laxman Narayan Ladkat
Flat No.6, Pandhare Heights, 203/204, Somwar
Peth, Pune Maharashtra-411011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 59

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Afre Krutika Jagdish, **Advocate**
Sh. Afre Jagdish Shivajisa
Plot No.14, Ashirwad Bhavan Chhatrapati Shivaji
Nagar Parola Tal.Parola Distt.Jalgaon
Maharashtra-425111

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 60

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gurao Khanderao Ramrao, **Advocate**
Sh. Gurao Ramrao Hanmantrao
H.No.18, 19 Ward No.4, Shri Ram Niwas Near
Hanuman Temple Omerga Tq. Omerga
Distt.Osmanabad Maharashtra-413606

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 61

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vilas Madanrao Dhamne, **Advocate**
Sh. Madanrao Sanduji Dhamne
95, Near Mata Mandir, Pisadevi, Tq.and
Distt.AurangabadMaharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.04 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 62

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jayant Sudhakarrrao Dani, **Advocate**
Sh. Sudhakarrrao Vinayakrrao Dani
Mangalwari Peth, Umrer, tq.Umrer Distt.Nagpur
Maharashtra-440001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 63

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Reena Radheshyam Bang, **Advocate**
Sh. Radheshyam Papalal Bang
Bungalow No.12, Gadiya Park, Bassaye Nagar,
B/H Appex Hospital Aurangabad Maharashtra-
431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 64

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kagade Jairam Haridas, **Advocate**
Sh. Kagade Haridas Bhaurao
Shivkrupa Chawl, No.4, Room No.8/B, Indira
Nagar No.1 Sainath Road, Ghatkopar West
Mumbai Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 65

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Balaji Chandrakant Deshmane, **Advocate**
Sh. Chandrakant Mukundrao Deshmane
A/P Tuljapur (Khurd) Tq.Kuljapur
Distt.Osmanabad Maharashtra-413601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 66

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijay Murlidhar Wagh, **Advocate**
Sh. Murlidhar Ganpat Wagh
7, Govind Hari Apartment, Plot No.60, Janki
Nagar, Wadi Bhokar Road, Deopur Dhule
Maharashtra-424002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 67

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Surekha Pandurang Sawant, **Advocate**
Sh. Sambhaji Kundik Shirsat
35/3, Dipak Niwas, Nr.Sai Apartment,
Vittalwadi, Akurdi, Pune Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 68

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Koli Namdeo Pandurang, **Advocate**
Sh. Koli Pandurang Sitaram
Asoda-Gopalpura Road, Behind Mohan Theatre,
Vitthal Nagar, Makara Park Block No.21,
Vinayak Niwas, Jalgaon Tehsil and Distt. Jalgaon
Maharashtra-425001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 69

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrunal Babanrao Ghate, **Advocate**
Sh. Babanrao Narayanrao ghate
314, Hanuman nagar, Near Mahatma Gandhi
Garden Nagpur Maharashtra-440009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 70

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jinturkar Umesh Vasantao, **Advocate**
Sh. Jinturkar Vasantao Pundlikrao
Jinturkar Niwas Shastri Nager Kalamnuri
Tq.Kalamnuri Hingoli Maharashtra-431702

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 71

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Limbaji Sirsat, **Advocate**
Sh. Laxman Sirsat
Shastri Nagar, Kalamnuri Tq. Kalamnuri
Distt.Hingoli Maharashtra-431702

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 72

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhaskar Kisanraoji Kautikkar, **Advocate**
Sh. Kisanraoji Motiramji Kautikkar
At.Savali Datura, Post, Dhotarkheda Ta.Achalpur
Distt.Amravati Maharashtra-444805

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 73

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mamta Niranjana, **Advocate**
Sh. Niranjana Ramkrishna Bujade
Vidyanagar Ward Near Water Supply Tank
Ballapur Distt.Chandvapur Maharashtra-442901

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 74

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Devendra Gopal Shirodkar, **Advocate**
Sh. Gopal Soma Shirodkar
A/2, Bhairavi Apartment, Bharucha Road,
Dahisar East Mumbai Maharashtra-400068

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 75

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shailendra Prakash Sandanshiv, **Advocate**
Sh. Prakash Vishram Sandanshiv
Plot No.21, Saptashruni Colony,Behind Maleria
Office, near V.W.S. College Sakri Road, Dhule
Maharashtra-424001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 76

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sandipkumar, **Advocate**
Sh. Balkishanji Bajaj
Hotel Rohit Inn Near Bus Stand, Parbhani
Maharashtra-431401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 77

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nilesh Naresh Bagul, **Advocate**
Sh. Naresh Shamrao Bagul
Flat No.13, B Wing Arjun Baug, Raikar Mala,
Dhayari Gaon, Dhayari Pune Maharashtra-
411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 78

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Baliram Ingle, **Advocate**
Sh. Baliram Kisan Ingle
Aradhana Ward No.6, Behind State Bank of
India, At=Post-Nandura Tq.Nandura
Distt.Buldhana Maharashtra-443404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 79

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jayabhaye Manoj Vishnu, **Advocate**
Sh. Jayabhaye Vishnu Ranoji
Flat No.211, Shilavihar, Vasant Tekadi, Shriram
Chouck, Pipeline Road, Savedi, tal.nagar
Dist.Ahmednagar Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 80

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nitin Sahebrao Shingate, **Advocate**
Sh. Sahebrao Sitaram Shingate
Plot NO.7, Sitaram Sadan Giridarshan
Grahamirman Co-Op.Hsg.Soc., Godoli, Behind
Hotel New Ajantha Vilaspur Godoli Satara
Gujarat-415004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 81

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Aniruddha Arvind Joshi, **Advocate**
Sh. Arvind Ganesh Joshi
Amoghsiddhi Plot No.3, Shivanagar Colony,
Sambhajanagar Satara Maharashtra-415004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 82

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mamta Chandrakant Parab, **Advocate**
Sh. Chandrakant Vishnu Parab
401, Vrindavan, behind Canara bank, Bangur
Nagar, Goregaon Maharashtra-400104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 83

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ravindra Traymbak Sonawane, **Advocate**
Sh. Tryambak Manga Sonawane
Kumbhar Tek, Amalner Tal. Amalner Distt. Jalgaon
Maharashtra-425401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 84

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prashant Popatrao Khamkar, **Advocate**
Sh. Popatrao Narayan Khamkar
Saksh Plot No.38, Sr.No.170/C, Hill Top Garden
Soc.Charbhinti Shahunagar Godoli Satara
Maharashtra-415002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 85

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Onackalli Parambath Rajan, **Advocate**
Sh. Lt.O.Krishna Panicker
E-38, New Chandra CHS Ltd.Veera Desai Road,
andheri West Mumbai Maharashtra-400053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 86

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rameshwar Baliram Khond, **Advocate**
Sh. Baliram Janrao Khond
Gokul Colony, Tale Apartment, Near lala
Lajpatrai Society, Akola Maharashtra-444001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 87

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajdutt Haribhau Zarkar, **Advocate**
Sh. Haribhau Dattatraya Zarkar
Flat No.4, Trimurti Niwas, Veena Nagar, Katrang,
Khopoli, Tal.Khalapur Distt.Raigad Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 88

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jayant Waman Mhaiskar, **Advocate**
Sh. Waman Govind Mhaiskar
44/1002, Rajendra Nagar, Pune Maharashtra-
411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 89

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mahendra Arvind Nangare, **Advocate**
Sh. Arvind Sitaram Nangare
161/16 Gokhale Nagar Taluka-Haveli Distt.Pune
Maharashtra-411016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 90

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ganesh Vasudeo Mukane, **Advocate**
Sh. Vasudeo Baburao Mukane
Krishna Aangan Plot No.7AB, Flat No.201,202,
Survey No.41/2, Devad, Tal.Panevel Distt.Raigad
Maharashtra-410206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 91

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Poonam Palwade, **Advocate**
Sh. Dattatraya Palwade
Dattakrupa Nath Nagar, Nath Road, parli
V.Tq.Parli V.Distt.Beed Maharashtra-431515

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 92

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Satywan Bharat Shinde, **Advocate**
Sh. Bharat Shivram Shinde
Municipal Transits Camp Chawl No.2, Room
No.19, Jerbai Wadia Road, Behind Sasural Hotel,
Parel Bhoiwada, Parel Mumbai Maharashtra-
400012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 93

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shefali Desai, **Advocate**
Sh. Krishnakant Desai
A/58/1208, Azad Nagar, Veera Desai Road
andheri West Mumbai-400058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 94

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sanjay Ramrao Deshmukh, **Advocate**
Sh. Ramrao Ganpatrao Deshmukh
Kulswamini Niwas, In Front of Ganesh Tel Vikri
Kendra Prakash Nagar Latur Maharashtra-
413531

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 95

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kiran Karan Chawla, **Advocate**
Sh. Karan Ramesh Chawla
Flat No.12, A Wing E Bldg.Apsara Apartment,
Gawde Nagar S.N.Dubey Road, Rawalpada,
Dahisar East Mumbai Maharashtra-400068

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 96

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Damodar Maruti Bhalerao, **Advocate**
Sh. Maruti Abaji Bhalerao
8, Dharmanath Housing Society, Bhimnagar, Jail
Road, Nashik Road Maharashtra-422101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 97

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Shankarrao Jamnik, **Advocate**
Sh. Shankarrao Banduji Jamnik
A/103, La-Vida-Loca Hsg. Society, Pimple
Saudagar, Pune Maharashtra-411027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 98

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Makarand Vinod Acharya, **Advocate**
Sh. Vinod Narayan Acharya
Manorama Apartments, 194, Pande layout,
Khamla Nagpur Maharashtra-440014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 99

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vinod Shivdas Waghmode, **Advocate**
Sh. Shivdas Tukaram Waghmode
A-705, Gyan Ganga Apartment, S.No.30 Near
Tambe High School, Rahatani Pune Maharashtra-
411017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 100

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shailendra Subhash Mohole, **Advocate**
Sh. Subhash Gopal Mohole
Ashiyana Apartment, 202, Harekrishna Park,
Dhanori, pune Maharashtra-411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 101

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhosle Malojirao Baburao, **Advocate**
Sh. Bhosle Baburao Marthandrao
Nivedita Appartment F.No.8, Sinhagod Road
behind Indian Oil Petrol Pump, Pune
Maharashtra-411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 102

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sujata Shailendra Mohole, **Advocate**
Sh. Shailendra Subhash Mohole
Ashiyana Apartment, 202, Harekrishna Park,
Dhanori, pune Maharashtra-411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 103

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chandrakant Shankar Dalvi, **Advocate**
Sh. Shankar Sadashiv Dalvi
504, Prabhu Ashish CHS Ltd. Old MHB Colony,
Gokhale College Road, Borivali West Mumbai
Maharashtra-400091

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 104

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Tayade Pradnyashil Dalpatrao, **Advocate**
Sh. Tayade Dalpatrao Supadu
Plot No.11, Dhammadip Sambhaji Nagar, Near
Gadgebaba Chowk, jalgaon Tal.Distt.Jalgaon
Maharashtra-425002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 105

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Santoshi Ambadas Kathle, **Advocate**
Sh. Ambadas Shankarrao Kathle
East Vardhaman Nagar Darwaha Distt.Yavatmal
Maharashtra-445202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 106

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Niteen Janrao Wathore, **Advocate**
Sh. Janrao Laxman Wathore
Room No.206, Trimurti Sadan, Plot No.435, 36,
Shivaji Nagar, Bonkode, Sector-12,
Koparkhairance, Navi Mumbai Distt. Thane
Maharashtra-400709

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 107

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Brig Ram Kumar Retd., **Advocate**
Sh. Lt. Sheo Chand
Flat No.Q/13, Sacred Heart Town Society
Wandwarie Pune Maharashtra-411040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 108

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Santosh Balshiram Chaskar, **Advocate**
Sh. Balshiram Mahadu Chaskar
At/Post-Mahalunge Padwal, Tal-Ambegaon,
Distt.Pune Maharashtra-410515

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 109

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Umesh Desai, **Advocate**
Sh. Jairam
Sion kamgar CHS Ltd. D-Wing Flat No-23,
Bhandarwada Sion East Mumbai Maharashtra-
400022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 110

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Asmita Ashtekar, **Advocate**
Sh. Balkrishna Ashtekar
Flat No.803, 8th Floor, Valay Sasanenagar
Hadapsar, Pune Maharashtra-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 111

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chakradhar Babasaheb Kale, **Advocate**
Sh. Babasaheb Namdeo Kale
Bldg No.B-2, Flat No.10, Utkarsh Nagar Co-Op
Hsg. Society Gadital, Hadapsar, Pune
Maharashtra-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 112

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ashok Harish Chandra Asthana, **Advocate**
Sh. Lt.SH.Harish Chandra Asthana
Flat No.701, 7th Floor, Building No-4B,
Patliputranagar, Link Road Oshiwara, Jogeshwari
West Mumbai Maharashtra-400102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 113

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhosale Kala Subhashrao, **Advocate**
Sh. Bhosale Subhashrao Vasantrao
Kesharwala Wada, Room No.3, Station Road,
Pandharpur, Dist.Solapur Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 114

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shashikant Shivaji Pawar, **Advocate**
Sh. Shivaji Rajaram Pawar
2/2A Shonan Society, Senadatta Peth, Pune
Maharashtra-411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 115

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Abhay Sharmrao Undal, **Advocate**
Sh. Shamrao kundilkrao Undal
Near Dr.Pimparkar, Mangaldham Colony,
Mangrulpir Tq.Mangrulpir Distt.Washim
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 116

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rakesh Goverdhandas Chandnani, **Advocate**
Sh. Goverdhandas Virumal Chandnani
Behind Honda Showroom, In Front of Zilla
Parishad School, Washim Tq.Distt.Washim
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 117

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Deepa Ghanshyamdas Khatwani, **Advocate**
Sh. Ghanshyamdas Ishwarlal Khatwani
Santoshi Mata Nagar, In Front of Z.P.Akola Naka
Road, Washim Tq.Distt. Washim Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 118

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Walmik Mahadeo Mhatre, **Advocate**
Sh. Mahadeo Sitaram Mhatre
Talwari gao Near Hanuman Mandir Po.Ahansoli
Tal and Distt.Thane Navi Mumbai Maharashtra-
400701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 119

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anwar Ahmad, **Advocate**
Sh. Mohammad Akbar
Behind Young Muslim Football Ground, Ansar
Nagar Road, Mominpura Nagpur-18
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 120

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anamika Girish Kunte, **Advocate**
Sh. Jaiprakash Gupta
Behind Itwari City Post Office Nagpur
Maharashtra-440002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 121

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajvilas Devanand Bhimte, **Advocate**
Sh. Devanand Badrinath Bhimte
Plot No.103, Yashodhara Nagar, Near Madi
Mandir, Ghorpad Road, Kamptee Tehsil Kamptee
Distt.Nagpur Maharashtra-441002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 122

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shammi Vinad, **Advocate**
Sh. Abdul Ghani Vinad
Rai Gulmohar Apartment, Wing-2, Flat No.2,
Near Teka naka, Nagpur Maharashtra-40000

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 123

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dhanashree Charuchandra Nirantar, **Advocate**
Sh. Charuchandra Keshav Nirantar
Survey NO.85/1/1, Suman Shilp Phase-1, B-
704, Parande Nagar, Pune Alandi Road, Dighi
Pune Maharashtra-411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 124

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Sunanda Rajaram Patil, **Advocate**
Sh. Rajaram Rau Patil
Vishranti A 11/01 Near Urban Bazar Koyana
Vasahat, Tal-Karad Distt-Satara Maharashtra-
415539

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 125

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dhananjay Chandraknat Jadhav, **Advocate**
Sh. Chandrakant Krishnaji Jadhav
Arohi Nagnewadi Mangalwedha Distt.Solapur
Maharashtra-413305

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 126

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pranita Prashant Chobe, **Advocate**
Sh. Prashant Purushottam Chobe
D-30, State Bank, Colony, Rajnagar Katol Road,
Nagpur Maharashtra-440013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 127

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shrikant Kashinathappa Badihaveli, **Advocate**
Sh. Kashinathappa Virappa Badihaveli
Badihaveli Nivas, Chaubara Nidebanves Road,
Udgir Tq.Udgir Distt.Latur Maharashtra-413517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 128

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ratan Kumar Singh, **Advocate**
Sh. Shitala Prasad Singh
Pragati nagar, Collector Compound, Mahakali
Caves Road andheri East Mumbai-400093

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 129

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Osmany Ali Azam Mohd.Zamin, **Advocate**
Sh. Mohd.Zamin Ali Azam
79/3, Baliani gaon, Taluka Kalyan Distt.Thane
Maharashtra-400070

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 130

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mukhtar Amirjan Saiyed, **Advocate**
Sh. Amirjan Peer Saiyed
Noor House, Paily Pada, Near Masjid, Trombay
Mumbai Maharashtra-88

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 131

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrunal Govindrao Tambe, **Advocate**
Sh. Govindrao Ramchandra Tambe
Flat No-1, Kasturi Yog Society, Shankar Nagar,
Takli Road, Dwarka, Nashik Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 132

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sitaram Dhudku Surayavanshi, **Advocate**
Sh. Dhudku Ukha Suryavanshi
23, Radha Vallabh Soc. Indira Nagar Rath Chakra
Chowk, Nashik Maharashtra-9

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 133

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaha Rajesh Hiralal, **Advocate**
Sh. Shaha Hiralal Popatlal
Yash Basti Road Peth Vadgaon Tal-Hatkanangale,
Dist.Kolhapur Maharashtra-416112

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 134

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sudha Sunil Jain, **Advocate**
Sh. Sunil P.Jain
22-A, Shivshankar Colony, Chitod Road, Dhule
Maharashtra-424001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 135

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Kulkarni, **Advocate**
Sh. Tukaram Kulkarni
Nanded Housing Society Millunit Vijay Nagar
Nanded Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.00.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 136

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Krishna Chandra Upadhyay, **Advocate**
Sh. Rajbali Upadhyay
Shriprastha Complex, Bldg.No.135/A, Flat No-
101/A, 2nd Road, Nallasopara West
Distt.Palghar Maharashtra-401203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 137

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Alase Shabbir Mohammad Imam, **Advocate**
Sh. Alase Imam Kasim
Nadives, Koli Galli, Shastri Chowk, Miraj
Tal.Miraj Distt.Sangli Maharashtra-416410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 138

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Balaji Bhokare, **Advocate**
Sh. Dnyanoba Bhokare
Parvati Niwas, West Prakash nagar, Near
Hanuman Mandir Latur Maharashtra-413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 139

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Neeta Dipak Chavan, **Advocate**
Sh. Dipak Shankarrao Chavan
A/P.Suyash Nivas Behind Sadhana High School
Gadhinglaj, Tal.Gadhinglaj Distt. Kolhapur
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 140

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nakate Ramesh Vasantao, **Advocate**
Sh. Nakate Vasantao Ramchandra
Plot No.36, A-Ward, Tulaja Bhavani Colony,
Radhanagari Road, Kolhapur Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 141

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Narayan baburao Bhandigare, **Advocate**
Sh. Baburao Tukaram Bhandigare
A/P.735/6 Plot No.2, Radhika Gharkul Yojana
Nale, Colony, Sambhaji Nagar Kolhapur
Distt.Kolhapur Maharashtra-416007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 142

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amruta Anil Patole, **Advocate**
Sh. Anil Vinayak Patole
A/P.54/E Ward, Patolewadi, In Front of India
Auto (Ruikar Colony) Kolhapur
Distt.Maharashtra-416005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 143

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sudhakar Baburao Dhonde, **Advocate**
Sh. Baburao Kundlik Dhonde
Plot No.14, Suryodaya Vivekanand Colony, Near
Bhide Hospital, Savedi, Ahmednagar
Maharashtra-414003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 144

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arvind Sitaram Maske, **Advocate**
Sh. Sitaram Virappa Maske
Saiprasad CHS, Building No.D/8/3/14, Sector-
48, Nerul Navi Mumbai Maharashtra-400706

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 145

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Raufuddin M.Shaikh, **Advocate**
Sh. Mainuddin Md.Nawaz Shaikh
Vishnupuri Tq.Distt.Nanded Maharashtra-
431603

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 146

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajurkar Rajan Madhavrao, **Advocate**
Sh. Rajurkar Mahavrao Kondiba
Nagsennagar, Post Yashwantnagar
Tq.Distt.Nanded Maharashtra-431602

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 147

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Singapore Balaji Venkatrao, **Advocate**
Sh. Singapore Venkatrao Madhavrao
Sewabhumi, Mataji Nagar, Ring Road, Latur
Tq.and Distt. Latur Maharashtra-413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 148

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Balaji Shivajirao Shinde, **Advocate**
Sh. Shivaji Arjunrao shinde
At.Ambegaon Post. Gurnal.Tq.Deoni Distt.Latur
Maharashtra-413519

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 149

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rishi Rao Sonawane, **Advocate**
Sh. Prakash Rao Sonawane
Plot No.85, Nehru Nagar Mohadi Road, Jalgaon
Maharashtra-425001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 150

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mithilesh Kumar Dubey, **Advocate**
Sh. Umakant R.Dubey
Room No.3, Jai Hanuman Seva Committee,
Subhash nagar No-2, MIDC andheri East
Mumbai Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 151

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kishor Kanha Patil, **Advocate**
Sh. Kanha Dharma Patil
H.No.275, Murbi Village, Sector-19, Kharghar,
Navi Mumbai, Taluka Panvel, Distt.Raigad
Maharashtra-410210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 152

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Madanrao Kundlikrao Undal, **Advocate**
Sh. Kundlikrao Govindrao Undal
Matru Kuti Plot No.40, Anant Colony, Risod
Tq.Risod Distt. Washim Maharashtra-444506

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 153

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sadashiv Marutirao Maradkar, **Advocate**
Sh. Marutirao Maradkar
Wasangaon Tq.and Distt.Latur Maharashtra-
413531

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 154

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Narendra Mohan Mishra, **Advocate**
Sh. Yamuna Mishra
Apartment No.B-2/23/5, Sector-16, Vashi Navi
Mumbai Maharashtra-400703

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 155

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohd.Farooque Mansoori, **Advocate**
Sh. Mohd.Ishaque
Flat No.14/D Jupiter Bldg. Narendra Park, naya
Nagar, Mira Road East Distt.Thane Maharashtra-
401107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 156

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vrushali Harichandra Walunj, **Advocate**
Sh. Harichandra Maruti Walunj
At/Post Ozar Tal- Junnar Distt.Pune
Maharashtra-410504

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 157

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arti Shailendra Singh Tanwar, **Advocate**
Sh. Nandusingh Pawar
Behind Shritej Apartment 20/1, Punyainagar,
Satara Road, Dhankawadi, Pune Maharashtra-
411043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 158

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Baburao Subhashrao Dhamdhare, **Advocate**
Sh. Subhashrao Sopanrao Dhamdhare
A/P.Talegaon Dhamdhare, (Kate Aali), Tal.Shirur
Distt.Pune Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 159

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhushan Bharat Kulkarni, **Advocate**
Sh. Bharat Anant Kulkarni
Flat No.12, 3rd Floor, Lalit Construction Building,
27/C/2 Budhwar Peth, Near Tambdi Jogeshwari
Mandir, off Vedpathshala Marg Pune
Maharashtra-411002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 160

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Siddharth A.Chauhan, **Advocate**
Sh. Ashoksinh Shersingh Chauhan
Plot no.17-B, House No.1751-A, University
Campus Square, Hindustan Colony, Amravati
Road, Nagpur Maharashtra-440033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 161

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ranjeet Robert Pereira, **Advocate**
Sh. Robert Nicholas Pereira
Maria, in front of Rationing Shop, Dolbhatwadi,
Saloli, Vasai (W) Distt.Palghar, (old Thane)
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 162

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shravan Kolvankar, **Advocate**
Sh. Rajaram Kolvankar
11/50, Peru Chawl, Dr.Babusaheb Ambedkar
Road, Lalbuag, Mumbai Maharashtra-400012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 163

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Leo Ronald Castelino, **Advocate**
Sh. Lawrence Castelino
Abhishek Apartment, B-403, 4th Floor, Nester
Compound Lane, Near Kalina Church, Kalina
Santacruz East Mumbai Maharashtra-400029

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 164

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pinjari Suresh Manohar, **Advocate**
Sh. Pinjari Manohar Bhiva
A/P-Madha, Tal-Distt. Solapur Maharashtra-
413209

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 165

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sachin omkar Bansod, **Advocate**
Sh. Omkar Lahanu Bansod
Ramabai Ward, Ambatali, Gondia Tehsil Gondia
Maharashtra-441614

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 166

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhalerao Sangharsh, **Advocate**
Sh. Bhalerao Ramesh Sambhaji
Coil Nagar Zopadpatti, Building No.C Room No.1
to 3, Back Side Rajasthan High School Latur
Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 167

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Archana Rashtrapal Bagde, **Advocate**
Sh. Rashtrapal S.Bagde
B-95, WCL Coloy, Umred, Tehsil Umred Distt.
Nagpur Maharashtra-441204

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 168

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Milind Shamrao Chavan, **Advocate**
Sh. Shamrao Maruti Chavan
1078 Sai Nagar, Kodavali, Tal. Rajapur
Distt.Ratnagiri Maharashtra-416702

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 169

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shyamsunder Vishwambhar Dangat, **Advocate**
Sh. Vishwambhar Nagorao Dangat
02, Devi Krupa CHS, Plot No.131, Sector-4
Airoili Navi Mumbai Maharashtra-400708

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 170

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajeshree Neelkant Shirke Patil, **Advocate**
Sh. Neelkant Shridhar Shirke Patil
428-A, New Mangalwar Peth, Ranjeet Complex,
Pune Maharashtra-411011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 171

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Zakir Gulammohammad Maniyar, **Advocate**
Sh. Gulammojammad Husein Maniyar
Nilkanth Apartments, Flat No.14, D.S.K.Road,
Dhayarigaon, Pune Maharashtra-411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 172

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kshitija Subhash Bhase, **Advocate**
Sh. Subhash Janardhar Bhase
Deepmala, B/12, Kokne Chowk, Pimplesaudagar
Pune Maharashtra-411027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 173

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhushan Vitthalrao Behare, **Advocate**
Sh. Vitthalrao Laxmanrao Behare
Indira Chowk, Warud Tq. Warud Distt. Amrawati
Maharashtra-444906

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 174

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nirmala Shivprasad Kanojia, **Advocate**
Sh. Shivprasad Chetai Kanojia
B/27, F/101, Apna Mira CHS.Ltd. Jay Vijay
Nagar, Mira Bhayandar Road, Mira Road East
Distt.Thane Maharashtra-401107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 175

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhimashankar Mashale, **Advocate**
Sh. Sidramappa Mashale
Girajai Niwas, Mantri Nagar Sut Mill West of
Vithhal Rukamai Mandir Dist.latur Maharashtra-
413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 176

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sandeep Bhayyasaheb Rajebhosale, **Advocate**
Sh. Bhayyasaheb Abasaheb Rajebhosale
Utsav Bungalow No.122, Opp. Prabha
Apartment, Gurusahani Nagar, F-1, N-4, Cidco,
Aurangabad Maharashtra-431003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 177

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dnyaneshwar Baburao Borse, **Advocate**
Sh. Baburao Ananda Borse
3, Anupam Appt. Ramanand Nagar, Road,
Jalgaon Tal.and Dist,Jalgaon Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 178

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jagannath Chintaman Patil, **Advocate**
Sh. Chinataman Jivaram Patil
Chandsar, Tal. Dharangaon, Dist. Jalgaon
Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 179

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sucheta Yeshwant Joshi, **Advocate**
Sh. Yeshwant Sitaram Joshi
32, Sangam, Mahant Cross Road No.2, Vile-Parle
East Mumbai Maharashtra-400057

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 180

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vasant Prabhakar Katarnavare, **Advocate**
Sh. Prabhakar Ganpat Katarnavare
Flat No.302, Aries Apartment, Nr.Bethel Church,
Ambernath (W) Tal.Ambernath Distt.Thane
Maharashtra-421501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 181

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shrinivas Suresh Bhosale, **Advocate**
Sh. Suresh Bhivaji Bhosale
S.No.11/3, Morya Park, Lane No.4, Pimple
Gurav, Pune Maharashtra-411061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 182

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sheetal Vithal Salvi, **Advocate**
Sh. Vitthal Ganpat Salvi
Shivajinagar Police Line R.No.49/10, Near
Modern College, Pune Maharashtra-411005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 183

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Upsen Sopan Gaikwad, **Advocate**
Sh. Sopan Namdeo Gaikwad
Survey No.17/3/1 Khadakmal Vasti, Kondhve-
Dhawade, Taluka Haveli Distt.Pune
Maharashtra-411023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 184

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ukla Babsaheb Ingawale, **Advocate**
Sh. Babasaheb Ingawale
Pimple Nilakh, Gouri Shankar Complex, 3rd
Floor, Pune Maharashtra-27

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 185

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gopal Baburao Kasbe, **Advocate**
Sh. Baburao Dhondo Kasbe
Flat No.203, Kundan Vihar, New Era Society,
Market Yard, Pune Maharashtra-411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 186

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vandana Mahadev Gaikwad, **Advocate**
Sh. Mahadev M.Gaikwad
Flat No.11, Bldg. No.B-5, Swargandha Society,
Kumbare Garden Kothrud Pune Maharashtra-
411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 187

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Walgude Maruti Baburao, **Advocate**
Sh. Walgude Baburao Vithoba
S.No.44/2/2, Plot no.15, Somnath Nagar,
Wadgaonsheri Pune Maharashtra-411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 188

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Shilpa Aviraj Pol, **Advocate**
Sh. Aviraj Pol
Sr.No.12/1, Yashodeep Building, Next to
Yashodeep Flour Mill,, Pawar Nagar, Theraon,
Chinchwad Pune Maharashtra-411033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 189

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vishal Mohan Bhalshankar , **Advocate**
Sh. Mohan Pandharinath Bhalshankar
B-60/15, Suppar Indira Nagar, Bibvewadi, Pune
Maharashtra-411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 190

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Pallavi Totala, **Advocate**
Sh. Vishal
Prem Plot No.12/3, Vallabhnagar Nr.Church and
Collector Bungalow Jalgaon Maharashtra-425002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 191

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Suresh Vishvanath Jadhav, **Advocate**
Sh. Vishvanath Vitthal Jadhav
Shewale Niwas, S.No.198, Near Lakadi Wakhar,
Sadesatra nali, Hadapsar, Pune Maharashtra-
411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 192

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajendra Vitthal Gosavi, **Advocate**
Sh. Vitthal Gopal Gosavi
S.No.211, Siddhi Complex, Flat No.A/8, 2nd
Floor, Pune -Saswad Road, Near IBM Company,
Bhekarai nagar, Fursungi, Bhekarai Nagar,
Fursungi, Tal-Haveli Dist.Pune Maharashtra-
412308

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 193

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shahin Sharif Shaikh, **Advocate**
Sh. Sharif Hussain Shaikh
P-1, Nasheman Villa, Survey No.62,
Saibabanagar, Near Ashoka Summit, Kondhwa
Khurd Pune Maharashtra-411048

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 194

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mumtaz Rajekha Shaikh, **Advocate**
Sh. Rajekha Rasul Shaikh
Kamal Niwas, Dattanagar Kiwale, Dehu Road,
Pune Maharashtra-412101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 195

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Atul Prabhakar Gawai, **Advocate**
Sh. Prabhakar Pisaram Gawai
Balaji Residency, D-502, Manaji Nagar, Narhe,
Pune Maharashtra-411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 196

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Habib Khan Yusuf Khan, **Advocate**
Sh. Yusuf Khan Suleman Khan
Masjid Ward, At.Post Pandarkawada Tq. Kelapur
Distt.Yavatmal Maharashtra-445302

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 197

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shankar Sheenappa Karkera, **Advocate**
Sh. Sheenappa K.Karkera
3/D, Heritage Apartment CHS Ltd Flat
No.501/502/503 5th Floor, Rohidas Nagar,
Ganesh Gawade Road, Mulund West Mumbai
Maharashtra-400080

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 198

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vinay Gotiram Patil, **Advocate**
Sh. Gotiram Gauru Patil
R.No.3, Shree Ganesh Niwas, Opp.Mulund Court,
J.S.D.Road Mulund (W) Mumbai Maharashtra-
400080

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 199

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jadhav Ramesh Mahadev, **Advocate**
Sh. Jadhav Mahadev Yeshwan
A/P- Sangramnagar, Tal. Malshiras Dist.Solapur
Maharashtra-413101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 200

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dodha Doulat Ahire, **Advocate**
Sh. Doulat Budha Ahire
D/27, Nav-Yashodhara Co-Op.Housing Soc.
Bhandup Village East Mumbai Maharashtra-
400042

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 201

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jamardan Anna Kamble, **Advocate**
Sh. Anna Shiva Kamble
118/4013 Manisha Vishnu Co.Op.Housing
Society Limited, Tilak Nagar Chaousur Mumbai
Maharashtra-400089

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 202

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shobha Sonajirao Adkine, **Advocate**
Sh. Sonajirao Adkine
CIDCO, N-4, G-Flat -2, Tirupati Park,
Aurangabad Maharashtra-431005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 203

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kulkarni Renukadas, **Advocate**
Sh. Devidas Ganpatrao
Near St.Stand Samarth Nagar Risod Tq.Risod
Distt. Washim Maharashtra-444506

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 204

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dhoke Dinesh Yashwant, **Advocate**
Sh. Dhoke Yashwant Laxman
Plot No.38, Shiv Nagar, Near Talathi Colony,
Dindori Road, Meri Panchavati, Nashik
Maharashtra-422004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 205

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ansari Afzal Ahemad Ab.Majeed, **Advocate**
Sh. Abdul Majeed Mohd.Yusuf
H.No.149, Bhudwar Ward, Teen Kandil,
Malegaon Dist.Nashik Maharashtra-423203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 206

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Elakedar Shaikh, **Advocate**
Sh. Kasim Ali Shaikh
3/17, The Great Indira Nagar, Marol Pipe Line,
A.K.Road, andheri East Mumbai Maharashtra-
400059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 207

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhagawan Karpa Sable, **Advocate**
Sh. Karpa Rangarao Sabale
Washim Road, Near Shinde Colony, Mangrulpir,
Tq. Mangrulpir, Dist. Washim Maharashtra-
444403

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 208

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Awachate Gaurishankar Dewaji , **Advocate**
Sh. Dewaji G. Awachate
Tadgaon.Arjuni/Mor. Tah.Arjuni/Morgaon
Distt.Gondia Maharashtra-441701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 209

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anil Jaideo Mahakal, **Advocate**
Sh. Jaideo Ganpat Mahakal
Vanmala Bakal Residency, Ranpise Near Sawant
Wadi, Akola Maharashtra-444005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 210

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Narendra Hastimal Bafna, **Advocate**
Sh. Hastimal Hirachand Bafna
C/o Narendra Cloth Stores, Shreekrupa Niwas,
Lalbahadur Shastri Marg, Pen Dist, Raigad
Maharashtra-402107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 211

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ravindra Govinda Sondawale, **Advocate**
Sh. Govinda Ranga Sonalwale
Nagbhid Ta. Nagbhid Dist.Chandrapur
Maharashtra-441205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 212

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Siraj Ahmed , **Advocate**
Sh. Mohd.Hashim Momin
21/A/101, Naseha Apartment, 1st Floor, Waja
Mohalla, Bhiwandi Distt. Thane Maharashtra-
421308

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 213

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohan Namdeorao Wadibhasme, **Advocate**
Sh. Namdeorao Dayaram Wadibhasme
153, Santaji Society Manish Nagar Nagpur
Maharashtra-440037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 214

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jain Ashok Virchand, **Advocate**
Sh. Jain Virchand Manaklal
Rath Galli, Near People's Bank, At. and Post-
Chopda Tal. Chopda Dist. Jalgaon Maharashtra-
425107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 215

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ishwar Ramsing Patil, **Advocate**
Sh. Ramsing Amrut Patil
Gat No.1132/1, Plot No.35 Shivaji Nagar, Yawal
Road, Chopda Dist.Jalgaon Maharashtra-425107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 216

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yeshwant Laxman Kumarley, **Advocate**
Sh. Laxman Ramchandra Kumarley
Near Kasturba Library Gandhi Chow, Sadar
Nagpur Maharashtra-440001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 217

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mushtak Aziz Shaikh, **Advocate**
Sh. Aziz Mohiuddin Shaikh
39/576 and 580 Netaji Nager, Wanawari, Pune
Maharashtra-411040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 218

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhagat Vishnu Babadev, **Advocate**
Sh. Bhagat Babadev Ganpati
Flat No.2, Stilt Floor, Samarth Elegance, S.,No.38,
Kaleodal, Hadapsar, Pune Maharashtra-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 219

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kailas Ekanth Raut, **Advocate**
Sh. Eknath Piraji Raut
Flat No.15, Kudale Patil Palace, Manikbaug,
Pune-Sinhgad Road, Pune Maharashtra-411051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 220

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Deepak Jayawant Keswad, **Advocate**
Sh. Jayawant Damodhar Keswad
At/Post-Wade-Bolhai, Tal- Haveli, Dist.Pune
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 221

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Milind Brahmhanand Patode, **Advocate**
Sh. Bramhanand Sambhaji Patode
S.No.90, Adarsh Indira Nagar, Lane No.G2-
22/38, Alandi Road, Near Hanuman Provision
Store, Yerwada Pune Maharashtra-411006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 222

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chhaya Ramchandra Nirgude, **Advocate**
Sh. Ramchandra Vitthal Nirgude
Gurukrupa S.V.139, Warje Malwadi, Near Bus
Stop, NDA Road, Pune Maharashtra-411058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 223

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Karunakar Jena, **Advocate**
Sh. Lt.Sh.Mahendaprasad Jena
Plot No.262,203- Benoy C.H.s.Ltd. Sector-23,
Jainagar West, New Mumbai Maharashtra-
400705

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 224

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rahat Alka Paralkar, **Advocate**
Sh. Pandharinath Paralkar
B-53/54, Saptarishi, Sector-2, Srishti Complex,
Mira Road East, Distt.Thane Maharashtra-
401107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 225

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhaskar Govindrao Deshpande, **Advocate**
Sh. Lt.Govindrao Rajeshwarrao Deshpande
Ambika Nagar, Digras At.Po.Digras Tq. Digras
Dist.Yavatmal Maharashtra-445203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 226

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pranjal Sureshrao Dongaonkar, **Advocate**
Sh. Suresh Rakhabsao Dongaonkar
Itwari Ladpura, Nagpur Maharashtra-440002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 227

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pratibha Marotrao Ghatе, **Advocate**
Sh. Marotrao S.Ghate
Nag Colony, Tehsil Po.Sindewahi,
Dist.Chandrapur Karnataka-441222

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 228

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shinde Bhagyashri Babji, **Advocate**
Sh. Shinde Babji Ganpat
At./Post Hiware Tarfe Narayangaon, Tal- Junnaer
Distt.Pune Maharashtra-410504

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 229

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Barsawade Murudula Purushottam, **Advocate**
Sh. Barsawade Purushottam Krishnaji
Survey No.51, Neraji Subhashchandra Marg,
Road No.3, Bhairav Nagar, Dhanori Road,
Vishwantwadi Pune Maharashtra-411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 230

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Neha Niteen Jambure, **Advocate**
Sh. Niteen Shamrao Jambure
Lotus Building Flat No.8, Building C Wing Wing
B, 2nd Floor Near Huco Company, Yewalewadi,
Kondhwa Budruk, Pune Maharashtra-411048

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 231

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pandurang Vitthal Nimbalkar, **Advocate**
Sh. Vitthal Maruti Nimbalkar
S.No.77/1/2/5, Azad Colony No.3, Jyotiba
Nagar, Kalewadi Pimpri Pune Maharashtra-
411017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 232

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhagyashree Shivajirao Patil, **Advocate**
Sh. Shivajirao Rangrao Patil
Bungalow No.40, Veer Sawarkar Society,
Sahakarnagar o-2, Pune Maharashtra-411009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 233

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kavita Sharma, **Advocate**
Sh. Sharadkumar Sharma
C-26, Hiramani C.H.Soc. Dadabhai Cross Road-2
Anhderi West Mumbai Maharashtra-400058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 234

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sharma Tribhuwannath, **Advocate**
Sh. Ganga prasad Sharma
Prakash Wadi, Room No.5, andheri Kurla Road,
andheri (E) Mumbai Maharashtra-400093

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 235

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Krishn Kant Shukla, **Advocate**
Sh. Ram nayan Shukla
Room No.7, Laxmi Estate, Near Church, Khirani
Road, Sakinaka, Mumbai-400072, Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 236

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sushil Laltaprasad Mishra, **Advocate**
Sh. Lt.Sh. Laltaprasad Mishra
Flat No.507, Bldg. No.15, Subham Co-op. Hsg.
Soc. Ltd., CSC (MHADA), Kandivali (W),
Mumbai-400067

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 237

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Suhas Dattaram Ghag, **Advocate**
Sh. Dattaram
504, Sea Crest Bldg. No.1, 5th Floor, 7 Bungalow,
J.P.Road, andheri West Mumbai Maharashtra-
400061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 238

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sonali Vishwanath Talkute, **Advocate**
Sh. Pandurang Damodar Kedare
Flat No.4, Om Vivekanand CHS Ltd. Shiv Shruti,
Kurla East Mumbai Maharashtra-400024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 239

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adkar Vijay Kumar Pandit, **Advocate**
Sh. Adkar Pandit Soudagar
A/P-Madha Tal-Madha Dist.Solapur
Maharashtra-413209

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 240

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shivaji Tukaram Chougule, **Advocate**
Sh. Tukaram Nanu Chougule
A/P.Prayag Chikhali Shahu Mal, Tal. Karveer,
Distt. Kolhapur Maharashtra-416229

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 241

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Suresh Sadashiv Meshram, **Advocate**
Sh. Sadashiv Raghunath Meshram
Rani Durgawati Square, NIT Complex, Flat No.A-
5, 1st Floor, Nagpur-17 Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 242

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kale Vaijanath Narayanrao, **Advocate**
Sh. Kale Narayan Tatyaba
Near I.T.I Gate, Pathri Road, Manwath Taluka
Manwath Distt.Parbhani Maharashtra-431505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 243

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Kumar Singh, **Advocate**
Sh. Akhand Pratap Singh
Gurudatta Koli Samaj, Ramgad Near Raheja
Hospital, Opp. New Police Colony, Building No-
1, Mahim West Mumbai Maharashtra-400016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 244

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shailesh Mohan Deshpande, **Advocate**
Sh. Mohan Shankar Deshpande
At.Ganpat Galli, Ajara, Tal.Ajara Dist. Kolhapur
Maharashtra-416505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 245

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shivaji Baliram Sathe, **Advocate**
Sh. Baliram Sopan Sathe
Suraj Behind ICICI Bank 3rd Road, Ram Nagar
Latur Maharashtra-413531

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 246

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manjusha Bhausahab Ambekar, **Advocate**
Sh. Pranil Ganeshrao Nighvekar
C/o Narayan Ghuge, Flat No.E-12, Yesh
Muthyan Apartment, Mehar Nagar Garkheda
Aurangabad Maharashtra-431003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 247

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sundar Madanrao Bondar, **Advocate**
Sh. Madanrao G.Bondar
Samata Nagar Osmnanabad Distt Maharashtra-
413501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 248

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dilip Vitthal Wagh, **Advocate**
Sh. Vitthal Kalu Wagh
Panchasheel Nagar, Patil Chawl, Behind Mulund
Court Mulund West Mumbai Maharashtra-
400080

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 249

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Deepa Mani, **Advocate**
Sh. Manikuttan E.J.
63/701, B-Wing, Metro Residency, Tilak Shanti
CHSL Tilak Nagar Chembur Mumbai
Maharashtra-400089

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 250

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gyanendra Kumar Tiwari, **Advocate**
Sh. Chandrabhushan Tiwari
Flat No.201, 2nd Floor, Sargam Tower, Gaurav
Galaxy-1, Near Nityanand Nagar Mira Road East
Thane Maharashtra-401107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 251

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Buddhimansingh Rajpoot, **Advocate**
Sh. Devenarayansingh
Plot No.22, Malabar Colony, Hazari Pahad Road
Seminary Hills Nagpur Maharashtra-440006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 252

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kankaria Nemichand Dagduramji, **Advocate**
Sh. Kankariya Dagduram
At/Po.Patoda.Tq. Patoda Dist.Beed Maharashtra-
414204

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 253

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sambhaji Namdeo Savant, **Advocate**
Sh. Namdeo Ganu Savant
A/P Kande Tal. Shirala Distt.Sangli Maharashtra-
415412

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 254

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nipane Ashwini Narendra, **Advocate**
Sh. Nipane Narendra Hanmantrao
Plot No.44, Mukta Sainik Vasahat, Post Market
Yard, Kolhapur Maharashtra-416005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 255

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhagwan Raosaheb Gaikwad, **Advocate**
Sh. Raosaheb Gaikwad
Shivkalyan Nagar, Loha, Tq. Loha Dist. Nanded
Maharashtra-431708

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 256

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Devanand Yeshwant Nandekar, **Advocate**
Sh. Yeshwant Aneji Nandedkar
Plot No.29 Flat No.6 Malti Complex, Roshan
Housing Society, Vishal Nagar Garkheda Parisar
Aurangabad Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 257

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vishwas Ramakantrao Deshpande, **Advocate**
Sh. Ramakantrao Venkatrao Deshpande
Anusaya Nivas, R.G.Nagar Osmanabad Tq.and
Dist. Osmanabad Maharashtra-413501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 258

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rakesh Kumar Upadhyay, **Advocate**
Sh. Harishankar Upadhyay
Samta Siddhivinayak Hsg. Society, Filter Pada,
Pathan Wadi, Aarey Colony Post Nitie, Powai
Mumbai Maharashtra-400087

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 259

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramakant Paranjape, **Advocate**
Sh. Balkrishna Paranjape
001, Vasudev laxmi, Ursekarwadi, Ramnagar,
Dombivli East Distt. Thane Maharashtra-421201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 260

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gandhi Ghewarchand Bansilal, **Advocate**
Sh. Gandhi Bansilal Bhagwandas
3335, Burudlane Corner Dharti Chowk
Ahmednagar Maharashtra-414001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 261

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ravindra Agrawal, **Advocate**
Sh. Satyanarayan Agrawal
15, Khemka Complex, Ratanlal Plots, Akola Tq.
and Distt. Akola Maharashtra-444005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 262

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nalind Waman Jadhav, **Advocate**
Sh. Waman Malharrao Jadhav
186, Dr. Babasaheb Ambedkar Society, Yerwada,
Pune Maharashtra-411006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 263

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijaysinha Rane, **Advocate**
Sh. Narayansinha Rane
14, Chhatrapati Nagar Waghapur, Post
Waghapur Tq. and Distt. Yavatmal Maharashtra-
445001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 264

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kekan Shamrao Shrimat, **Advocate**
Sh. Kekan Shrimant Sayaji
Plot No.20, Yashashree, Lekha Nagar, Pipeline
Road, Ahmednagar Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 265

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Balasaheb Nanasaheb Choudhari, **Advocate**
Sh. Nanasaheb Asru Choudhari
At- Soratapwadi, Post- Naigaon, Tal- Haveli,
Dist.Pune Maharashtra-412202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 266

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sarala Ashok Jadhav, **Advocate**
Sh. Ashok Motiram Jadhav
Sr.No.27/2A, Flat No.7, 3rd Floor, City Pinnacle,
Somwar Peth Pune Maharashtra-411011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 267

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bora Bhagyashree Sunil, **Advocate**
Sh. Lt.Sh.Chandrakant Chunilal Kothari
1742/4/3 Barmecha Plaza, Pabal Phata, Shirur
Tal.-Shirur Dist.Pune Maharashtra-412210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 268

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ratnamala Vikrant Tigote, **Advocate**
Sh. Vikrant Vishnu Tigote
2172, New Modikhana, Camp, Pune
Maharashtra-411001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 269

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Suresh Babanrao Rankhame, **Advocate**
Sh. Baburao Pandurang Kamble
18th Queens Garden, Building C, Room No.13,
Gen.Arunkumar Vaidya Marg, Camp, Pune
Maharashtra-411001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 270

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Panditrao Anita Shriniwas, **Advocate**
Sh. Shrinivas Ganesh Panditrao
Flat No.A-2, Datta Sai Appartment Ramkrishna
Galli, Shivaji Peth Kolhapur Maharashtra-
416012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 271

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arati Ram Marathe, **Advocate**
Sh. Ram Ganpatrao Marathe
R.No.No.16, Dwarkapuri, Near Pratapnagar,
Osmanpura Aurangabad Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 272

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Preeti Ravi Awatramani, **Advocate**
Sh. Ravi Dayaldas Awatramani
Flat No.9, Shree Gurga Bhavan, Plot No.19,
Lokmanya Nagar, Lt.Road No.2, M.G.Road,
Goregaon West Mumbai Maharashtra-400062

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 273

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Satish Bhaskar Mahajan, **Advocate**
Sh. Bhaskar Sadashiv Mahajan
2, Pratap Nagar, Khajamiya Road Jilha Peth, Near
Petrol Pump Jalgaon Maharashtra-425001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 274

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Patil Ganesh Ramdas, **Advocate**
Sh. Waman Ramdas Tabaji
Plot No.4, Meera Sadan, Bhavani Nagar, Market
Yard, Dist. Ahmednagar Maharashtra-414001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 275

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Patole Pintu Niklas, **Advocate**
Sh. Niklas John Patole
Plot No.14, Dev Nagari behind Deshmukh,
A/P.Bhingar, Dist.Ahmednagar Maharashtra-
414001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 276

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhausahab Bhagwanrao latpate, **Advocate**
Sh. Bhagwanrao Wamanrao Latpate
Latpate Niwas, Balepeer, Amrai Nagar Road, Beed
Tq and Distt. Beed Maharashtra-431122

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 277

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Jagjeet Kaur B.Gill, **Advocate**
Sh. Balkar Singh Gill
Pawan Heritage Appt. Flat No.G-1 Omkar nagar
Haweli Garden Road Chandrapur Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 278

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sayed Khaja Zulfakhar Abdul Mannan, **Advocate**
Sh. Abdul Mannan
Inamdar Niwas, Kazi Galli, Ausa, Tq. Ausa Dist.
Latur Maharashtra-413520

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 279

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Milind Prabhakar Ovhal, **Advocate**
Sh. Prabhakar Shantaram Ovhal
At and Post-Milindnagar, Tehsil Vadgaon- Maval
Dist.Pune Maharashtra-412106

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 280

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gautam Shrichand Bhinganiya, **Advocate**
Sh. Shrichand Ranpat Bhinganiya
Mangal Vihar, Sr.No.29, Munjaba Vasti,
Opp.R.K.Puram, Dhanori Lane 13, Pune
Maharashtra-411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 281

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shridhar Ramesh Mangrulkar, **Advocate**
Sh. Ramesh Vinayak Mangrulkar
12/2, Sector No.27/A, Lalbahadur Shastri Nagar,
Pradhikaran, Nigdi, Pune Maharashtra-411044

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 282

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Varsha Subhash Takawale, **Advocate**
Sh. Subhash Tukaram Takawale
C/o Gadre, 90/751, Laxminagar, Parvati, Near
Gajanan Maharaj Math Pune Maharashtra-
411009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 283

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajendra Narayanrao Shinde, **Advocate**
Sh. Narayanrao Laxmanrao Shinde
Torna Kamdhenu Esate, C/4, Hadapsar Pune
Maharashtra-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 284

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gaikwad Shridhar Shamrao, **Advocate**
Sh. Gaikwad Shamrao Chintaman
S.No.113/8, Vishrantwadi, Alandi Road Pune
Maharashtra-411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 285

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anant Satupa Kamble, **Advocate**
Sh. Satupa Rukmana Kamble
1351, Yashoda Nivas, Vinayaknagar Chandgd
Taluka Cahndgad Dist.Kolhapur Maharashtra-
416509

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 286

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Panditrao R.Nalawade, **Advocate**
Sh. Ramchandra Balwant Nalawade
1/1, Pithabai Gaikwad Chawl, near Anthony
Church, Gaondevi Road, Tembipada, Bhandup
West Mumbai Maharashtra-400078

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 287

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vishwas Mohanrao Pawal, **Advocate**
Sh. Mohanrao Vinayk Rao Pawal
C/o. Manoj Laxmanrao Pathak Hyderabad bank
Colony Adarsh Nagar Beed Maharashtra-431122

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 288

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manjusha Buddhisagar Patil, **Advocate**
Sh. Buddhisagar Satappa Patil
Shivswaroop Plot No.20/2 Jagadale Colony,
Pratibha Nagar Kolhapur Maharashtra-416008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 289

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Krishna Hujara Tagtode, **Advocate**
Sh. Hujara Babu Tagtode
Pandharpur Road, Sambhaji Nagar, Near Gas
Godown, Mohol, Tal-Mohol, Distt. Solapur
Maharashtra-413213

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 290

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Trupti Shashikant Rotkar, **Advocate**
Sh. Shashikant A. Rotkar
Near Sai Mandir, M.G. Road, Wardha Tehsil and
Distt. Wardha Maharashtra-442001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 291

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kashmira Suryakant Kurani, **Advocate**
Sh. Suryakant Haridas Kurani
Ashok Bhawan, Pothi Lane, New Itwari Road,
Nagpur Maharashtra-440002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 292

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Mohmmmed Younus, **Advocate**
Sh. Shaikh Mohmmmed Iqbal
Plot No.89, Rahat Colony, Near Panchyat Samiti
and Ashrfiya masjid Aurangabad maharashtra-
431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 293

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Shakeel Ahmed, **Advocate**
Sh. Shaikh Jalal Ahmed
H.No.1-26-81, Mominpura Aurangabad
Maharashtra-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 294

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Quazi Sagiruddin Hamiduddin, **Advocate**
Sh. Quazi Hamiduddin Muniruddin
H.No.3/1/69, New Building Opp. Masjid,
Barudgar Nala, Aurangabad Maharashtra-
431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 295

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shilpa Rajesh Sutar, **Advocate**
Sh. Rajesh Maruti Sutar
Mangalmurti R.S. No.75/12, 15, Plot No.17,
Bharati Nagar Morewadi, Tal-Karveer,
Dist.Kolhapur Maharashtra-416013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 296

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bharat Bapu Thite, **Advocate**
Sh. Bapu Balwant Thite
Flat No.27+28, Smita Housing Complex,
S.No.74/1 B+2, Katraj, Behind Katraj Dairy,
Opp. Rajaram gas Agency Pune Maharashtra-
411046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 297

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sharad Pandurang, **Advocate**
Sh. Pandurang Dnyanoba Suryavanshi
Shraddha H.No.486, S.No.22/1B, Vyankatesh
Society, Balajinagar Dhankawadi, Pune
Maharashtra-411043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 298

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jayant Eranna Gajool, **Advocate**
Sh. Eranna Narayan Gajool
193, Rukmini Apartment, Flat No.2, Rasta Peth,
Pune Maharashtra-411011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 299

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vrushali Vitthal Bhadale, **Advocate**
Sh. Vitthal Vishnu Bhadale
At/Post-Uruli Devachi, Tal- Haveli, Dist.Pune
Maharashtra-412308

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 300

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Savita Sitaram Yadav, **Advocate**
Sh. Sitaram Gully Yadav
Shivalay, H.B.4/4, Near Vaishnav Devi Mandir,
Pimpri Pune Maharashtra-411017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 301

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mehta Prakashkumar Ramniklal, **Advocate**
Sh. Mehta Ramniklal Sivram
S.No.68/11, New 118- Santoshnagar,
Agammandir Road, Opp. Upchar Kendra Katraj
Pune Maharashtra-411046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 302

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rani Hanumant Veer, **Advocate**
Sh. Hanumant Krushna Veer
7/289/290 Ambil Odha Colony, Sane Guruji
Nagar Pune Maharashtra-411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 303

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jyotsna Sambhaji Kamble, **Advocate**
Sh. Sambhaji Ramchandra Kamble
Maruti Complex, B Building Room No.23, Near
Ashok Theatre Pimpri Pune Maharashtra-
411017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 304

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Thombare Sunil Mahadeo, **Advocate**
Sh. Thombare Madadeo Tukaram
A/P-Manchar (Near Maruti Mandir), Tal.
Ambegaon, Dist.Pune Maharashtra-410503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 305

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Satish Rajaram Radkar, **Advocate**
Sh. Rajaram Laxman Radkar
B.No.6, Flat No.11, Vakilnagar, Erandwane Pune
Maharashtra-411004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 306

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shankar Nagorao Wankhede, **Advocate**
Sh. Nagorao Nabaji Wankhede
Galli No.1, Suryawadi, Jadhavwadi, Tq.and Dist.
Aurangabad Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 307

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Deshmukh Pradeep Prakashrao, **Advocate**
Sh. Deshmukh Prakash Shivajirao
Flat No.3, Nachiket Lane No.B/13, Survey
No.145/2, Garmal-Dhayari, Pune Maharashtra-
411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 308

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shiakh Eliyas Balesaheb, **Advocate**
Sh. Shaikh Balesaheb Fateh Mohammad
Bhander Galli, Juna Bazar, Beed Tq.and Distt.
Beed Maharashtra-431122

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 309

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Gwendilene Michael D'Mello, **Advocate**
Sh. Dunstan Philip Dias
C-1/57 B-7, Shreerang Society Thane (W)
Maharashtra-400601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 310

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rahul Krishnarao Desai, **Advocate**
Sh. Krishnarao Ramchandra Desai
204, Vastushree Gardens, Behind Telephone
Bhavan, Tarabai Park, Kolhapur Maharashtra-
416003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 311

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gajanan Appaso Patil, **Advocate**
Sh. Appaso Babanna Patil
A/P.Mugali, Tal. Gadhinglaj, Dist. Kolhapur
Maharashtra-416551

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 312

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gyanesh Kumar Mishra, **Advocate**
Sh. Moolchand Mishra
D-1, Jai Bhavai Chawl, Gokul agar, Akurli Road,
Kandivali East Mumbai Maharashtra-400101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 313

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Vaishali Ram Pandit, **Advocate**
Sh. Ram Sambhaji Pandit
A-302, Prince Palace Building, Sector-II, Plot
No.14/15 Kharghar Maharashtra-4102010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 314

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Sharma, **Advocate**
Sh. Tilak Dhari Sharma
Bldg. No.B/5, Flat No.404, Rashmi Star City,
Juchandra Road, Naigaon East Distt.Thane
Maharashtra-401208

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 315

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mukund Vasantao Nalkande, **Advocate**
Sh. Vasantao Narayanrao Nalkande
Mrudgandh Main Road, Banosa Daryapur Tq.
Daryapur Distt. Amrawati Maharashtra-444803

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 316

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Riyaz Harun Ghaniwale, **Advocate**
Sh. Harun Umar Ghuniwale
Ward No.1 Shivaji Nagar Banosa, Daryapur
Tq.Po.Daryapur Distt.Amravati Maharashtra-
444803

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 317

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Hallale Dayanand, **Advocate**
Sh. Hallale Limbajirao
Uma Chauk Udgir Ta. Udgir Dist. Latur
Maharashtra-413517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 318

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Umar Hilal Morve, **Advocate**
Sh. Hilal Umar Morve
230/B/214, Sanjay Park, Viman Darshan, Pune
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 319

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Girdhari Sadaranglal Baisani, **Advocate**
Sh. Sadaranglal Lahrumal Baisani
Opp. Ayurwedi College, Shivaji Nagar, Yavatmal
Tq and Distt. Yavatmal Maharashtra-445001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 320

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kishor Khubchand Dewai, **Advocate**
Sh. Khubchand Mulchand Dewani
Palaswadi Cmap, Opp.Nadurkar's School
Yavatmal Tq.and Dist. Yavatmal Maharashtra-
445001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 321

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ujwala Pushpadeo Pathode, **Advocate**
Sh. Pushpadeo Rushji Pathode
At.Po.Tah. Nagbhid, Old Bus Stand
Dist.Chandrapur Maharashtra-240481

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 322

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rahul Balasaheb Raje, **Advocate**
Sh. Balasaheb Nilkanthrao Raje
At + Wanoja Post-Asegaon Pen.Ta.RBOD
Distt.Washim Maharashtra-444506

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 323

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vipula Dhondiram Haridas, **Advocate**
Sh. Dhondiram Ganesh Haridas
B-18, Pradnyesh Apt.Near Gananjay Society,
Unit-4, Shastrinagar Kothrud Pune Maharashtra-
411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 324

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mangesh Ramchandra, **Advocate**
Sh. Ramchandra Babulalji Bhawalkar
H.No.212, Dayaram Akhada, Telipura,
Maskasath, Itwari, Nagpur, Tah.and Dist. Nagpur
Maharashtra-440002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 325

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Santosh Gopal Chavhan, **Advocate**
Sh. Gopal Anand Chavhan
Room No.2747, Santosh Grain Stores, Near
Nagnath Mandir, Methal Nagar, Ambernath (W),
Tal. Ambernath Distt. Thane Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 326

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sachin Anant Bhoir, **Advocate**
Sh. Anant Pandurang Bhoir
Flat No.201, 2nd Floor, Shri Pandurang Prasad
Building, Plot No.229, Sector-26/A, Koparigaon,
Vashi Navi Mumbai Maharashtra-400703

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 327

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Aarti Arun Raut, **Advocate**
Sh. Arun Mahadeo Raut
S.No.63/9B, Kedri Nagar, Salunke Vihar Road,
Wanwadi, Pune Maharashtra-411040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 328

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Subhashchandra Bhagwanrao Pawar, **Advocate**
Sh. Bhagwanrao Pandurang Pawar
Plot No.198, A Ward Rajyopadhye Nagar,
Radhanagari Road, Kolhapur Maharashtra-
416012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 329

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohammed Imran Ahmed, **Advocate**
Sh. Mohammed Aziz Ahmed
Plot No.12, N 13, Maulana Azad Housing Society
Rauza Baugh Aurangabad Maharashtra-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 330

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Munmun Biswas, **Advocate**
Sh. Lt.Sh. Abani.Biswas
Flat No.201, 2nd Floor, Shankar Chhaya
Apartment, Lokmanya Nagar-4 Thane West
Maharashtra-400606

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 331

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Malode Seema Purushottam, **Advocate**
Sh. Malode Purushottam Gopalrao
N-11, C-1, 18/4, Gajanan Nagar, HUDCO
Aurangabad Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 332

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prakash Shankar Pujari, **Advocate**
Sh. Shankar Sidu Pujari
Chendani Koliwada, Sai Nagari CHS, Room
No.1/6, Mith Bundar Road, Thane East Tal.and
Dist. Thane Maharashtra-400603

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 333

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohammed Satraj Ahmed, **Advocate**
Sh. Mohammed Shabbir Ahmad
House No.2-10-95, Nawab Masjid, kala Darwaza
Kile Ark, Aurangabad Maharashtra-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 334

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Syed Naimoddin, **Advocate**
Sh. Sirajuddin
Raj Galli Mahalgaon Distt. Beed Maharashtra-
431131

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 335

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Uttam Shantaram Dombé, **Advocate**
Sh. Lt.Sh. Shantaram Bhimaji Dombé
A/P-Mhaswad, Tal-Man, Dist. Satara
Maharashtra-415509

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 336

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohan Vitthal Jadhav, **Advocate**
Sh. Vitthal Ramchandra Jadhav
634/67 Gokhalenagar, Pune Maharashtra-
411016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 337

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vishvajeet Vinayakrao Jadhav, **Advocate**
Sh. Vinayakrao V.Jadhav
Flat No.B-501, Laxmi Garden,Phase-1,
Deshmukh Shivane Pune Maharashtra-411058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 338

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anand Baswant Bansode, **Advocate**
Sh. Baswant Kallappa Bansode
Property No.108, Survey No.1/7A+7B, Near
Bhapkar Gas Agency, Village-Pisoli, Tal-Haveli,
Dist.Pune Maharashtra-411060

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 339

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sanjay Vishnupant Deshmukh, **Advocate**
Sh. Vishnupant Shamrao Deshmukh
Shri Krupa, Chamorshi Road, At and
PO.Gadchiroli Dist. Gadchiroli Maharashtra-
442605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 340

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Swati Ramchandra Chavan, **Advocate**
Sh. Ramchandra Shankar Chavan
7, Kesarkar Peth, Sakunde Building, Anandwadi
Near Nagarpalika, Satara, Tal.and Dist. Satara
Maharashtra-415002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 341

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dadarao Narayan Dange, **Advocate**
Sh. Narayan Vithoba Dange
V.G.4, Vishnu Nagar Jawahar Colony,
Aurangabad Maharashtra-431005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 342

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jadhav Nagappa Vasantao, **Advocate**
Sh. Jadhav Vasantao Laxman
Ward No.7, Opp.Hotel Jagdamba, Old Nagarkar
Chawl, Belapur Road, Room No.2, Shrirampur
Tal-Shrirampur Dist.Ahmednagar Maharashtra-
413709

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 343

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rakesh Chotulal Ahir, **Advocate**
Sh. Chotulal Papa Ahir
S.No.36/1/1/1, Flat No.3, Building No.A/5,
Phase-II, Gardenia Society, Wadgaonsheri, Pune
Maharashtra-411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 344

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vilas Babulal Marathe, **Advocate**
Sh. Babulal Shankar Marathe
D.B.Datir Patil Chawl, Room No.14, Navnath
Chowk, Akurdi Chowk, Akurdi Pune
Maharashtra-411035

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 345

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dadaji Bapurao Gedam, **Advocate**
Sh. Bapurao Deorao Gedam
S.No.191, Nagpur Chawl, Near Sai Baba Mandir,
Yerwada Pune Maharashtra-411006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 346

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Indrajit Ashok Dongre, **Advocate**
Sh. Ashok Vasantao Dongre
S.No.137/4/2, Trishul Nagar, Nanded Phata,
Sinhgad Road, Dhayari Pune Maharashtra-
411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 347

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramesh Nilkanthrao Datir, **Advocate**
Sh. Nilkanthrao Punjaji Datir
Near Shrikrushna Talkies Digras, Tq. Digras
Dist.Yavatmal Maharashtra-445203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 348

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prabhakar Shankarrao Talwekar, **Advocate**
Sh. Shankarrao Talwekar
Near Thakare Market, Behind Ramkrushna Hotel,
Gond Plot, Wardha, Tah and Dist. Wardha
Maharashtra-442001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 349

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chandrakant Narayan Potdar, **Advocate**
Sh. Narayan Babaji Potdar
4/5 Bandhoo Vihar Bandrekarwadi, Jogeshwari
East Mumbai Maharashtra-400060

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 350

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ghanshyam Sonaji Pole, **Advocate**
Sh. Sonaji Jatinga Pole
Plot No.92, New Laxmi Colony, Chawani Road,
Aurangabad Maharashtra-431002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 351

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. R.Harish, **Advocate**
Sh. V.Ramachandran
A/3, Ambe Ashirwad, Devi Dayal Cross Road,
Mulund West Mumbai maharashtra-400080

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 352

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Supriya Santosh Patange, **Advocate**
Sh. Santosh Manohar Patange
525, Rasta Peth, Daruwalla Bridge Pune
Maharashtra-411011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 353

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Hanamant Totappa, **Advocate**
Sh. Totappa Basappa Karajagikar
Flat No.4, Avdhoot Apartment, Munarwar
Hsg.Society, Near Telephone Exchange Office,
Wadgaonsheri Pune Maharashtra-411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 354

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sopan Yograj Patil, **Advocate**
Sh. Yograj Pandurang Patil
Tejas Nursing Home, 2nd Floor, Ganraj Chauk
Kalwad, Lohagon Road, Pune Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 355

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunanda Gulab Waje, **Advocate**
Sh. Gulab Genuji Waje
Sadguru Residency, Building No.4, A Wing, 3rd
Floor, Flat No.25, Near Shinde Bridge, Shivane
Tal. Haveli Dist.Pune Maharashtra-411023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 356

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhajanlal Yashwantrao Nimgawkar, **Advocate**
Sh. Yashwantrao Nivrutti Nimgawkar
S.No.721/3-1A, Sonan Society, Navi Peth, Pune
Maharashtra-411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 357

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shamsundar Vitthal Joshi, **Advocate**
Sh. Vitthal Dattatray Joshi
Yashodin, Behind Devgad Court, Tal.Devgad
Dist.Sindhudurg Maharashtra-416613

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 358

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rode Sagar Babanrao, **Advocate**
Sh. Rode Babanrao Manikra
Annapurna Phule Plot, Barshi Dist.Solapur
Maharashtra-413411

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 359

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Saleem Ahmed, **Advocate**
Sh. Lt.Gouse Mohiuddin
H.No.1142/2, Nawab Jani Galli, Chel;ipura Road
Shahgunj Maharashtra-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 360

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nilesh Mohan Harale, **Advocate**
Sh. Mohan Dagadu Harale
Sr.No.207/3/1, Bhingardive Mala, Bhutkar
Wadi, Ahmednagar Maharashtra-414001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 361

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sukhada Sachin Dipnaik, **Advocate**
Sh. Sachin Sahadeo Dipnaik
Plot No.6, Hari Priya Colony, Behind Asara
Society, Near Janta School, Opp. Yashoda Nagar,
Pipeline Road, Savedi Ahmednagar Maharashtra-
414003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 362

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Santosh Anandrao Kharat, **Advocate**
Sh. Anandrao
Near Chanakya Complex, Opp. Faisal Complex,
Old Court Road, Old Jalna Maharashtra-431213

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 363

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nanasaheb Babasaheb Patil, **Advocate**
Sh. Babasaheb Bapurao Patil
Raj Niwas, Sarswati Colony Laxminagar, Pardi
Road, Bhoom Tq.Bhoom Dist.,Osmanabad
Maharashtra-413504

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 364

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Babasaheb Kashinath Londhe, **Advocate**
Sh. Kashinath Tukaram Londhe
C/O Thube Niwas, Plot No.5, Laxmi Colony,
Mahalaxmi Chowk, N-2, CIDCO, Aurangabad
Maharashtra-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 365

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Satish S.Muchalamkar, **Advocate**
Sh. Sangshetty B.Muchalamkar
S.No.37/4/4, Flat No.4, 2nd Floor, Jadhav
Hieghts, Datta Nagar, Warje-Malwadi, Pune
Maharashtra-411058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 366

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Parvez Ahmed Nisar Ahmed, **Advocate**
Sh. Nisar Ahmed Sher Mohammed
35, Avishankar Colony, Chalisgaon Road, Dhule
Maharashtra-424001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 367

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pradnya Salil Amrute, **Advocate**
Sh. Salil Amrute
16, Maik Apartment, Sudarshan Nagar,
Chichwad Pune Maharashtra-411033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 368

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manjusha Motilal Annadate, **Advocate**
Sh. Lt.Motilal Kisanrao Amadate
House NO.B26/3, N-II, Hudco Aurangabad
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 369

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nisha S.Gajbhiye, **Advocate**
Sh. Rahul R.Wasnik
304, 3rd Floor, Jeevan Towers, Vaishali Nagar,
Maharashtra-440017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 370

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mangave Umesh Shivkumar, **Advocate**
Sh. Mangave Shivkumar Nilkanth
1141 E Ward, Sykes Extension, Kolhapur
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 371

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nilesh Keshawarao Helonde, **Advocate**
Sh. Keshawarao Santoshrao Helonde
Shrikrishnanagar, Failpura, katol Tehsil.Katol,
post-Katol Dist.Nagpur Maharashtra-441302

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 372

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Abdul Jaleel Abdul Razak, **Advocate**
Sh. Abdul Razak Sk. Maheboob
Dr, Iqbal Nagar, Dadarao Plot, Parbhani
Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 373

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vanniamparambil Juliet Noel, **Advocate**
Sh. Noel Job Vanniamparambil
303, A Wing Satyam Apartment, Shimpoli Road,
Borivali West Mumbai Maharashtra-400092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 374

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Reshma J.Yadav, **Advocate**
Sh. Jaishreeram Yadav
Flat No.B/404, Bldg.No.95, Taragagan CHS, Road
No-13, Near Hanuman Temple, Chembur Tilak
Nagar Mumbai Maharashtra-400089

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 375

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Smt.Naina Yogesh Hundiwala, **Advocate**
Sh. Lt.Sh.Yogesh Padmakar Hundiwala
Padmatara Complex, Jawahar Road, Akot, Tq.
Akola Distt.Akola Maharashtra-444101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 376

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Patil Laxman Venkatrao, **Advocate**
Sh. Patil Venkatrao Shamrao
Vishakha Apartment Flat No.1, Malpani Nagar,
Old Ausa Road, Latur Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 377

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sutar Anil Janurao, **Advocate**
Sh. Sutar Janurao Mesaji
Balaghat Teachers Colony, Canal Road, Beed Tal.
Distt.Beed Maharashtra-4131122

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 378

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dilip M.Nimkar, **Advocate**
Sh. Mahadeo Narayan Nimkar
Kaveri Nagar, Plot No.18, Darwaha Tq.Darwaha,
Distt.Yavatmal Maharashtra-445202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.2.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 379

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ratnamala Narayanrao Aalane, **Advocate**
Sh. Narayanrao Umaji Aalne
Pili Girni, post, Shivajinatar, Nanded
Maharashtra-431602

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 380

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adaskar Anant Pandharinath, **Advocate**
Sh. Pandharinath Rambhaji Adaskar
C/o.At Nagsen Nagar, Near 33 K.V.Light Office,
Ambajogai, Tq. Ambajogai Distt.Beed
Maharashtra-431517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 381

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dilip Uttamrao Dalvi, **Advocate**
Sh. Uttamrao Dalvi
Near Water Tank, Rajiv Gandhi Chowk, Shriram
Nagar, Nagar Road, Beed Tal. Distt Beed
Maharashtra-413122

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 382

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Radheshyam Singh, **Advocate**
Sh. Rana Suresh Singh
A/401, Rajnagar Co- Op.Hsg.Society,
Opp.Gulfam Hotel, Western Express Highway,
Dahisar East Mumbai Maharashtra-400068

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 383

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Doodhnath Saroj, **Advocate**
Sh. Visheswar Pitamber Saroj
Plot No.49, Room No.2, Dayma Marg, Kherwadi,
Bandra East Mumbai Maharashtra-400051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 384

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Devidayal Rampyare Chaudhary, **Advocate**
Sh. Rampyare Mannan Chaudhary
5, Francis Chawl, Opp.Jayshree Hotel, Dayal Das
Road, Vile Parle East Mumbai mahrashtta-
400057

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 385

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Godbole Saroj, **Advocate**
Sh. Vinay
101, Gandharvi, Opp.A.K.Joshi School Naupada
Thane Maharashtra-400602

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 386

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pallavi Jayesh Gandhi, **Advocate**
Sh. Jayesh Himmatlal Gandhi
13/14 Shanti Sadan, LBS Marg, Agra Road Kurla
(W), Mumbai Maharashtra-400070

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 387

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mahadeo Govind Patil, **Advocate**
Sh. Govind Dadu Patil
Plot No.179/C-1, A, Anusaya-Govind Shivneri
Colony, Pachgaon Tal. Karveer Distt.Kolhapur
Maharashtra-416013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 388

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shah Anant Kanhaiyalal, **Advocate**
Sh. Lt. Shah Kanhaiyalal Shamlal
H.No.200, Dubhash Chawl, nr. Urdu Marathi
School Navapur Distt. Nandurbar Maharashtra-
425418

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 389

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rakeshkumar Gajbhiye, **Advocate**
Sh. Suraj Gajbhiye
C/o Vinod Ramteke, Nasik Nagar Menda Road,
Bhandara Distt. Maharashtra-441904

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 390

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramesh Baburao Dethe, **Advocate**
Sh. Lt.Baburao bapu Dethe
6, Pawanadevi Society Chawl M.D.Keni Marg
Bhandup Village East Mumbai Maharashtra-
400042

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 391

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Brijeshwar Nath Pandey, **Advocate**
Sh. Lt.Sh.Sukhdev Prasad Pandey
Chhabinath pandey Compound, Marol Naka
Airport Road, andheri East Mumbai
Maharashtra-400059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 392

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Avinash Parshuram Shivankar, **Advocate**
Sh. Parshuram Thoraji Shivankar
Thorsona Nivas Om Nagar Gangakhed
Tq.Gangakhed Distt.Parbhani Maharashtra-
431514

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 393

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Fassioddin Walioddin Shaikh, **Advocate**
Sh. Walioddin Kamaloddin
Near Post Office, Palam Tq.Palam Distt.Parbhani
Maharashtra-431720

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 394

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Baviskar Bhupesh Vishram, **Advocate**
Sh. Baviskar Vishram Tukaram
Behind , D.L.Hindi High School, Gandhi Nagar,
Bhusawal, Tal. Bhusawal, Distt.Jalgaon
Maharashtra-425201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 395

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ravindra Ganeshrao Choudhari, **Advocate**
Sh. Ganesh Bapurao Choudhari
At.Po.Tehsil Nagbhid, Vidhya Nagar
Distt.Chandrapur Maharashtra-441205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 396

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mane Sunil Tukaram, **Advocate**
Sh. Mane Tukaram Tatyarao
At.Post.Ansarwada Tq.Nilanga Distt.Latur
Maharashtra-413521

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 397

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gaware Sanjay Raosaheb, **Advocate**
Sh. Gaware Raosaheb Shankar
At.Po.Kokangaon Tal. Karjat, Distt.Ahmednagar
Gujarat-414401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 398

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Varsha Vijay Mandora, **Advocate**
Sh. Vijay Jagdish Mandora
Plot No.18, Anand Mangal Soc. Pimprala Jalgaon
Maharashtra-425002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 399

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prakash Dharmaji Tembhurne, **Advocate**
Sh. Dharmaji Keshrao Tembhurne
Peth Ward, Near Railway Crossing Bramhapuri,
Tehsil Bramhapuri Distt.Chandrapur
Maharashtra-441206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 400

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohammed Ghyasuddin, **Advocate**
Sh. Mohammed Qamruddin
Corporation house No.610, Bashir Garage
Mominpura Near Jama Masjid Central Avenue
Road Nagpur Maharashtra-440018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 401

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mitkari Dayanand, **Advocate**
Sh. Mitkari Shivmurti
Shiv Niwas, Savewadi, Trimurti Nagar, Latur
Distt.Maharashtra-413531

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 402

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nilesh K.Pandya, **Advocate**
Sh. Kantilal Atmaram Pandya
79/80, Hedavkar Bldg.2, D.S.Babrekar Marg,
Gokhale Road North Dadar West Mumbai
Maharashtra-400028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 403

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Satyajeet Vishwasrao Patil, **Advocate**
Sh. Vishwasrao Keshavrao Patil
9, ji Chambers, Opp. Distt. Court Jalgaon
Maharashtra-425001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 404

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Atul Kumar Ramashray Rai, **Advocate**
Sh. Ramashray Rai
G-202, Rashmi Complex, Achole Talav,
Nallasopara East Taluka Vasai Distt. Palghar
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 405

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Vandana Bhaskar Pise, **Advocate**
Sh. Prabhakar Rao Badrinarayan Deshmukh
Chikhali (Dev.) Abhinav Gharkul Yojana, NIT,
Building No-J-S-3 Beside Kalamana West Gate
Nagpur Maharashtra-440035

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 406

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Jyotsna Vitthal Jagtap, **Advocate**
Sh. Vitthal Sampat Jagpat
Krishani Niwas S.No.316, Chaufhari Nagar
Dhanori Tal. Haveli Distt.Pune Maharashtra-
411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 407

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Govind Mugajirao Paike, **Advocate**
Sh. Mugajirao Bhimrao Paike
At.Post Chatori Tq.Palam Dist.Parbhani
Maharashtra-431536

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 408

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Dang Surekha Kawalraj, **Advocate**
Sh. Kawalraj Sardarchand Dang
Flat No.105, Raviraj Colorado S.No.44, Kondhwa
Khurd Pune Maharashtra-411048

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 409

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Alka Mansingrao Bhosale, **Advocate**
Sh. Mansingrao Nanaram Bhosale
9/9, radha Krishna Park Society, Rambaug
Colony, Paud Road, Kothrud Pune Maharashtra-
411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 410

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Deepak Dayaram Choudhari, **Advocate**
Sh. Lt. Dayaram Jalamsing Choudhary
Flat No.102, Ganga Apartment, plot No.464-A,
Sector N-3, CIDCO Aurangabad Maharashtra-
413003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 411

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Rafat Khatib, **Advocate**
Sh. Nazir G.M.Khatib
Captain House Plot No.2, Road No.10, Sector-11,
New Panvel East Distt.Raigad Maharashtra-
410206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 412

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhunje Anup Suresh, **Advocate**
Sh. Bhunje Suresh Dnyanoba
At/P-Malegaon Bk, Tal- Baramati Dist.Pune
Maharashtra-413115

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 413

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Sulbha Suresh Rasal, **Advocate**
Sh. Lt.SH.Suresh Ramchandra Rasal
H.No.781, Varchi Bazarpeth, tal- Devgad
Dist.Sindhudurg Maharashtra-416613

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 414

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Jagtap Malati Ashok, **Advocate**
Sh. Jagtap Ashok
B-1, Shivraj Complex, Behind vaibhav Cinema,
Near Mohintara Hospital Hadapsar Pune
Maharashtra-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 415

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajendra Ganpat Kadu, **Advocate**
Sh. Ganpat Narayan Kadu
127/8, Shivdarshan Vasahar Parvati Pune
Maharashtra-411009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 416

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Savita Pradeep Kumar Rokade, **Advocate**
Sh. Pradeep Kumar Babanrao Rokade
At/Post NIA, Balewadi Tal- Haveli Dist.Pune
Maharashtra-411045

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 417

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Archana Shivraj Bhikane, **Advocate**
Sh. Shivraj Anirudha Bhikane
B-18, Sai Amar Society, Tukaram Tupe Nagar,
Mahadev Nagar, Manjri Bk. Hadapsar Pune
Maharashtra-412307

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 418

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Murlidhar Baburao Shinde, **Advocate**
Sh. Baburao Ramchandra Shinde
Manjul House No.795, S.No.31, Near Dhankwadi
Post Office, Dhankwadi Pune Maharashtra-
411043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 419

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pawan Jagdishprasad Pande, **Advocate**
Sh. Jagdishprasad Ramgopal Pande
Goyanka Nagar, Murtizapur Po. and Tq.
Murtizapur, Dist. Akola Maharashtra-444107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 420

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohanish Vaijanath Thorat, **Advocate**
Sh. Vaijnath Sambhaji Thorat
Flat No.6, Deccan Sankruti Apartment, Nath
Prangan, Garkheda Parisar, Aurangabad
Maharashtra-431009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 421

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Archana Sahadeo Sardar, **Advocate**
Sh. Sahadeo Rajaram Sardar
Rupchand Nagar, Washim Road Bye-Pass, Akola
Tq.and Distt.Akola Maharashtra-444002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 422

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Shilpa Nagesh Patil, **Advocate**
Sh. Suresh Kashinath Patil
No.3, Rudraksh Apartment, Brahmin Ali, Near
Ram Mandir Alibag Raigad Maharashtra-402201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 423

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Milind Sitaram Kharat, **Advocate**
Sh. Sitaram Panduji Kharat
Shankar Nagar, Near VHM Temple, Khamgaon
Tq.Khamgaon Dist.Buldana Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 424

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Priyadarashi Girdhar Waghmare, **Advocate**
Sh. Girdhar Lahanuji Waghmare
Gitti Fail, Vikramshila Nagar, Post Hindanagar,
Tehsil and Distt. Wardha Maharashtra-442001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 425

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pramod Bhanudas Lokhande, **Advocate**
Sh. Bhanudas Sakharam Lokhande
At.Post Ghari, Tq.Barshi, Dist.Solapur
Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 426

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Sushma Ghodake, **Advocate**
Sh. Kashinath Ghodake
Malang Plot Behind Civil Court Omerga
Tq.Omerga Distt.Osmanabad Maharashtra-
413606

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 427

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajkumar Wasudevrao Shende, **Advocate**
Sh. Wasudevrao Vithobaji Shende
Lane No-3, Nandanvan Swatantrya Nagar, Near
Dikshant Bouddha Vihar KDK College Road,
Jagnade Squar, Nagpur Maharashtra-440009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 428

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Khan Mazhar, **Advocate**
Sh. Abdul Rahman Khan
House No.7, Shabistan, Colony, Near Ikon
Hospital Aurangabad Maharashtra-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 429

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohanrao Ramchandra Yadav, **Advocate**
Sh. Ramchandra Bapuso Yadav
Survey No.75/2+3/1, Indrayani Vihar
Santanagar, Lohagaon Pune Maharashtra-
411047

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 430

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Saleem Ibrahim, **Advocate**
Sh. Shaikh Ibrahim Raheman
C/o.Dr.Abid A.Patel Husain Manjil, Parijat
Housing Society, Alipur Road Barshi Distt.Solapur
Maharashtra-413401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 431

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chandrakant Pandurang Pandav, **Advocate**
Sh. Pandurang ramchandra Pandav
Hatkanangle Tal. Hatkanangle Distt.Kolhapur
Maharashtra-416109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 432

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dhananjay Annasaheb Dalvi, **Advocate**
Sh. Annasaheb Appasaheb Dalvi
Plot No.586/1, Bhagirathi Sudarshan Chowk,
Shahunagar Jaysingpur Tal. Shirol Distt.Kolhapur
Maharashtra-416101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 433

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Balaram Pandurang Dhamanaskar, **Advocate**
Sh. Pandurang Gopal Dhamanaskar
1/5, T.A. Dosuza Chawl Near Kanagar Aghadi,
Shivkripa Nagar Kanjur Village Mumbai
Maharashtra-400042

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 434

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Mumtaz Amirsab Bagwan, **Advocate**
Sh. Amirsab Fattemohmad Bagwan
Gondhawani Near Marutinagar Ward No.1,
Shrirampur, Tal.Shrirampur Distt.Ahmednagar
Maharashtra-413709

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 435

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sadiya Naseem Jamil Ahmad, **Advocate**
Sh. Jamil Ahmad
Plot No.168 Ayyappa Nagar, Behind Shyam lawn
Jafar Nagar Katol Road Nagpur Maharashtra-
440013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 436

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Suramanjari Rajesh Latkar, **Advocate**
Sh. Rajesh Bharat Latkar
Flat No.303/517/A/1-3/1-4, Vastushree
Vrindavan Housing Society, E Ward, Shivaji Park
Kolhapur Distt.Maharashtra-416003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 437

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Madhuri Hemant Prabhune, **Advocate**
Sh. Hemant Shridhar Prabhune
Plot No.103, Cooper Colony, Sadarbazar Satara
Maharashtra-415001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 438

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ashok Dnyanoba Lokhande, **Advocate**
Sh. Dnyanoba Maruti Lokhande
At.katpur, post Babhalgaon, Tq.Dist.Latur
Maharashtra-413531

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 439

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Trivedi Bidhu Bhushan, **Advocate**
Sh. Lt.Sh. Sharda Charan Trivedi
403, A-Wing Satya Shankar Residency, Next to
Neel Kanth Green Manpada Thane West
Maharashtra-400610

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 440

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jaysing Bhikaji Bankar, **Advocate**
Sh. Bhikaji Laxman Bankar
A/204, Shiv Shrusti CHS.Ashok Kedare Chowk,
T.P.Road, Bhandup West Mumbai Maharashtra-
400078

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 441

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Watve Vijaykumar Raghunath, **Advocate**
Sh. Raghunath Puroshttam Watve
Behind Ramling Datta temple Brahmanpuri,
Miraj Tal.Miraj Dist.Sangli Maharashtra-416410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 442

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Jostna james Ambildhage, **Advocate**
Sh. James Banduji Ambildhage
Plot No-108, N-3, CIDCO Near High Court
Aurangabad Maharashtra-431003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 443

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Monica M.Athwani, **Advocate**
Sh. Manoj I.Athwani
343/6, Bhawani Peth, Bhawani Co.Op.HSg.
Society, Block-2, Flat No.9, Pune Maharashtra-
411042

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 444

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Jasmin mujiburraheman, **Advocate**
Sh. Mujiburraheman Shaikh
B-5, Flat No.1, Damodar Society, Near
Chintamani nagar Bibwewadi, Pune
Maharashtra-411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 445

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhausaheb Rambhau Shinde, **Advocate**
Sh. Rambhau Tatyaji Shinde
Rudraksh Bungalow, Dhabadi Area,
S.No.8/1E/7, Ambegaon Budruk Pune
Maharashtra-411046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 446

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Milind Madan Pimpalgaonkar, **Advocate**
Sh. Madan Shankar Pimpalgaonkar
Plot No.30, Manish Nagar Road, Jay Durga
Layout No-6, Near Hotel Pride, BH.Railway Line
New Somalwada Nagpur Maharashtra-440005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 447

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Daksha Shah, **Advocate**
Sh. Manharlal Jaichand Shah
C-702, Shubh Shanti Complex, MG Road
Dahanukar Wadi, Kadnivli West Mumbai
Maharashtra-400067

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 448

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Ritika Mahesh Khatri Alias, **Advocate**
Sh. Sobhrajmal Hundrajmal Sirwani
503, Kumar Platinum Synagogue Street Pune
Maharashtra-411001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 449

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhushan Ramchandra Salvi, **Advocate**
Sh. Ramchandra Laxman Salvi
Hirabag CHS A Wing 2nd Floor Court Road,
Alibag Tal- Alibag Distt.Raigad Maharashtra-
402201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 450

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Abdul Rahim Abdul Sattar Khan, **Advocate**
Sh. Abdul Sattar kamruddin Khan
501/501, Hill Zone Tower Behind Old
Nasheman Colony Kausa Dist.Thane
Maharashtra-400612

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 451

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Anuradha Abhay Karmarkar, **Advocate**
Sh. Sudhakar laxmanrao Patil
Shree A-51, N-4 CIDCO Aurangabad
Maharashtra-431003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 452

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Akhtar Ali Meesam, **Advocate**
Sh. Shabbir Ali Meesam
512/A, Takiya Mehboob Shah Mominpura,
nagpur Maharashtra-440018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 453

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gangurde Suresh Ragho, **Advocate**
Sh. Gangurde Ragho Bhiwaji
Building No.418 flat No.213 Tagore Nagar No.1
Vikhroli Mumbai East Maharashtra-400083

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 454

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Harendra Arvind Rajgor, **Advocate**
Sh. Arvind Dayaram Rajgor
E/27, Vrindavan LBS Road Ghatkopar West
Mumbai Maharashtra-400086

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 455

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Savita Gaikwad, **Advocate**
Sh. Vilas Gaikwad
56 I/8, Rasul Jiwa Compound Sane Marg,
Satrasta Mumbai Maharashtra-400011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 456

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jayantilal Damodar Patil, **Advocate**
Sh. Damodar Tukaram Patil
Munot Residency, Wing B Flat No.307, Opp.HOC
Colony Old Thana naka Road Panvel Taluka
Panvel Distt.Raigad Maharashtra-410206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 457

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bijaya Kumar Mishra, **Advocate**
Sh. Baidhar Mishra
plot No.631, Room No.210 Rajubairama Niwas,
Sec-11 Opp. Marine Centre Sec-11 Juhugaon
Vashi navi Mumbai Maharashtra-400703

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 458

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rizvi Sayed Abbas Danyal, **Advocate**
Sh. Ehteram Hussain
Noble House Co.Op.Hsg.Society Ltd. A/201,
Dongre Nagar Behind Sahil Hotel Kausa Teumbra
Thane Maharashtra-400612

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 459

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Asha Chetan Shah, **Advocate**
Sh. Chetan Shantilal Shah
3/A, 704, Shraddha CHS Mhada Colonu
Chandivali Mumbai Maharashtra-400072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 460

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Kubal Dhanali Preetesh, **Advocate**
Sh. Vishwanath Waman Pathak
64, Sarla Manohar Plot No.19, Sector-17, Near
HDFC Bank Vashi, Navi Mumbai Within Limits of
Sector 3 Vashi Police Station Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 461

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Merukar Avinash Gajanan, **Advocate**
Sh. Merukar Gajanan Harichandra
446 Ghorpade Peth Pune Maharashtra-411002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 462

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nikhilesh Kuldeepak Tungar, **Advocate**
Sh. Kuldeepak Narharrao Tungar
Flat No.4 Plot No.10, Varad Vinayak Alankar
Apartment Pundlik Nagar Road Garkheda
Aurangabad Maharashtra-431005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 463

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vivek Hanumant Borade, **Advocate**
Sh. Hanumant Baburao Borade
Atharv Banglow, Govind Nagar Sangamner Tal.
Sangamner Distt.Ahmednagar Maharashtra-
422605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 464

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Santoshchandra Gupta, **Advocate**
Sh. Satanarayan Gupta
A/1 401 Indiranagar Hutment Dwellers Co-Op.
Housing Society Indiranagar Sion Koliwada
Mumbai Maharashtra-400037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 465

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaila Bansilalsare, **Advocate**
Sh. Bansilal Namdeo Lalsare
Plot No.1, Gulmohar Colony, Near Shivpuri
Corner, Padegaon Aurangabad Maharashtra-
431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 466

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Savita Niranjana Sawdekar, **Advocate**
Sh. Niranjana Sampat Sawdekar
H.No.1/9/720, Ambedkar Chowk Bhimnagar
Bhavsingpura Aurangabad Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 467

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vishal Haribhau Santoshwar, **Advocate**
Sh. Haribhau Dadaji Santoshwar
Sai Baba Ward, Civil Lines Chandrapur Distt.
Maharashtra-442401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 468

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Santosh Janak Jadhav, **Advocate**
Sh. Janak Dhondiram Jadhav
Janlaxmi Niwas, Kadwa Nagar Dindori Tal-
Dindori Distt.Nashik Maharashtra-422202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 469

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vishwanath Dadasaheb Sonawane, **Advocate**
Sh. Dadasaheb Dhondiba Sonawane
Plot No.41-B, Sahu Colony, Bansilal Nagar,
Station Road, Aurangabad Maharashtra-431005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 470

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Vaishali Nitin Bhosale, **Advocate**
Sh. Nitin Dashrath Bhosale
378, Shukrawar Peth, Shahu Chowk Pune
Maharashtra-411002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 471

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dinkar K.Shetty, **Advocate**
Sh. Lt.Sh.Kadya M.Shetty
22/31, Amarjyoti, Four Bungalows, andheri
(West), Mumbai Maharashtra-400053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 472

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vaidya Mukund Moreshwar, **Advocate**
Sh. Moreshwar Gangadhar Vaidya
127E, 3/12 Dada Maharaj Building Khadilkar
Road, Girgaon Bombay maharashtra-400004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 473

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Srikant Padhi, **Advocate**
Sh. Dayanidhi Padhi
Jaitunbai Chawl Nawpada Kundla West Mumbai
Maharashtra-400070

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 474

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Kiran Sanjay Udhan, **Advocate**
Sh. Sofhi Hassan Kongandi
Gat No.166, Sarthak Heights, Flat No.102, 1st
Floor B Wing Near Shell Petrol Pump At.Post
Bhukum Tal. Mulshi Distt.Pune Maharashtra-
412111

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 475

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Govinwar Anjali Shankarrao, **Advocate**
Sh. Rajkuntwar Sanjay Shankarrao
B/3 Dharmnagri Taware Colony Pune
Maharashtra-411009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 476

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Vaishali Vijay Amrutkar, **Advocate**
Sh. Vijay Prabhulal Amrutkar
Flat No.13, Jijai Plaza Near Bhujbhai Township
Kothrud Pune Maharashtra-411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 477

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pathan Azimuddin hasankhan, **Advocate**
Sh. Pathan Hasankhan Fakir Khan
Survey No.49/1/3, Goodwill Vrindavan Co.Op.
Housing Society, Flat No.5 F-Wing 1st Floor
Vadgaon Sheri Maharashtra-411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 478

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Hemantkumar Savlani, **Advocate**
Sh. Maganlal Savlani
Flat No.101, 1st Floor, Satyavijay Co-Op. Housing
Society, Ltd. Samta Colony Pantnagar Ghatkopar
East Mumbai Maharashtra-400075

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 479

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manisha Marotrao Sathone, **Advocate**
Sh. Marotrao Sathone
C/o Dr. Prakash V.Ghyshe Plot No.K-9, Bharat
Nagar Opp.Lit College Amravati Road, Nagpur
Maharashtra-440033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 480

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sudhir Amar Sutar, **Advocate**
Sh. Dr. Amar Madhav Sutar
C.S.No.777/2, Royal Gateway Apt. Flat No.BF-11,
Opp.Ranuka Mandir E Ward Kasaba-Bavada
Kolhapur Maharashtra-416006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 481

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramchandra Ganpatrao Shinde, **Advocate**
Sh. Ganpatrao Balwantrao Shinde
B-8, Avdhoot Complex Hsg.Society S.No.32/14-
A, Ambegaon Budruk Pune Maharashtra-411046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 482

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Anagha Malewadkar Chaubal, **Advocate**
Sh. Ashok Narayan Malewadkar
C-1001, Palash Complex, Near Datta Mandir,
Green Drive Road Wakad Pune Maharashtra-
411058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 483

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhumini Vitthaladas Bhawsar, **Advocate**
Sh. Vitthaladas Hiranman Bhaswar
Flat No.9, guru Residency Appartment, Near
Fulsunder Estate, Takail Road Behind Gandhi
Nagar Nashik Maharashtra-422006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 484

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kshama Prabodhi Jaiswal, **Advocate**
Sh. Prabodh Pralhad Jaiswal
Near Post Office Gandhi Ward Civil Lines
Hinganghat Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 485

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yashwant Pandurang Gore, **Advocate**
Sh. Pandurang Shankar Gore
Opp.Grampanchayat office Kamshet, Tal- Maval
Distt.Pune Maharashtra-410405

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 486

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Sou Pratibha, **Advocate**
Sh. Jaykar Jadhav
At.Po. Ganesh Colony Peth Vadgeon Tal-
Hatkangle Distt.Kolhapur Maharashtra-416112

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 487

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yashwant Natthuji Meshram, **Advocate**
Sh. Natthuji Ganpatrao Meshram
478, Hiwari layout Nagpur Maharashtra-
440008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 488

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Namdeo Khashaba Kirdat, **Advocate**
Sh. Lt.Khashaba G.Kirdat
303, Amar Apartment, Opp. Lokmanya Bus
Depot, Dawle Nagar, Thane West Maharashtra-
400606

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 489

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Vidhisha Devidas Gaikwad, **Advocate**
Sh. Devidas Chandrappa Gaikwad
Flat No.504, Shriwardhan Apartment Trilok
Hsg.Society Warje Pune Maharashtra-411058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 490

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kulkarni hemant Ashok, **Advocate**
Sh. Kulkarni Ashok Hanumanta
At.Po. Plot No.41 Jai Hind Colony Pachora Road
Bahagaon Tal. Bhadgaon Distt. Jalgaon
Maharashtra-424105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 491

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Suryawanshi balaji Shripati, **Advocate**
Sh. Suryawanshi Shripatirao Panda
Sant Kabir Nagar Opp. Railway Station Udgir
Tq.Udgir Distt.latur Maharashtra-413517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 492

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Unmesh Manohar Hibare, **Advocate**
Sh. Manohar Vishwanath Hibare
Hibare Niwas, Dam Road Udgir Maharashtra-
413517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 493

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ghodke Sachin Ramchandra, **Advocate**
Sh. Ghodke Ramchandra Balwant
51/398, Laxminagar Parvati Pune Maharashtra-
411009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 494

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amit Ravikant Prasad, **Advocate**
Sh. Ravikant Prasad
Plot No.19, Kamalkunj, Indian Co-Op Housing
Society, Near Saraswati Lawns Nara Po, Jaripatka
Nagpur Maharashtra-440014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 495

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Khedkar vilas Namdevrao, **Advocate**
Sh. Khedkar Namdevrao Krishnaji
3047, Dattakrupa Mumbai Bazar Shirur
tal.Shirur Distt.Pune Maharashtra-412210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 496

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shrikant Anantrao Khond, **Advocate**
Sh. Anantrao Janardhanpant Khond
Opp.of Govind Swami Mandir Samadhi Ward
Chandrapur Maharashtra-442402

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 497

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Maradkar Sadashiv Marutirao, **Advocate**
Sh. Maradkar Marutirao Vithoba
At.Post Wasangaon Tq. and Distt.Latur
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 498

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Vaishali Dinesh Bagade, **Advocate**
Sh. Dinesh Mahadev Bagade
47, Pardhi Nagar, Hingna Road, Nagpur
Maharashtra-440016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 499

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nilesh Kesari Chavan, **Advocate**
Sh. Kesari Ganpat Chavan
Rakhanjgi Plaza, 2nd Floor Bazarpeth Lanja
Distt.Ratnagiri Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 500

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nirmal Mahesh Kondabarao, **Advocate**
Sh. Nirmal Kondabarao Harji
Brahamandnayak Near Hotel Bhakti Ganesh
Ward Pusad Tq.Pusad Distt.Yavatmal
Maharashtra-445204

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 501

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dayashankar Mishra, **Advocate**
Sh. Guruprasad Mishra
Krishna Sudama Niwas, Shivaji Road, Near
Railway Station, Thane West Thane
Maharashtra-400602

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 502

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohammed Nurul Islam Khan, **Advocate**
Sh. Mohammed Naseer Khan
Flat No.302 3rd Floor, Noor Mahal Bldg.,
KK.Road 1st Rabodi, Thane West Maharashtra-
400601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 503

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mangala Rajendra Shejwal, **Advocate**
Sh. Vasantrao Ganpatrao Aher
4, Shrikul Apartment, Opp.Anandmy Society,
Pumping Station Gangapur Road, Nashik
Maharashtra-422013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 504

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sudhanshu Mishra, **Advocate**
Sh. Shiv Murti Mishra
Gayatri Apartment, Flat No.7, Durga Mata
Mandir Road, Kolsewadi Katemanivali Kalyan
East Distt.Thane Maharashtra-421258

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 505

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ashok Nawaji Pagare, **Advocate**
Sh. Nawaji Kondaji Pagare
Ambedkar Chowk, Malegaon naka Po.Manmad
Tal. Nanddgaon Dist.Nashik Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 506

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Raghunath Shankarrao Jadhav, **Advocate**
Sh. Shankarrao Raghunath Jadhav
Himayatnagar Tq. Himayatnagar Distt.Nanded
Maharashtra-431802

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 507

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Umesh Amrutrao Shinde, **Advocate**
Sh. Amrutrao Rajaram Shinde
Flat No.3, Abhyuday Arcade Visawa park Satara
Maharashtra-415003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 508

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jainendra Kumar Chowbey, **Advocate**
Sh. Lt.Sh. Bujhawan Chowbey
Flat No.202, Shivani Apartment Kalpuviksha CHS
Pandurang Nagar Chichpada Kalyan East
Distt.Thane Maharashtra-421306

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 509

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Appasaheb Teli, **Advocate**
Sh. Appasaheb Maruti teli
At/Post-Hasuchampu Tal- Gadhinglaj
Distt.Kolhapur Maharashtra-416501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 510

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Bhavana Palikundwar, **Advocate**
Sh. Jitendra
B-4 Vinayaknagar Nagar Pune Road Ahmednagar
Maharashtra-414001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 511

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anil Shankarrao Shinde, **Advocate**
Sh. Shankarrao Panduji Shinde
Near Civil Court Malegaon Taq. Malegaon
Distt. Washim Maharashtra-444503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 512

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jaspinder Singh Padam, **Advocate**
Sh. Karam Singh Padam
B-12, Kailashpark Chiragnagar Ghatkopar West
Mumbai Maharashtra-400086

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 513

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jadhav Shivaji Sopanrao, **Advocate**
Sh. Jadhav Sopanrao Janardhan
Vakil Galli, Mandai Peth Paranda tal.Paranda
Distt.Osamanabad Maharashtra-413502

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 514

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Seema Apparao Warhade, **Advocate**
Sh. Apparao Dhnyanoba Warhade
C/o S.G.Mehatre Chandore Nagar, Mohaphata
Yavatmal Tq. and Distt.Yavatmal Maharashtra-
445001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 515

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Farida Poonawala Tata, **Advocate**
Sh. Lt.Irshad Hussain Poonawala
90, Wodehouse Road, 8, Cleave House Colaba
Mumbai Maharashtra-400005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 516

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Zubair Abdul Jabbar Shaikh, **Advocate**
Sh. Abdul Jabbar Shaikh
212/214, Majidhiyah Manzil Room No.11, M
Azad Road Madanpura Mumbai Maharashtra-
400008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 517

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jitendat Ganpat Bhagat, **Advocate**
Sh. Ganpat Kanhu Bhagat
20/21, Jain Building 3rd Floor Balaji
Dhankawadi Pune Maharashtra-411043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 518

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shantaram Somaji Waghmare, **Advocate**
Sh. Somaji Savleram Waghmare
S.No.8/7/1 Lane No.3, Chhava Colony
Karvenagar Pune Maharashtra-411052

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 519

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manojkumar Mishra, **Advocate**
Sh. Dayashankar Mishra
A-11, B-Wing Ganga Park Pingale Vasti
Mundhwa Road Mundhwa Pune Maharashtra-
411036

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 520

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Chaudhari Raksha Hari, **Advocate**
Sh. Gurjar Ajaykumar Panditrao
C/o.A.P.Gurjar S.No.38/1/1, Flat No.5, 1st Floor
Bldg. No.B-7, Mata Vaishnavi Devi Raj Park, Sai
Raj Residency Vidhya Nagar Pimple Gurav Pune
Maharashtra-411061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 521

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rakesh Sudhakar Akole, **Advocate**
Sh. Sudhakar Pundalik Akole
Chikhaligaon Tal. Haveli Distt.Pune
Maharashtra-411062

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 522

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Anita Shivaji Shinde, **Advocate**
Sh. Shivaji Jaishing Shinde
75/12 Shanti Nagar, Near Jagtap Chowk,
Wanwadi, Pune Maharashtra-411040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 523

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Smita Madhavrao Ambre, **Advocate**
Sh. Madhavrao B.Ambre
Plot No.42, Natraj Bungalow Soundagar Society
Dhanakawadi Pune Maharashtra-411043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 524

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shreeniwas Ramchandra Mali, **Advocate**
Sh. Ramchandra Kashiram Mali
329/45, Sai Ram Niwas Pawarnagar Sangvi Tal-
Haveli Distt.Pune Maharashtra-411027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 525

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Ruksana Altaf Pathan, **Advocate**
Sh. Altaf Ramzan Pathan
D-10, Karan Gharonda Society, Sainikwadi,
Wadgaonsheri Pune Maharashtra-411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 526

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jayant Vasantrao Ghogare, **Advocate**
Sh. Vasantrao Ghogare
191, Kawade Nagar New Sangvi Tal- Haveli Pune
Maharashtra-411027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 527

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chandrakant Tukaram Gajbiye, **Advocate**
Sh. Tukaram Motiram Gajbiye
B3/703, Citadel Enclave, B.T.Kawade Road,
Ghorpadi, Pune Maharashtra-411036

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 528

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Fasih Anjum Quazi, **Advocate**
Sh. Syed Faiyazuddin Quazi
Opp. Gandhi Ground Akot Tq.Akot Distt.Akola
Maharashtra-444101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 529

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rahul Ishwarlal Rathod, **Advocate**
Sh. Ishwarlal Lalchand Rathod
229, Chaupati Karanja, Ahmednagar
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 530

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sudarshan Pandurang Deshmukh, **Advocate**
Sh. Pandurang Khandbarao Deshmukh
C/o Laxman Damkondawar, Sambhaji Nagar
Mahagaon Tq.Mahagaon Distt.Yavatmal
Maharashtra-445205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 531

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kiran Devidas Kolpe, **Advocate**
Sh. Devisad Sakhamam Kolpe
At.Post Terkheda Tq. Washi Distt.Osmanabad
Maharashtra-413525

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 532

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Barkat Aftab Ahmed, **Advocate**
Sh. Khalid Ahmed Barkat
134, Surti Manzil 2nd Floor Bapu Khote Street
Jamli Mohallah Near Pydhionie Mumbai
Maharashtra-400003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 533

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gyan Chandra Tiwari, **Advocate**
Sh. Rajnarayan Tiwari
83/20, Satya Niwas Bldg. J.B Nagar andheri East
Mumbai Maharashtra-400059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 534

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajanish Kumar Tripathi, **Advocate**
Sh. Omprakash Tripathi
Flat No.C-403, Bldg.NO.4, Khandwala
CHS.Vakola Bridge D.M.Road Santacruz East
Mumbai Maharashtra-400055

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 535

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anil Kumar Tiwari, **Advocate**
Sh. Shripal Tiwari
Flat No.201, Ashray-B, Shivshakti CHS. Near
Santoshi Mata Mandir Road, Kurar Village Malad
East Mumbai Maharashtra-400097

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 536

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pandurang Mahadev Mali, **Advocate**
Sh. Mahadev Govinda Mali
Mody Park, pruthvi Classic, Building No.2, Flat
No.G-303/3rd Floor, Irani Wadi Road No.3,
Kandivali West Mumbai Maharashtra-400067

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 537

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajkumar Kachruji Ubale, **Advocate**
Sh. Kachruji Gopalrao Ubale
N-9, H-129/3, Shrikrushna Nagar, HUDCO
Aurangabad Maharashtra-431003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 538

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sachin Dnyaneshwar Nimbalkar, **Advocate**
Sh. Dnyaneshwar Laxmanrao Nimbalkar
S.No.206, Tukai Darshan Hadapsar Pune
maharashtra-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 539

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shahanash Dautkhan Pathan, **Advocate**
Sh. Dautkhan Banekhan Pathan
C/o Sayed Atiquee Ahmed Abdul Hadi
Dabeeroura Udgir Tq.Udgir Distt.Latur
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 540

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jadhav Sambhaji Parabhati, **Advocate**
Sh. jadhav Parabhati Nan
At.Post Brahmanwada, Tal. Akole
Distt.Ahmednagar Maharashtra-422610

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 541

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Ramchandra Dawalkar, **Advocate**
Sh. Lt.Sh. Ramchandra P.Dawalkar
4-Prem Niwas, Mankikar Road, Sion-
Chunabhatti West Mumbai Maharashtra-
400022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 542

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pradip Laxmanrao Barde, **Advocate**
Sh. Laxman Kerba Barde
At.Post Pohali.Tq. Umarkhed Distt.Yavatmal
Maharashtra-445206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 543

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Babusing Naik, **Advocate**
Sh. Babusing Mansusing Naik
Sambhaji Narwade Layout, Behind MSEB and
Rest House Mahagaon Tq. Mahagaon
Distt.Yavatmal Maharashtra-445205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 544

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kale Sanjay Ramdhan, **Advocate**
Sh. Kale Ramdhan Dipa
At-Lingi Post- Sakhra, Tq. Digra Distt.Yavatmal
Maharashtra-445203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 545

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gulam Avid, **Advocate**
Sh. Mushtaq Hussain
A-404, Regal Arcade, Poonam Sagar Complex,
Mira Road East Distt.Thane Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 546

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijay Kumar Pandey, **Advocate**
Sh. Lt. Bhagirathi Pandey
Jagdeo Mishra Ki Chawl, 3rd Floor Golibar
Santacruz East Mumbai Maharashtra-400055

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 547

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Awadhesh Kumar Pandey, **Advocate**
Sh. Lalmani Pandey
Flat No.301, Vasant Ritu Bldg. Sector-10, Shanti
Nagar Mira Road East Distt.Thane Maharashtra-
401107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 548

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shailendra Kumar Singh, **Advocate**
Sh. Girjabaksh Singh
19-B, Room No.954, 4th Floor Fisherman Colony,
Mahim Mumbai Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 549

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amit Kantilal Gujar, **Advocate**
Sh. Kantilal Khemchand Gujar
B/5, Shri Niwas Sankul Apartment, Sangam
Mahuli Phata Satara Maharashtra-415003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 550

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sharad Parasram Bhise, **Advocate**
Sh. .
At.Post Kureshi Building Ramnagar Osmanabad
Maharashtra-413501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 551

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jahangir Kamruddin, **Advocate**
Sh. Kamruddin
162, Navi Peth, Near Golani Market Jalgaon
Maharashtra-425001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 552

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Leena Bhagwan Lokare, **Advocate**
Sh. Bhagwan Shankar Lokare
B/703, Rashmi Drashtant, Mangal Nagar Mira
Road East Distt. Thane Maharashtra-401107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 553

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manik Lalba Gaikwad, **Advocate**
Sh. Lalba Gundaji Gaikwad
H.No.1-22-117/1, Near Janta High School,
Pandurang Nagar Nanded Maharashtra-431605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 554

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Satish Ramkrishna Moharkar, **Advocate**
Sh. Ramkrishna Moharkar
Z-401, Balaji Nagar Auranagabad Maharashtra-
431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 555

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adsule Nannath Shankar, **Advocate**
Sh. Adsule Shankar Arjun
Near Garad Garden MIDC Road Latur
Maharashtra-413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 556

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Khan Imtiyazahmed, **Advocate**
Sh. Khan Dilawar
H.No.1270, Khan Building Laxminagar
At.Post.Shirwal Tal. Khandala Distt.Satara
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 557

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Chitrarekha Jagannath Gholap , **Advocate**
Sh. Jagannath Ramchandra Gholap
Trimurti Hospital At./Post Ghodegaon Tal.
Ambegaon Distt.Pune Maharashtra-412408

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 558

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Sheetal Sachin Sawant, **Advocate**
Sh. Sachin Yashwantrao Sawant
A/P-Bhikwadi khurd Tal-Kadegaon Dist.Sangli
Maharashtra-415311

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 559

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Meena Keshav Sonawane, **Advocate**
Sh. Keshav Bulan Sonawane
Room No.5, Shervanti Chhaya Bldg. Tukaram
Nagar Ahire Road Dombivli East Maharashtra-
421201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 560

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Shahjahan Ibrahim, **Advocate**
Sh. Quadri Syed Zameer Ahemad
H.No.914, Pensionpura Gali No.2, Cantonment
Aurangabad Maharashtra-431002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 561

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Sanghmitra Bhimrao Dolase, **Advocate**
Sh. Bhimrao Baburao Dolase
Ghorpadi Gaon, Panchshil Nagar Nr.Buddha
Vihar Pune Maharashtra-411001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 562

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Parag Jagannath Ghuge, **Advocate**
Sh. Jagannath Gopinath Ghuge
Flat No.2, 2nd Floor Arunoday Society, S.No.8,
Talaji Pathar Dhankawadi Pune Maharashtra-
411043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 563

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohammed Javed Hussain Shaikh, **Advocate**
Sh. Mohammed Hussain Hassan Shaikh
Flat No.1 and 2 Building No.B-3, Pragati Park B-
3/B-4, Co-Op.Hsg. Society Ltd. S.No.8-A,
Kondhwa Khud Pune Maharashtra-411048

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 564

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Swati Ajay Pise, **Advocate**
Sh. Ajay Shankar Pise
Flat No.9, Shree-Balajee Apartments, 133B+137,
Narayan Peth, Pune Maharashtra-411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 565

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Abhay Dinkarrao Thorat, **Advocate**
Sh. Dinkarrao Shankarrao Thorat
New Khetan Nagar Near Vaishnavi Apartment
Kaulkhed Akola Tq and Distt.Akola Maharashtra-
444003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 566

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Nileema Gorakhnath Musale, **Advocate**
Sh. Gorakhnath Kashinath Musale
Dhruv bangalow Plot No.3, Kinetic Chowk Nagar
Pune Road Ahmednagar Maharashtra-414001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 567

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Kalindi Nilesh Rughani, **Advocate**
Sh. Nilesh Gordhandas Rughani
Flat No.402 A-Wing Nishita CHSL
Dahnukarwadi MG Road Kandivali West
Mumbai Maharashtra-400067

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 568

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Neha Jayantilal Thadeshwar, **Advocate**
Sh. Jayantilal Mohanlal Thadeshwar
Flat No.F-1, purab Paschim Building, Paschim
Wing Gillbert Hill Road, Near Bhavans College,
andheri West Mumbai Maharashtra-400058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 569

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Magar Dhanraj Pralhad, **Advocate**
Sh. Magar Pralhad Sheku
Nagsen Colony , At.Post Kandari tal.Bhusawal
Distt.Jalgaon Maharashtra-425201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 570

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramesh Sharma, **Advocate**
Sh. Ramashankar Sharma
RH-IV/A-17, Sector-9N, CBD Belapur Navi
Mumbai Tal.and Distt.Thane Maharashtra-
400614

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 571

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Umesh Bhaudas Meshram, **Advocate**
Sh. Bhaudas
228-Lakmanya Nagar Digdoh Hingana
Distt.Nagpur Maharashtra-440016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 572

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Radheshyam Madanlal Kedia, **Advocate**
Sh. Madanlal Surajmal kedia
192/C, Grand Paradi Apts. Kemp's Corner
Mumbai Maharashtra-400036

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 573

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shravan Pandhari Mane, **Advocate**
Sh. Pandhari Bapurao Mane
Bodhan Nagar Jalkot Road, Udgir Tq.Udgir
Distt.Latur Maharashtra-413517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 574

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Tryambak Sadashiv Pagar, **Advocate**
Sh. Sadashiv Dharmaji Pagar
At.Post Talegao tal.and Distt.Nashik
Maharashtra-4222143

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 575

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajendra Vijaykumar Gaikwad, **Advocate**
Sh. Vijaykumar Trambak Gaikwad
At. Plot No.8, Rahate Layout Sitalwadi Post
K.K.Nagar Tehsil Ramtek Distt.Nagpur
Maharashtra-441106

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 576

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mangala Sambswami Kurwalkar, **Advocate**
Sh. Sambswami V.Kurwalkar
Omdham 215, Easr Mangalwar Peth Solapur
Maharashtra-413002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 577

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nitin Kamlakar Khare, **Advocate**
Sh. Kamlakar Nathu Khare
533, Municipal Park, Bhusawal tal. Bhusawal
Distt.Jalgaon Maharashtra-425201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 578

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rahul, **Advocate**
Sh. Dnyaneshwar Namdeoraoji Hajare
131, Quetta Coloy, Lakadganj Nagpur
Maharashtra-440008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 579

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dhanayya Gurbasayya Chivari, **Advocate**
Sh. Gurbasayya D.Chivari
Omdham 215 East Mangalwar Peth Solapur
Maharashtra-413002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 580

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kusum Kiran Gharat, **Advocate**
Sh. Kiran Sadaanand Gharat
PL-5 Type, Building No.8, Room No.4, Sector-1
Khanda Colony Panvel Tal-Panvel Distt.Raigad
Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 581

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijay Kumar Srivastava, **Advocate**
Sh. Lt.Kanhaiyalal Srivastava
Flat No.8, Building No.F/3, 1st Floor Bay, View
CHS Ltd. Dais Parera Nagar Nagaon West Palghar
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 582

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Smt.Sunita Narayanrao Dabhadkar, **Advocate**
Sh. Devidasrao V.Paithane
Sukhakarata C.H.S.Plot No.26, Flat No.701-A
Wing, Charkop, Sector-8 Kandivali West
Mumbai Maharashtra-400067

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 583

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dilip Jondhale, **Advocate**
Sh. Chokaji Bhojaji Jondhale
Plot No.55, Maji Sainik Colony, Padegaon
Aurangabad Tq and Distt.Aurangabad
Maharashtra-431002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 584

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pundlik Ramrao Pawar, **Advocate**
Sh. Ramrao Pundlik Pawar
At.Aari Post.Rapka Rq.S.Anantpal Distt.Latur
Maharashtra-413544

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 585

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Janardhan Bapurao Thor, **Advocate**
Sh. Bapurao Parsram Thor
Bapu Sadan Plot No.82, Bharat Nagar Garkheda
Area Aurangabad Maharashtra-431009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 586

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rodge Balasaheb, **Advocate**
Sh. Rodge Ankushrao
At.Post Ravalgaon Tq.Sailu Distt.Parbhani
Maharashtra-431503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 587

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sahebrao Choudhari, **Advocate**
Sh. Govindrao
73, Bhinagar Tal.and Distt.Distt.Ahmednagar
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 588

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Smt.Smita Vitthalrao Deshmukh, **Advocate**
Sh. Vitthalrao Nathurao Deshmukh
Pravaranagar, Paper Mill dairy Road (Nehru
Nagar), Tal-Rahata Distt.Ahmednagar
Maharashtra-413712

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 589

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sidheshwar Nagappa Walke, **Advocate**
Sh. Nagappa Sidramappa Walke
Shanti Housing Society, Mantri Nagar Latur
Maharashtra-413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 590

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gangadhar Ramji Vaidya, **Advocate**
Sh. Ramji Manikrao Vaidya
M-2, 9/1, 10th Scheme, Tanaji Nagar Near
Ramnagar N-2, CIDCO Aurangabad
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 591

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gajabi Sanjay Rameshchandra, **Advocate**
Sh. Gajabi Rameshchandra Nandkishor
8/1520/1/1, Kamal-Kunj Building Near
Madhuban Society. Sangli Road Ichalkaranji Tal.
Hatkanangale Distt.Kolhapur Maharashtra-
416115

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 592

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dinesh Chandra Pandey, **Advocate**
Sh. Ram Nhor Pandey
1/40, Flat No.403, Poonam Sagar Complex, Opp.
Sector No.9, Shanti Nagar, Mira Road East
Distt.Thane Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 593

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Baliram Wakoji Mutkule, **Advocate**
Sh. Wakoji Khemaji Mutkule
At.Post Patil Nagar Umarkhed Tq. Umarkhed
Distt.Yavatmal Maharashtra-445206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 594

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gopaldas Murlidhar Malpani, **Advocate**
Sh. Murlidhar Tansikhdas Malpani
Radhakisan Chawal Malkapur Tal. Malkapur
Distt.Buldana Maharashtra-443101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 595

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kalidas Daga Thakur, **Advocate**
Sh. Daga Motiram Thakur
Swaminarayan nagar Savda tal. Raver
Distt.Jalgaon Maharashtra-425502

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 596

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramesh R.Pal, **Advocate**
Sh. Ramdavar Pal
102, 1st Floor, Shri Ganesh Apartment Behind
Aryan High School, Palghar Taluka Palghar
Distt.Thane Maharashtra-401404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 597

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Navnath Baban Karale, **Advocate**
Sh. Lt.Baban Sahadu Karale
Jaulake Bk.Tehsil-Khed Rajgurunagar Distt.Pune
Maharashtra-410112

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 598

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gaikwad Rohidas Waghuj, **Advocate**
Sh. Gaikwad Waghuj Pandurang
Sai Sneha Park, Flat No.5, Near S.T.Colony Old
Sangvi Pune Maharashtra-411027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 599

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shivshankar Mahadevappa Tondare, **Advocate**
Sh. Mahadevappa Hanumantappa Tondare
Survey No.31, Plot No.21, Borate Wasti, Kharadi
Near STD Booth Pune Maharashtra-411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 600

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Varsha Murlidhar Dashrathey Haque, **Advocate**
Sh. Murlidhar Bapurao Dashrathey
Flat No.601, Lara Prestige S.No.140/3, Near
Nilash Lawn, Pashan Sus Road Pune
Maharashtra-411021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 601

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sharad Vishwnath More, **Advocate**
Sh. Vishwnath Kashiram More
Saint Tukaram Nagar Hingoli Road Risod
Distt.Washim Maharashtra-444506

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 602

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Homkar Dhananjay, **Advocate**
Sh. Bhanudas
Bodhe Nagar Latur Maharashtra-413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 603

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sanjay Ashok Taware, **Advocate**
Sh. Lt.Sh.Ashok Shamrao Taware
A/P-Wali Tal. Wai Distt.Satara Maharashtra-
412803

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 604

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Baburao Ambu Jadhav, **Advocate**
Sh. Ambu Bhimaji Jadhav
3, Mayur Appartment, D.No.Nagar Old Agra
Road, Pimpalgaon Baswant Maharashtra-422209

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 605

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jagalpure Balaji Gangadharrao, **Advocate**
Sh. Jagalpure Gangadhar Govindrao
Vijaya Niwas Ketaki Sangmeshwar Society, Near
Bangali Chowk, Degloor Road, Udgir Tq.Udgir
Distt.Latur Maharashtra-413517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 606

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Paldewar Varsha Gangadharrao, **Advocate**
Sh. Paldewar Gangadhar Venkartraman
Vijaya Niwas Ketaki Sangmeshwar Society, Near
Bangali Chowk, Degloor Road, Udgir Tq.Udgir
Distt.Latur Maharashtra-413517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 607

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nazareth Sylvester Correia, **Advocate**
Sh. Sylvester Luis Correja
Pushpadeep Vatar Adle Po.Agashi Taluka Vasai
Distt.Thane, Via-Virar (W.Rly) Maharashtra-
401301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 608

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sangita Madhaorao Kubde, **Advocate**
Sh. Madhaorao kubde
Plot No.87, Chakkradhar Nagar Nagpur
Maharashtra-440024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 609

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sangeeta Anil Kharawa, **Advocate**
Sh. Anil Amichand Kharawa
15, Burning Ghat Road, Kumbharwada Bund
Garden, Pune Maharashtra-411001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 610

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Smita Nilesh Lande, **Advocate**
Sh. Nilesh Gulabrao Lande
C.T.S.No.2352, Lande Niwas, Jai Maharashtra
Chowk, Near Old Mumbai Pune Highway
Kasarwadi Pune Maharashtra-411034

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 611

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vinay Jawahar Gugad, **Advocate**
Sh. J.B.Dugad
Plot No.373, Sector-24, Tilak Road, Pradhikaran,
Nigdi Pune Maharashtra-411044

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 612

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajendra Prasad Mishra, **Advocate**
Sh. Ramdeo Mishra
B-306, Blue Nile, Pacific Enclave, Next to
Hiranandani Hospital Powai Mumbai
Maharashtra-400076

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 613

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohammad Ishaque Ansari, **Advocate**
Sh. Mohammad Ismail Ansari
C/o.Ansari's Nursing Home, Indora, Sri Complex
Kamptee Road, Post-Jaripatka Nagpur
Maharashtra-440014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 614

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Balkrishna Ganpat Sonawane, **Advocate**
Sh. Ganpat Narayan Sonawane
S.No.29, Katraj Kondhwa Road, Mauli Nagar,
Prathmesh Bldg. Flat No.19 and 20 Pune
Maharashtra-411046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 615

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Madhav Appasaheb Avachar, **Advocate**
Sh. Appasaheb Dadasaheb Avachar
At/Post Deulgaon Raje, Tal- Daund Distt.Pune
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 616

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Neeta Ramesh Gaikwad, **Advocate**
Sh. Ramesh Gaikwad
H-13/185, Basant Bahar Housing Society, Near
Niljyoti Hsg.Society, Gokhale Nagar Pune
Maharashtra-411016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 617

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Khalate Ghanshyam Sadaba, **Advocate**
Sh. Khalate Sadaba Maruti
194/198, Parvati Gaon, Parvati Apartment, Flat
No.5-B, Pune Maharashtra-411009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 618

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Somnath Rohidas Taware, **Advocate**
Sh. Rohidas Dadasaheb Taware
Flat No.202, A Wing 2nd Floor, Trimurtinagar
Co-Operative Housing Society, Bhekarainagar
Phursungi Tal.Haveli Distt.Pune Maharashtra-
412308

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 619

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramraj Yadav, **Advocate**
Sh. Raghunath Yadav
Yadav Nagar Sahakar Road Mahadev Chawl,
Jogeshwari West Mumbai Maharashtra-400102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 620

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Desai Harshad Gulabbhai, **Advocate**
Sh. Desai Gulabbhai Pragaji
Ekta Co-Op.Housing Society, ltd. Flat No.B-24,
4th Floor, Opp.Santoshimata Temple, L.B.S.Marg,
Mulund West Mumbai Maharashtra-400080

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 621

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jagdish Charan Pradhan, **Advocate**
Sh. Shyama Charan Pradhan
C-411, Nerul Meridian CHS Ltd. Sector-6, Nerul
West Navi Mumbai Maharashtra-400706

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 622

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prakashchandra Mishra, **Advocate**
Sh. Mayashankar Mishra
Room No.13, Ram Shiromani Pandey Chawl, Jai
Hind Nagar Khar East Mumbai Maharashtra-
400051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 623

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prashant Vishnupant Patil, **Advocate**
Sh. Vishnupant
Shardendu 34 A Ward Shardendu Corner Shivaji
Peth Near Padmaraje Garden Rankala
Radhanagari Rasta Kolhapur Maharashtra-
416012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 624

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Babynanda Ramchandra Humane, **Advocate**
Sh. Nanda Morewar Fule
Lumbininagar Near By Alankar Talkies
Bramhapuri Po.Ta. Bramhapuri
Distt.Chandrapur maharashtra-441206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 625

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Md.Khaja Bhauddin, **Advocate**
Sh. Gouse Mohiuddin Siddiqui
Friend Society, opp. Yousuf Colony Parbhani
Maharashtra-431401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 626

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhagwan Shankarrao Yadav, **Advocate**
Sh. Shankarrao Wamanrao Yadav
Krishi Vaibhav New Mondha Parbhani Tq.and
Distt.Parbhani Maharashtra-431401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 627

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Gayatridevi Chetan Patil, **Advocate**
Sh. Chetan Babruwahan Patil
Flat No.B-2/43, daffodils Hsg. Society, Kate wasti,
Bharat Pertol Pump, Pimple Saudagar Pune
Maharashtra-411027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 628

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dnyaneshwar Arjun Kamthe, **Advocate**
Sh. Arjun Baburao Kamthe
At/Post Dhayari Near Dhayari Grampanchayat
Karyalay Tal- Haveli Distt.Pune Maharashtra-
411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 629

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sureshchandra U.Pandey, **Advocate**
Sh. Udayraj Pandey
bldg. No.R-5, Flat No.511, Satyam CHS Ltd.
MMRDA Colony, Ram Mandir Road, Goregaon
West Mumbai Maharashtra-400104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 630

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jalindar Govindrao Lad, **Advocate**
Sh. Govindrao Anandrao Lad
Shov Chowk Malegaon Ta. Malegaon
Distt.Washim maharashtra-444503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 631

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ashok Raoji Desai, **Advocate**
Sh. Raoji Visram Desai
Flat No.1 plot No.37 Sector-10A, Vashi Navi
Mumbai Taluka and Distt.Thane Maharashtra-
400703

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 632

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shagufta Parveen Qureshi, **Advocate**
Sh. Abdul Rahim Qureshi
Alfa Arcade House Near H.D.Marbles Works
Davry Nagar Gate No.1, Opp. Vakola Police
Station Santacruz East Mumbai Maharashtra-
400055

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 633

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Vijaya Vishwanath Shinde, **Advocate**
Sh. Vishwanath Tukaram
Vishwavijay Bungalow Plot No.19, S.No.36/1,
Balwant Nagar Annadavalli Gangapur Road
Nashik Maharashtra-422013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 634

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anjani Nandan Mishra, **Advocate**
Sh. Lt.Sh. Sarvajeet Mishra
C-404, Shiv Shruti Complex, Near Dubey
Medical College Nallasopara East Taluka Vasai
Distt.Palghar Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 635

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajneesh Dwivedi, **Advocate**
Sh. Sabhajeet Dwivedi
201, I- Wing, 2nd Floor Rashmi Complex, Near
Achole Talav Gate No.2 Lotus Marg, Nallasopara
East Taluka- Vasai Distt.Palghar Maharashtra-
401209

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 636

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Diwakar Radhey Krishna Dubey, **Advocate**
Sh. Radhey Krishna Dubey
Flat No.201, 2nd Floor A Wing, Astavinayak CHS.
Nr. Baleshwar Residence, Opp. Balaji Mandir
Road, Gofraswadi, Dombivali East Distt.Thane
Maharashtra-421201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 637

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Akhilesh Kumar Tripathi, **Advocate**
Sh. Laxmi Narayan Tripathi
H.No.3770, Sai Krupa Chawl, Chawl No.5, Room
No.2 Behind Chetna School Kalyan East
Distt.Thane Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 638

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mishra Uma Kant, **Advocate**
Sh. Jhurai Prasad Mishra
Matru Tiwari Chawl, 1/9, Kajupada, Sakinaka,
Mumbai Maharashtra-400072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 639

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kailashnath Dayashanker Mishra, **Advocate**
Sh. Dayashankar Mishra
201/B, Ishaan Bldg. Khedgalli, Sayani Road
Prabhadevi Mumbai Maharashtra-400025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 640

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arun Kumar Singh, **Advocate**
Sh. Narayanchand Singh
A-502, Tulip Garden, Next to Central Park,
Nallasopara East Distt.Thane Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 641

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mithilesh Kumar Upadhyay, **Advocate**
Sh. satyadev Upadhyay
Flat No.A-102, Prathamesh Complex,
Chakradhar Nagar Nallasopara West Distt.Thane
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 642

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sudhir Shivaji Kotwal, **Advocate**
Sh. Shivaji Eknath Kotwal
2, Sanjeevan, Ramanand Housing Society, Ltd.
Tidke Colony Nashik Maharashtra-422001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 643

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Chokhoba Karamkar, **Advocate**
Sh. Chokhoba Maruti Karamkar
48/443, Ramabai Ambedkar Nagar V.N.Marg,
Ghatkopar East Mumbai Maharashtra-400075

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 644

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sheetal Shrikant Shah, **Advocate**
Sh. Shrikant Girdharlal Shah
1501 15th Floor, Avanati, L.N.Papan Road, Worli
Mumbai Maharashtra-400018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 645

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Saiful Islam Azmi, **Advocate**
Sh. Lt.Abdul Hasaeb Azmi
Flat No.102, 1st Floor, Plot No.4, Vasant Building
Vinay CHS Ltd. Mumbra Thane Maharashtra-
400612

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 646

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Neeta Sawant, **Advocate**
Sh. Shridhar Sawant
Anand Van Society, Flat No.1, Salaiwada
Sawantwadi Tal.Sawantwadi Distt.Sindhudurg
Maharashtra-416510

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 647

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhaskar Dutta, **Advocate**
Sh. Devi Prasad
Sonam Heights, B-Wing Flat No.902, New
Golden Nest, Bhayander East Distt.Thane
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 648

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Keshav Narayan Karadile, **Advocate**
Sh. Narayan Hariiba Karadile
Narayan Niwas Azad Chowk Near Ram Mandir
Chakur Tq.chakur Distt.Latur-413513

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 649

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anil Sadashiv Zanak, **Advocate**
Sh. Sadashiv Dagduji Zanak
Ramkrushna Behind Talikes, Anandi Chowk,
Risod Tehsil Risod Distt.Washim Maharashtra-
444506

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 650

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Temkar Leena Rajesh, **Advocate**
Sh. Temkar Rajesh Vasant
1/3, N.S.E.Building Worli Gaon Bus Depot
Mumbai Maharashtra-400030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 651

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ravindra Baburao Divte, **Advocate**
Sh. Lt.Baburao Kashinath Divte
Shivani Plot No.72, Swami Narayan Nagar, New
Adgaon Naka, Panchawati Nashik Maharashtra-
422003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 652

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohammed Tahseen Shakeel, **Advocate**
Sh. Mohammed Yunus
Garib Nawaz Colony, Near Ek Minar Masjid,
Dargah Road, Parbhani Tq.and Distt.Parbhani
Maharashtra-431401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 653

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Deelip Suryabhan Peste, **Advocate**
Sh. Sruyabhan Keshav Peste
Limbalwadi Nalegaon Tq.Chakur Distt.Latur
Maharashtra-413524

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 654

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arun Pratap Singh, **Advocate**
Sh. Sirtaj Bahadur R.Singh
C/201, Shree Ram Shankul Beside HDFC Bank
Achole Road, Nallasopara East Tal. Vasai
Distt.Palghar Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 655

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ganesh Kashinath Sonaware, **Advocate**
Sh. Kashinath Dodhu Sonaware
Renukai S.No.8/12, Lane No.1 Karvenagar Pune
Maharashtra-411052

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 656

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chowre Shivaji, **Advocate**
Sh. Chowre Ramchandra
Vishnu Nagar Bhind Hotel Raigad Sailu Tq.Sailu
Distt.Parbhani Maharashtra-431503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 657

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jayashri Shivaji Ghodake, **Advocate**
Sh. Shivaji Ghodake
At.Malegaon R Vaya Gaudgaon Ta Barshi
Distt.Solapur Maharashtra-413406

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 658

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Babaso Mhadgaon Patil, **Advocate**
Sh. Mahadgonda Babgonda Patil
17/77, Swami Vivekanand Colony, Ichalkarnji
Tal-Katkanangle Distt.Kolhapur Maharashtra-
4160115

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 659

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Revati Shrikant Puradupadhye, **Advocate**
Sh. Amol Madhukar Bhalerao
Bldg.No.25/C, Flat No.5, Model Town Society,
Mahakali Caves Road, andheri East Mumbai
Maharashtra-400093

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 660

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ram Pratap Singh, **Advocate**
Sh. Dan Bahadur Singh
Room No.1, ram Sumer Gupta Chawl,
Goraswadi, Malad West Mumbai Maharashtra-
400064

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 661

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Anjali Ramesh Waghare, **Advocate**
Sh. Ramesh
54/10, Shyam Quarters Wali Police Camp
Mumbai Maharashtra-400030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 662

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jaydev Bhivasan More, **Advocate**
Sh. Bhivasan Inder More
Plot No.55, Tidake Colony Nashik Maharashtra-
422002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 663

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Suyog Chandulal Shah, **Advocate**
Sh. Chandulal Bhagwandas Shah
Swapnayog 101 D' Souza Colony, College Road
Nashik Maharashtra-422005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 664

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mahavir Bapusaheb Kapase, **Advocate**
Sh. Bapusaheb Bhau Kapase
722/1, B Ward Jain Galli, Raviwar Peth
Kolhapur Maharashtra-416012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 665

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Varinda Vivekanand Rane, **Advocate**
Sh. Vivekanand Sadanand Rane
Surabhi Bungalow, Near Yashwant Hospital
Shivaji Nagar Ozar, Tal-Niphad Distt.Nashik
Maharashtra-422206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 666

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Sangita Ramrao Bhutawale, **Advocate**
Sh. Sanjiy Sitaram Veer
Panchshil Nagar, Palwan Road, Beed Tq. and
Distt.Beed Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 667

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gattani Sandeep Vijaykumar, **Advocate**
Sh. Gattani Vijaykumar Bhagirathji
Room/ Build No.M.I.G.3 Village Post Mangrulpir
Taluka Mangrulpur Road Bus Stand Distt.City
Washim Maharashtra-444404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 668

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Krishnat Ganpati Lavhate, **Advocate**
Sh. Ganpati Bhiva Lavhate
A/P. Kotoli Tal.Panhala Distt.Kolhapur
Maharashtra-416230

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 669

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Veena Pravin Wagle, **Advocate**
Sh. Pravin Manjunath Wagle
C-2/24/3-1, Sector-16, Vashi Navi Mumbai
Distt.Thane Maharashtra-400703

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 670

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Banshraj Singh, **Advocate**
Sh. Rambali Singh
Flat No.203/204, Shivgiri Residency CHS Ltd.
Hyness Park, Near St.Paul's High School Mira
Road East Taluka and Distt.Thane Maharashtra-
401107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 671

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Subhash Balasaheb Chormunge, **Advocate**
Sh. Balasaheb Bapuji Chormunge
At.Satral Po.Songaon, Tal. Rahuri
Distt.Ahmednagar Maharashtra-413711

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 672

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shivaji Krishna Farakate, **Advocate**
Sh. Krishna Gundu Farakate
Flat No.405, 4th Floor Sun Flower bulding Shree
Rameshwar CHS Ltd. Laxminagar Ghatkopar East
Mumbai Maharashtra-400075

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 673

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Navinchandra Chandrakant Sheth, **Advocate**
Sh. Chandrakant Narayan Sheth
507/D, 12 and 13, Charkop (1) Mahalaxmi Co-
Op. Hsg.Soc.Ltd.Sec-5, Charkop, Kandivali West
Mumbai Maharashtra-400067

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 674

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dattatray Chavan, **Advocate**
Sh. Narayan Hari Chavan
Room No.LGC-37/6/12, Parigh Khadi Vasahat,
Savitribai Chawl, Beside Municipal Qtrs.
L.B.S.Marg, Kurla West Mumbai Maharashtra-
400070

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 675

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chandrakant Rane, **Advocate**
Sh. Baburao Rane
222/8675, Nurse Welfare Co.Op.Hsg. Soc.Ltd.
Kannamwar Nagar-1, B Wing Vikhroli East
Mumbai Maharashtra-400083

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 676

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sudhir Popatlal Kotak, **Advocate**
Sh. Lt.Sh.Popatlal Kotak
Room No.3, Bunnglow, shree Kutchi Lohana
Niwas, Shivdas Champs Marg, Mazgaon
Mumbai Maharashtra-400010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 677

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ganesh Balkrishna Desai, **Advocate**
Sh. Balkrishna Mahadeo Desai
Room No.39, Chawl No.2, Rajuji Manaji Chawl,
Jamsandekar Marg, Lower Parel West Mumbai
Maharashtra-400013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 678

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Laltaprasad P.Dubey, **Advocate**
Sh. Parasnath S.Dubey
005/9, Shri Sai Co-Op.Hsg Soc.Ltd.Chhatrapati
Shivaji Raje Complex Ekta nagar Charkop
Kandivali West Mumbai Maharashtra-400067

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 679

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Jyoti Vithal Jadhav, **Advocate**
Sh. Vithal Shivram Jadhav
B.I.T. Bldg. No. 70/3, Parel Mumbai Maharashtra-
400012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 680

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sarjerao Ashok Mohite, **Advocate**
Sh. Ashok Pandurang Mohite
A/P.1135, Khanbhag Kanse Galli near
Panchmuki Maaruti Mandir Sangli Tal. Miraj
Distt.Sangli Maharashtra-416416

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 681

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Chavan Rvpali Rajesh, **Advocate**
Sh. Chavan Rajesh Maruti
Matoshri Behind Hotel Satkar Garden At.Post
Svrur Tal-Wai Distt.Satara Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 682

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Smt.Punam Anil Pandey, **Advocate**
Sh. Lt.Sh.Anil Pandey
H.No.31/A, Madhli Ali, Village-Bhuigaon
Budruk Tal.and Post Vasai Distt.Palghar
Maharashtra-401201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 683

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vinayak Sandu Patil, **Advocate**
Sh. Sandu Zipru Patil
At.Post Tal.Jamner Waki Road In front of Court
Jamner Distt.Jalgaon Maharashtra-424206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 684

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Jyoti Ashok Wadhwani, **Advocate**
Sh. Ashok Rochiram Wadhwani
495, Bhawani Peth, Near Poona College Pune
Maharashtra-411042

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 685

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Subhash Waman Baviskar, **Advocate**
Sh. Waman Pundalik Bavisar
Sr.No.302/1A, Asha Tukaram Borate Nagar, Kale
Padal Mhasoba Mandir Road Hadapsar Pune
Maharashtra-28

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 686

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Uday Dharmaji Fadtare, **Advocate**
Sh. Dharmaji Govindrao Fadtare
Kusegaon Tal. Daund Distt.Pune Maharashtra-
412219

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 687

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Neeta Dattaraya Dhawade, **Advocate**
Sh. Dattatraya Mukund Dhawade
34, Kasba Peth, Ganesh Road Near Phadke Haud
Pune Maharashtra-411011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 688

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhandane Bhalchandra Narayan, **Advocate**
Sh. Narayan Manikrao Bhandane
Gangabharti Krupa Niwas, Behind Bank of
Maharashtra Narhe Road , Narhegaon Pune
Maharashtra-411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 689

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prithviraj Shivaji Shinde, **Advocate**
Sh. Lt. Shivaji Govindrao Shinde
A/P. Yelavi Shantinagar Tal. Tasgaon Distt. Sangli
Maharashtra-416319

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 690

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Ashfak Ahmed, **Advocate**
Sh. Iqbal Ahmed
Jawahar Nagar Near Baba Nagar Nanded
Maharashtra-431602

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 691

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Shankarrao Wevhal, **Advocate**
Sh. Shankarrao Rajaram Wevhal
Ghree Colony Mantha Ta.Mantha Distt.Jalna
Maharashtra-431504

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 692

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ansari Qumaruddin Badruddin, **Advocate**
Sh. Ansari Badruddin
City Light CHS, 2nd Floor, Flat No.7/8, Kismat
Colony 007, Krishna Apt. Amrut Nagar Mumbra
Thane Maharashtra-400612

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 693

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Medha R Jaiswal, **Advocate**
Sh. Roopesh R.Jaiswal
B/6-2 Navy Colony, Near Liberty Garden Malad
West Mumbai Maharashtra-400064

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 694

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Priya Prakash Tendulkar, **Advocate**
Sh. Kundal Kali Ghosh
Block No.4, B Wing Ground Floor Nac Smit CHSL
Near Prabhukunj Bungalow P.and T Colony
Nandivali Dombivli East Village Nandivali
Panchanand Taluka Kalyan Distt.Thane
Maharashtra-421204

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 695

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Priyal Rahendra Shah, **Advocate**
Sh. Ilesh Subhash Shah
B/102, Nav Sanskar Dham CHS Ltd. Lal Chowki,
Kalyan West Maharashtra-421301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 696

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijay , **Advocate**
Sh. Jalbaji Gonarkar
9, Matvasmurti Jetvan Nagar Tavoda Bk Nanded
Maharashtra-431605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 697

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Anita Pratap Patil, **Advocate**
Sh. Pratap Baban Patil
At.Gothivali, Post Ghansoli, Near Vittal Rukmini
Mandir Sudarshan House House No.347, Navi
Mumbai Maharashtra-400701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 698

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Jumana M. Lokhandwala, **Advocate**
Sh. Mustafa.S.Lokhandwala
11, Court Royal, 3rd Floor, Clare Road, Byculla,
Mumbai-400008, Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 699

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Kumar Shivilakhan Yadav, **Advocate**
Sh. Shivilakhan Yadav
Reliable Garden Phase-1, F-502, Juchandra
Naigaon East Distt.Thane Maharashtra-401208

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 700

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shikalgar Vazir Azamuddin, **Advocate**
Sh. Shikalgar Azamuddin Husen
A/P Mayani Azim Manzil Sangli-Dahiwadi Road,
Mayani Tal.Khatav Distt.Satara Maharashtra-
415102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 701

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Pandit Namrata Vinayak, **Advocate**
Sh. Vinayak Hanumant Pandit
B-202, Balaji Co-Operative Housing Society
Ltd.Plot Nos.31, 32, 39 and 40, Sector-9, Airoli
navi Mumbai Maharashtra-400708

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 702

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kharsade Sandeep Sambhaji, **Advocate**
Sh. Kharsade Sambhaji Khushalbhau
New Samarth Nagar Behind Back of Office
Taluka Inaspacter Land Record Bhoom Tq.Bhoom
Distt.Osmanabad Maharashtra-413504

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 703

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhayasaheb Sudam Waghmare, **Advocate**
Sh. Sudam Haribhau Waghmare
Near Boudha Vihar Gandhi Nagar Pimpri Pune
Maharashtra-411018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 704

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ajay Vitthal Patil, **Advocate**
Sh. Vitthal Daji Patil
D/09/01, Ashmita Jyoti Co-Op.Hsg.
Soc.Ltd.Charkop Naka Marve Road, Malvani
Malad West Mumbai Maharashtra-400095

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 705

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohammed Qamar Qadri, **Advocate**
Sh. Mohammed Umer Qadri
5E, Kasam Bldg, Versova Street Ground Floor,
Room No.1, Bellasis Road Mumbai Maharashtra-
400008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 706

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sudarshan Jagannath Aher, **Advocate**
Sh. Jagannath Gangadhar Aher
Sai Shraddha Chowk, Behind 132 KV, Sunrise
Township, Prerana Niwas, Ghulewadi Road,
Sangamner Tal. Sangamner Distt.Ahmednagar
Maharashtra-422605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 707

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Suchita Nitesh Patni, **Advocate**
Sh. Nitesh Gyanchand Patni
B-7, Ichalkaranji Textile Market BJP Market
Vardhman Chowk, Ichalkarnji Maharashtra-
416115

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 708

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Ramchandra Lohande, **Advocate**
Sh. Ramchandra Bikram Lokhande
Near Civil Court Hingna Shelad Road, Belapur
Tah. Balapur Distt.Akola Maharashtra-444302

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 709

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ashok Anand Rao, **Advocate**
Sh. Anandrao Thamayya Shervegar
Flat No.603, B-Wing, 6th Floor, Ramnivas
Building Rani sati Marg, Tapovan Malad East
Mumbai Maharashtra-400097

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 710

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Madan Hiranman Sapkal, **Advocate**
Sh. Hiranman Kacharu Sapkal
Room No.2, Sai-Darshan Society, Shankara Nagar
Sonarpada Kalyan-Shil Road, Dombivli East
Distt.Thane Maharashtra-421203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 711

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mujawar Elanbi Badashah, **Advocate**
Sh. Lt.Mujawar Basadshah Miyalal
At.House No.795/20, Swami Mala, Near MSEB
Sub-Sation Ichalkaranji Distt.Kolhapur
maharashtra-416115

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 712

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shital A. Vairagade, **Advocate**
Sh. Anandrao Raghunathji Vairagade
Kannamwar Ward Bharat Chowk Ballarpur
Balaji Ward Ballarpur Pin 442701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 713

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Purnima Singh, **Advocate**
Sh. Captain Padmakar Singh
E-603, Serenity Complex, Off New Link Road
Behind Oshiwara Police Station Jogeshwari West
Po. andheri West Mumbai Maharashtra-400102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 714

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Umesh Ayodhyaprasad Tiwari, **Advocate**
Sh. Ayodhyaprasad Ramlal Tiwari
Near Sai Temple, Patil Nagar Umarkhed
Distt.Yavatmal Maharashtra-445206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 715

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Vaishali A.Thorat, **Advocate**
Sh. Annasaheh N.Thorat
Lala Pathan Compound, Kajupada Borivali East
Mumbai Maharashtra-400066

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 716

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vikas Baburao Salunkhe, **Advocate**
Sh. Baburao Shankarrao Salunkhe
Plot No.4, Madhav Keshav Housing Society,
Gugewadi Pune Maharashtra-411012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 717

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Smt.Geeta Laxman Chavan, **Advocate**
Sh. Lt.Laxman Suraj Chavan
Ambika Palace, Dhamale Mala, At.Post Otur,
Tal.Junnar Distt.Pune Maharashtra-412409

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 718

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sachin Arvind Chavan, **Advocate**
Sh. Arvind Balasaheb Chavan
163A/1A/15, Near Bank of Maharashtra Solapur
Road Hadapsar Pune Maharashtra-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 719

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhagwan Narayan Parab, **Advocate**
Sh. Narayan
Flat No.A-1, GMC Plaza, Purna Nagar Chikhil
Road Chinchwad Maharashtra-411019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 720

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Laxmikant Pandurang Tupe, **Advocate**
Sh. Pandurang Dhondiba Tupe
C-3/15, Yogayog Society Bibwewadi Pune
Maharashtra-411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 721

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Krishna Tekade, **Advocate**
Sh. Shrawan Govindaji Tekade
165, Matruchhaya, Balaji Nagar West
Maneswada Road Nagpur Maharashtra-440027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 722

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Santosh Ramchandra Bhosale, **Advocate**
Sh. Ramchandra Mansingrao Bhosale
Bramchaitanya Behind Sant Krupa Mangal
Karyalaya At/Post Dehu Tal-Haveli Distt.Pune
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 723

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Hude Shyamkumar Baburao, **Advocate**
Sh. Hude Baburao Anandrao
At. and Post Kawthala Tq. Deoni Distt.Latur
Maharashtra-413519

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 724

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pandurang Dhore, **Advocate**
Sh. Narayanrao Dhore
Janai Niwas Shitole Nagar Sangvi Pune
Maharashtra-411027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 725

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dattu Baburao Jadhav, **Advocate**
Sh. Baburao Baliram Jadhav
S.No.14/4, Jannai Sadan, 426/6 Tapodham
Parisar, Lane No.4, Warje Pune Maharashtra-
411058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 726

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Nilima Kisan Shinde, **Advocate**
Sh. Kisan Bhikaji Shinde
Flat No.C-3, Ragini Vihar 1st Floor, Dangat Patil
Nagar Near Pune Bangalore Highway Vadgaon
(Bk) Pune Maharashtra-411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 727

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Navnath Baliram Pharade, **Advocate**
Sh. Baliram Balbhim Pharade
Flat No.201, Shri Datta Apts., Balajinagar
Dhankawadi, Pune Maharashtra-411043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 728

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Smt.Parvati Jinde, **Advocate**
Sh. Ashok Jinde
A-204, Ayodhaya CHS, Sector-5 Plot No.10,
Ghansoli Navi Mumbai Maharashtra-400701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 729

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Suhil Kumar Machchindra Saravade, **Advocate**
Sh. Machchindra P.Saravade
Dhondai Smurti Flat No.201, 2nd Floor Plot
No.286/287, Near Rupshree Vidyalaya Sector-1
Ghansoli Navi Mumbai Maharashtra-400701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 730

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Atul Prabhakar Rao Amale, **Advocate**
Sh. Prabhakar Rao A. Amale
Ashirwad Tarangan Nagar V.M.V. Road Amravati
Maharashtra-444604

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 731

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gangadhar Shankarrao Padhare, **Advocate**
Sh. Shankarrao Babanappa Pandhare
C/o, Kumbargire Sir, Sainagar, Bidar Railway
Gate, Near Krishnai Public School Udgir Tq.
Udgir Distt.Latur Maharashtra-413517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 732

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dilip Eknath Bodade, **Advocate**
Sh. Eknath Pandurang Bodade
2, Shivaji Nagar, Varangaon Tal. Bhusawal Distt.
Jalgaon Maharashtra-425305

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 733

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Joshi Arvind Ganesh, **Advocate**
Sh. Joshi Ganesh Narayan
A-104, Pratik Society, Sector-10, Diva Nagar
Airoli Navi Mumbai Maharashtra-400701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 734

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Manjusha Shashank Joshi, **Advocate**
Sh. Shashank Sharad Joshi
Plot No.57, Amba Nagar Besa Road Near Bharat
Gas Godwon Manewada Nagpur Maharashtra-
440027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 735

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nilesh Ramkrishna Jana, **Advocate**
Sh. Ramkrishna Narad Jana
787, Ganj Peth 55 Mahatma Phule Peth Pune
Maharashtra-411042

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 736

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Aarti Kedar Gorade, **Advocate**
Sh. Kedar Dattatraya Gorade
1121, Sadashiv Peth, Nimbalkar Talim Chowk
Bhagirathi building Pune Maharashtra-411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 737

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vilas Piraji Jadhav, **Advocate**
Sh. Piraji Sayanna Jadhav
A/P Hrushiksh Banglow, Sainik Society, C.T.Road
Bora College oad Ghodnadi Tal- Shirur Distt.
Pune Maharashtra-412210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 738

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Aishwarya Krishna, **Advocate**
Sh. Krishana Mahadeo
Ward No.42, Lendghar Chal, Bhangarwadi,
lonavala Maharashtra-410401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 739

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijay Chunilal Gupta, **Advocate**
Sh. Chunilal Bhagwat Gupta
Kunjirwadi, Pune Solapur Highway tal. Haveli
Distt.Pune Maharashtra-412201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 740

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Snehal Santosh Apsangi, **Advocate**
Sh. Santosh Pralhad Apsangi
L-105, Aishwaryam Courtyard, Akurdi Chikhali
Road, Next to Gawade Steel, Pune Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 741

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Ujwala Gokul Thorat, **Advocate**
Sh. Gokul Keshav Thorat
Jalaram Niwas, Opp. Parswanath Society,
Kasarwadi, Pune Maharashtra-411034

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 742

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rohida Purshottam Ramchand, **Advocate**
Sh. Rohida Ramchand Khamchand
2425, Dalmandai. 1st Floor, Above Hira Kirana
Stores Near Nashik Bank Ahmednagar
Maharashtra-414001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 743

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pravin Sitaramji Chitlange, **Advocate**
Sh. Sitaram Ramgopal Chitlange
202, Godawari Apartment, Vijay Housing
Society, Gaurakshan Road, Akola Maharashtra-
444004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 744

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Faruk Gulab Mujawar, **Advocate**
Sh. Gulab Babalal Mujawar
322, Somwar Peth, Near Post office
Madhavnagar Tal.Miraj Distt.Sangli
Maharashtra-416406

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 745

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amol Ashokrao Bhujade, **Advocate**
Sh. Ashokrao Shamraoji Bhujade
Tilak Ward Behind Pande Mahal bhandra
Maharashtra-441904

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 746

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Bhuvaneshwari Vivekanand Kurwade , **Advocate**
Sh. Vivekanand Kurwade
Om Shanti Sadan', Sambhaji Nagar, Waghapur
Road, Tal. and Dist. Yavatmal, Maharashtra-
445001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 747

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Nandita Niles Chaudhari, **Advocate**
Sh. Niles Chaudhari
C-30, Lal Lajpatrai Society, Gokul Colony
Jawahar nagar Akola Distt.Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 748

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Subhash Pandurang Dhule, **Advocate**
Sh. Pandurang Namdevrao Dhule
Flat No.S-4, Chintamani Apartment, Opp.
Dr.Topale Hospital Umari Road Jatharpeth Akola
Maharashtra-444005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 749

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Barkul Ramakant Vasantrao, **Advocate**
Sh. Barkul Vasantrao Digambar
Mahada Colony Building No.2, Block No.17, In
front of Rorary Hospital M.I.D.C.Osmanbad
Tq.and Distt.Osmanabad Maharashtra-413501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 750

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Aarti Prasad Kulkarni, **Advocate**
Sh. Prasad Narayan Kulkarni
8, Nanda Deep Devrishi Nagar panchpakhadi
Thane West Taluka Thane Distt.Thane
Maharashtra-400602

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 751

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vilas Wamanrao Jawanjale, **Advocate**
Sh. Wamanrao Tulshiramji Jawanjale
Sai Nagar, Telhara Tq. Telhara Distt.Akola
Maharashtra-444108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 752

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Badaje Kanila Sadashiva, **Advocate**
Sh. Lt.Badaje Thimiri
Flat No.311, C/Wing, 3rd Floor, Laxmi Sadan
CHS Ltd.100ft. Road, Near St. Francis High
School, Deewanman Vasai West Distt.Thane
Maharashtra-401202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 753

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Geeta Mohan Gaikwad More, **Advocate**
Sh. Ravindra Raghunath More
Anusaya Niwas H.No.100, Vetalpada New
Bhiwandi St. Stand Bhiwandi West Maharashtra-
421302

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 754

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhagwant Anna Gaikwad, **Advocate**
Sh. Anna Babu Gaikwad
Latakunj Khanapur Tal. Khanapur Distt.Sangli
Maharashtra-415307

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 755

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pravin Babulal Bhutada, **Advocate**
Sh. Babulal Srikisan Bhutada
165-A, Vyapari Peth, At/Post Pavananagar Tal-
Maval Distt.Pune Maharashtra-410406

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 756

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramesh Dattatray Jadhav, **Advocate**
Sh. Dattatray Govind Jadhav
Maharashtra Housing Board Building M-34,
Room No.2474, Ground Floor Air Port Road, Near
Moze School Yerwada Pune Maharashtra-
411006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 757

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nitin Narayan Waikar, **Advocate**
Sh. Narayan Dattatray Waikar
626, Raviwar Peth, Kapadganj, Opp. Ramsukh
Market, Pune Maharashtra-411002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 758

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Satish Harishchandra Mhatre , **Advocate**
Sh. Harishchandra Govind Mhatre
107/86, Swadeshi Mills Co. Quarters, V.N.Purav
Marg, Sion Chunabhatti, Mumbai Maharashtra-
40022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 759

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nawin Kumar Thakur, **Advocate**
Sh. Ram Chandra Thakur
Radha Swami Niwas, Adarsh Seva Sangh Shree
Ram Nagar, Cutting No.5, Malad East Mumbai
Maharashtra-400097

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 760

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mukinda Mahadu More, **Advocate**
Sh. Mahadu Demaji More
Jijamata Nagar, Hingoli Tq.Distt.Hingoli
Maharashtra-431513

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 761

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Damodar Salvi, **Advocate**
Sh. Damodar Gangaram Salvi
3rd Floor, Room No.34 Gavdevi Dardhan
Building Ravi Darshan Lane Gofraswadi, Patherli
Road Dombivli East Distt.Thane Maharashtra-
421201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 762

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Santosh Achutrao Pawar, **Advocate**
Sh. Achut Tukaram Pawar
Shivaji Nagar Bank Colony Ambajogai
Tq.Ambajogai Distt.Beed Maharashtra-431517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 763

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kalyan Dattatray Bhutkar, **Advocate**
Sh. Dattatray Ganpat Bhutkar
At.Post Tal. Koregaon Distt.Satara Maharashtra-
415501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 764

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amitkumar Anupkumar Mishra, **Advocate**
Sh. Anupkumar Ganeshprasad Mishra
Katgharpura Kille Dharur Distt.Beed
Maharashtra-431124

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 765

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Zainab Bi, **Advocate**
Sh. Dost Mohammed Shaikh
Sapna Co.Op.Hsg.Society Hanif Kawal Chawl,
Cama Road, Gaondevi Dongari andheri West
Mumbai Maharashtra-400058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 766

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mahesh Prakash Malve, **Advocate**
Sh. Prakash Shankar Malve
1/3, Pratibha Co.Op.Hsg.Society Ltd. Vivekananf
nagar Kulgaon Badlapur East Tal. Ambernath
Distt.Thane Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 767

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shahuraj Vankatrao Shinde, **Advocate**
Sh. Vankatrao Ganpatrao Shinde
C/o Dr.S.D.Kshirsagar Sinhagad Society, Suyog
Niwas, Kanheri Road Behind Darak Hospital
Latur Maharashtra-413531

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 768

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Snehal Chandrashekhar Sawant, **Advocate**
Sh. Madhukar Suryaji Satam
102, Rudra Sagar Co.Op.Hsg.Society.Gqyanpada
Mulund East Mumbai Maharashtra-400081

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 769

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yamuna Prasad Singh, **Advocate**
Sh. Kedar Singh
H-A-29/17, A.H.Marg, Gr-17 Near Shivsena
Office, Powai Road Surya Nagar Vikhroli West
Mumbai Maharashtra-400083

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 770

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Sunita Ramgir Gosavi, **Advocate**
Sh. Ramgir Kashiraj Gosavi
D/002, Panchvan Complex, I.C.Colony Borivali
West Mumbai Maharashtra-400103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 771

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Pranita Gowane, **Advocate**
Sh. Ramdas.N.Gowane
Vrundavan Colony Warud Ta.Warud
Distt.Amravati maharashtra-444906

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 772

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arjun Tulshiram Patil, **Advocate**
Sh. Tulshiram Kashiram Patil
Ward No.1, Near Kumbhar Wada Bodwada Tal.
Bodwad Distt.Jalgaon Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 773

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Balabhoo Chavan, **Advocate**
Sh. Dhanraj Chavan
Vrundavan Colony Warud Ta.Warud
Distt.Amravati maharashtra-444906

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 774

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Rohini Santosh Bhadavkar, **Advocate**
Sh. Sanotsh M.Bhadavkar
145/99, M.H.B.Colony, Malvanj -8 Malad West
Mumbai Maharashtra-400095

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 775

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shivaji Pralhad Kamble, **Advocate**
Sh. Pralhad Yadu Kamble
Ruppe Hsg.Society. Rupeenagar Talwade Pune
Maharashtra-411062

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 776

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajratna Nivrutti Jadhav, **Advocate**
Sh. Nivrutti Sukhdeo Jadhav
Flat No.16, Sukhwani Residency B Wing Udyam
Nagar Near Vastu Udyog Colony Pimpri Pune
Maharashtra-411018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 777

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chandrashekhar Moreshwar Mahasaheb, **Advocate**
Sh. Moreshwar Vishnu Mahashabde
1528, Sadashiv Peth Pune Maharashtra-411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 778

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nikhilkumar Sudamrao Khose, **Advocate**
Sh. Sudamrao Govindrao Khose
102/B, Nisarg Akruiti Near PMT bus Stop Pimpale
Nilakh Pune Maharashtra-411027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 779

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Suvarna Sarjerao Waghmare, **Advocate**
Sh. Sajerao Bhikaji Waghmare
Flat No.520, A Wing Shree Hans Garden
Lohegaon Dhanori Road Dhanori Pune
Maharashtra-411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 780

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Walke Pradnyadhar Sahadeo, **Advocate**
Sh. Walke Sahadeo Janu
HIG,6/72, Jagat Co.Op.Society Sant Tukaram
nagar Pimpri Pune Maharashtra-411018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 781

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ahuja Manjeet Singh, **Advocate**
Sh. Ahuja Gurcharan Singh
Block No.4, Shree Niwas Building Vithalwadi
Akurdi Pune Maharashtra-411035

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 782

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ulhas Tukaram Patil, **Advocate**
Sh. Tukaram Namdeo Patil
H.No.921/002, At and Post Ghansoli Village
Near Bhavani Mandir Tal. and Distt.Thane Navi
Mumbai Maharashtra-400701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 783

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jairam Dube, **Advocate**
Sh. Ramashraya Dube
Room No.6, Mauli Prasad Chawl, Near Ganesh
Maidan, Kajupada Sakinaka Kurla west Mumbai
Maharashtra-400072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 784

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arun Shridhar Punde, **Advocate**
Sh. Shridhar Bajirao Punde
A/P.Rashin Tal. Karjat Distt.Ahmednagar
Maharashtra-414403

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 785

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Aarti D.Tolia, **Advocate**
Sh. Dinesh V.Tolia
BA/104, Nutan Ayojan Nagar Cross Rd No.4,
Liberty Garden Malad West Mumbai
Maharashtra-400064

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 786

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohammad Nadim Siddiqui, **Advocate**
Sh. Mohammad Akmal Siddiqui
Flat No.608/B, Malwani phulanfi CHS Ltd. Green
View Bldh. Plot No.67 Malwani Malad West
Mumbai Maharashtra-400095

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 787

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Rekha Kishor Howale, **Advocate**
Sh. Kishor Sitaram Howale
Flat No.204, Diwale Gaon Sector-14 CBD
Belapur Navi Mumbai Maharashtra-400614

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 788

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. andhale Gorakh Maruti, **Advocate**
Sh. andhale Maruti Vana
At.andhalewadi Post-Ashta H.N.Tal. Ashti
Distt.Beed Maharashtra-414203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 789

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Nayab Qamar Shaikh, **Advocate**
Sh. Qamar Qadri Shaikh
5E, Haji Kasam Bldg. Versova Street, Fround Floor
Room No.1, Bellasis Road, Mumbai Maharashtra-
400008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 790

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Pooja Sudama Prasad Dubey, **Advocate**
Sh. Sudama Prasad Dubey
Near Sambhaji Kasar Mandir Maskasath Nagpur
Maharashtra-440002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 791

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sanjay Budhaji Khobragade, **Advocate**
Sh. Budhaji Madhavrao Khobragade
Near Majer Geat, Vinayaka App.No.1 Tadoba
Road Chandrapur Tehsil and Distt.Chandrapur
Maharashtra-442401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 792

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Sampada S.Mokal, **Advocate**
Sh. Sandesh B.Mokal
H>no.1509, Tandal Nagar Uran Karanja Road,
Near to Chanje Phata, Tal-Uran Distt.Raigad Navi
Mumbai Maharashtra-400702

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 793

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Awad Vivekanand Yuwraj, **Advocate**
Sh. Awad Yuwraj Shriram
Flat No.102, Bldg-F, Wing-C, Mahavir Kunj
Katkara Pada, Boisar Tq. Palghar Distt.Thane
Maharashtra-401501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 794

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohan Sakahari Shinde, **Advocate**
Sh. Sakahari Dhondiram Shinde
At.Post Mahalangi Ta.Chakur Distt.Latur
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 795

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Umesh Yashwant Salvi, **Advocate**
Sh. Yashwant Jayram Salvi
Room No.106/1, Swami Sadan, Sitaram Jadhav
Marg, Lower Parel Mumbai Maharashtra-
400013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 796

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bharat Lakhu Machhi, **Advocate**
Sh. Lakhu Raju Machhi
At-Po. Taluka Dahanu Sonapur Lane
Distt.Palghar Maharashtra-401601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 797

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Arpana Sharad kabra, **Advocate**
Sh. Dr.Sharad Nandkishor Kabra
Flat No.203, Vaibhav Apartment Dr.Babasaheb
Ambedkar Square Opp. Nagpur Nagarik sahakari
Bank Central Avenue Nagpur Maharashtra-
440008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 798

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Avhad Bhagwan Vithoba, **Advocate**
Sh. Avhad Vithoba Dagadu
Flat No.404, Gracia, Opp. Forest County Eon, IT
Park Kharadi Pune Maharashtra-411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 799

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Deepak Ramchandra Patil, **Advocate**
Sh. Ramchandra Chandrappa Patil
C.o Ravindra Dattatraya Dangat, Near Nav
Bharat High School and Talathi Office Shivane
Pune Maharashtra-411023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 800

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kripashankar Singh, **Advocate**
Sh. Lxmi Narayan Singh
Sarvodya Kendra building, Harsha Pantry 122.
Dr. Maheshwar Road Dongri Mumbai
Maharashtra-400009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 801

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Sandhya Kale, **Advocate**
Sh. Amol Hambirrarao Kale
Flat No.8, B Wing, Raut Baug Housing Complex,
Dhankawadi, Pune-411043, Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 802

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Kavita Chintamani Dandawate, **Advocate**
Sh. Bhaskarrao Govind Dasgaonkar
Flat No.3, Shreevidya Apartment Rajpath Society,
Paramhans Nagar Vanaz Paud Road, Kothrud
Pune Maharashtra-411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 803

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anil Bhanudas Dange, **Advocate**
Sh. Bhanudas Vishwanath Dange
Maruti Complex, Building No.B, Flat No.21, Near
Ashok Theater Pimpri Pune Maharashtra-
411017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 804

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shahin Satish Shinde, **Advocate**
Sh. Satish Shinde
15/2, Hirkani Colony, Mathura Bldg. Opp.
Warje Naka Pune Maharashtra-411058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 805

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mangala Narayan Wakhare, **Advocate**
Sh. Narayan Namdeo Wakhare
Wakhare Niwas S.No.49, Plot No.29, Opp. Awari
Hospital Chandannagar Nagar Road Pune
Maharashtra-411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 806

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Quazi Iftekharuddin Hafizuddin, **Advocate**
Sh. Lt.Quazi Hafizuddin
Flat No.101-A, Square Apartment Plot No.24,
Ahab Colony Behind Police Line Takli Katol
Road Nagpur Maharashtra-440013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 807

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kiran Balwant Kakade, **Advocate**
Sh. Balwant Laxman Kakade
Radha Vihar Co.Op.Hsg.Society, C-204, Dawdi
Road Dombivli East Distt.Thane Maharashtra-
421203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 808

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Jasvandi Madhavrao Patil (Bhandari), **Advocate**
Sh. Nilesh Suresh Bhandari
H.No.61, Hudco Colony, Jamner Road Behind
Khanapurkar Maternity Hospital Bhusawal
Distt.Jalgaon Maharashtra-425201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 809

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ajay Bhausaheb Kadam, **Advocate**
Sh. Bhausaheb Rangnath Kadam
Plot No.12, Flat No.04, Minakshi Appt.Mayurban
Colony, Gadiya Vihar Road Shahnoorwadi Distt.
Aurangabad Maharashtra-431009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 810

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhore Shivai Bhagwan, **Advocate**
Sh. Bhore Bhagwan Ganpati
Bhagwan Niwas, Mukteshwari Nagar Behind
Dyaneshwar Mandir Osmanabad Maharashtra-
413501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 811

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Sahebrao Sable, **Advocate**
Sh. Lt.Mr.Sahebrao Damu Sable
Dr.Babasaheb Ambedkar Nagar Room No.52,
Tilak Nagar Road No.3, Near Reliance Energy
Ltd.Tilak Nagar Chembur East Mumbai
Maharashtra-400089

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 812

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vinayak Sopanrao Jadhav, **Advocate**
Sh. Sopanrao Baburao Jadhav
Varsha Near Gurunanak School Hanuman
Mandir Chowk Shahu Nagar Beed Tq.and
Distt.Beed Maharashtra-431122

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 813

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Manoharrao Akotkar, **Advocate**
Sh. Manohar Marotirao Akotkar
Godobole Plots Dabki Road Akola Tq. and
Distt.Akola Maharashtra-444002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 814

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Abbas Ali Ansari, **Advocate**
Sh. Nisar Ahmed
Qasre-E Amin Flat No.202, 2nd Floor L.J.Marg
Opp. J.J.Hospital Gate No.6, Mumbai
Maharashtra-400009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 815

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ganesh Sopanrao Chavan, **Advocate**
Sh. Sopanrao G.Chavan
Sobat Co.Op.Hsg.Society Shrinagar Wagle Estate
Thane West Maharashtra-400604

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 816

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Maheshnaraian Pandey, **Advocate**
Sh. Ramraj Pandey
2, Ivan Chawl, Hanuman Mandir Road Kanjur
Marg East Mumbai Maharashtra-400042

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 817

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manohar Nanasaheb Dound, **Advocate**
Sh. Nanasaheb Kishanrao Dound
Plot No.3-A, Ashirwad Ashok Nagar Garkheda
Parisar Aurangabad Maharashtra-431005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 818

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vikas Bharat Jagtap, **Advocate**
Sh. Bharat Akash Jagtap
Survey No.59/2A/2a, Vrundavan Colony Near
Laxmibai Tapkir Junior College Shrinagar
Rahatni Pune Maharashtra-411017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 819

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Priyanka Yogeshrao More, **Advocate**
Sh. Yogeshrao Vasantao More
At/P-Nora Tal- Purandhar Distt.Pune
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 820

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Lata Dashrath Dhere, **Advocate**
Sh. Dashrath Sidram Dhere
Building No.12-B, Mhada Colony Near Suraksha
Nagar Hadapsar Pune Maharashtra-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 821

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ajay Chandrahas Kapile, **Advocate**
Sh. Chandrahas Hari Kapile
S.No.65, Sindhuchandra Behind Santoshi Mata
Temple, Santoshnagar Katraj Pune Maharashtra-
411046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 822

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Harishchandra Vitthal Khirid, **Advocate**
Sh. Vitthal Ganpat Khirid
Survey No.7/2, Raigad Colony Lane No.10,
Karvenagar Pune Maharashtra-411052

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 823

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Deodatta Laxman Lad, **Advocate**
Sh. Laxman
B-21/B-001 Omkar Gokuldharm Goregaon East
Mumbai Maharashtra-400063

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 824

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shashidhar Pandurang Chitnis, **Advocate**
Sh. Pandurang Shankar Chitnis
Killa Bhag, Mangalwedha Tal. Mangalwedha
Distt.Solapur Maharashtra-413305

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 825

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajashekar Gopal Shetty, **Advocate**
Sh. Lt.Sh. Nagappa Shetty
103/B/T Winstar CHS Ltd. Srishti Complex Opp.
L and T Gate No.7, Sakivihar Road Powai
Mumbai Maharashtra-400072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 826

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arun Vishnu Pando, **Advocate**
Sh. Vinshu Govinda Pando
Flat No.6, K.K.Tower SRPF Camp Road Satara
Khandoba Aurangabad Maharashtra-431002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 827

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Suresh Agrawal, **Advocate**
Sh. Suresh Mangnlal Agrawal
Guruwar Peth, Near Mahadev Tample Miraj
Distt.Sangli Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 828

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pradeep Maruti Gaikwad, **Advocate**
Sh. It.Sh.Maruti Kondiba Gaikwad
Bld No.157, Room No.4345, Pantnagar Om Sai
Co-Op. Hounsing Society Naidu Colony
Pantnagar Ghatkopar East Mumbai
Maharashtra-400075

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 829

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jatal Sheetal Shivraj, **Advocate**
Sh. Jatal Shivraj Narayan
Jatal Building AUSA Road Nadiad Stop Ramnagar
Latur Maharashtra-413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 830

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Sau Sarika Prabodh Ghirnikar, **Advocate**
Sh. Prabodh Anil Ghirnikar
Shriram Sankul, Dabki Road Godbole Plot Old
City Akola Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 831

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gangadhar Shsirinivas Anchan, **Advocate**
Sh. Shrinivas A.Kotian
A/2, Flat No.8, Vivek Nagar CHS Ltd. Near
Simming Pool Manisha Nagar Kalwa West
Distt.Thane Maharashtra-400605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 832

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sucheta Vrushiket Mumane, **Advocate**
Sh. Vrushiket Vishwanath Mumane
At.Bhatkheda Po.Bhatangali Tq. and Distt.Latur
Maharashtra-413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 833

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rekha , **Advocate**
Sh. Kiran Krushna Wagh
B-6, Jewels of Alibag, Vidyanagar Alibag Tal
Raigad Distt. Raigad Maharashtra-402201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 834

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Sundar Shirke, **Advocate**
Sh. Sundar Bajirao Shirke
A/301 Krishna Kanhaiya CHS Plot No.21, Sector-
8, Airoli Navi Mumbai Maharashtra-400708

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 835

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jitendra Bahadur Singh, **Advocate**
Sh. Lt.Sh. Chandramohan Singh
Flat No.101, A-Wing Saraswati Co-Op. Housing
Society Ltd. Near Don Bosco School, Krishna Sthal
Society Pleasant Park Mira Road East Thane
Maharashtra-401107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 836

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prem Pandey, **Advocate**
Sh. Vidhyadhar Pandey
Flat No.401/C-54, Shree Adarsh C.H.S.ltd.
Sector-10, Shanti Nagar Mira Road East
Distt.Thane Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 837

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Madhav Rao, **Advocate**
Sh. Devanna Rao
A-13, Deepashree Sahar Road Near Atlanta
Tower Chakala Vile Parle East Mumbai
Maharashtra-400099

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 838

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adkine Shivaji Narayanrao, **Advocate**
Sh. Adkine Narayan Datramji
H.No.B/14, Housing Society, Near ZP High
School Basmath Tq.Basmath Distt.Hingoli
Maharashtra-431512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 839

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shailendra Keshavrao Kamble, **Advocate**
Sh. Keshavrao Ranuji Kamble
Yash Niwas Telephone Colony Dhanora Road
Near Water Tank Beed Tq and Distt.Beed
Maharashtra-431122

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 840

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ashok Kumar Tripathi, **Advocate**
Sh. Harihar Prasad Tripathi
Abdul Aziz Chawl No.24, Room No.4, LBS Marg,
Navpada Kurla West Mumbai Maharashtra-
400070

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 841

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohammed Yusuf Memon, **Advocate**
Sh. Abdul Shakoor Memon
23/B, 1st Floor Shivner Co.Op.Hsg Soc.Ltd.Nr.
Khar Subway Golibar Santacruz East Mumbai
Maharashtra-400055

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 842

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amol Shankar Dombé, **Advocate**
Sh. Shankar Krishna Dombé
Flat No.5, Siddhivinayak Shanti Apartment
Golden Park Near Kala Nagar Sangli
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 843

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Padmakar Shankar Swami, **Advocate**
Sh. Shankar Siddramayya Swami
Somwar Peth, Near Kolekar Math Miraj
Distt.Sangli Maharashtra-416410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 844

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Jayshree Lahuji Jawale, **Advocate**
Sh. Lahuji Jagannath Jawale
B-2, 11/16, Sector-16, Vashi Navi Mumbai
Maharashtra-400703

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 845

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajiv Vidhyadhar Pandey, **Advocate**
Sh. Vidhyadhar Pandey
Flat No.302/C/4, Ambika Shanti Nagar CHS Ltd.
Sector-8, Shanti Nagar Mira Road East
Distt.Thane Maharashtra-401107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 846

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nagesh Kumbre, **Advocate**
Sh. Chilappa Kumbre
At.Po. Apankanergaon Tq. Sengaoon Distt.Hingoli
Maharashtra-431542

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 847

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Govinda Chaitram Mali, **Advocate**
Sh. Chaitram Ananda Mali
Flat No.D-604, La Vida Loca Society, Pimple
Saudagar Pune Maharashtra-411027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 848

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Vaishali Narayan Chandane, **Advocate**
Sh. Narayan Reghoba Chanane
S.No.132, Parvati Payatha Rajiv Gandhi Nagar
Near Nerlekar Hospital Pune Maharashtra-
411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 849

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Swati Kailas Gadakh, **Advocate**
Sh. Kailas Suryabhan Gadakh
D-104, Mayurnagari Pimple Gurav Pune
Maharashtra-411061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 850

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dhananjay Ramchandra Kulkarni, **Advocate**
Sh. Ramchandra Gangadhar kulkarni
405-B, Shivaji Nagar Vika Co.Op. Housing
Society Building B/4, Senapati Bapat Road Pune
Maharashtra-411016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 851

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Deepak Pandurang Parkar, **Advocate**
Sh. Pandurang Dattatraya Parkar
Bldg., S-2, Flat No.603, 6th Floor Sunder Nagar
S.V.Road Malad West Mumbai Maharashtra-
400064

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 852

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Syed Sajiya Azim, **Advocate**
Sh. Sayed Farook Sattar
18, Rehamaniya Colony Behind New Distt.Court
Building Fakirwada Ahmednagar Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 853

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Krishnakant P.Mishra, **Advocate**
Sh. Parasnath Mishra
B-104, Shri Durga CHS Ltd. Sector-7, plot No.27,
Airoli Navi Mumbai Maharashtra-400708

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 854

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Pravina Dhanaji Sawant, **Advocate**
Sh. Dhanaji Nankumar Sawant
Taraanand Nivas, Gandhi Nagar Uplai Road Near
Govt.Godown Barshi Tal-Barshi Distt.Solapur
maharashtra-413411

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 855

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Khan Zahid Masood, **Advocate**
Sh. Masood Khan
B/701, Sheetal Tower CHS Ltd.Unique Park Naya
Nagar Opp. Anjuman School Mira Road East
Thane Maharashtra-401107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 856

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gaud Rakhee Ramesh, **Advocate**
Sh. Gaud Ramesh Chunilal
31, 32, Manda Society Navapur Distt.nandurbar
maharashtra-425418

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 857

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Kumutai Abhimanyu Waghmare, **Advocate**
Sh. Abhimanyu Shankarrao Waghmare
Dr.Ambedkar Nagar Nanded Behind Seema
Ladies Tailor Ganesh Nagar Road Nanded
Distt.Maharashtra-431602

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 858

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Anjali Suhas Divshikar, **Advocate**
Sh. Suhas Dattatray Divshikar
Dattashri Apartment, Flat No.25, S.No.634/6,
Canara Bank Lane Bibewadi Pune Maharashtra-
411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 859

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Alvin Anthony Borges, **Advocate**
Sh. Anthony Eliter Borges
H.No.2039/B, Jan Mohammed Street Camp Pune
Maharashtra-411001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 860

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ravikiran Manikrao Pawar, **Advocate**
Sh. Manikrao Shankarrao Pawar
S.No.45, Flat No.J-701, Hutown Countrywoods
Tilekar Nagar Kondhwa Katraj Road Kondhwa Bk
Pune Maharashtra-411048

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 861

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prakash Manikrao Pawar, **Advocate**
Sh. Manikrao Shankarrao Pawar
C/2/101, Gagan Vihar Co.Op.Hsg. Society
Bibevadi Kondhwa Road Market Yard Pune
Maharashtra-411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 862

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohan Tukaram Adsul, **Advocate**
Sh. Tukaram Masa Adsul
192/841, Sant Tukaram nagar Pimpri Pune
Maharashtra-411018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 863

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Tahir Husen Shah Aziz, **Advocate**
Sh. Shaikh Shah Aziz Balasaheb
Behind Ashirwad Clasees More Colony Jath
Tal.Jath Distt.Sangli Maharashtra-416404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 864

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rishi Kumar Pandey, **Advocate**
Sh. Shivshankar Pandey
G-1, A-Wing Om Shivsai Apts. Saibaba Nagar
Sudarshan Cross Lane Navghar Road Bhayander
East Distt.Thane Maharashtra-401105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 865

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rakesh Kumar Upadhyay, **Advocate**
Sh. Kripashankar Upadhyay
Shrinath Vandana CHS 313 D- Wing Phase-1,
Old and New Golden Nest Mira Bhayander Road
Bhayender East Distt.Thane Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 866

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sushil Khemraj Chaurasia, **Advocate**
Sh. Khemraj Jhurilal Chaurasia
158/160, Chaurasia Mansion 3rd Floor
R.No.12/13, Sant Sena Maharaj Marg, Mumbai
Maharashtra-400004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 867

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anand Digambar Gangapurkar, **Advocate**
Sh. Digamber Baburao Gangapurkar
H.No.4-6-116, Post Office Road,
Opp.V.K.Heights Anguribag Aurangabad
Maharashtra-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 868

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amol Balasaheb Nikam, **Advocate**
Sh. Balasaheb Dhondiram Nikam
At.Post Shere Tal. Karad Distt.Satara
Maharashtra-415108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 869

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Sunita Gajanan Chivate, **Advocate**
Sh. Lt.Sh.Gajanan Nilkanth Chivate
678/17, Shri Sant Eknath Society Part-II,
Bibvewadi, Pune Maharashtra-411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 870

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Atul Joshi, **Advocate**
Sh. Bhal Chandra Joshi
2D/503, Casabella CHS Ltd. Patil Putra Nagar
Oshiwara Jogeshwari West Mumbai
Maharashtra-400102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 871

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nitin Baburao Sonawane, **Advocate**
Sh. Baburao Jaywantrao Sonawane
Mathura Niwas, Opp.Police Commissioner
Office, Mill Corner Aurangabad Maharashtra-
431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 872

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Fakhrul Hasan, **Advocate**
Sh. Mohammed Tayyab Shaikh
302, New Fatima Bldg. Near Peter Churuch
Koliwada Tal.Vasai Distt.Palghar Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 873

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manoj Kumar Mishra, **Advocate**
Sh. Jagnarayan Mishra
Chandrabali Yadav Chawl, Jijamata Road Pump
House andheri West Mumbai Maharashtra-
400093

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 874

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramnath Ramajor Dubey, **Advocate**
Sh. Lt.Sh. Ramajor Dubey
Room No.1, Sardar Chawl, Gundavli Hill, Azad
Road Behind Jan Seva Committee andheri East
Mumbai Maharashtra-69

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 875

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kishor Kumar Mishra, **Advocate**
Sh. Satish Chandra Mishra
Chabinath Pandey Compound Marol Naka
Navpada Airport andheri East Mumbai
Maharashtra-400059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 876

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mahmood Ahmad, **Advocate**
Sh. Masood Ahmad
297, Pathanwadi Hutment Passpoli Filterpada
Post Nitie Aarey Colony Road Powai Mumbai
Maharashtra-400087

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 877

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Raghvendra, **Advocate**
Sh. Chandrabali Dubey
Room No.2, Santi Seva Sangh Hanuman Mandir
Galli, Netaji Nagar Khadi No.3, 90 ft. Road
Sakinaka Kurla West Mumbai Maharashtra-
400072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 878

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Madale Maladisha Revansidha, **Advocate**
Sh. Madale Revansidha Chanbasappa
2055, Datta Nagar Mohol Tal.Mohol
Distt.Solapur Maharashtra-413213

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 879

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Aniruddha Ramchandra Deshpande, **Advocate**
Sh. Ramchandra Vinayakrao Deshpande
Awadhoot Plot No.6 I-U-D-P-Colony Washim
Maharashtra-444505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 880

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil D.Satarkar, **Advocate**
Sh. Dashrath L.Kamble
Deonar Municipal Colony F-5/20, Govandi
Mumbai Maharashtra-400043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 881

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Shafiyodin Shamshodin, **Advocate**
Sh. Shaikh Shamshodin Abdul Khadar
Mitra Nagar, Near Halima Sadiya Masjid Mitra
Nagar Nanded Tq.and Distt.Nanded
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 882

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijaykumar Bhagwan Shinde, **Advocate**
Sh. Bhagwan Vitthoba Shinde
A/P. Narshingnagar Paranda Tal- Paranda
Distt.Osmanabad Maharashtra-413502

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 883

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mule Bharat Dattatray, **Advocate**
Sh. Mule Dattatray Kondiba
At.Bhoinje Post Shendri Tal. Barshi Distt.Solapur
Maharashtra-413411

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 884

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Malik Aslam Abdul Ganj, **Advocate**
Sh. Abdul Ganj Malik
Probunder Building B/20, 3rd Floor Chiragnagar
Ghatkopar West Mumbai Maharashtra-400086

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 885

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gajanan Suryabhanji Telgote, **Advocate**
Sh. Suryabhanji Ramji Telgote
Mangal Murti Appartment, Ambikanagar
Malkapur Road Akola Maharashtra-444004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 886

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Naik Sunil Narayanrao, **Advocate**
Sh. Nail Narayanrao Vishwanath
Plot No.22, Shiv Nagar Near Ghati Railway Gate,
Old Jalna Maharashtra-431213

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 887

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijayaratna Nivant Atpadkar, **Advocate**
Sh. Nivant Satwappa Atpadkar
At.Vithuryachiwadi Po.Hingangaon Tal-Kavathe
Mahankal Distt.Sangli Maharashtra-416405

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 888

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pawar Shailendra Kalidas, **Advocate**
Sh. Pawar Kalidas Lala
9/3, Siddheshwar Nagar Near Mayadevi Nagar
Rotary Bhavan Jalgaon Maharashtra-425002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 889

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Raghuvanshi Arvind Singh, **Advocate**
Sh. Sunder Singh
11/J1/206, Shivam Apts. Sangharsh Nagar
Chandivali Farm Road Chandivali andheri East
Mumbai Maharashtra-72

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 890

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Narendranath Gopinath Thakur, **Advocate**
Sh. Lt.Gopinath Gangaram Thakur
Shrineel Co.Op. Housing Society, Near Ganpati
Mandir Bramhin Ali Alibag Tal-Alibag
Distt.Raigad Maharashtra-402201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 891

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Aniruddha Suresh Kulkarni, **Advocate**
Sh. Suresh Dattatray Kulkarni
Gurukripa Plot No.25/1, R.S.No.873, A Ward
Chavan Colony Kalamba Road Kolhapur
Maharashtra-416007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 892

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Sahana Pradeep Shetty, **Advocate**
Sh. Pradeeo Jayarama Shetty
B-106, Blue Nile Pacific Enclave CHS Ltd.Opp.
Hiranandani Hospital Powai Mumbai
Maharashtra-400076

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 893

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Vandana Vinay Waikar, **Advocate**
Sh. Vinay Maruti Waikar
2/9, Navjeevan Co.Op.Hsg. Indira Nagar,
Kanjurmarg East Mumbai Maharashtra-400042

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 894

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Aruna Pavan Chourasia, **Advocate**
Sh. Pavan Chourasia
Flat No.4, Building No.7, Sai Sarswati Dham
Shantivar Opp, Silver park, Off Mira Bhayander
Road Mira Road East Thane Maharashtra-
401107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 895

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dattatraya Madhavrao Goshik, **Advocate**
Sh. Madhavrao Ramayya Ghoshik
Madhav Kruoa Brahman Galli, Kadrabad Jalna
Taluka and Distt.Jalna Maharashtra-431203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 896

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. S.Syed Amanulla, **Advocate**
Sh. Syed Mehaboob
Q Block Room No.86, Jhula Maidan Road Bandra
Plot Jogeshwari East Mumbai Maharashtra-
400060

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 897

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nitin Sarang Pujdekar, **Advocate**
Sh. Sarang Mukundrao Pujdekar
C/o. Abhimanyu Apparao Pujdekar Pratibha
Nagar Pradhyapak Colony, Kaij Road Dharur
Tq.Dharur Distt.Beed Maharashtra-431124

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 898

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Smt.Vidya M.Naik, **Advocate**
Sh. Mallu Balkrishna Naik
Flat No.104, 1st Floor Plot No.14, New Bombay
Safalya CHS Ltd. Sector-7, Airoli Navi Mumbai
Maharashtra-400708

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 899

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sanjay Vishwasrao Deshmukh, **Advocate**
Sh. Vishwasrao Madhorao Deshmukh
Near Dhantoli Park, Katol At.and Post Katol
Distt.Nagpur Maharashtra-441302

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 900

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sandeep Janardan More, **Advocate**
Sh. Janardan Ravji More
Flat No.101, Shubh Ashish CHS Plot No.129,
Model Town Off.J.P.Road Opp. Versova Metro
Station andheri West Mumbai Maharashtra-
400053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 901

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Najmuddin Soni, **Advocate**
Sh. Mohumedali Soni
Saifee Burmani Park Mhada Transit Building
No.2 B Flat No.1111 New Mind Mill Compound
Rambhau Bhogle Marg, Ghodabdev Mumbai
Maharashtra-4000033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 902

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Tarkeshwari Manohar Patil, **Advocate**
Sh. Manohar Shankarrao Patil
D-303, J.K.Hill Park, Ganesh Nagar Dhairy Pune
Maharashtra-411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 903

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sanjay Tukaram Patankar, **Advocate**
Sh. Tukaram Haribhau Patankar
At/Post nanvij Tal. Daund Distt.Pune
Maharashtra-413801

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 904

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Rhuta Shreesh Pandit, **Advocate**
Sh. Shreesh Shrikrishna Pandit
Plot No.12, Vrindavan Sector-C, Panchawati
Pashan Pune Maharashtra-411008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 905

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Jyoti Hemant Randive, **Advocate**
Sh. Hemant Jayant Randive
2/74, Soham off Ganesh Temple Mahesh Society
Bibwewadi Pune Maharashtra-411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 906

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Kumar Pandey, **Advocate**
Sh. Kamta Nath Pandey
Flat No.203 C 12 Ajanta Naigaon East Palghar
and 117-A, Apli Ekta Hsg. Society, 1st Floor Opp.
Bharat Hotel N.I.P.T.Road andheri East Mumbai
Maharashtra-400059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 907

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mahima Santosh Mishra, **Advocate**
Sh. Santoshkumar Mishra
Plot No.6, Utkandha Colony Adarsh Nagar
Jalgaon Maharashtra-425002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 908

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shantkumar Sonajipant Girdhari, **Advocate**
Sh. Sonajipant Govindrao Girdhari
11, Ramnagar Near Maruti Mandir, Hingane Kd
Manikbaug Sinhgad Road Pune Maharashtra-
411051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 909

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Savita Hiren Pattani, **Advocate**
Sh. Hiren Anantray Pattani
9, Darshan 5th Floor 26/A, Bhula Bhai Desai
Road Mumbai Maharashtra-400026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 910

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kalyan Shivajirao Lomte, **Advocate**
Sh. Shivajirao Kishanrao Lomte
Gound Galli, Ambajogai Distt. Beed Maharashtra-
431517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 911

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajdatta Gopalrao Rannaware, **Advocate**
Sh. Gopalrao Baliram Rannwate
New Mhada Colony Green Park Post Manas
Mandir Wardha Tah.Distt. Maharashtra-442001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 912

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohd. Rafiq Shaikh, **Advocate**
Sh. Abdul Sattar Shaikh
Room No.15, Zaheer Chawl, Laxman Nagar
Kurar Village Malad East Mumbai Maharashtra-
400097

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 913

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Razia Tayeb Jahagirdhar, **Advocate**
Sh. Tayeb Jahagirdhar
B/702, Magnum Apartment, Bandivali Hill Road
Jogeshwar West Mumbai Maharashtra-400102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 914

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Deepak Sinkar, **Advocate**
Sh. Sadashibrao Sinkar
Devas Apartment, Durga Vihar Post-
H.V.P.M.Amravati Tq.Distt.Amravati
Maharashtra-444605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 915

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sandhya Sarjerao Owai, **Advocate**
Sh. Sarjerao Sakharan Owai
Vashi Village, Sector-31-A, Vashi Navi Mumbai
Maharashtra-400703

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 916

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Kesari Omprakash Maurya, **Advocate**
Sh. Girjashankar Ramkuber Maurya
292 A-1, Ghunghat Nagar
Bhiwandi, Maharashtra-421302

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 917

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Kanaka Kalpesh Kamath, **Advocate**
Sh. Kalpesh Mohan Kamath
A/A 14, Aai Nagar Near Kalwa Post Office
Shankar Mandir Kalwa Thane Maharashtra-
400605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 918

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Angane Mangesh Bhaskar, **Advocate**
Sh. Angane Bhaskar Parshuram
bldg. No.10, Flat No.283, 1st Floor Pantnagar
Shivneri Co.Op.Hsg.Soc.Ltd. Besides Ganesh
Mandir Pantnagar 90 ft.Road Ghatkopar East
Mumbai Maharashtra-400075

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 919

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vikas Premchand Mahajan, **Advocate**
Sh. Premchand Kasturchand Mahajan
Ahinsa Marg, Near Jain Mandir, Malkapur
Tq.Malkapur Distt.Buldana Maharashtra-
443101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 920

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sambhaji Gopinath Munde, **Advocate**
Sh. Munde Gopinath Kishan
Sai Sankul, Phase-II, Uttaranagari Behind Dhoot
Hospital Jalna Road Aurangabad Maharashtra-
431006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 921

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vivek Bhaskar Sudade, **Advocate**
Sh. Bhaskar Krishna Sudade
Building No.92, Room No.2600, Kannamwar
No.2, Vikhroli East Mumbai Maharashtra-
400083

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 922

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shameematul Kubra, **Advocate**
Sh. Mohammed Ibrahim
C/o. M.Ayaz Shatranjipura Opp. Choti Masjid
Nagpur Maharashtra-440008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 923

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Purushottam Dhabarde, **Advocate**
Sh. Gopalrao Dhabarde
Laxmi Nagar Ward No.4, Plot No.118, Wardha
Maharashtra-442001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 924

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Phad Vasant, **Advocate**
Sh. Phad Sitaram Bamji
Manik Smruti Vaidyanath Bank Colony
Ambajogai Road Parli-V, Tq.Parli-V, Distt.Beed
Maharashtra-431515

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 925

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. More Venkat Dhanraj, **Advocate**
Sh. More Dhanraj Nagorao
Shvneri Niwas Grampanchyat Road, Morewadi
Post Chanai Tq. Ambajogai Distt.Beed
Maharashtra-431517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 926

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kadbhane Dnyanoba, **Advocate**
Sh. Kadbhane Pandurang
C/o.Kamal Kunj, Nath Road Shivaji Chowk Parli
Vajinath Tq.Parli V.DisttB eed Maharashtra-
431515

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 927

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramakant Raghuraj Yadav, **Advocate**
Sh. Raghuraj Yadav
11/A, Ram Niwas, Aarey Road Tilak Nagar Nr.
Hanuman Mandir Goregaon East Mumbai
Mahaharashtra-400063

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 928

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nilkanth Vinayakrao Deshmukh, **Advocate**
Sh. Vinayakrao Nivruttirao Deshmukh
Loni Road Wadar Wada, At.Po. Tq.Risod
Distt.Washim Maharashtra-444506

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 929

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mannalal Rajbhai Pandiya, **Advocate**
Sh. Rajbhai Pandiya
1/3, Janata Colony, J.B.Nagar Opp.Mistri
Complex, Nr. Sahar Road andheri East Mumbai
Maharashtra-400099

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 930

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Qureshi Iqbal Ur Rehman, **Advocate**
Sh. Mumtaz Ahmed
Flat No.215,2nd Floor, Zia Complex Umer Wadi,
Quresh Nagar Kurla East Mumbai Maharashtra-
400070

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 931

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pratap Sharad Patwardhan, **Advocate**
Sh. Sharad Ganesh Patwardhan
439, Gaon Bhag, Sangli Maharashtra-416416

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 932

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shahikant Yadavrao Deshmukh, **Advocate**
Sh. Yadavrao Meghanshyam Deshmukh
B-106, Krishnashanti Residency, Survey No.346-
347, Near MNS Office, Bavdhan Budruk Pune
Maharashtra-411021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 933

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Santoshi Ravan Zombade, **Advocate**
Sh. Ravan Sambhaji Zombade
Flat No.202, Sant Sankul Building S.No.32/8,
Abhinav College Road Narhe Pune Maharashtra-
411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 934

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Priyanka Kishor Yerawar, **Advocate**
Sh. Kishor Bhayaji Yerawar
A/402, Ganaraj Garden, Lane No.24-A, Ganesh
Nagar Dhayari Pune Maharashtra-411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 935

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Leena Jeevankumar Bansode, **Advocate**
Sh. Jeevankumar Madhukar Bansode
40/1, Near Dr.Bhor Hospital Dattanagar
Ambegaon BK, Pune Maharashtra-411046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 936

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mahipal Singh, **Advocate**
Sh. Darab Singh
Room No.04, Jai Bajarang Chawl, B.D.Compound
Mahakali Caves Road, Chakala MIDC andheri
East Mumbai Maharashtra-400093

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 937

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajinder Kumar, **Advocate**
Sh. Beli Ram
Building No.99, Room No.402, Chaitnya CHS Ltd.
New Mahada Colony Mankhurd Mumbai
Maharashtra-400071

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 938

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajendra Singh Jadaun, **Advocate**
Sh. Ram Bharose Singh Jadaun
C/o. Reeta Brine Montero in Front of Hanuman
Mandir, Uttan Village Bhayander West
Distt.Thane Maharashtra-401106

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 939

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dandekar Shripad, **Advocate**
Sh. Ganesh
H.No.117/1 Behind Mehata Petrol Pump Dapoli
Distt.Ratnagiri Maharashtra-415712

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 940

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Leena Fernandes, **Advocate**
Sh. Pedru Fernandes
F/7, 1st Floor Chandrodaya Soc. Amini
Compound Nr. Muncy Colony, Mahakali Caves
Road andher East Mumbai Maharashtra-400093

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 941

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Jyoti Raghuvir Gaikwad, **Advocate**
Sh. Kisan Gopal Kanade
Atma Malik Residency, plot No.62/17, 1st Floor
Flat No.1, Building No.2, Indrayani Nagar Sector-
1, Bhosari Pune Maharashtra-39

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 942

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Sarika Pramod Kulkarni, **Advocate**
Sh. Pramod Krishnarao Kulkarni
Flat No.4, Govind Villam Gulmohar Colony Near
Gajraj Laundry, Vishal Nagar Jagtap Dairy
Pimple Nilakh Pune Maharashtra-411027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 943

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Rajeshwari Yogesh Rajmane, **Advocate**
Sh. Yogesh Shivling Rajmane
G/7, Building Flat No.4, Sakalnagar Gate No.1,
S.No.82/A, 83/A, Near Yashda Baner Road Pune
Maharashtra-411007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 944

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bharat P.Alhat, **Advocate**
Sh. Pandurang Sopan Alhat
At.Post Moshi Panchashil Road Tal. Haveli
Distt.Pune Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 945

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Khaleda Asif Shaikh, **Advocate**
Sh. Shaikh Mohammed Asif
963, Dastur Mehar Road Camp, Pune
Maharashtra-411001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 946

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ravindra Umesh Waghmare, **Advocate**
Sh. Umesh Sopan Waghmare
Flat No.103, Building No.K-5, 1st Floor Kate
Puram Phase-II, Survey No.48/1/1 and 4/2/1
Kate Puram Chowk navi Sangvi Pimple Gurav
Pune Maharashtra-411061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 947

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Balaji Maroti Waghmare, **Advocate**
Sh. Maroti Shatiba Waghmare
Siddhivinayak Apartment 2nd Floor, Room
No.10, Post Ghansoli Navi Mumbai
Maharashtra-400701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 948

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Asha Shrirang Paranjape, **Advocate**
Sh. Hanumant Balwant Limhan
RE-13, Shubhashree Bungalow, Gymkhana Road,
Opp.S.T.Depot, Dombivali East Distt.Thane
Maharashtra-421203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 949

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vinayak Rajaram Patil, **Advocate**
Sh. Rajaram Chindha Patil
Rajgarh 19/A, Gurukripa Colony At.Post
Amalner Distt.Jalgaon Maharashtra-425401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 950

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Jayashree Dilip Halande, **Advocate**
Sh. Dilip Dhondiba Halande
B1/304, Kalpataru Co-Op. Hsg. Society Sector-8B,
CBD Belapur, Near Durga Temple Above Rajiv
Gandhi Maidan Navi Mumbai Tal. and
Distt. Thane Maharashtra-400614

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application dated Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 951

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Madhukar Mahadeo Tate, **Advocate**
Sh. Mahadeo Rangnath Tate
Flat No.7, Nath Complex, Thorat Nagar, A/p-
Bhigwan, Tal. Indapur Distt.Pune maharashtra-
413130

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 952

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shankar Dnyandev Erande, **Advocate**
Sh. Dnyandev Sambhaji Erande
Bhimshankar Warkari Hsg. Society, Room No.1,
Dhobighat, Pipeline, Asalfa Village Sakinaka
Mumbai Maharashtra-400072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 953

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Saraswati C.Gharwade, **Advocate**
Sh. Chhaburao D.Ghardwade
Building No.198, Room No.7793, Kannamwar
Nagar-1, Vikhroli East Mumbai Maharashtra-
400083

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 954

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ajay Bharatlal Gangorti, **Advocate**
Sh. Bharatlal Koyaliram Gangotri
Hansapuri Chohti Khadan Near Gitanjali Talkies
Squar Nagpur Maharashtra-440018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 955

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Smita Sunil Mahendrakar, **Advocate**
Sh. Sunil Dattatraya Mahendrakar
Zigguart, A Wing Flat No.401, Ambegaon Katraj
Bypas Road Pune Maharashtra-411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 956

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramakant Chandrakant Kumbhar, **Advocate**
Sh. Chandrakant Mahadeo Kumbhar
S.No.98/2, Plot No.31, Gaumukh Residency Flat
No.10, Guruvihar Colony Panjarpol, Bhosari
Pune Maharashtra-411039

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 957

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohd.Shakir Ismail Khan, **Advocate**
Sh. Ismail Maheboob Khan
228/1, Ghorpade peth, Behind Post office Pune
Maharashtra-411042

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 958

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shkati Suman Kumar, **Advocate**
Sh. Suman Sidhak Kumar
Plot No.198, Jai Durga Housing Society No-1,
Narendra Nagar Nagpur Maharashtra-440015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 959

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Bhosale Sunanda Chimaji, **Advocate**
Sh. Bhosale Chimaji Gyanuji
ND 41, B2-02/04, Sambhaji Chowk, CIDCO
New Nanded Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 960

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Suresh Jagannath Bondre, **Advocate**
Sh. Jagannath Tatyaba Bondre
PL6A/1/O:2, Sector-1, Khanda Colony, New
Panvel West Distt.Raigad Maharashtra-410206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 961

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vinayak Suhas Paithankar, **Advocate**
Sh. Suhas Devidasrao Paithankar
Plot No.1, Kala CO.Op. Housing Society, New
Pahadsingpura, Nipatniranjan Road Behind
Bibika Makbara Aurangabad Maharashtra-
431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 962

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Babasaheb Raosaheb Kashid, **Advocate**
Sh. Raosaheb V.Rashid
Room No.378/Bldg.No.12, Mankhurd Sadguru
Krupa CHS./Lrd. PMGP. Colony Mankhurd
Mumbai Maharashtra-400043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 963

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Geeta Ashok Patil, **Advocate**
Sh. Ashok Kashinath Patil
Indira Sahakar Nagar No.3, Shree Ganesh Chawl,
Near Ashok Nagar Police Beat, Nahur Road,
Mulund West Mumbai Maharashtra-400080

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 964

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Lal Bahadur Prajapati, **Advocate**
Sh. Budhiram Prajapati
Flat No.301, Bldg, No.C-8, Star City, Juchandra
Naigaon East Distt.Thane Maharashtra-401208

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 965

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Hindurao Bhausahab Deshmukh, **Advocate**
Sh. Bhausahab Yashwantrao Deshmukh
A/P. Mohol, Tal. Mohol Distt.Solapur
Maharashtra-413213

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 966

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Deepak R. Shisode, **Advocate**
Sh. Lt. Sh. Raghunath Shisode
701, Sairam Building 7th Floor, 14th Road,
Chembur Mumbai Maharashtra-400071

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 967

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Chhaya Rahmin Laddha, **Advocate**
Sh. Rashmin Ramesh Loddha
Janki Apartment, Durga Chowk Akola Tq.and
Distt.Akola Maharashtra-444005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 968

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohammed Ilyas Mohammed Haroon Shekhani, **Advocate**
Sh. Mohammed Haroon Abdul Karim Shekhani
Near Bohra Masjid, Mohammed Ali, Road Akola
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 969

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Rekha Chandrashekhar Joshi, **Advocate**
Sh. Chandrashekhar Ambadas Joshi
Opp. Ice Factory, Jatharpeth, Akola Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 970

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ingale Bhagwan Pandurang, **Advocate**
Sh. Ingale Pandurang Ganpat
20/2, Ganraj Heights, B/H-Hotel Akshay, Pune
Satara Road K.Patil Nagar Dhankawadi
Maharashtra-411043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 971

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shakil Mahboobsab Patel, **Advocate**
Sh. Mahboobsab Patel
Datta Nagar, Near Maharashtra Primary School
Nilanga Distt.Latur Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 972

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Asha Arunkumar Bhagat, **Advocate**
Sh. Dr.Arunkumar Shankar Bhagat
1301/1303, Aditya Heights Plot No.52, Sector-
10, Kamothe Tal. Panvel Distt.Raigad
Maharashtra-410209

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 973

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Neelam Pherai Ram, **Advocate**
Sh. Pherai Sugreev Ram
Plot No.886, Borgaon Gorewada Road, Near
Tarun Mitra Mandal Nagpur Maharashtra-
440013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 974

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prashant Ramteke, **Advocate**
Sh. Eknath Ramteke
C/o.Sewakram Sathawane, House No.1147,
Ambedkar Ward Ganeshpur Distt.Bhandara
Maharashtra-441904

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 975

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sanjay Harishchandra Patil, **Advocate**
Sh. Harishchandra Bhaskar Patil
204, 2nd Floor, Sai Ashirwad Building Near
pimple Chawl, Devisha Road Palghar Tal.Palghar
Distt.Palghar Maharashtra-401404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 976

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Deepak Nandlal Sachdev, **Advocate**
Sh. Nandlal Kishanchand Sachdev
Block No.11, Room No.1, Mulund Colony
Mulund West Mumbai Maharashtra-400082

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 977

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Tejuja Saroj Tetho, **Advocate**
Sh. Tejuja Jetho Hiranand
Sayadhari Co.Op.Hsg.M.Iilennium Towers A-
7,11/2 Sector-9, Sanpada East Maharashtra-
400705

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 978

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. A.Majid Hasan Banderkar, **Advocate**
Sh. Hasan Usman Banderkar
Room No.34/35 Awwal Manzil, Nouroji Hill
Road Chinch Bunder Dongri Mumbai
Maharashtra-400009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 979

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohammad Aftab Alam Khan, **Advocate**
Sh. Mohammad Tahir Khan
625, Rabia Bai Compound Nr.Ekta Backary Pipe
Road Kurla West Mumbai Maharashtra-
4000070

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 980

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Prachi Narsinha Heela Joshi, **Advocate**
Sh. Narsinha Vithal Joshi
3152, Tilak Lane Ratnagiri Maharashtra-415612

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 981

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Patil Ramesh Rajaram, **Advocate**
Sh. Patil Rajaram Dada
Chavare Tal-Hatkanagale Distt.Kolhapur
Maharashtra-416112

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 982

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Smt.Mahajan Rekha Rajendra, **Advocate**
Sh. Mahajan Rajendra Eknath
C/o.Rajendra E.Mahajan Om Sai Bunglow-2,
Ganesh Nagar, Sharayu Park Nashik
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 983

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Priti Arvind Dahotre, **Advocate**
Sh. Arvind Bandoba Dahotre
BK-357/8, Section-32, Ulhas Nagar, Distt.Thane
Maharashtra-421004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 984

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Geeta Mohan Bhoir, **Advocate**
Sh. Mohan Gangaram Bhoir
Room No-2 Shanti Chs Near (D), Bldg Mogal Lane
Mahim West, Mumbai Maharashtra-400016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 985

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mukesh Shrikishan Thakur, **Advocate**
Sh. Shrikishan Thakur
502, Maitri Anand, Near Kajuwadi Bus Stop,
Louiswadi, Thane Maharashtra-400604

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 986

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rakesh Kumar Yadav, **Advocate**
Sh. Ram Deo Yadav
Raj Narayan Shri Niwas Chawl No.1, Room
No.14, Near Ganesh Maidan, Kaju Pada Pipe Line
Saki Naka Kurla West Mumbai Maharashtra-
400072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 987

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohd.Qasim Ansari, **Advocate**
Sh. Ehsanullah
S>No.171/1, H.No.62, Mohallah Firdos Ganj,
Nayapura Ward Malegaon Distt.Nashik
Maharashtra-423203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 988

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Deepak Gajanan Motiwale, **Advocate**
Sh. Gajanan Rambhau Motiwale
Bedekar Sadan 2nd Floor Room No.12,
N.C.Kelkar Road Dadar West Mumbai
Maharashtra-400028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 989

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Sarita Shashi Donde, **Advocate**
Sh. Shashi Shamkant Donde
C-504, Indraprastha Tower CHS Vasant Nagari
Vasai East Distt.Thane Maharashtra-401208

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 990

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dinesh Babu Mishra, **Advocate**
Sh. Ram Jiyavan Mishra
Room No.95, Phamabai Chawl, Sewri Koliwada
Sewree East Mumbai Maharashtra-400015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 991

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Ranjana Shailendrakumar Pandey, **Advocate**
Sh. Shailendrakumar Pandey
7/106, Lady Ratan Complex, Dainik Shivner
Marg Worli Mumbai Maharashtra-400018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 992

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jai Harbansingh Ochani, **Advocate**
Sh. Harbansingh Hirasingh Ochani
101, Kamla Heritage A, Plot No.124, Juhu
Scheme Behind Unit Trust of India, Near Juhu
Supreme Shopping Centre Opp. Alaknanda
Building Gulmohar Cross Road No.10, Mumbai
Maharashtra-400049

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 993

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shriniwas Bhargavram Ghaisas, **Advocate**
Sh. Bhagravram Anant Ghaisas
RM No.3, Gr.Flr, Sai Niketan Bldg. Behind Hotel
Satkar Old Mumbai Agra Road LBS Road Thane
West Mumbai Maharashtra-400602

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 994

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mahadev Sabnis, **Advocate**
Sh. Ramrao Sabnis
A-5, Zapoorza CHSL, Dr.S.R.Road andheri East
Mumbai Maharashtra-400069

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 995

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kishor Vithalrao Khadiwale, **Advocate**
Sh. Vithalrao Bapurao Khadiwale
Ex. Mla House, Church Road Udgir Tq.Udgir
Distt.Latur Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 996

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Smt.Kunda Nana Patil, **Advocate**
Sh. Nana Bandu Patil
C/o. B.G.Deshmukh Plot No.19, Indraprasth
Nagar, Dudh Feration Road Jalgaon Tq. and
Distt.Jalgaon Maharashtra-425001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 997

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rakesh Naresh Malap, **Advocate**
Sh. Naresh Subhramal Malap
38/1509, D.N.Nagar andheri Mumbai
Maharashtra-400053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 998

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sushil Kumar Tiwari, **Advocate**
Sh. Rangnath Tiwari
B-207, Vini Heights Co.Op. Hsg.Society Ltd.
Laxmiben Chheda Nagar Near Manthan
Restaurant and Bar Nallasopara West Distt.Thane
Maharashtra-401203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 999

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. More Govind Pralhadrao, **Advocate**
Sh. Pralhad Vishnu More
More Galli, AUSA Tq. AUSA Distt.Latur
Maharashtra-413520

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1000

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nilkanth Bapurao Kadam, **Advocate**
Sh. Bapurao Devrao Kadam
At.Biloli Swarajya Tukaram Nagar Biloli Post-
Biloli Tq. Biloli Distt.Nanded Maharashtra-
431710

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1001

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Shukla, **Advocate**
Sh. Adhya Prasad Shukla
Girzadevi Chawl, Room No.1, Pipeline Dhobhi
Ghat, Khar East Near Nirmal Nagar Police Station
Maharashtra-400051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1002

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nagesh Laxman Mendon, **Advocate**
Sh. Laxman Korga Mendon
Flat No.5, Bldg No.C-2, Darpana Building
CHS.Ltd. Veera Desai Road andheri West
Mumbai Maharashtra-400058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1003

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Smt.Shanta Raghunath Deshmukh, **Advocate**
Sh. Raghunath Govindrao Deshmukh
Naikwadi Galli, Washi Tq.Washi
Distt.Osmanabad Maharashtra-413503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1004

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Hema/Hemlata Dalchand Sharma, **Advocate**
Sh. Dalchand Habbalal Sharma
A/P Chalisgaon Distt. Jalgaon Maharashtra-
424101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1005

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Ramchandra Wadkar, **Advocate**
Sh. Ramchandra laxman Wadkar
729, Shantai Gulmohar Colony, Yashwantnagar
Wai.Tal= Distt.Satara Maharashtra-412803

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1006

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Archana Ramesh Mendule , **Advocate**
Sh. Ramesh Shamrao Mendule
Behind Khobragade Hospital, Shri Ganesh
Bhawan, Ganeshpeth, Nagpur Maharashtra-
440018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1007

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajendra Prabhakar Sonawane, **Advocate**
Sh. Prabhakar Chagan Sonawane
C/o. Sachin Gulabrao Pawar Dhandai Karn
Nagar Plot No.126, opp. RTO Office Peth Road
Panchwati Nashik Maharashtra-422004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1008

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Swati Vikas Giranje, **Advocate**
Sh. Vikas Waman Giranje
Sainath Complex, Flat No.B/3, Near Police
Station, At/Post-Bhigwan Tal Indapur Distt.Pune
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1009

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dinkar Narayanrao Shinde, **Advocate**
Sh. Narayanrao Venkatrao Shinde
AB Wing Shop No.7, Bhakti Darshan
Co.Operative Housing Society Survey No.63/1/1
its CTS No.1416 to 1419 Ramnagar Pimple
Gurav haryana-411061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1010

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jaydeep Dileepsinh Thakur, **Advocate**
Sh. Dileepsingh Mangalsingh Thakur
Flat No.13, Moreshwar Apartment, 578, Kasba
peth Pune Maharashtra-411011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1011

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijay Gopal Retawade, **Advocate**
Sh. Gopal Rambhau Retawade
Retawadi, Tal-Khed Distt.Pune Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1012

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Gayatri Tukaram Naik, **Advocate**
Sh. Tukaram Aannappa Naik
A-44, Anand Park Society S.No.49/1/2, Ganesh
Nagar Vadgaonsheri Pune Maharashtra-411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1013

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Madhavrao Jaysingrao Shinde, **Advocate**
Sh. Jaysingrao Sarejerao Shinde
Plot No.23, Indira HSG Society Ltd,Jaysingpur,
Tal. Shirol Distt.Kolhapur Maharashtra-416101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1014

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramashankar Singh, **Advocate**
Sh. Parasnath Singh
Ramsunder Chawl, Room No.5, Tejpal Scheme
Road No.5, Bile Parle East Mumbai Maharashtra-
400057

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1015

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yasmeen Ahsan Ansari, **Advocate**
Sh. Ahsan A. Ansari
A-802/902, Dhiraj Gaurav Heights, Link Road,
Lokhandwala andheri West Mumbai
Maharashtra-400053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1016

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prataprao Sukhdeo Patil, **Advocate**
Sh. Sukhdeo Bajrang Patil
At.Post Anajana Nivas Kurduwadi, Tal, Madha
Distt.Solapur Maharashtra-413208

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1017

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Mehta Hema, **Advocate**
Sh. Uday Kumar
15, Jansukh Apartment
Co.Op.Hsg.Soc.Ltd.Kasturba Road Kandivli West
Mumbai Maharashtra-400067

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1018

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ashok Devidasrao Mate, **Advocate**
Sh. Devidasrao Ganpatrao Mate
Bhagyodaya Nagar, Ambad Road Jalna
Maharashtra-431203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1019

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Girjashankar Pandey, **Advocate**
Sh. Umapati Pandey
A/1-506, Krishnadham Tapovan Pathanwadi
Opp. W.E.Highway Malad east Mumbai
Maharashtra-400097

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1020

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Chhaya Prashant Deshmukh, **Advocate**
Sh. Prashant Shankarrao Deshmukh
Matoshri Near Siddhi Vinayak Mandir
Vivekanand Society Shrirampur Tq.Pusad
Distt.Yavatmal Maharashtra-445215

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1021

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sagar Shankar More, **Advocate**
Sh. Shankar Raoji More
491, Ganpati Ali Waim Tal-Wai Distt. Satara
Maharashtra-412803

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1022

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Devendra Sudarshanrao Patralkar, **Advocate**
Sh. Sudarshan Eknath Patralkar
Plot No.23, Shri Sudarshan Golok Dham New
Bidipeth Post-Ayodhyanagar Nagpur
Maharashtra-440024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1023

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Sujata Baban Botre, **Advocate**
Sh. Baban Ganpat Botre
514, Joshi Aali Gaonthan Shivajinagar Pune
Maharashtra-411005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1024

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramesh Laxman Bhandari, **Advocate**
Sh. Laxman Ramayya Bhandari
S.No.223, Parijat Colony Sirum Company Road
Akashwani Hadapsar Pune Maharashtra-28

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1025

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijay Malharrao Rode, **Advocate**
Sh. Malharrao Thakaram Rode
Shiv Shambho Society, Indrayani Nagar Thergaon
Chinchwad Pune Maharashtra-411033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1026

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Nisha Suresh Gaikwad, **Advocate**
Sh. Suresh Shankar Gaikwad
191, Radha Nagar, opp. PCMC Sewage Plant
Above SBI ATM, Old Sangvi Pune Maharashtra-
411027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1027

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ashok Laxman Bhore, **Advocate**
Sh. laxman Narsappa Bhore
Survey No.110/4, Vande Mataram Chowk,
Ramtekadi Hadapsar, Pune Maharashtra-411013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1028

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mayur Dilip Sanap, **Advocate**
Sh. Dilip Amrutrao Sanap
Flat No.603, Trinity Residency, Uttam Nagar
Shivane Pune Maharashtra-411023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1029

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dattatraya S.Gavhane, **Advocate**
Sh. Shivajirao Gavhane
388, Koregaon bhima, tal. Shirur Distt.Pune
Maharashtra-412216

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1030

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Shivling Honrao, **Advocate**
Sh. Yogesh Madhav Torpe
B-702, Queens Town Opp. Chinchwad Railway
Staiton Chinchwad Pune Maharashtra-411033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1031

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chetan Premkumar Phutane, **Advocate**
Sh. Premkumar Laxmanrao Phutane
Flat No.H-104, Greencity Satav Nagar,
Handewadi Road, Hadapsr Pune Maharashtra-
411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1032

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gaikwad Bhaskar Chintaman , **Advocate**
Sh. Chintaman Raghunath Gaikwad
Survey No.113/8, Gaikwad Avenue
Vishrantwadi, Alandi Road Pune Maharashtra-
411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1033

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Santosh Bhimrao Mundhe, **Advocate**
Sh. Bhimrao Trimbakrao Mundhe
Sr.No.22, Plot No.39, Balajinagar Dhankawadi,
Pune Maharashtra-411043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1034

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Samuel Albert Kanakaraj, **Advocate**
Sh. Lt.Sh.P.S.Samuel
No.26, Father Micheal CO.Op.Hsg.Society,
Vishrantwadi, Pune Maharashtra-411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1035

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sachin Vilasrao Prayog, **Advocate**
Sh. Lt.Vilasrao Narayanrao Prayag
Yashbindu Apartment, Near Giriraj Temple
Bijli Nagar Chinchwadgaon Pune Maharashtra-
411033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1036

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Pratima Yogesh Torpe, **Advocate**
Sh. Yogesh Madhav Torpe
85/1, Co.Op.Housing Society, M.Phule Nagar
Sector, No.18, Chinchwad Pune Maharashtra-
411019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1037

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mukund Dhondopant Tambekar, **Advocate**
Sh. Dhondopant Ambaji Tambeka
Flat No.9, Krushna Kala Society, Dahanukar
Colony Lane No.7, Kothrud Pune Maharashtra-
411029

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1038

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Hajrabanu Amirkhan Pathan, **Advocate**
Sh. Amirkhan Dulekhan Pathan
New Bharat Restaurant Near, Kedar Xerox, Opp..
Tehsil; Office Main Road Latur Maharashtra-
413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1039

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijay Tukaram Akotkar, **Advocate**
Sh. Tukaram Jijeba Akotkar
At.Post Rajura Rao Tq. Malegaon Distt.Washim
Maharashtra-444503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1040

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Surendra Namdeo Mitegaonkar, **Advocate**
Sh. Namdeo Sangappa Motegaonkar
C/o ale Niwas, Near Ganesh Mandir Shyam
Nagar Latur Tq.and Distt. Latur Maharashtra-
413531

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1041

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Bindiya Riddhishwar Warjekar, **Advocate**
Sh. Riddhishwar Warjekar
Plot No.127, Akshnil Near Bhagwan's Schhol
Gate No.2, Shrikrishna Nagar Nagpur
Maharashtra-440009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1042

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shyamdhara S.Yadav, **Advocate**
Sh. Subairam K.Yadav
Room No.28, Dwrikadham H.Society Shri
Krishna Nagar 90ft. Road, Opp. Tiwari Hospital
Saki Naka andheri East Mumbai Maharashtra-
400072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1043

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shankar Tatoba Waghmode, **Advocate**
Sh. Tatoba Dhondiba Waghmode
160/1, Navin Shivnenagar Kothrud Pune
Maharashtra-411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1044

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prakash Babaji Pawar, **Advocate**
Sh. Lt.Babajoi Govind Pawar
R-6/304, Ishan CHS Ltd. Near Pendharkar
College, Opp. Heritage Hall, Sudarshan Nagar
MIDC Dombivli East Taluka Kalyan Distt.Thane
Maharashtra-421203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1045

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Chandrakanta Sharma, **Advocate**
Sh. Ishwar Kumar Sharma
12, A.V.Punjab Co.Op.Housing Society Opp.
Rajkumar Hotel J.P.Road andheri West Mumbai
Maharashtra-400058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1046

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nichal Shashikant Suresh, **Advocate**
Sh. Nichal Suresh Narayan
Anjali Saraswati Colony Janatangar West-7,
Sangamner Tal. Sangamner Distt.Ahmednagar
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1047

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Hase Yadavrao Babanrao, **Advocate**
Sh. Hase Babanrao Dada
Gunjalwadi Rahane Mala Sangamner Tal.
Sangamner Distt.Ahmednagar Maharashtra-
422605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1048

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Sheetal Mahendra Tribhuvan, **Advocate**
Sh. Mahendra Devram Tribhuvan
Flat No.303, Sainik Residency Phase-9, Road
No.10, Ganeshnagar Bopkhel Pune Maharashtra-
41101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1049

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Nilima Eknath Zope, **Advocate**
Sh. Eknath Laxman Zope
45, Shivaji CO.Op.Hsg Society, Beside Dena Bank
Behind Marriot Hotel, Senapati Bapat Road
Shivajinagar Pune Maharashtra-411016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1050

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vikas Vaman Sathe, **Advocate**
Sh. Vaman Deoba Sathe
C/o, Arvind Narayan Tambe Shrikrushna
Housing Society, Bungalow, No.34,
Chandannagar Pune Maharashtra-411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1051

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Hemant Govind Tanpure, **Advocate**
Sh. Govind Kondiba Tanpure
S.No.16, H.No.1780, Vakratund Niwas, Near Sai
Siddhi Chowk, Om Sai Nagar Ambegaon Pathar
Katraj Pune Maharashtra-411046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1052

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Katkar Hindurao Ramkrishna, **Advocate**
Sh. Katkar Ramkrishna Maruti
A/P. Dahiwadi, Tal-Man, Distt.Satara
Maharashtra-415508

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1053

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Pratibha Rajendra Galvi, **Advocate**
Sh. Pandharinath Piraji Gogawale
Flat No.106, Shree Laxmi Vihar, S.No.74/6B,
Raikar Mala, Dhayri Gaon Singhgad Road Pune
Maharashtra-411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1054

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manjit Singh Jolly, **Advocate**
Sh. Charanjit D.Singh Jolly
Manish Nagar Bldg.No.39, Flat No.13, 4-
Bunglows, J.P Road andheri West Mumbai
Maharashtra-400053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1055

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Ratnamala Chandarrao Gopalkar, **Advocate**
Sh. Chandarrao Gopalkar
16, Kasturi Building, Jyotinagar Aurangabad
Maharashtra-431003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1056

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Shamika Sagar Ranade, **Advocate**
Sh. Sagar Arun Ranade
3, I, 134, Kalpataru Cadel, L.B.S.Road, Opp. R-
City Mall, Ghatkopar West Mumbai
Maharashtra-400086

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1057

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manoj Ratilal Raicha, **Advocate**
Sh. Ratilal Popatlal Raicha
96/224, Ujwala Smruti B-Wing Brahman Alley,
Bhiwandi Distt.Thane Maharashtra-421308

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1058

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yogesh Tulshiram Sonawane, **Advocate**
Sh. Tulshiram Ambar Sonawane
Plot No.15, Shital Shivshakti Nagar Bhadgaon
Road Takli P.C.Tal. Chalisgaon Distt.Jalgaon
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1059

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mevalal Ramyagya Verma, **Advocate**
Sh. Ramyagya Verma
Flat No.409, Mulchand Zaverchand SRA CHS
Ltd.Kumbharwada, S.T.Road, Chembur Mumbai
Maharashtra-400071

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1060

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mukund Shrawan Kamlakar, **Advocate**
Sh. Shrawan Madhavrao Kamlakar
31, Ajni Chowk Wardha Road Nagpur, 15
Nahpur Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1061

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Bhosale Kumudwati Rajendra, **Advocate**
Sh. Bhosale Rajendra Ramchandra
Plot No.15, Deep Sevak Society R.K.Nagar
Kolhapur Maharashtra-416013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1062

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jairamdas Kanayalal Talreja, **Advocate**
Sh. Kanayalal M.Talreja
3, Maruti Ramraj Apartment, Opp. Chopta Court
Ulhasnagar Maharashtra-421003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1063

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Kavita Narayan Jinde, **Advocate**
Sh. Narayan Tulshiram Jinde
Room No.4, Sri Sant Sadguru Vishwanath
Maharaj Sanadhi Near I.T.Colony Sector-21/22,
Belapur Navi Mumbai Maharashtra-400614

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1064

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ashokkumar J.Bhargava, **Advocate**
Sh. Jagdishmohan Bhagava
Ward No.10, Pulgaon Tah.Deoli, Distt.Wardha
Maharashtra-442302

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1065

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Shafik Jamadar, **Advocate**
Sh. Shaikh Jamadar Raheman
At.Post Mirajgaon Tal. Karjat Distt.Ahmednagar
Maharashtra-414401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1066

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajendra Ramdas Newaskar, **Advocate**
Sh. Ramdas Eknath Newaskar
Survey No.300, Jai Tulajabhavani Coloney (Mauli
Krupa), Kale Borate Nagar Near Mhasoba Mandir
Hadapsar Pune Maharashtra-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1067

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sancheti Satish Hiralal, **Advocate**
Sh. Sancheti Hiralal Mohanlal
Hiraman Barne Chawl, Near Pudumjee Paper
Mill, Thergaon Tal-Mulshi Distt.Pune
Maharashtra-411033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1068

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Karjodkar Unmeshchandra Shashishekhar, **Advocate**
Sh. Karjodkar Shashishekhar Narayan
Flat No.201, Karjodkar Sadan Sec-No.18, Plot
No.32, Opp. Mahatma Phule Nagar Chinchwad
Pune Maharashtra-411019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1069

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Shubhangi Tulshidas Nanaware, **Advocate**
Sh. Tulshidas Bapurao Nanaware
Punya Nagari Housing Society, Flat o.14, 4th
Floor B Wing Bibvewadi Pune Maharashtra-
411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1070

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Preeti Narendra Kamble, **Advocate**
Sh. Narendra Gangadhar Kamble
Flat No.3, Kamal Apartment Tulja Bhawani Nagar
Pimple Gurav Pune Maharashtra-411027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1071

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pramodini Eknath Barathe, **Advocate**
Sh. Eknath Mahadeo Barathe
Parvati Villa Niwas, Esta Colony Bijali Nagar Shiv
Nagar Chinchwad Maharashtra-411033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1072

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Sanjana Sachin Mane, **Advocate**
Sh. Sachin Krishna Mane
Nadhenagar Jay Malhar Chowk, Near Radha
Krishna Temple, Kalewadi Pimpri Pune
Maharashtra-411017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1073

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rameshchand Bhagchand Sancheti, **Advocate**
Sh. Bhagchand Ramkaran Sancheti
Old Ward No.9/472 Kumbhar Galli New Ward
No.11/36 Kumbhar Gali Behind Renval Bank
Ap/ Ichalkaranji Distt.Kolhapur Maharashtra-
416115

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1074

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shrinarayan Jairam Mishra, **Advocate**
Sh. Jairam Mishra
Jairam Mishra Chawl, Gamdevi Road, Poisar,
Kandivali East Mumbai Maharashtra-400101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1075

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajbahadur Yadav, **Advocate**
Sh. Banshidhar Yadav
Vanse Compound Maheshwar Nagar Appapada
Kurur Village, Malad East Mumbai Maharashtra-
400097

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1076

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Anita Vijayrao Bhandale, **Advocate**
Sh. Vijayrao Sakharam Bhandale
Vasantnagar Manora Tq.Manora Distt.Washim
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1077

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Priyanka Panjabrao Padghan, **Advocate**
Sh. Panjabrao Deoji Padghan
New Sonkhas Jamb Road Mangrulpur
Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1078

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Ashpak Fakir Mohammad, **Advocate**
Sh. Shaikh Fakir Mohammad Ramzan
2100, Lane No.6, Near Fule Bhavan Dhule
Tal.and Dist.Dhule Maharashtra-424001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1079

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Tathe Ashok Sopan, **Advocate**
Sh. Sopan Khandu Tathe
214/1684, Sant Tukaram Nagar, Pimpri Pune
Maharashtra-411018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1080

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ravindra Kumar Singh, **Advocate**
Sh. Rhakur Chandrahas Singh
Singh Niwas, S.No.9, Yashwant Nagar, Opp.
Gupta Shop, Kharadi Pune Maharashta-411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1081

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chandrakant Kamble, **Advocate**
Sh. Deoram
442 Old Bazar Khadki Pune Maharashtra-
411003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1082

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Aditi Ravindra Kulkarni, **Advocate**
Sh. Ravindra Prabhakar Kulkarni
C.T.S.No.15A/10, Flat No.4, Shefali Building
Erandwane, Karve Road, Pune Maharashtra-
411004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1083

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Amrita Ashok Naik, **Advocate**
Sh. Ashok Vasant Naik
Jaynagar CHSL, C/24, 2nd Floor, Bawan Bunglow
Area, Opp. Kinara CHSL, Court Road, Old Panvel
Tal. Panvel Distt. Raigad Maharashtra-410206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1084

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Maid Vijay Gorakhnath, **Advocate**
Sh. Maid Gorakhnath Baburao
Om, 672, Ganesh Colony, Belthikangar 16no.
Bus Stip, Thergaon Tal.Sub Div Mulshi Distt.Pune
Maharashtra-411033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1085

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Narsinh Krishna Ingale, **Advocate**
Sh. Krishna Sadashiv Ingale
Flat No.9, Swapnaraj Park, Behind Darshan Hall,
Tanaji Nagar Chinchwad Pune Maharashta-
411033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1086

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jayesh Purushottam More @ Shroff, **Advocate**
Sh. Purushottam Ganpat More
Vasudev Niwas, Opp. Sakubai Niwas Balkum
Pada No.3 Thane West Maharashtra-400608

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1087

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sandipkumar Vinjrajbhai Khanted, **Advocate**
Sh. Vinjraj Chunilal Khanted
In Front of Gujarati National High School, Rail-
Toly Gondia Tehsil and Distt. Gondia
Maharashtra-441614

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1088

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kalyan Shesherao Bhosale, **Advocate**
Sh. Shesherao Madhavrao Bhosale
Bhosale Niwas, Nai Abadi Shashtri Nagar Behind
Nagar Parishad Udgir Tq.Udgir Distt.Latur
Maharashtra-413517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1089

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jairaj Pandurang Jadhav, **Advocate**
Sh. Pandurang Mesaji Jadhav
At.Bhim Nagar, Ausa Ta. Ausa Distt.Latur
Maharashtra-413520

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1090

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Veena Shivcharan Yadav, **Advocate**
Sh. Veena Jigari Yadav
B-3/A, Ashiyana Apartment, Upper Govind
Nagar Mala East Mumbai Maharashtra-400097

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1091

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amit Jaywant Pai, **Advocate**
Sh. Jaywant Laxman Pai
Flat No.7 Bldg.No.4, Sahajeevan CHS. Barve
Nagar Ghatkopar West Mumbai Maharashtra-
400084

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1092

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sumesh Ratansingh Parmar, **Advocate**
Sh. Ratansingh Ramsingh Parmar
223/2, Parmar Bhuvan Pipe Road Kurla West
Mumbai Maharashtra-400070

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1093

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Anita Deepak Patil, **Advocate**
Sh. Deepak Nana Patil
A6/504, Swastik Residency, Ghodbunder Road,
Kavesar Thane West Mumbai Maharashtra-
400615

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1094

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Bharti Dinesh Isai, **Advocate**
Sh. Dinesh Jairam Isai
Plot No.71, Mauli Building Vivekanand Nagar
Jilha Peth, Jalgaon Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1095

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Pooja Prashant Yawalkar, **Advocate**
Sh. Prashant Vasant Yawalkar
15/2, Pushpam Building, Thakurwadi Dombivali
West Distt.Thane Maharashtra-421202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1096

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nand Parmanad Merani, **Advocate**
Sh. Parmanad Merani
Flat No.18/23, Silver Sand Bldgs, HIG Complex,
opp. Options/Kamat Club, New Link Road
Oshiwara jogeshwari West Mumbai
Maharashtra-400102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1097

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Keshav Kanhaiyalal Agrawal, **Advocate**
Sh. Kanhaiyalal Motilal Agrawal
Sai Niwas Co.Op.Housing Society Ltd.49/383,
Motilal Nagar-3, Opp. Rosary Church, M.G.Road
Goregaon West Maharashtra-400104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1098

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Suhas Shankar Kayande, **Advocate**
Sh. Shankar Shripatrao Kayande
2, Nandan Apartment, plot No.81, Right Bhusari
Colony Paud Road Kothrud Pune Maharashtra-
411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1099

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nitin Ram Pardhi, **Advocate**
Sh. Ram Madhavrao Pardhi
Plot No.73-B, Ambika Nagar Near Hanuman
Mandir Manewada Road Nagpur Maharashtra-
440024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1100

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Naik Snehal Kalidas, **Advocate**
Sh. Badave Tukaram Vasudev
Sneh-Sadan, Siddheshwar Lane, baramati Tal-
Baramati Distt.Pune Maharashta-413102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1101

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Parashuram Dnyanoba Shinde, **Advocate**
Sh. Dnyanoba Joti Shinde
S.No.24/2/4, Ambegaon Pathar, Opp. Swami
Samarth Math Pune Maharashtra-411046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1102

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Vaijayanti Mukund Mahashabde, **Advocate**
Sh. Mukund Gajanan Mahashabde
370, Sadashiv Peth, B-5 Vyankatesh Apartments,
Pune Maharashtra-411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1103

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Sanjivani Kishanrao Deshmukh, **Advocate**
Sh. Kishanrao Deshmukh
Plot No.10, Chatrapati Nagar, Beed by Pass Road,
Satara Parisar Aurangabad Maharashta-431003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1104

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramakant Maruti Patil, **Advocate**
Sh. Maruti Bharmu Patil
A/P.Jayagavhan Tal. Kavathe Mahankal
Distt.Sangli Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1105

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amit Sampat Vashikar, **Advocate**
Sh. Sampat Tukaram Vashikar
Room No.45/8-B, Datanagar Lumbini Baug
Govand West Mumbai Maharashtra-400043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1106

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Rajashree Kiran Sakurikar, **Advocate**
Sh. Kiran Waman Sakurikar
Flat No.A-1, Shree Mangal Garden Apartment,
Near Hotel Tapasvi, Indira Nagar Highway,
Nashik Maharashtra-422009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1107

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prakash Prataprao Hiray, **Advocate**
Sh. Prataprao Ramchandra Hiray
Sankalpa Bungalow Plot No.2, Jaibhavani Road,
Behind Suman Hospital Nashik Road
Maharashtra-422102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1108

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Manisha Dinkerrao Palve, **Advocate**
Sh. Dinekerrao Savleram Palve
2, Nandan Apartment, plot No.81, Right Bhusari
Colony Paud Road Kothrud Pune Maharashtra-
411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1109

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Urmila Tulshiram Kalbhor, **Advocate**
Sh. Lt.Tulshiram Namdeo Kalbhor
Yamunateer Tuljadevi Vasti Near Bank of
Maharashtra-411035

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1110

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijay Vishnu Shelkar, **Advocate**
Sh. Vishnu Sadhu Shelkar
Dr.Ambedkar Nagat, S.No.39, Anudh Road,
Khadki, Pune Maharashtra-411020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1111

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kailash Vinayak Ahiwale, **Advocate**
Sh. Vinayak Dagadu Ahiwale
H.No.1423, Milind Nagar Near Raju Vahile
Chawl, At.Post Vadgaon Maval Ral-Maval
Distt.Pune Maharashtra-412106

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1112

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ganpatrao Parvatrao Khutwad, **Advocate**
Sh. Parvatrao Daulatrao Khutwad
Central Bank Society, Opp. Nikhil Marble,
S.No.27, Katraj Kondhwa Road, Katraj Pune
Maharashtra-411046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1113

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Monika Shrish Mane, **Advocate**
Sh. Balkrishana Babaji Khade
105, Hira Plaza, Pune Nashik Maharashtra-
411039

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1114

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pritmlal Birbal Bhanyari, **Advocate**
Sh. Lt. Birbal Gangaram Bhanyari
S.No.230B/1, plot No.27, Sanjay Park Airport
Road, lohegaon Pune Maharashtra-411032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1115

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dnyaneshwar Shrawan Mahajan, **Advocate**
Sh. Shrawan Tanaji Mahajan
A/P. Plot No.65-A, Gawale Nagar Nr.At/Post
Dhanur Tal.and Distt.Dhule Maharashtra-
424005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1116

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Laxmanrao Panditrao Patil, **Advocate**
Sh. Panditrao Daulat Patil
12-A, Marchant Bank Colony, Dhule
Maharashtra-424001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1117

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Abasaheb Tukaram Jagtap, **Advocate**
Sh. Tukaram Dnyandev Jagtap
H.No.1098/1099 Mujawar Colony Market Yard
karad tehsil Karad Satara Maharashtra-415110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1118

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Abhijeet Chandrakant Pise, **Advocate**
Sh. Chandrakant Vishnu Pise
CTS No.858 Wani Peth C/o Gujarbasti Peth
Vadgaon Tal-Hatkanangale Kolhapur
Maharashtra-416112

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1119

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dadapatil Bhivrao Jadhav, **Advocate**
Sh. Bhivrao Murlidhar Jadhav
Nimbhari Post- Pachegaon Tal-Newasa
Distt.Ahmednagar Maharashtra-413725

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1120

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Deepmala Maniksha Sawant, **Advocate**
Sh. Maniksha Tukaram Sawant
Flat No.402, Khushboo Apartment Bhusar Ali
Road Near Swami Samarth Kendra Kalwa West
Thane Maharashtra-400605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1121

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajeev Marutirao Gaikwad, **Advocate**
Sh. Marutirao Dhondiram Gaikwad
H.No.R23/6 Tornagad Nagar Cidco N-2,
Aurangabad Maharashtra-431003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1122

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Daniel Dadu Dhanawade, **Advocate**
Sh. Dadu Bhau Dhanawade
Flat No.5, Mhada Office Building opp. Zilla
Parishad Nagala Park kolhapur Maharashtra-
416003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1123

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Kanchan Vijay Tuplondhe Pagare, **Advocate**
Sh. Vijay Waman Tuplondhe
6, Suvarna Apartment Shrikrishna Nagar Satpur
Colony Nashik Maharashtra-422007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1124

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Shweta Shital Chavan, **Advocate**
Sh. Vijay R Powar
Flat No.R-101 Mayurnagri Phase-2 Pimple Gurav
Pimpri Chinchwad Pune Distt. Maharashtra-
411061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1125

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shrinivas Marutirao Gangachari, **Advocate**
Sh. Marutirao Subrao Gangachari
Plot No.21 Gat No.112 Venkatesh Niwas
Venkatesh Nagar Beed By pass Road Aurangabad
Maharashtra-431010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1126

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Virendrasinh Bhagwansing Rajput, **Advocate**
Sh. Bhagwansing Indrasing Rajput
Vimal Housing Society Plot No.33/10, Near
Wagheshwari Mandir Chaupale Road Hol Tarfe
Hawali Nandurbar Maharashtra-425412

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1127

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Subhash Onkar Ranware, **Advocate**
Sh. Onkar Dwarku Ranware
26, Vallabhnagar Nagar Manmad Road Yeola
Distt.Nashik Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1128

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ashish Shivvishal Chaurasiya, **Advocate**
Sh. Shivvishal Ramashrey Chaurasiya
Room No.180-1/1, Road No.1, L.D.Pada Park Site
Vikhroli West Mumbai Maharashtra-400079

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1129

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Smt. Vijaya Jaywant Jagtap, **Advocate**
Sh. Jayram Shankar Khalate
6 Govind Nagar Vinchur Road, Lasalgaon, Tal
Niphad, Nashik -422306

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1130

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sayyed Mohd Iliyas, **Advocate**
Sh. Sayyed Mohd Ayub
226 Shaniwar Peth, Distt.Solapur,Maharashtra-
413002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1131

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gujarathi Gajendra Jagannath, **Advocate**
Sh. Gujarathi Jagannath Fulchand
At. PO. 2361 Gujarathi Gally Shirpur Tah
Shirpur Dist. Dhule Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1132

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Parvez Husainali Patel, **Advocate**
Sh. Husainali Jafferli Patel
Flat No. 201, 4th Floor Naseem Building, 83
Tantanpura Street, Khadak Mumbai,
Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1133

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adawadkar Lalitagauri Dinkar, **Advocate**
Sh. Dinkar Anant Adawadkar
14, Viduyt Nagar Colony No. 1 Opp. Railway
Station Dhule - 424001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1134

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yuvraj Bhanudas Pote, **Advocate**
Sh. Bhanudas
504 Civil Hudco Savedi Road Ahmednagar
Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1135

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rohida Purshottam Ramchand, **Advocate**
Sh. Rohida Ramchand
2425 First Floor Dalmandai Above Hira Kirana
Near Nashik Bank Ahmednagar Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1136

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sameer Shivaji Tambekar, **Advocate**
Sh. Shivaji Baburao Tambekar
Zilla Parishad Colony Ring Road, Nagdeowadi
Phulewadi Kolhapur Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1137

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijay Yankatrao Khamkar, **Advocate**
Sh. Vyankatrao Ramchandra Khamkar
Vivekanand Nagar Malbagh Korochi Tal
Hatkangale Kolhapur Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1138

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manojkumar Shrinivas Bidkar, **Advocate**
Sh. Shrinivas Ramkrishna Bidkar
B-8, Ujwal Angan Sinhagad Road Vitthalwadi
Pune Maharashtra-411051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1139

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Padmanabh Onkar Gaikwad, **Advocate**
Sh. Onkar Gaikwad
289, Narayan Peth Near Prabhat Press Pune
Maharashtra-411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1140

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ravindrakant Mahadeo Gujar, **Advocate**
Sh. Mahadeo G.Gujar
Building No.8, Blocj No.30, Sharad Sahakari
Punarvasan Sanstha Maryadit, Off Senapati Bapat
Road, Shivajinagar Pune maharashtra-411016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1141

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chandraprakash Shukla, **Advocate**
Sh. Adyaprasad Shukla
2/2, Rajkaran Shukla Netaji Subhash Nagar
Asalpha Village Ghatkopar West Mumbai
maharashtra-400084

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1142

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prabhakar Rampyare Shukla, **Advocate**
Sh. Rampyare Shukla
Flat No.203 A5, Shankar Pawshe Road Saibaba
Nagar Katemanewali kalyan East Thane
Maharashtra-421306

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1143

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sachin Pandurangrao Nagapurkar, **Advocate**
Sh. Pandurang Kisanrao Nagapurkar
Flat No.202, 2nd Floor Plot No.106 Ganeshkrupa
Apartment Behind Ramayana hall Govalkar
Guruji Marg Ulkanagari Aurangabad
Maharashtra-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1144

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Sujata Paresh pathak, **Advocate**
Sh. Paresh Kanhayalal Pathak
Shivprasad Building Upasni Road Satana Nashik
Maharashtra-423301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1145

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sachin Parashram kale, **Advocate**
Sh. Parashram Karbhari Kale
Flat No.2, Pushparang Co.Op. Hsg Soc. Trambak
Nagar Jai Bhawani Road Nashik Road
Maharashtra-422101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1146

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sardar Pandurang Kiravekar, **Advocate**
Sh. Pandurang Mahadev Kiravekar
R.S.No.183/6, Plot No.2, 4th Bus Stop, Jarag
Nagar and Datta Nagar Near Renuka Nagar Road
Panchgaon Tal. Karveer, Distt.Kolhapur
Maharashtra-416002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1147

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Avinash Balkrishna Raibagkar, **Advocate**
Sh. Balkrishna Parasharam Raibagkar
R.S.No.599/B/5, plot No14, Shahu Colony, Balaji
Park, Ramanand Nagar Road B Ward Kolhapur
Maharashtra-416007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1148

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prasanna Vansat Bhoir, **Advocate**
Sh. Vasant Dewoo Bhoir
S.Sawarkar Marg Near Boyes Hostel At.Post-Tal.
Jawhar Distt.Palghar Thane Maharashtra-
401603

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1149

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Zaveri Pallavi Kishan, **Advocate**
Sh. Kalyanji Dharamshi Dedhia
Flat No.28 Wing D Deepashal Co-Op. HSg Soc.
Plot No.482, link Road Chikuwadi Borivali West
Mumbai Maharashtra-400092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1150

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ujwala Deshmukh, **Advocate**
Sh. Bajirao Deshmukh
Deshmukh Niwas Ram Mandir Road Goregaon
East Mumbai, B 608 Bhanushanti Complex
Ranisati Marg Malad East Mumbai 400063

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1151

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manoj Pandurang Nagaonkar, **Advocate**
Sh. Pandurang Narayan Nagaonkar
Lingam Colony, Plot No 19/2 Sambhaji Nagar
Kolhapur-416012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1152

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shripad Ganpat Bari, **Advocate**
Sh. Ganpat Mangal Bari
At Khara Kumbhar Wada Dahanu Road Tal
Dahanu Palghar-401601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1153

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Makarand Madhao Pathak, **Advocate**
Sh. Madhao Purushottam Pathak
Plot No. 100, Bank Colony Bhagwan Nagar Post
Parvati Nagar Nagpur-440027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1154

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramesh Dongar Gujar, **Advocate**
Sh. Dongar Namdev Patil
Plot No. 15, Vakil Colony Shirpur-425405

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1155

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Punam Pandharinath Moon, **Advocate**
Sh. Pandharinath Bhaduji Moon
H.No. F-39, Sadiqabad Colony, Besides Passport
office, Nagpur-13

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1156

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kadam Siddharth Chandrakant, **Advocate**
Sh. Kadam Chandrakant Madhavrao
H.No. 59, Nanda(Patti Mahisa) Post Matul Tq
Bhokar-431801

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1157

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Alandikar Ganesh Machhindranath, **Advocate**
Sh. Alandikar Machhindranath Baburao
At Post Someshwarnagar (Karanjepul) Tal
Baramati Distt Pune Maharashtra-412306

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1158

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ingale Shrikant Bhaurao, **Advocate**
Sh. Ingale Bhaurao Jibhau
Shripranel Arunoday Colony College to Soygaon
Road, Malegaon

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1159

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Niteen Shetiya, **Advocate**
Sh. Shantilal Shetiya
S.No. 22 Plot No. 1-21, Balaji Nagar
Dhankawadi, Near Siddhi Hospital-411043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1160

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Khandeshe Mugdha Milind, **Advocate**
Sh. Khose Nivrutti Girju
Bankhele Complex, Opposite St Stand Manchar
Taluka Ambegaon-410503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1161

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Laxmikant Arvind Parkar, **Advocate**
Sh. Arvind Dattatray Parkar
708/128B Ward Sai Krupa Nearu Nagar
Kolhapur-416012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1162

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramesh Atmaram Bhagile, **Advocate**
Sh. Atmaram Daulatrao Bhagile
Aras Layout Ward No.20 Buldana Maharashtra-
443001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1163

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Tahera Mandviwala, **Advocate**
Sh. Dawood Mandviwala
601/B St Mary's Apt. Neshbit Road Mazgaon
Mumbai Maharashtra-400010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1164

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dinesh Raghunath Patil, **Advocate**
Sh. Raghunath Krishna Patil
1182, Shri Pant Complex Rajarampuri 3rd Lane
Takala Kolhapur Maharashtra-416008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1165

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Deepa Lalasaheb Tapkir, **Advocate**
Sh. Lalasaheb Dasharath Tapkir
Tajane Mala Charholi Bu Alandi D Pune
Maharashtra-412105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1166

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sulkshana Sitaram Holkar, **Advocate**
Sh. Manish Balbhim Patodekar
26/1, Sarang Rachanakar Colony Near Deogiri
College Station Road Aurangabad Maharashtra-
431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1167

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anagha Vilas Chiplukar, **Advocate**
Sh. Mohan Eknath Ghan
Plot No. 132, Dharmadhikari Mala, Savedi-
414003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1168

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Mohammed Asif, **Advocate**
Sh. Arif
963 Dastur Meher Road, Camp Pune-411001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1169

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhushan Madhukar Kathar, **Advocate**
Sh. Madhukar Vitthal Kathar
Sahyadri Opposite Shivaji High School,
Khokadpura-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1170

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jitendra, **Advocate**
Sh. Jayram
Plot No 66 Blodg No E Flat No 1, B U Bhandari
Skyline Cooperative Housing Society, Ground
Floor Datta Nagar Dighi-411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1171

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mangal, **Advocate**
Sh. Laxmanrao
Gulab Vishwa Society, Flat No. 12, 4th Floor, A
Wingh, Pethe Nagar, Aurangabad Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1172

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kagawade Rajesh Baburao, **Advocate**
Sh. Kagawade Baburao Narsappa
Plot No 52, Yashwant Housing Society Jaysingpur
Tal Shirol

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1173

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Ramchandra Sulochana Jadhav, **Advocate**
Sh. Ramchandra Shankar Jadhav
Flat No. 13/2nd Floor Sunflower Residency, Near
Narayan Bapu Nagar, Jail Road Nashik Road-
422101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1174

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Thumbre Ravikant Ramchandra, **Advocate**
Sh. Thumbre Ramchandra Govind
401, Shantiniketan Co-Op Hsg. Soc Ltd.
(Proposed), Building No. 13/BI, L.M. Road
Kandarpada Dahisar West, Mumbai Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1175

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vilas Jadhav, **Advocate**
Sh. Appasaheb Jadhav
Flat No.8, Shriram Shagun housing Soiciety
Dhanori Pune Maharashtra-411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1176

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Varsha Sumant Ghaisas, **Advocate**
Sh. Sumant Bharghav Ghaisas
Flat no.203, Phatak Bldg. CHS Nehru RD.Above
Saraswat Bank Vileparle East Mumbai
Maharashtra-400057

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1177

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Amita Shamsundar Mantri, **Advocate**
Sh. Shamsundar Manohar Mantri
2017/B, E Ward Flat No.9, Omkar Apartment
Opp. Pahunchar Hotel Rajarampuri 5th Lane
Kolhapur Maharashtra-416008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1178

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yashwant Parvatrao Palshikar, **Advocate**
Sh. Parvatrao
2017 Krishnai Sainath Housing Society Survey
No.42, Near Ganesh Nagar Wadgaonsheri Pune
maharashtra-411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1179

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gajanan Dinkarrao Hingmire, **Advocate**
Sh. Dinkarrao Bhaurao Hingmire
Gandhi Ward Main Road, Hinganghar tehsil
Hinganghat Distt. Wardha Maharashtra-442301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1180

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kailash Rathod, **Advocate**
Sh. Amarprem Rathod
Amarprem Niwas Behind Warsha Ice Factory
Shrirampur Pusad Yavatmal Maharashtra-
445215

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1181

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Pradnya Pravin Killekar, **Advocate**
Sh. Pravin Dattatreya Killekar
Prabha Shankar Housing Society, PNP Nagar
Building 4 Block No.16, B Wing 2nd Floor Near
Hotel Ramakant Alibag Tal. Alibag Distt.Raigad
Maharashtra-402201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1182

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pandurang Madhav Dhattrak, **Advocate**
Sh. Madhav Nandram Dhattrak
Row House No.1, Dynasty Park Behind
Swimming Pool Nashik Road Maharashtra-
422101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1183

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Lata P.Kharwa, **Advocate**
Sh. Pravind B.Kharwa
6th Kharwa lane, 26 Aarif Manzil 1st Floor Room
No.5m P.B. Marg Mumbai Maharashtra-400004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1184

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sagar Subhas Pisal, **Advocate**
Sh. Subhash Ramchandra Pisal
1953, B Ward Mangalwar Peth Kolhapur
Maharashtra-416012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1185

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Shourya Suresh Pawar, **Advocate**
Sh. Mehbub Kasam Attar
Gourav Lengare Road Yashwant Nagar Vita Tal
Khanapur Distt.Sangli Maharashtra-415311

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1186

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sagar Sadashiv Sathe, **Advocate**
Sh. Sadashiv Keshav Sathe
CTS No.1357 Sathe Wada Sadashiv Peth Pune
Maharashtra-411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1187

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Kavita Mahadev Waghmare, **Advocate**
Sh. Mahadev Waghmare
1, Saibaba Chawl, Maharashtra Nagar,
Mankhurd, Near Mhada Colony, Mumbai
Maharashtra-400088

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1188

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chetan Amrut Kale, **Advocate**
Sh. Amrut Maruti Kale
Plot No.13 Shahajiraje Co.Op. Housing Society
Survey No.159-A, Hadapsar Near Amar Cottage
Pune Maharashtra-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1189

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jaswinder Singh A. Oberoi, **Advocate**
Sh. Amarjit Singh Oberoi
Bungalow No.12, Kahun Road Near Army Supply
Depot Camp Pune Maharashtra-411001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1190

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pravin Prabhakar Kajale, **Advocate**
Sh. Prabhakar Rangnath Kajale
53/B, Vikrant Apartment Flat No.5, Santnagar
Aranyeshwar Paravati Pune Maharashtra-
411009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1191

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Aher Vasant Parashram, **Advocate**
Sh. Aher Parashram Ramchandra
AT Post-Naydongri Tal-Nandgaon Distt.Nashik
Maharashtra-424109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1192

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohammed Ajmal, **Advocate**
Sh. Shabbir Ahmed
A-12, Mumbai Port Trust Colony Govandi East
Mumbai Maharashtra-400088

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1193

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhagwan Mohanrao Kadam, **Advocate**
Sh. Mohan Govindrao Kadam
Anusaya Nagar Near Amba Nagar Sangvi Bk
Nanded Maharashtra-431605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1194

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Seema Kiran Bhosale, **Advocate**
Sh. Rangnath M Babar
453/9, old Bazar Hule Chawl Near Ram Mandir
Khadki Pune Maharashtra-411003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1195

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Suresh Gopalrao Ambolikar, **Advocate**
Sh. Gopalrao Bapudas Ambolikar
Flat No.D-5, ABC Society No.2, Pawna Nagar
Bikalee Nagar Road Chinchwad Pune
Maharashtra-411033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1196

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prashant Vitthal Thakare, **Advocate**
Sh. Vitthal
Indrayani Niwas Vidya Nagar Station Road Lasal
Gaon Taluka Niphad Nashik Maharashtra-
422306

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1197

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dhananjay Vishwasrao Ambatkar, **Advocate**
Sh. Vishwasrao Sakhamaji Ambatkar
At.Po.Tehsil Saoli Distt.chandrapur Maharashtra-
441225

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1198

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Manisha Ganpat Koli, **Advocate**
Sh. Gapat Damu Koli
85-1094-A, Mora Koli Wada Uran Raigad
Maharashtra-400704

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1199

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Anita Pratarprao Deshmukh, **Advocate**
Sh. Prataprao Shankarrao Deshmukh
gandhi Nagar behind Naik Bunmglow Pusad Tq
Pusad Yavatmal Maharashtra-445204

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1200

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Arati Vishwasrao Kale, **Advocate**
Sh. Vishwasrao
Row House No.24, konark Pooram Kondhwa
Kurdh Pune Maharashtra-411048

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1201

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Khandare Baliram Nagorad, **Advocate**
Sh. Khandare Navidrao Gomaji
32, Matru Samruti HIG Colony Near ITI College
Nanded Maharashtra-431602

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1202

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Babre Kalpana Narendra, **Advocate**
Sh. Prasad Shankarrao Bagal
C/o S.N. Naikwadi Row H.No.6, Sr.No.149/5,
Sankalp Residency Pokale Empire Ganesh Nagar
Dhayari pune Maharashtra-411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1203

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manoj Mohanrao Jagtap, **Advocate**
Sh. Mohanrao Jayavantrao Jagtap
AAI N-7 L1-17, Maharana Pratap Housing
CIDCO Aurangabad Maharashtra-431003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1204

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ganesh Kachru Dahale, **Advocate**
Sh. Kachru Dhondiram Dahale
At Post Ranjangaon Khuri Taluka-Paithan Distt.
Aurangabad Maharashtra-431105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1205

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Dipti Shailesh Shah, **Advocate**
Sh. Sumatibhai Jivabhai Shah
F/5, Gulmohar, Phase-III, Near Old Viva Collage,
Virar West Maharashtra-401303

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1206

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ravasaheb Bandu Patil, **Advocate**
Sh. Bandu Anna Patil
A/P Halasavde Tal- Karveer Distt. Kolhapur
Maharashtra-416202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1207

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Pagare Jyotsna Sampatrao, **Advocate**
Sh. Sampatrao Deoji Pagare
Fam Co-Operative Housing Society building
No.14, Flat No.104, Sector-11 Kopar Khairane
Thane Navi Mumbai Maharashta-400709

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1208

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Umakant Venkatrao Patil, **Advocate**
Sh. Venkatrao Chandrakant Patil
Venkatesh Bhavan Deshpande Colony, Behind
Khardekar Building Latur Maharashtra-413531

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1209

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dnyanoba Dagdu Kadam, **Advocate**
Sh. Dagdu Martand Kadam
At Post Wasangaon Tq. and Distt. Latur
Maharashtra-413531

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1210

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amar Vithalrao Pawar, **Advocate**
Sh. Vithalrao Bapurao Pawar
C/o Dt.S.B.More Jaial Heritage Near
A.R.T.O.Office Babhlgaon Road Latur Tq and
Distt. Latur Maharashtra-413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1211

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Laxmikant Kailas Shinde, **Advocate**
Sh. Kailas Sonu Shinde
Raje Shivaji Chouk Raver Tal Raver Jalgaon
Maharashtra-425508

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1212

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Fakira Devram Jadhav, **Advocate**
Sh. Devram
Flat No.403 B Wing Dew Drops Building
Vishrantwadi Alandi Pune Maharashtra-411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1213

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Balasaheb R Patil, **Advocate**
Sh. Rudragonda B Patil
2733 D Ward Shukrawar Peth Near Jain Math
Kolhapur Maharashtra-416002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1214

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ratankumar Bhimrao Huded, **Advocate**
Sh. Bhimrao Gurappa Huded
Survey No.74, Samarth Nagar Sai Chowk Navi
Sangavi Pune Maharashtra-411061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1215

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bandu Dnyandeo Ingle, **Advocate**
Sh. Dnyandeo Awadhoot Ingle
At Post Alasana Tq Shegaon Distt.Buldhana
Maharashtra-444203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1216

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohd. Shakir Abdul Ghaffar, **Advocate**
Sh. Abdul Ghaffar
Plot No.32, Near Mayur Convent Teacher's
Colony Jafar Nagar Nagpur Maharashtra-
440013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1217

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vikal Omprakash Chachra, **Advocate**
Sh. Om Prakash Chachra
Flat No.503 B Pioneer Regency C-6 Near
K.T.Nagar Katol Road Nagpur Maharashtra-
440013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1218

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Shankarrao Ghuge, **Advocate**
Sh. Shankarrao Laxmanrao Ghuge
Plot No.24/2, H.No.3-18-138, Banjara Colony,
Near Datta Temple Prem Niwas Aurangabad
Haryana-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1219

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dinesh Janardhan Zilte, **Advocate**
Sh. Janardhan Chintaman Zilte
Hanuman Ward Hinganghat Teshil Hinganghat
Distt.Wardha Maharashtra-442301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1220

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Surekha, **Advocate**
Sh. Jeevan
Plot No.42, Vishvajit Rajgurav Colony Talegaon
Station Taluka Mawal Pune Maharashtra-
410507

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1221

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Praveen Dilip Powarl, **Advocate**
Sh. Dilip Punamchand Powal
BG-3 and 4, Basant Bahar Apartment Near
Dr.G.S.Kulkarni Miraj Sangli Maharashtra-
416410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1222

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Subhash Chandrabhan Gadekar, **Advocate**
Sh. Chandrabhan Narayan Gadekar
andumber Chhaya CHS LTd. 3rd Floor Flar
No.13, Kopri Colony, Thane East Maharashtra-
400603

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1223

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Vispute Sadhana Laxman, **Advocate**
Sh. Vispute Laxman Chintaman
203, 204, Ashirwad Aptm Opp. Police Line Near
No.14, School Ulhasnagar Maharashtra-421004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1224

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Surendra Ravindra Datar, **Advocate**
Sh. Ravindra Vinayak Datar
Flat No.301 D Building Avaneesh Apartment
Paranjpe Schemes Near Pinnac Memories Phase-
II Kothrud Pune Maharashtra-411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1225

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Aghade Namdeo Trimbak, **Advocate**
Sh. Aghade Trimbak Vishwanath
At.Post Newargaon Tq. Gangapur Aurangabad
Maharashtra-431110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1226

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Akanksha Prasad Kantikar, **Advocate**
Sh. Prasad Chandrakant Kantikar
Roza Elize Flat No.501, 5th Floor A/1 Wing
Bhainder Pada Thane Maharashtra-400615

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1227

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vishvarinath Dawange, **Advocate**
Sh. Tulshiram
N42/AB-1/11/1 Lokmanya Nagar New CIDCO
Nashik Maharashtra-422009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1228

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Jyostana Chandrakant Tawate, **Advocate**
Sh. Chandrakant Baburao Tawate
Junawada Chowk At.Post Tq.Shirur Kasar
Distt.Beed Maharashtra-413249

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1229

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Abdul Gani Chunawala, **Advocate**
Sh. Kader Chunawala
Umair Baug Flat No.5 B-Wing Ground Floor Near
AL-Nadi-UL-Dfalah English School Opp. Minar
regency Kausa Mumbra Thane Maharashtra-
400612

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1230

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Priti Vinod Shukla, **Advocate**
Sh. Vinod Balaram Shukla
A/13, Om Durga Co.Op. Society, Rajaji Road,
Dombivali East Thane Maharashtra-421201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1231

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pratapsinha Ganapatrao Mahajan, **Advocate**
Sh. Ganpatrao
Yogiraj Niwas Near ST Stand Jat Sangali
Maharashtra-416404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1232

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pradip Krishna Jadhav, **Advocate**
Sh. Krishna Ganpati Jadhav
Bisur Road At Post Karnal Tal. Miraj Sangli
Maharashtra-416416

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1233

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sachin Gurupad Kothavale, **Advocate**
Sh. Gurupad Shivappa Kothavale
Lingayat Peth Anjani Tal. Tasgaon Sangali
Maharashtra-416311

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1234

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Santosh Suryawanshi, **Advocate**
Sh. Subhash Suryawanshi
Sonari Road Opp Bus Depot Paranda Tq Paranda
Osmanabad Rajasthan-413502

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1235

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Abhay Kashinath Phapale, **Advocate**
Sh. Kashinath Laxman Phapale
S.504, Sheetal baug Near Century Enka Colony,
No.2, Bhosari Tal. Haveli Pune Maharashtra-
411039

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1236

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amarsen Baburao Babar, **Advocate**
Sh. Baburao Dhondiba Babar
Room No.3, New Yash HSG, Khadakpada
Gandhar Nagar Kalyan West Thane
Maharashtra-421301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1237

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Satish Mohanrao Rananaware, **Advocate**
Sh. Mohanrao Piraji Rananaware
S.No.206 Tukai Darshan Road No.9, Phursungi
Tal. Haveli Pune Maharashtra-412308

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1238

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Vidya, **Advocate**
Sh. Jagdishkumar
Plot No/4, Suryodaya Enclave Kamala Nagar
Kachimet Amravati Road nagpur Maharashtra-
440023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1239

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Satish Ramakantrao Hadoltikar, **Advocate**
Sh. Ramakantrao
Laxmi Vinayak Colony Housing Society H.No.1
Old Baijpura Near Baba Kirana Aurangabad
Maharashtra-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1240

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arun Shriniwas Bodhani, **Advocate**
Sh. Shriniwas Dattatray Bodhani
B-34 Motiram Park Opp. Kothrud Bus Stand
Kothrud Pune Maharashtra-411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1241

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Milind Dattatraya Shivankar, **Advocate**
Sh. Dattatraya Govind Shivankar
A3/9 Seoul Housing Society Gandhi Bhavan Road
Kothrud Pune Maharashtra-411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1242

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sandip Sahebrao Patil, **Advocate**
Sh. Sahebrao Trambak Patil
At Anjansonde Post Fulgaon Tal Bhusawal
Jalgaon Maharashtra-425305

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1243

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Patil Pradipsing Durgadas, **Advocate**
Sh. Patil Durgadas Ganpat
Plot No.29 Kamnath Mahadev Nagar Back Essar
Petrol Pump Nandurbar Tal. Distt. Nandurbar
Maharashtra-425412

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1244

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Deepa Sadashiv Godse, **Advocate**
Sh. Sadashiv Nana Godase
12 Abhishek Apt. Near Shri Krida Mandal
Sawarkar nagar Thane West Maharashtra-
400606

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1245

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Patil Sharayu Pramod, **Advocate**
Sh. Pawar Subhash Sadashiv
Ar.Junwad Tal Shirol Distt.Kolhapur
Maharashtra-416120

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1246

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Patil Pramod Vasantao, **Advocate**
Sh. Patil Vasantao Narhar
At Post Arjunwad Tal Shirol Kolhapur
Maharashtra-416120

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1247

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Lunkad Prafulla Raychand, **Advocate**
Sh. Lunkad Raychand Balchand
77, Sarai Peth Junnar Tal Juunar Distt.Pune
Maharashtra-410502

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.3.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1248

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Wagh Swati Fulchand, **Advocate**
Sh. Fulchand
F-304, Highbliss Rajyog Colony Behind D Y
patil College Walhekarwadu Chinchwad Pune
maharashtra-411033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1249

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Rachana Joshi, **Advocate**
Sh. Dattatraya Joshi
164, Flat No.S-1 Om Aptt. Pande Layout Khamla
Near Datta Meghe's House Nagpur Maharashtra-
440025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1250

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gopichand Adhar Patil, **Advocate**
Sh. Adhar Patil
702/B, Shreeyanad Shivaji Nagar Bcabin Road
Naupada Thane Maharashtra-400602

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1251

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Altap Badshaha Atar, **Advocate**
Sh. Badshaha
AT Post Nimgaon M Taluka Malshiras Solapur
Maharashtra-413113

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1252

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vishal Chanderpal Bagdi, **Advocate**
Sh. Chanderpal Vasudeo Bagdi
12 Sky View Society Swami Vivekanand Nagar Jai
Bhavani Road Nashik Road Maharashtra-422101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1253

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhagwan Subhashrao Shinde, **Advocate**
Sh. Subhashrao Eknath Shinde
Laxmi Colony Gangapur Aurangabad
Maharashtra-431109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1254

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Narode Satish Kisanrao, **Advocate**
Sh. Kisanrao
Laxmi Colony Gangapur Aurangabad
Maharashtra-431109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1255

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ranjit Ramesh Nagawade, **Advocate**
Sh. Ramesh balasaheb Nagawade
Flat No.A-509 Sai Sankul Pimpri Main Road
Rahatani Pune Maharashtra-411027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1256

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shailesh Rameshwar Sharma, **Advocate**
Sh. Rameshwar Ramchandra Sharma
Bhavsar Galli Main Road Chopda Jalgaon
Maharashtra-425107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1257

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Zample Anuradha Shivajirao, **Advocate**
Sh. Shivajirao Zample
Block No.7, Chanaykay Appt.Trimurti Nagar
Savewadi, Latur Maharashtra-413531

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1258

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nitin Jaysingrao Kharade, **Advocate**
Sh. Jaysingrao Kharade
Digvijay Banglow At Post Yeshwantnagar Taluka
Malshiras Solapur Mahashtra-413118

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1259

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Balasaheb Dattatraya Ambad, **Advocate**
Sh. Dattatraya Rambhau Ambad
Muktai Niwas Yashwant Nagar Morewadi
Ambajogai Tq.Ambajogai Distt.Beed
Maharashtra-431517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1260

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Thakor Manisha Durgadas, **Advocate**
Sh. Pawar Jaywant Dilip
Anil Niwas Tilak Road Satana At Post Satana Tal
Baglan Distt. Nashik Maharashtra-423301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1261

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Mubeena Mansoor Jahagirdar, **Advocate**
Sh. Mansoor Jahagirdar
H.No.1719 Zhendigate Near Saidu Karanja
Masjid Ahmednagar Maharashtra-414001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1262

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kiran Eknath Vatsala Patil, **Advocate**
Sh. Eknath Narayan Patil
C-5/2/1-1, Sector-18 New Panvel Raigad
Maharashtra-410206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1263

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kadam Sandeep Ambadas, **Advocate**
Sh. Ambadas Shankar Kadam
Rest Camp Road Opp. Devi Mandir Deolali Camp
Maharashtra-422401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1264

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anilkumar Lodha, **Advocate**
Sh. Khushalchand Loda
Plot No.128, Vrindawan Colony Nandurbar
Maharashtra-425412

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1265

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Samruddhi Sudesh Mayekar, **Advocate**
Sh. Sudesh
H.No.1034, Opp. Jayastambha Ratnagiri Hotel
Manglad Near S.T.Stand RIG Maharashtra-
415612

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1266

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Vandana Santosh Jadhav, **Advocate**
Sh. Santosh Anandrao Jadhav
B-704, Nature Glory Parsik Nagar Kharegaon
Kalwa Thane Maharashtra-400605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1267

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Monali Gajnan Shete, **Advocate**
Sh. Gajanan Dhondu Shete
Flat No.301, B Wing Noori Baug Apartment Nori
Baba Darga Road Makhmali Talao Thane West
Thane Maharashtra-400601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1268

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prakash Sonu Fale, **Advocate**
Sh. Sonu Haibati Fale
Flat No.16, Priyadarshani Vihar Co.Op.Hsg,
Warje Pune Maharashtra-411058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1269

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Dipali, **Advocate**
Sh. Bhagavantrao
C/o. Antranga Savant Mahadev Savant Row
H.No.7/5, Narayan Hut Hsg Society Jaiganesh
Samarajya Spine Road Panjarpol Pune
Maharashtra-412105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1270

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Kavita Raghunatha More, **Advocate**
Sh. Raghunath Vitthal More
201, Bharati Chambers Behind Omkar Hospital
Balkum No.2, Thane West Maharashtra-400608

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1271

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manik Pralhad Dusunge, **Advocate**
Sh. Pralhad Laxman Dusunge
H.NO./Ota No.25, Shivadarshan Parvati pune
Maharashtra-411009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1272

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kanade Eknath Ashroba, **Advocate**
Sh. Kanade Ashroba Eknathrao
mahsul Colony Gangapur Tq. Gangapur
Aurangabad Maharashtra-431109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1273

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Mote Ranjana Lala, **Advocate**
Sh. Yedage Pratap babasaheb
AP Mkalad Tal. Baramati Distt.Pune
maahrashtra-413102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1274

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sanjay Gore, **Advocate**
Sh. Ramkrushna Gore
Krishna Kunj Niwas Jadhav Nagar Lakhala
Washim maharashtra-444505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1275

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sayaji Ishwar Nalwade, **Advocate**
Sh. Ishwar Natha Nalwade
Karad Road near manmandir hospital Vita
Tal.Khanapur Sangli Maharashtra-415311

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1276

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Santoshkumar Narayan Jadhav, **Advocate**
Sh. Narayan Dnyandev Jadhav
Samsruddhi Yashwantnagar Lengre Road Near
andhra Banglow Vita Tal. Khanapur Sangli
Maharashtra-415311

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1277

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sanjay Shridhar nagargoje, **Advocate**
Sh. Shridhar Kondiba nagargoje
Sr.No.80 BU Bhandari Skyline Housing Society
Ltd. Plot No.63, Building K. Flat No.3, Dighi
Tal.Haveli Pune Maharashtra-411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1278

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Narhar Vasudeo Kulkarni, **Advocate**
Sh. Vasudeo Vishwanath Kulkarni
B-7, Atharva Complex S No.11, Suncity Road
Vadgaon Bk Tal.Haveli Pune Maharashtra-
411051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1279

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Sangeeta Ashok Bhagat, **Advocate**
Sh. Ashok Babanrao Bhagat
S.No.8/6/7/8, Flat No.1 Wing-B, Arunoday
Gruharachana Society Dhankawadi Near Talaji
Mandir Opp. Spring Hills Society Pune
Maharashtra-411043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1280

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sachin Shivajirao Misal, **Advocate**
Sh. Shivajirao Jagannath Misal
At.Amalner Post. Kaigaon Aurangabad
Maharashtra-431110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1281

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ajay Shivmurat Jaiswal, **Advocate**
Sh. Shivmurat Mohanlal Jaiswal
Flat No.1, 3rd Floor Diamond Mansion G.K.Marg
Worli Naka Mumbai Maharashtra-400018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1282

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Aprajita Kulthe, **Advocate**
Sh. Ratnakar Kuthe
103, Padmavati Hsg. Soc. Near Bharat Dairy
Shivaji Nagar Road Naupada B Cabin Thane west
Distt.Maharashtra-400602

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1283

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Nutan V.Hegde, **Advocate**
Sh. Vishwanath.S.Hegde
B-109, New Nityanand Chhaya Co.Op. Hsg
Society Rambaug Lane No.4, kalyan West Thane
Distt.Maharashtra-421301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1284

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Indru Ganesh Madnani, **Advocate**
Sh. Ganesh madnani
B/007, Dahisar Accord CHS J.S.Road Dahisar
East Mumbai Maharashtra-400068

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1285

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Sampada Sadashiv Kesarkar, **Advocate**
Sh. Sadashiv Bhairu Kesarkar
Muktangan Doctors Colony Gadhinglaj Kolhapur
Maharashtra-416502

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1286

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohammed Abdulsalem Amiroddin, **Advocate**
Sh. Shaikkh Amaroddin Mirsoddin
Bungalow No.+, Jaitun Palace Suyog Nagar Canal
Road Jail Road Nashik Maharashtra-42201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1287

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Khabade Narendra Dasharatha, **Advocate**
Sh. Khavadr Dashatha Aba
H.No.1907/E, Sawant Appt. Flat No.29,
Rajarampuri 11th lane Kolhapur Maharashtra-
416008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1288

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Namita Goverdhan Bansode, **Advocate**
Sh. Goverdhan
Arunoday Niwas Behind PCMC Hospital
kondibanagar Walhekarwadi Chinchwas Pune
Maharashtra-411033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1289

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bharati Nitin Gavali, **Advocate**
Sh. Nitin
flat No.1, Aakansha Apartment Plot No.33CDC
Purnanagar Chinchwad Pune Maharashtra-
411019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1290

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijay Pal Sharma, **Advocate**
Sh. Chidda Singh Sharma
Flat No.C-403, Lunkad Zodiac Co.Op. Housing
Society Viman nagar Pune Maharashtra-411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1291

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Deonath Purnaji Tembhare, **Advocate**
Sh. Purnaji Januji tembhare
Jaystambh Chowk Paratwada Achalpur Amravati
Maharashtra-444805

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1292

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ashok Deoram bag, **Advocate**
Sh. Deoram Ukha Bag
At.Post Bhadgaon Peth Jalgaon Maharashtra-
424105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1293

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhosale Savita Bhausaheb, **Advocate**
Sh. Ashok Balwant Karnik
787/5K, Layout No.1, Plot no.51, morya Niwas
Baba Jarag Nagar Kolhapur Maharashtra-
416012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1294

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vivek Maruti Ghodekar, **Advocate**
Sh. Maruti Narayan Ghodekar
B/12, Shramik Vishram CHS Wadeghar Sapad
Road Kalyan West Thane Maharashtra-421301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1295

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Vishakha Bhaskar Lade, **Advocate**
Sh. Bhaskar Bhaurao Lade
Plot No.1, Bhoslewadi near Sangam School
Lashkaribagh Nagpur Maharashtra-440017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1296

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kiran Babasaheb Deshmukh, **Advocate**
Sh. Babasaheb Dinkarrao Deshmukh
Nirmal Chaya S.no.108/A, Vinchur Road Yeola
Nashik Maharashtra-423401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1297

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Sheikh Rano Sabir Hussain, **Advocate**
Sh. Sabir
Flat No.304, 3rd Floor, Haleema Apartment
Mithanagar Kondhawa Khurd Pune
Maharashtra-411048

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1298

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Shilpa Babulal Chopra, **Advocate**
Sh. Babulal Pannalal Chopra
A1-1003, Gagan Vihar CHS Ltd. Gangadham
Chowk Market Yard Near Meghdhoot Hotel Pune
Maharashtra-411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1299

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dham Pandurang Bawale, **Advocate**
Sh. Pandurang Budhaji Bawale
Omkar Plaza Office No.2, Near Session Court
Rajgurunagar Tal-Khed Distt.Pune Maharashtra-
410505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1300

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rameash Kachru Jadhav, **Advocate**
Sh. Kachru Laxman Jadhav
At Shendra K post Kumbefal Tq Disr Aurangabad
maharashtra-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1301

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Vaishali Nandakumar Ambardekar, **Advocate**
Sh. Shamrav Venkatesh Kulkarni
Plot No.7, Yogayyog Bhohite Nagar Near Shriram
Colony Sanr Guruji Vasahat Kolhapur
Maharashtra-416012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1302

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Aruna Govindaji Janbandhu, **Advocate**
Sh. Govindaji Janbandhu
Plot No.45, Sanyal Nagar Nari Road Post
Uppalwadi Nagpur Rajasthan-440026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1303

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijaysing Krishnarao mohite, **Advocate**
Sh. Krishnarao Mohite
kankawati Nagar, near Sugar Factory, Kannad
Tq. Kannad Distt.Aurangabad Maharashta-
431103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1304

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Sarita, **Advocate**
Sh. Santosh
1984 E Ward Laxmi Appt. Rajarampuri 9th Lane
Kolhapur Maharashtra-416008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1305

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prakash Janardan Kedari, **Advocate**
Sh. Janardan Sakharam Kedari
Vaijantai 7/8, Nimhan lane Behind Shree
Sharada Pashan Pune maharashtra-411021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1306

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rameshkumar Baburao Nage, **Advocate**
Sh. Baburao Vishnu Nage
S.No.25, Manjari Farm Sitai Nagar Hake Wasti
Manjari Bk Tal.Haveli Pune Maharashtra-
412307

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1307

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sanap Ajaykumar Shankarrao, **Advocate**
Sh. Sanap Shankarrao Vitthalrao
Plot No.70 B Shivaji Nagar Wadibhokar Road
Deopur Dhule Maharashtra-424002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1308

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Katti Vilas, **Advocate**
Sh. Pralhadrao
Flat No.C/1002, opp. Apna Bazar Off J.P Road
D.N.Nagar andheri West Mumbai Maharashtra-
400053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1309

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Gondhale Surekha Vinayak, **Advocate**
Sh. Vinayak
D-22, Pillar Home Housing Society Behind
Barker Company Viman Nagar Pune
Maharashtra-411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1310

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shankar Murlidhar Walekar, **Advocate**
Sh. Lt. Sh.Murlidhar Gangadhar Walekar
At.Dheku Bk Post Dheku Kh. Tal.Nandgaon
Distt.Nashik maharashtra-423106

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1311

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ojha Rajendraprasad Krishnadutt, **Advocate**
Sh. Ojha Krishnadutt Gayadin
Room No2, 1st Floor Chandrakant Bhavan
Chimmatpada Marol Naka Anhderi-Kurla Road
andheri East Mumbai Suburban Maharashtra-
400059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1312

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pande Ashok Rajnarayan, **Advocate**
Sh. Rajnarayan Pande
45/46, Kamathipura Dewal Building Manaji
Rajuki Road 11th Lane 2nd Floor Mumbai
maharashtra-400008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1313

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ojha Hiranman Krishnadutt, **Advocate**
Sh. Ojha Krishnadutt Gayadin
Room No2, 1st Floor Chandrakant Bhavan
Chimmatpada Marol Naka Anhderi-Kurla Road
andheri East Mumbai Suburban Maharashtra-
400059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1314

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kedar Kishor Bhusari, **Advocate**
Sh. Kishor Narayan Bhusari
Plot No.42, Vishal Appartment Yashwant Colony
Ring Road Jalgaon Maharashtra-425001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1315

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prakash Pandhari Pujari, **Advocate**
Sh. Pandhari Maddappa Pujari
H.No.355, 3rd, Floor Bhavesh Apartment Diva
Gaon Koliwada Sector-9, Airoli Navi Mumbai
Thane Maharashtra-400701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1316

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Namdeo Sayappa Metakari, **Advocate**
Sh. Sayappa Dhondiba Metakari
Flat No.402, Building A Shree Siddheshwar Ram
Mandir Sansthan hansnagar Khopat Near Central
Complex Gate Thane Maharashtra-400601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1317

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ms.Radha Achyut Jadhav, **Advocate**
Sh. Ganpat
S.No.6840, plot No.333, Vijay Apartment Flat
No.9, Opp. Dhanraj Complex Pimpri Pune
Maharashtra-411017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1318

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Harsharani Rajendraprasad Mishra, **Advocate**
Sh. Pravin Pandurang Shukla
A-103, Atharva Poorva ECP Vastu Handewadi
Road Hadapsar Pune Maharashtra-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1319

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Sumita Vittal Chilweri Mangalpalli, **Advocate**
Sh. Sanjiv Dattatary Mangalpalli
B-206, Sant Jalaram Nagar Near Secondary
School Uttan Road Bhayandar West Thane
Maharashtra-401101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1320

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sainath Shankarrao Gopchhade, **Advocate**
Sh. Shankarrao Mahajan Copchhade
At.Post Ratoli Tq. Naigaon Khairgaon
Distt.Nanded Maharashtra-431722

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1321

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gaikwad Ranjana Sambhaji, **Advocate**
Sh. Gaikwad Sambhaji Fakira
H.No.B-1/94, Near Datta mandir, N-7, CIDCO,
Aurangabad Maharashtra-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1322

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pramod Ramchandra Putta, **Advocate**
Sh. Ramchandra Krishnaji Putta
Kaladurga 131, Sai Datta Nagar Taljai Pathar
S.No.7, Dhankawadi pune Maharashtra-411043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1323

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nayyim Shahabuddin Shaikh, **Advocate**
Sh. Shahabuddin Yakub Shaikh
Flat no.2, Indira Complex Above Vijay Medical N
Six CIDCO Aurangabad Tal Aurangabad
Maharashtra-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1324

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Syed Imran Mohammed Ali, **Advocate**
Sh. Sayed Mohammed Ali
Rafiq House Yogiraj Ashram Behind B.M.C
School Opp. Chapel Church Kalina Santacruz
East Mumbai Maharashtra-400098

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1325

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sachin Shamrao Thorat, **Advocate**
Sh. Shamrao Laxmanrao Thorat
Flat No.8, G-3, Kasliwal Tarangan Mitmita
Aurangabad Maharashtra-431002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1326

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sajjad Ali Ahmed Ali Quadri, **Advocate**
Sh. Ahmed Ali Quadri
H.No.1-6-544 Srinagar Hanuman Mandir Road
Nanded Maharashtra-431605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1327

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Trupti Bhimrao Shinde, **Advocate**
Sh. Bhimrao Vitthalrao Shinde
G-5/701, Gangadham Phase-2, Marketyard
Pune Maharashtra-410037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1328

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vikas Shankar Jadhav, **Advocate**
Sh. Shankar Baburao jadhav
Flat No.105, Vrundawan Hsg.Society Plot
No.58D, Sector-3, Tirupati Balaji Chowk
Indrayaninagar Bhosari Pune Maharashtra-
411026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1329

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mundhe Shrimant Shripati, **Advocate**
Sh. Shripati Apparao Mundhe
Mundhe Niwas House No.585, Serve No-68, Jai
Bhavani nagar CIDCO No-2, Aurangabad
Maharashtra-431006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1330

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amar Rudrappa Kore, **Advocate**
Sh. Rudrappa Basappa Kore
Plot No.29, Parshwath Sangli Miraj Road Opp.
Siddhivinayak Hero Showroom Sangli
Maharashtra-416410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1331

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Tulshiram Manohar Gaikwad, **Advocate**
Sh. Manohar Vitthoba Gaikwad
At.Post Khandala Tq. Distt.Hingoli Maharashtra-
431513

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1332

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jaykar Annaso Jadhav, **Advocate**
Sh. Annsaheb Baburao Jadhav
146/1, Ganesh Colony, Kolhapur Road Ap.Peth
Vadgaon Tal.Hatkanangale Distt.Kolhapur
Maharashtra-416112

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1333

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sandeep Vasantrao Pawar, **Advocate**
Sh. Vasantrao Hari Pawar
1572 E Ward Manoj Heights Rajarampuri 4th
lane Kolhapur Maharashtra-416008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1334

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Ashlesha Samir Thorve, **Advocate**
Sh. Samir Haribhau Thorve
At.Post Charholi Bk. Tal.Haveli Distt.Pune
Maharashtra-412105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1335

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Vanamala Naganath Anuse, **Advocate**
Sh. Naganath Bapu Anuse
S.No.17/3/1 Shri Vastu Flat No.6, 3rd Floor
Sukhsagar Nagar Pune Maharashtra-411046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1336

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mitesh Shah, **Advocate**
Sh. Mahendra
180 Bhawanipeth Unique House 4th Floor, Flat
No.404, Palhi Vithoba Chowk Opp. Kirad Haud
Pune Maharashtra-411002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1337

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Neharkar Pravin Vishnupant, **Advocate**
Sh. Neharkar Vishnupant
H.No.1-3-1568 Bhagya Nagar Beed
Maharashtra-431122

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1338

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajaram Pandurang Shinde, **Advocate**
Sh. Pandurang Genu Shinde
Sambhai Naaar Co-op Housing Society Ltd. C.20,
4th Floor N.M. Joshi Marg Mumbai Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1339

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jerome Raphael Bavighar, **Advocate**
Sh. Raphael Anton Bavighar
Rozin Wadi Village Uttan Bhayandar West
Taluka Thane Gothani Bridge Thane
Maharashtra-401106

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1340

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Khare Shruti Shripad, **Advocate**
Sh. Shripad Madhukar Khare
1156 Vishnu Galli Tasgaon Tal.Tasgaon Sangli
Maharashtra-416312

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1341

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vinod Ulhas Shete, **Advocate**
Sh. Ulhas Hindurao Shete
Flat No.11 2nd Floor Om Sai Heights Ambegaon
Bk pune Maharashtra-411046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1342

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pradeep kumar, **Advocate**
Sh. Lalbabu Singh
Flat No.C-20, Sneh Vihar Co.Op. Housing Society
D.P.Road Anudh Pune Maharashtra-411007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1343

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Santosh M.Deshpande, **Advocate**
Sh. Madhukar
Maitrikunj CHSL Plot no.518/9, K.G. Gaikwad
Marg Postal Colony Opp. Naseoh Chembur
Mumbai Maharashtra-400071

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1344

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shabbir Mohd. Husain Shaikh, **Advocate**
Sh. Mohd. Husain Ibrahim Shaikh
Near Urdu School Kajipura Sinnar Nashik
maharashtra-422103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1345

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prashant Shantaram Jagtap, **Advocate**
Sh. Shantaram Arjun Jagtap
At. Malwadi Jagtap Mala Post Dehugaon Taluk
Haveli Distt.Pune Maharashtra-412109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1346

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shripal Chandrapal patil, **Advocate**
Sh. Chandrapal Vithalrao Patil
A/P. Balsoor Tq.Umarga Distt. Osmanabad
Maharashtra-413606

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1347

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prakash Vishnu Bodas, **Advocate**
Sh. Vishnu Mahadev Bodas
At/Post Padel Taluka-Devgad Sindhurg
Maharashtra-416804

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1348

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Neha Suresh Shinde, **Advocate**
Sh. Suresh Yeshwant Shinde
At.Post Velu Taluka Bhore Distt.Pune
Maharashtra-412205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1349

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Heena Nausheen Mohd. Qaisar, **Advocate**
Sh. Mohd. Qaisar
Behnd Jama Masjid Old Town Badnera Tq.
Distt.Amravati Maharashtra-444701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1350

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mahendra Ravindra Acharya, **Advocate**
Sh. Ravindra Acharya
A-205, 207, New Premkutir Bldg, B.P.Road Near
Congress I Office Bhayandar East Distt.Thane
Maharashtra-401105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1351

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Neharu Laxman Jadhav, **Advocate**
Sh. Laxman Jadhav
Munshi Plot Omerga Ekondi Road Taluka
Omerga Osmanabad maharashtra-413606

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1352

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Mukta Govind Wategaonkar, **Advocate**
Sh. P.K.Deshpande
Kanchanban Society Shivrthnagar Near Utsav
Karyalay Paud Road Kothrud Pune Maharashtra-
411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1353

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Nileema Jayesh Saranga, **Advocate**
Sh. Jayesh Shankar Saranga
Ward no.4, Mohan Niwas Near Vangani Railway
Station Vangani East Ambernath Thane
Maharashtra-421503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1354

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Minakshi Amit Ghule, **Advocate**
Sh. Amit Suryakant Ghule
Sr.No.12-2-Gangotri Anand Nagar Behind
Makan Hospital Old Sangavi Pune Maharashtra-
411027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1355

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Anita Hari Sunder Sawalkar, **Advocate**
Sh. Hari Sawalkar
E/601, Om Shanti Complex, Tunga Village Powai
andheri East Mumbai Maharashtra-400072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1356

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Harish Vasant Suasini Lad, **Advocate**
Sh. Vasant Ramchandra Lad
G-11, Kokan Areshwar CHS Ltd. Bulilding No.10
Kokan Nagar Jogeshwari East Mumbai
Maharashtra-400060

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1357

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Aditi Anand Kalburagi, **Advocate**
Sh. Anand Kalburgi
A-14/202 Bramha Avenue Near Jyoti Restaurant
Kondhwa Khurd Pune Maharashtra-411048

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1358

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Sangeeta Ramesh More, **Advocate**
Sh. Sudam M.Raikar
Gat.No.675 Waqahilli Kesnand Road Taluka
Haveli Pune Distt.Mahrashtra-412207

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1359

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Suresh Sahebrao Nanaware, **Advocate**
Sh. Sahebrao Gulabrao nanware
Arya Plot No.8, Vitthal Krupa Colony
Krushnanagar Satara Maharashtra-415003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1360

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rewaram Jagobaji Belekar, **Advocate**
Sh. Jagobaji yeshwant Belekar
755, New nandanwan Layout Near Water Tank
Nagpur Maharashtra-440009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1361

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amitesh Subhash Zinjurde, **Advocate**
Sh. Subhash
B-8, Bhingarwala Compound Pune Road Taluka
Ahmednagar Maharashtra-414001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1362

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Vanita Jaysing Chavan, **Advocate**
Sh. Chavan Jaysing Sambhaji
L.G.4/10 Lucky Plaza ZP Road Sadar Bazar
Satara Maharashtra-415002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1363

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pankaj Pradip Patil, **Advocate**
Sh. Pradip Panjabrao Patil
Chakradhar building, Near Garden Vijay Colony
Rukhmini Nagar Amravati Maharashtra-444606

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1364

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Poonam Ashok Khare, **Advocate**
Sh. Ashok Kumar Khare
H.No.587 Nandanjani Niwas Near Maruti
Mandir Shewalwadi Manjari Farm Taluka Haveli
Pune Maharashtra-412307

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1365

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mahadeo Marutirao Gaikwad, **Advocate**
Sh. Maruti Appaji Gaikwad
Gautam Nagar behind St Depot Latur Gautam
Nagar Behind St Depot Latur Maharashtra-
413531

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1366

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arun Kumar Jain, **Advocate**
Sh. Prem Chand Jain
B/108 Shree Ganesh Morya Nagar CHS Ltd. Next
to Talverkar Gym Morya Nagar Manvel Pada
Road Virar East Palghar Thane Maharashtra-
401305

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1367

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arun Kumar Mahajan, **Advocate**
Sh. Shriram Mahajan
No.12, Gokul Bungalow, Rashbihari Meri Link
Nirmal Nagar, Panchavati Nashik Maharashtra-
422003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1368

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramesh Chandra Tiwari, **Advocate**
Sh. Mukteshwar Prasad Tiwari
H-1, Sai Prakash Welfare Society Near
B.N.Memorial High School Shirdi Nagar
Nalasopara East Palghar Thane Maharashtra-
401209

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1369

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajendra Bhagwan Chaudhari, **Advocate**
Sh. Bhagwan Ramkrushana Chaudhari
Plot No.19 Shrikrushana Colony Near Court
Amalner Jalgaon Maharashtra-425401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1370

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Srimoray Atmaram Ramcharanlal Jaiswal, **Advocate**
Sh. Ramcharanlal jaiswal
unique Apartment Behind Maharashtra Bank
Ashok Chowk Solapur Maharashtra-413006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1371

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. K.Syed Gafoor, **Advocate**
Sh. Syed Kasim
11/21, Calicut Street Ballard Estate Mumbai
Maharashtra-400001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1372

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ankush Sampat Jadhav, **Advocate**
Sh. Sampat Maruti Jadhav
At.Post Songaon Tarf, Satara Taluka and
Distt.Satara Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1373

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Nilofer Najir Bagwan, **Advocate**
Sh. Najir
33 N.T.Wadi Shivajinagar Pune Maharashtra-
411005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1374

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Poonam Dilip Lokhande, **Advocate**
Sh. Dilip Hanardan Lokhande
4/8, Shiv Bhole Co.Op. Hsg.Society Gandhinagar
Dombivali East Thane Maharashtra-421201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1375

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rabbani Salim Bagwan, **Advocate**
Sh. Salim Nabisab Bagwan
Aslam Manzil, Near Lal Godown Sale Galli Latur
Tq. and Distt. Latur Distt.Maharashtra-413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1376

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sushil Vilas Kumbhar, **Advocate**
Sh. Vilas Vitthal kumbhar
Sr.No.37/1/1 Kaleborate Nagar Near Sai Baba
Mandir Hadapsar Pune Maharashtra-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1377

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Indrajit Vilas Ragade, **Advocate**
Sh. Vilas Baburao Ragade
Ashram Road Urulikanchan Taluka Haveli
Distt.Pune Maharashtra-412202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1378

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gaikwad Shankar Kashiram, **Advocate**
Sh. Kashiram Dhondiba Gaikwad
At.Post Renapur taluk Pathri Distt.Parbhani Taluk
Pathri Distt.Parbhani Maharashtra-431401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1379

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Bhuraji Dongare, **Advocate**
Sh. Bhuraji Pancham Dongare
83/A, andheri Indira Nagar CHS LTd. J.P.Road
andheri West andheri Mumbai Maharashtra-
400053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1380

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jadhav Jijaba Narayan, **Advocate**
Sh. Jadhav Narayan Shankar
At/Post Dahiwadi Tal- Man Satara Maharashtra-
415508

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1381

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajiv Laxman Mangalwedhe, **Advocate**
Sh. Laxman Aavadaji Mangalwedhe
At.Padali Shinde Post Savkhed Nagre Tq
Deulgaon Raja Distt.Buldana Maharashtra-
443203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1382

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nilesh Sureshrao Tayade, **Advocate**
Sh. Sureshrao Pralhadrao Tayade
Adv S.G.Kulkarni behind City Police Station
Vishnuwadi Malkapur Buldhana Maharashtra-
443101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1383

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Nilam Sanjay Savadia, **Advocate**
Sh. Sanjay Pravinchandra Savadia
17/401 Kumkum Kavita Building CHS 60 ft.
Road RB Mehta marg Ghatkopar East Mumbai
Suburban Maharashtra-400077

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1384

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Manisha Raghunath Jagdale, **Advocate**
Sh. Raghunath Jijaba Jagdale
At.Post Pusegaon Tal. Khatav Satara
Maharashtra-415502

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1385

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Nilima Kundalik Poman, **Advocate**
Sh. Kundalik Dyandeo Poman
B/5, Suryaprakash Apartment Near City Pride
Marketyard Pune Maharashtra-411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1386

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mahesh Vitthalrao Dhamdhare, **Advocate**
Sh. Vitthalrao Shankarrao Dhamdhare
Talegaon Dhamdhare Taluka Shirur Distt.Pune
Maharashtra-412208

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1387

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prakash Shamrao More, **Advocate**
Sh. Shamrao
Flat No.F-16 Keshar Kasturi Apartment Near
Vivekananda College Nagalark Kolhapur
Maharashtra-416003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1388

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gaikwad Nitin Shamrao, **Advocate**
Sh. Shamrao Bhikaji Gaikwad
At.Post Panchwad Tal.Wai Satara maharashtra-
415513

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1389

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Vaishali Sandeep Chordia, **Advocate**
Sh. Sandeep Chordia
G-1602, Eternity CHS Next to Eternity Mall,
Dyansadhana College Road, Ten Hath Naka Thane
West, Distt. Thane, Maharashtra - 400 604.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1390

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Disha Diwakar, **Advocate**
Sh. Sandesh Mulgaonkar
Flat No.A 401, 4thFloor, Temple View 1 CHSL, LS
Raheja Marg, Raheja Township, Opp. Dindoshi
police Station, Malad (E), Mumbai- 400 097.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1391

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Shilpa Raghunathrao Veer, **Advocate**
Sh. Raghunathrao Veer
B-34/3, Kendriya Vihar, Sector-II, Kharghar,
Navi Mumbai, Maharashtra - 410 210.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1392

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Kavita Kanayalal Fatnani, **Advocate**
Sh. Kanayalal Fatnani
Flat No. 401, Nehru Chowk, Jai Bhawani Tower,
Ulhasnagar-2, Thane, Maharashtra - 421 002.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07,17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1393

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Geeta Shrikrishna Nayyar, **Advocate**
Sh. Justice S. Khatri RTD.
14A, Samata Building, General Bhosale Marg,
Mumbai - 400 021, (Mah).

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1394

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prashant Pashte, **Advocate**
Sh. Anant Parshuram Pashte
Flat No.4, Ground Floor, Kailash Kunj, Kailash
Niwas CHS Ltd., Station Road, Wadala West,
Mumbai - 400 037.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1395

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Sarika Naik, **Advocate**
Sh. Chandrakant Naik
B/2, 1002, Lok Everest, J.S.D. Road, Mulund
West, Mumbai - 400 080, (Mah).

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1396

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Gudia Chedilal Gupta, **Advocate**
Sh. Shankar Karande
Room No.12, Opp. Meraj Bakery, Laxmi Baug,
Sion Mumbai - 400 022.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1397

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Neha Narendra Suryawanshi, **Advocate**
Sh. Narendra Suryawanshi
Building NO.2173, Guru Mauli, Chandoli Road
Shirala, Distt. Sangli, Maharashtra - 415 408.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1398

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dnyaneshwar Bhanudas Jaybhaye, **Advocate**
Sh. Bhanudas K. Jaybhaye
Near Jijamata Birth Place, Sindkhed Raja, Distt.
Buldhana, Maharashtra - 443 203.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1399

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sadgure Rajendra Pralhadrao, **Advocate**
Sh. S.P. Vitthalrao
Gopikishan Nagar, Behind Santoshi Mata
Mandir, New Jalna, Maharashtra - 431 203.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1400

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Parshuram Manikrao Barge, **Advocate**
Sh. Manikrao
D Wing, 501, 5th Floor, Shiv Parvati Co.OP. HSC.
Soc. Ltd., NSG Road, Asalpha Village, Ghatkopar
West, Mumbai - 400 084.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1401

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Nilamben Prashant More, **Advocate**
Sh. Prashant More
S.No.47 B, Heaven Park, Lane No.1, Near Naren
Hill, Wanworie Pune, Maharashtra - 411 040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1402

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Brijesh Kumar Dinanath Tiwari, **Advocate**
Sh. Dinanath Tiwari
Flat No.70, Bldg. No.7, 6th Floor, S.R.A. Scheme,
Dhanjiwadi, Near Rani Sati Marg, Malad (East),
Mumbai - 400 097.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1403

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kadam Vijay Kashinath, **Advocate**
Sh. Kashinath
Girvi Road, Akshat Part, D-79, Jadhavwadi,
Satara, Maharashtra - 415 523.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1404

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yogesh Sudhkar Bawiskar, **Advocate**
Sh. Sudhakar Namdev Shimpi
Khadka Road, Anandrao Colony Patil Mala,
Bhusawal, Jalgaon, Maharashtra - 425 201.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1405

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jagtap Ashok Sopan, **Advocate**
Sh. Jagtap Sopan Keshav
At Post Boribel Tal ~ Daund, Distt. Pune,
Maharashtra - 413 801.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1406

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Anandrao Nikam, **Advocate**
Sh. Anandrao Pandurang Nikam
Flat No.304, Ramakant Towar Yadoggopal Peth,
Distt. Satara, Maharashtra - 415 002.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1407

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Manisha Manoj Ostwal, **Advocate**
Sh. Manoj Bansilal Ostwal
Bansileela Bunglow Plot No. 15, Guruganesh
Society Gangadham, Bibvewadi Kondhawa Road,
Pune, Maharashtra - 411 037.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1408

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kulkarni Sudhir, **Advocate**
Sh. Dattatray
Kulswamini Park Row Housing, Gawade Mala
behind City Pride Hotel, Pipeline Road Sawedi,
Ahmednagar, Maharashtra - 414 003.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1409

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dhanraj Nandlal Sadhwani, **Advocate**
Sh. Nandlal Sadhwani
Krishna Nagar, 3rd Lane, Amravati,
Maharashtra - 444 603.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1410

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Laxman Ajinath Jadhav, **Advocate**
Sh. Ajinath Eknath Jadhav
S.No.36, Laxmi Niwas Katraj, Kondhwa Road
Near Unique Eng. School, Katraj, Pune,
Maharashtra - 411 046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1411

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nilesh Vilas Ranpise, **Advocate**
Sh. Vilas Damodar Ranpise
S.No.51/2/2, Near Post Office, Vadgaon Budruk,
Pune, Maharashtra - 411 041.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1412

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Shiney Badlani, **Advocate**
Sh. Santo Badlani
Flat No.602, Ashirvad, 16th Cross Road, Khar
(W), Mumbai - 400 052.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1413

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Bhaskarrao Pohare, **Advocate**
Sh. Bhaskarrao Haribhau Pohare
Gillani Nagar, Near Sunita Building, Yavatmal,
Maharashtra - 445 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1414

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shreekant Vinayakrao Mehshre, **Advocate**
Sh. Vinayakrao Daulatrao Mehshre
Shivaji Chowk, Ward No. 6, Wadipura Pathrot,
TQ Chalpur, Amravati, Maharashtra - 444 808.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1415

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BEG Rafik Nijambhai, **Advocate**
Sh. Nijambhai Beg
11 ~ Heena Park, New Mukundnagar,
Ahmednagar, Maharashtra - 414 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1416

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Francis E. Saldanha, **Advocate**
Sh. Wilfrid Paul Saldanha
27, Oxford Chamber Clare Road, Byculla,
Mumbai, Maharashtra - 400 008.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1417

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Kiran Gopalrao Dhole, **Advocate**
Sh. Gopalrao Shyamrao Dhole
C/o B.K. Chede Maloo Layout, Near Nagarjun
Colony, Amravati University Campus, Amravati,
Maharashtra - 444 602.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1418

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bharatendra Dhanraj Bhoyar, **Advocate**
Sh. Dhanraj Shivaji Bhoyar
Plot No.44, Dhadiwal Layout Near Suyog Nagar
Square Lane No.4, Behind Parimal Restaurant
and Bar Nagpur Maharashtra-440027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1419

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Satyawar Shivaji Surve, **Advocate**
Sh. Shivaji
Bairagwadi, Modnimb, Solapur, Maharashtra -
413 301.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1420

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Neelima Vilas Gohad, **Advocate**
Sh. A.D. Wathare
'Manovanadana' Plot No.57, Rakhsalekha
Society, Near Post Office, Dhankawadi, Pune -
411 043.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1421

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajendra Hanmant Kadam, **Advocate**
Sh. Hanmant Bhiku Kadam
A/p Bavdhan, Tehsil Wai, Distt. Satara,
Maharashtra - 412 804.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1422

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Radheshyam Rambahal Tripathi, **Advocate**
Sh. Rambahal Tripathi
A/202, Shree Varia Friendship C.H.S. Ltd.,
Nandivali Road, Near Telephone Exchange
Dombivali East, Thane, Maharashtra - 421 201.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1423

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Hanumant Bhagwan Takale, **Advocate**
Sh. Bhagwan Hariba Takale
B-29/1, Sambhajinagar, Dhankawadi, Distt.
Pune, Maharashtra - 411 043.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1424

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Sarita Basantrao Bhosale, **Advocate**
Sh. V.N. Bhosale
B-2, Oasis Appt. near Mahavir College, Nagala
Park, Distt. Kolhapur, Maharashtra - 416 003.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1425

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manuvel Jemu Valvi, **Advocate**
Sh. Jemu Katudya Valvi
Shastri Nagar Navapur, Tel. Navapur, Distt.
Nandurbar, Maharashtra - 425 418.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1426

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Megha Ajay Nimalkar, **Advocate**
Sh. Ajay Shivajirao Nimbalkar
B-1104, Valay S. No. 81.1A, Opp. SBI
Sasanenagar Branch Lane, Kadapsar Pune City,
Maharashtra - 411 028.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1427

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Mitali Shukla, **Advocate**
Sh. Madhav Shukla
A-4, Flat No.8, Yashopuram, Link Road, Distt.
Pune, Maharashtra - 411 033.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1428

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sudhakar Haribhau Salve, **Advocate**
Sh. Haribhau M. Salve
Manish Apartment, Flat No.4, Vedant Nagar
Railway Station Road, Behind VITS Hotel,
Aurangabad, Maharashtra - 431 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1429

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Leela Dwarkadas Malu, **Advocate**
Sh. Dwarkadas
201-A, Shivam Apartment, Sector-18, Kamothe
New Mumbai Raighad, Maharashtra - 410 209.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1430

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ajaysingh Vijaysingh bayas, **Advocate**
Sh. Vijaysingh L. Bayas
21 B, Yashokirti Bungalow Gandharva Nagari,
Nashik Road, Maharashtra - 422 101.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1431

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kalyan Dagdu Walujkar, **Advocate**
Sh. Dagdu
Post Laul, Tal Madha, Distt. Solapur,
Maharashtra - 413 208.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1432

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Satish Barku Sawant, **Advocate**
Sh. Barku G. Sawant
Sawant Niwas, Samrat Harshvardhan Nagar,
Near BK No.139, MIDC Ulhasnagar, Thane,
Maharashtra - 42 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1433

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Hemlata Prakash Jagdale, **Advocate**
Sh. Raghunath Kashinath Kamble
Post Nira, Ward No. 2, Tal. Purandar Distt Pune,
Maharashtra - 412 102.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1434

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Vrushali Hanumantrao Bhagat, **Advocate**
Sh. Hanumantrao Bhagat
At and Post Saswad Tal. Purandhar Pune
Maharashtra-412301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1435

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Sanap Kalpana Digamber, **Advocate**
Sh. Digamber Mahadeo Sanap
Goverdhan panchavati Soccity Sharadnagar
Chikhali Lane No.1, Near Spine Road Pune
Maharashtra-412114

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1436

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Jadhav Santoshi Laxman, **Advocate**
Sh. Laxman Baburao Jadhav
At.Post Kshetra Mahuli, Railway Gowdown, Road,
Near Bajaj Coolony Satara Maharashtra-415003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1437

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Vandana Madan Deogaonkar, **Advocate**
Sh. Madan Madhav Deogaonkar
A-8, Vishwas Heights, Opp. Sadhana Bank Narhe
Road, Vadgaon BK Puane Maharashtra-411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1438

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Gadkari Padamashri Nilesh, **Advocate**
Sh. Nilesh
2/7/70, Near Ram Mandir, Nadi Ves Gaon Bhag
Ichalkaranji Kolhapur Maharashtra-416115

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1439

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bharat Devraj Joshi, **Advocate**
Sh. Devraj
Kalanagar Ichankaranji Devpuspa Kolhapur
Maharashtra-416115

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1440

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Swapnil Basveshwar Avadhut, **Advocate**
Sh. Basveshwar Shankar Avadhut
Flat No.6, Premier Heights S.No.78, Plot No.16,
Left Bhusari Colony Kothrud Pune Maharashtra-
411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1441

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Runza Kale, **Advocate**
Sh. Runza Kale
Plot No.182, Khyati Villa, Shiva Mandir Road,
Opp. Nerul Talao Sector-18-A, Thane
Maharashtra-400706

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1442

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arvind Kewalchand Sonigra, **Advocate**
Sh. Kewalchand Sultanmal Sonigra
Sr.No.67-B, Road No.14, Bhairav Nagar, Dhanori
Pune Maharashtra-411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1443

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Suman Vithal Jaikar, **Advocate**
Sh. Vitthal Tukaram Jaikar
1496, Asirwad Raviwar Peth, Wai City Wai, Tal.
Wai Satara Maharashtra-412803

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1444

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sanjay Jadhav, **Advocate**
Sh. Shripati Gulabrao Jadhav
RM-99, Sahajyog Socety A-2, MIDC G, Block,
Shahunagar, Chinchwad Pune Maharashtra-
411019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1445

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Malkampatte Sharadchandra Gopalrao, **Advocate**
Sh. Malkampatte Gopal Eknathrao
23, Vitthal Society, Near Krupa Sadan Church
Latur Maharashtra-413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1446

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shrinivas Subhash Muley, **Advocate**
Sh. Subhash Krishnaji Mule
Near Sevagiri Temple Main Road, Musegaon Sub
Distt.Khatav Satara Maharashtra-415502

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1447

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sayyed Zulfiquar Alam Mehboob Alam, **Advocate**
Sh. Sayyed Mehboobalam Mohammed Sharif
Plot No.15, Yashwant Nagar, Fakirwada
Mukundnagar Ahmednagar Maharashtra-
414001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1448

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ganesh Jagannath Raut, **Advocate**
Sh. Jagannath Dhondiram Raut
Flat No.F-4, Chaitra Residency, Aazad Colony
Shahunagar Godoli Satara Maharashtra-415001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1449

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bharat Nhanu Chavan, **Advocate**
Sh. Nhanu Vithal Chavan
F-B-201, Shrawandhara Co-Op.Housing Society,
Sasanenagar Hadapsar Pune Maharashtra-
411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1450

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vikas Balasaheb Phadtare, **Advocate**
Sh. Balasaheb Govindrao Phadtare
Koregaon Bhima, Taluka Shirur Distt.Pune
Maharashtra-412216

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1451

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Sarika Mayaram Pardeshi, **Advocate**
Sh. Mayaram Shivram Pardeshi
At.Post Chakan Tal. Khed Distt.Pune
Maharashtra-410501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1452

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kishor Dattatray Bodke, **Advocate**
Sh. Dattatray Pandharinath Bodke
Vaibhav Swami Vivekanand Nagar, Mankar Mala
Makhamalabad Panchavati Nashik Maharashtra-
422003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1453

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijaykumar, **Advocate**
Sh. Gyanbarao Ghansavant
At. Anjanwadi Post Golegaon, Tq. Aundha
Nagnath Hingoli Maharashtra-431705

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1454

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms Bali Gopal Solanke, **Advocate**
Sh. Ashish Parihar
Flat No.5, Hrambe Apartment, K.P.Nagar
Dhankawadi Pune Maharashtra-411047

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1455

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Mamata Shankar Mandlik, **Advocate**
Sh. Shankar Mandlik
Sr. No.8, Jijamata Nagar New Kirkee, Yerwada
Pune Maharsashtra-411006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1456

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms Seemantini Shrirang Noolkar, **Advocate**
Sh. Shrirang Noolkar
Mihika Daulatnagar Satara Maharashtra-415001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1457

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Vaishali Prakash Mengade, **Advocate**
Sh. Prakash Hanumant Mengade
Shree Sadguru Krupa, Prabhat Colony
Keshvnagar Chinchwad Gaon Pune
Maharashtra-411033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1458

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rahul Purankumar Malil, **Advocate**
Sh. Purankumar
A/P-Ashta, Gandhinagar, Dushgaon Road, Sangli
Maharashtra-416301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1459

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Sikander Latif, **Advocate**
Sh. Shaikh Latif Imam
Vrindan Apartment Nene Chawl, At.Post Daund
Distt.Pune Maharashtra-413801

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1460

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Rekha Nishant Karande, **Advocate**
Sh. Nishant Sadashiv Karande
Plot No.3, Gurudevdatto Hsg. Society, Near
Yashwant Nagar, Ambethan Road, Chakan Tal.
Khed Distt.Pune Maharashtra-410501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1461

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. A.K.Gowrishankar, **Advocate**
Sh. M.R.Kandaswamy
802, Satsang Tower, Upper Govind Nagar Malad
east Mumbai Suburban Maharashtra-400097

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1462

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Manesha Paatil, **Advocate**
Sh. Liladhar
Gaurav Apt, Flat No.13, Sun City Road, Behind
Vishwa medical Stores, Wadgaon Budrik Anand
Nagar Pune Maharashtra-411051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1463

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Deepa Chetan Dherange, **Advocate**
Sh. Chetan B.Dherange
A-22-85, Sheetal Palace, Rajawadi CHS,
Ghatkopar East Mumbai Maharashtra-400077

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1464

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Javed Amin Shaikh, **Advocate**
Sh. Amin Kasim Shaikh
S.No.175-3A-9, Navyug Colony, Bhekarainagar
Pursungi, Tal. Haveli Dist. Pune- 412 308,
Maharashtra.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1465

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Kulkarni Shweta Vijaykumar, **Advocate**
Sh. Vijay Kumar
281, Jyoti Society, Sahakar Nagar No.1, Distt.
Pune, Maharashtra - 411 009.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1466

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Shirin Merchant, **Advocate**
Sh. Memon Mustaq
6, Roshill, Clover Village, Wanawadi, Distt. Pune,
Maharashtra - 411 040.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1467

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Sarita Abhimanyu Mane, **Advocate**
Sh. Abhimanyu Bahiru Mane
Sachin Apartment, Flat No.5, Khandge Hospital
Road, Shitolenagar Old Sanjavi, Pune - 411 027,
(Mah).

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1468

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Nilima Uttamrao Wagh, **Advocate**
Sh. Uttamrao Namdevrao Wagh
Mahalaxmi Niwas, Row House No.4, Prabhat
Nagar, Nashik, Maharashtra - 422 004.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1469

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dr. Suryakant Sambhu Bhosale, **Advocate**
Sh. Sambhu Kisan Bhosale
500, 5th Floor, Crystal Height, Anant Nagar,
Gaondevi Road, Badlapur East, Thane - 421 503,
(Mah).

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1470

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gregory Johnson Thomas, **Advocate**
Sh. Gregory Thomas
Flat No.12, C Bldg, Vaishav Nagar, Pimpri, Pune -
411 017, (Mah).

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1471

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Harjit Singh Anand, **Advocate**
Sh. Prithipal Singh Anand
16/29, Prem Niwas, Mathuradas Colony, Kalina
Santacruz East, Mumbai Suburban, Maharashtra
~ 400 098.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1472

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sathish V. Bejai, **Advocate**
Sh. Vittala Bejai
3C-103, Eden Rose, Beverly Park, Mira
Bhayander Road, Thane - 410 107.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1473

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nandlal Machindranath Trimbake, **Advocate**
Sh. Machindranath
A/301, Plot No. 62 to 65, Silver Sand CHS Sector
19, 3rd Floor, Opp. New Holding Pond, Thane,
Maharashtra - 400 709.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1474

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ayyub Khan Usman Khan, **Advocate**
Sh. Usman Khan A.Karim Khan
2nd Floor, 71 Bhavani Peth, Islampura Jalgaon
Maharashtra-425001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1475

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anil Kumar R.Sharma, **Advocate**
Sh. Ram Pyare Sharma
Room No.190, Sangam Society, Indira Nagar Rani
Sati Marg, Malad East Mumbai Maharashtra-
400097

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1476

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chandrakant Popat Yadav, **Advocate**
Sh. Popat Moreshwar Yadav
46/B/7, Shivdarshan CHS PMGP Colony, Near
Punam Nagar Off Mahakali Caves Road, andheri
East Mumbai Maharashtra-400093

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1477

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ajay Shivajirao Nimbalkar, **Advocate**
Sh. Shivajirao Nanaso Nimalkar
B-1104, Valay S.No.81-1-A, Opp. SBI
Sasanenagar Branch Lane Hadapsar Pune City
Maharashtra-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1478

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ravindranath Gupta, **Advocate**
Sh. Ramkumar Gupta
G-3, Shiv Dham No.2, Talao Road Bhayander East
Thane Maharashtra-401105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1479

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Saeed Ahmed Abdulkarim Thakur, **Advocate**
Sh. Abdulkarim Thakur
Panchsheel Building A-Wing 3rd Floor, Flat
No.306, 15/23, Newland Street Off. Dlima Street
Opp. Wibbs Bakery Docjyard Road Mumbai
Maharashtra-400010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1480

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sachin Ashokchand Jain, **Advocate**
Sh. Ashokchand Bhikamchand Jain
Flat No.HA 12 Orange Pride Khiwansara Estate
Cidco Walujmahanagar-1 Aurangabad
Maharahstra-431136

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1481

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs. Rimpi Kamal Tuli, **Advocate**
Sh. kamal Tuli
G1, 701, Obelik CHS. Sundervan Lokhandwala
Complex andheri East mumbai Maharashtra-
400053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1482

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sameer Shridhar Damushte, **Advocate**
Sh. Shridhar Raghunath Damushte
702 Y/1 Navalai Nagar Nachane Ratnagiri
Maharashtra-415639

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1483

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ashok Parashram Shah, **Advocate**
Sh. Parashram Harichand Shah
945-B, Flat No.1, Dharmneel Apartment shastri
Chowk Gaon Bhag Above Rajarambapu Bank
Sangli Maharashtra-416416

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1484

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Madhumita Nayaksalatra, **Advocate**
Sh. Avadhut Nayaksalatra
402-A-Wing Pratik Thane West Thane
Maharashtra-400906

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1485

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Santosh Pandurang Khopade, **Advocate**
Sh. Pandurang Bhagwan Khopade
Flat No.A-1, plot No.176, Vankavani Vision
Sector-30 Kharghar Navi Mumbai Maharashtra-
410210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1486

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rohan Tukaram Gaikwad, **Advocate**
Sh. Tukaram Govind Gaikwad
Flat No.4, Prakash Apartment, Near New
Katemanivali Post Office, Katemanivali Kalyan
East Thane Maharashtra-421306

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1487

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Santosh Somnath Sangle, **Advocate**
Sh. Somnath Khandu Sangle
Flat No.1, Vitthal Apartment, Laxmi Nagar,
Behind Saykhedkar Hospital, Kamatwade Nashik
Tal and Distt.Maharashtra-420008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1488

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Bridget Kistu Mendes, **Advocate**
Sh. Kistu Mendes
1, Parvati Villa Road, Opp. Golibar Maidan Pune
Maharashtra-411001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1489

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Tayade Sahadeo Mahadeo, **Advocate**
Sh. Mahadeo Shamrao Tayade
Near Water Supply Office At.Post Muktainagar
Jalgaon Maharashtra-425306

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1490

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pravin Natthuji Kale, **Advocate**
Sh. Natthuji Dasarath Kale
Khedkar Layout Near Shiv Mandir Savner
Nagpur Maharashtra-441107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1491

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ayyubkhan Madeekhan Pathan, **Advocate**
Sh. Maddekhan Chandkhan Pathan
Plot No.63, Jaydeep Nagar, Near JMCT
Polytechnic College Wadala Road, Nashik
maharashtra-422006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1492

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Harshad Gulabbhai Desai, **Advocate**
Sh. Gulabbhai Pragji Desai
Ekta CHSL B-24, LBS Road, Opp. Santoshi Mata
Temple Mumbai Suburban Maharashtra-400080

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1493

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Purva Pandurang Thakur Angane, **Advocate**
Sh. Pandurang Keshav Thakur
H.No.297, At.Post Masure Dangmode Tal.
Malavan Sindhudurg Maharashtra-416608

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1494

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Satish Ganpati Chapakanade, **Advocate**
Sh. Ganpati Vittha Chapakanade
Sr.No.121/1, 2A/25 Khandve Nagar, Near
Trimurti Jim Lohgaon Pune Maharashtra-
411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1495

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Ruchika Santosh Shinde, **Advocate**
Sh. Arunrao Holkar
14, Sumedha Ghantali Sah Niwas, Behind
Ghantali temple Naupada Thane West
Maharashtra-400602

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1496

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Neelesh Murlidhar Jagnade, **Advocate**
Sh. Murlidhar Govind Jagnade
Flat No.21, Suyog Society Plot No.19, Vaidya
Colony Talegaon Dabhade Taluka Maval Pune
Maharashtra-410507

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1497

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Deepak Bhaurao Dongre, **Advocate**
Sh. Bhaurao Haribhau Dongre
Mahatma Phule Nagar, Near Siddharth Vidya
Mandir School, Suchak Naka Netivali Kalyan East
Thane Maharashtra-421306

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1498

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Uma Ramesh Sonawane, **Advocate**
Sh. Rahul Keshav Dhaigude
Divyanagari Post Ambedare Satara Maharashtra-
415002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1499

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Utwal Sanjay Kanhaiyalal, **Advocate**
Sh. Kanhaiyalal Binraj Utwal
Flat No.B-17, 4th Floor Indrasagar Apt. Near
Season Lawn Ravindranath Tagore Marg Civil
Lines Nagpur Maharashtra-440001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1500

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pacharane Chandrakant Sheshrao, **Advocate**
Sh. Sheshrao
At. Asola Post. MOP Tq.Risod Washim
Maharashtra-444506

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1501

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Kanta Balasaheb Gorde, **Advocate**
Sh. Balasaheb Rambhau Gorde
Flat No.G-406, Phase-1, Gandharv Excellence
Dehu Moshi Road, Borhadewadi, Moshi Pune
Maharashtra-412105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1502

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anil Gangaram Pokharkar, **Advocate**
Sh. Gangaram Mahadu Pokharkar
At.Post Manchar Taluka Ambegaon Pune
Maharashtra-410503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1503

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Krushnat Dadoba Jadhav, **Advocate**
Sh. Dadoba Ranoji Jadhav
80-A, Ward Koshti Galli, Kagal Kolhapur
Maharashtra-416216

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1504

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhausahab Hase, **Advocate**
Sh. Gopalrao
1/11, Babu Genu Nagar D.P.Wadi Ghodapdev
Road Mumbai Maharashtra-400033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1505

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Sushma Vinodkumar Pandey, **Advocate**
Sh. Vinodkumar C.Pandey
A/2, Ground Floor, Yashwant Smruti Co.Op.
Hsg.Society, Near Ushanagar, Village Road,
Bhandup West Mumbai Maharashtra-400078

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1506

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sambhaji Damodar Chavan, **Advocate**
Sh. Damodar Bapurao Chavan
Plot No.19, Nityanand Co.Op.Society
Dhankawadi Pune Maharashtra-411043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1507

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dayashankar Brindaban Tiwari, **Advocate**
Sh. Brindaban Tiwari
Flat No.106-D, Shri Samarth CHS Ltd.,
Ambawadi Achole Road Nalasopara East Taluka
Vasai Distt.Palghar Maharashtra-401209

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1508

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Madhuri Moreshwar Ekbote, **Advocate**
Sh. Moreshwar Narayan Ekbote
B-15, Pooja Heights, New D.P.Road, Azad Nagar
Kothrud Pune Maharashtra-411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1509

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bharat laxman Phulwade, **Advocate**
Sh. Laxman Phulwade
H.No.4-19-85, Phulwade Niwas, Jaripura
Khokadpura Aurangabad Maharashtra-43101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1510

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Mrunal Girish Mane, **Advocate**
Sh. Girish
Ward No.6, House No.600, Main Road, Mothe
Tale Ichalkaranji Kolhapur Maharashtra-416115

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1511

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dasharath Sonu Patil, **Advocate**
Sh. Sonu Lahanu Patil
B-1404, Saarthi Souvenir Near Behind Mercedes
Benz Showroom, Mhalune Annexe Baner Pune
Maharashtra-411045

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1512

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Narendra Pratap, **Advocate**
Sh. Jamuna Prasad
Flat No.202, Cwing, Indira Nagar CHS Vidyvihar
West Mumbai Maharashtra-400086

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1513

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Vandana Ranu Nikam, **Advocate**
Sh. Raby Waghuji Nikam
Bhatiya Stop, Lam Road, Bal-Gruha Road, Deolali
Camp, Nashik Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1514

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pradip Eknath Bavaskar, **Advocate**
Sh. Eknath Bavaskar
1/1, Siddeshwar Krupa Chawl, Subhash Road
Kumbharkhan Pada, Vishnunagar Dombivli West
Mumbai Maharashtra-421202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1515

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Tanveer Mahemood Shaikh, **Advocate**
Sh. Mahemood Mahamad Shaikh
Plot No.13, Ekta Colony, Govindpura
Ahmednagar Maharashtra-414001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1516

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vishwanath Keshav Adhe Kasar, **Advocate**
Sh. Keshav Govind Adhe Kasar
Behind School No.21, Mahavir Nagar Kanchan
Nagar Gowli Wada Jalgaon Maharashtra-
425001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1517

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Vaishali Raghunath Waghmode, **Advocate**
Sh. Kailas Shankar Kare
Asawari, D-2208, Nanded City Sinhgad Road
Pune Maharashtra-411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1518

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajendra Kumar Singh, **Advocate**
Sh. Baban Singh
Flat No.703, B-Wing, Suncity Reva Plot No.32,
Sector-20, Roadpali Kalamboli Navi Mumbai
Maharashtra-410218

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1519

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yashvant Bhimpuri Gosavi, **Advocate**
Sh. Bhimpuri Varupuri Gosavi
Flat No.2, Gurukrupa Appartment Kamal Nagar,
Hirawadi Panchavati Nashik Maharashtra-
422003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1520

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kadam Sangramsinh Mansingrao, **Advocate**
Sh. Mansingrao Dhondiram Kadam
Narali Baug Phaltan Tal. Phaltan Distt.Satara
Distt.Maharashtra-415523

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1521

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Sheetal Surendra Shukla, **Advocate**
Sh. Surendra Shukla
401-B, Shyandri Appartment, Opp. Usmania
Hospital, Anant Nagar Nagpur Maharashtra-
440013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1522

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dharmanarayan Badrinarayan Chandak, **Advocate**
Sh. Badrinarayan ramgopal Chandak
48, Badrinarayan Niwas, Marwad Peth, Phaltan
Tal. Phaltan Distt.Satara Maharashtra-415523

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1523

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Radhar Gangadhar Bothe, **Advocate**
Sh. Gangadhar
Shingi, Post Shing, Tal- Gangapur Aurangabad
Maharashtra-431109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1524

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prashant Sudhakar Tupkar, **Advocate**
Sh. Sudhakhar Marotrao Tupkar
A-1, 3rd Floor, Chintamani Apartment, NIT
Garden Road, Trimurti Nagar Nagpur
Maharashtra-440022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1525

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Khushal Singh, **Advocate**
Sh. Lal Singh Rajpurohit
GL-3,16-12 Ekta Co.Op.HSg Soc.Ltd. Sector-6,
Ghansoli Navi Mumbai Thane Maharashtra-
400701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1526

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajkumar Harnarayan Chhipa, **Advocate**
Sh. Harnarayan Chhipa
Room No.16, Bldg. No.46, 3rd Floor, Sahakar
Nagar, Naigaon Cross Road, Behind Wadala Bus
Depot Mumbai Maharashtra-400031

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1527

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Satyadev Ramdhyan Yadav, **Advocate**
Sh. Ramdhyan Kumar Yadav
R.H.No.491, Sector-4, Near Sant Rajendra
Ashram, Ghansoli Navi Mumbai Maharashtra-
400701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1528

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Bharati Ravikumar Hire, **Advocate**
Sh. Ravikumar Bhaurao Hire
Room No.3, Shiv Krupa Chawl, Opp. IIT Main
Gate, Powai Mumbai Maharashtra-400076

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1529

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gangadhar Govindrao Ingole, **Advocate**
Sh. Govindrao
Ganga Colony, Near Chatrapati Nagar, Water
Tank Purna Road Nanded Maharashtra-431605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1530

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ravindra Chalmelkar, **Advocate**
Sh. Baburao Chalmelkar
5, Kailash Bhavan, Lake Road Near Maruti
Mandir Bhandup West Mumbai Maharashtra-
400078

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1531

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manoj Arjun Shinde, **Advocate**
Sh. Arjun Keda Shinde
At.Post Kalwan Ganesh Nagar, Behind New
Court, Tal. Kalwan Distt.Nashik Maharashtra-
423501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1532

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Devendrakumar Brijamohan Agrawal, **Advocate**
Sh. Brijamohan Kallumal Agrawal
At.Post Kesnand Opp. Grampanchayat, Tal.
Haveli Distt.Pune Maharashtra-412207

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1533

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manish Shroff, **Advocate**
Sh. Amarlal Shroff
Flat No.16, 4th Floor, Gulabview Apartments, Dr.
C.G.Road, Chembur Mumbai Maharashtra-
400074

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1534

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Sujata Ram Tiwari, **Advocate**
Sh. Ram Jagmohan Tiwari
Shriram Bhavan, Main Road, Ramnagar Gondia
Maharashtra-441614

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1535

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chetan Gopal Nawale, **Advocate**
Sh. Gopal Damodar Nawale
Gokul Bungalow Vrindavan Colony, General
Vaidya Nagar Dwarka Nashik Maharashtra-
422011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1536

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Suchitra Kishor Pawar, **Advocate**
Sh. Kishor Ramdas Pawar
SS-III, Room No.223, Sector-2, Vashi Navi
Mumbai Thane Maharashtra-400703

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1537

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sugreev Tukaram Gaikwad, **Advocate**
Sh. Tukaram Shirang Gaikwad
Ajmera HSG Complex, Sector-P, Bldg No.BA/A,
Flat No.101, Pimpri Pune Maharashtra-411018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1538

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Shreya Mandar Bhostekar, **Advocate**
Sh. Mandar B.Bhostekar
Flat No.201, Denas Residency, Pashan Sus Road,
Sheetal Park Baner, Pune Maharashtra-411045

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1539

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Minal Anand Darekar, **Advocate**
Sh. Anand Pandurang Darekar
Flat No.6, 50 Akashdeep housing Society Bhosale
Nagar, Pune Maharashtra-411007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1540

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sanjay Shrishailappa Shintre, **Advocate**
Sh. Shrishailappa Basalingappa Shintre
2789-D, Ward, Burud Galli Kholkhandoba Talim
Shukrawar Peth Kolhapur Maharashtra-416002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1541

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mahendra Mahadeo Mahajan, **Advocate**
Sh. Mahadev Laxman Mahajan
Plot No.A-4, Patolewadi, E-Ward, Market Yard
Road Kolhapur Maharashtra-416005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1542

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nitin Pundalik Deoraj, **Advocate**
Sh. Pundalik Goba Deoraj
Behind Sarswati Vidyalaya, Gat No.55, Plot
No.53, Shiv Colony, Jalgaon Maharashtra-425002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1543

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Shabbir Gulab, **Advocate**
Sh. Shaikh Gulab Moula
4/237, Shubhashnagar, New Kirkee Golf Club
Road, Yerwada Pune Maharashtra-411006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1544

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Rekha Shivram Kadukar, **Advocate**
Sh. Shivaram baburao Kadukar
382, Jayhind Theatre, Jawahar Road, AP Murgad,
Taluka Kagal Distt.Kolhapur Maharashtra-
416219

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1545

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Shilpa Machindra Kurhade, **Advocate**
Sh. Machindra Kurhade
Vighnamar CHS Ltd., AL-3-14/1/5, Sector-19,
Airoli Navi Mumbai Thane Maharashtra-400708

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1546

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Satyavan Baburao Murkute, **Advocate**
Sh. Baburao Kondiba Murkute
H.No.A-400/1, Vakil Colony, Ahmedpur Tq.
Ahmedpur Distt.Latur Maharashtra-413515

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1547

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Daunkar Vrushali Ramhari, **Advocate**
Sh. Daundkar Ramhari
At. Post Karanjawane Tal. Shirur Distt.Pune
Maharashtra-412208

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1548

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Subhash Laxmanrao Padibhar, **Advocate**
Sh. Laxmanrao
Pangarkar Nagar, Behind Manjula, Lawns Ambad
Road Old Jalna, Maharashtra-431213

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1549

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Shubhangi Santosh Choudhari, **Advocate**
Sh. Santosh Sureshchandra Choudhari
Flat No.1, 5th Floor, Jaykar Smruti Co.Operative
Housing Society Ltd., Aarey Road, Goregaon West
Mumbai Suburban Maharashtra-400062

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1550

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nisar Ahmed, **Advocate**
Sh. Jaleel Ahmed Khan
Room No.9, Abdul Sattar Chawl, Near Sai Baba
Mandir, Golibar Santacruz East Mumbai
Maharashtra-400055

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1551

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Kiran Ukandrao Gajbhiye, **Advocate**
Sh. Ukandrao Kejaji Gajbhiye
Madhuban Colony, New Town Badnera
Amravati, Maharashtra-444701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1552

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ravindra Dharamdas Wanjari, **Advocate**
Sh. Dharamdas Laxman Wanjari
Timki Bhankheda, Near Sidharth Library Nagpur
Maharashtra-440018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1553

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Jyoti Sharad Adsul, **Advocate**
Sh. Sushil Shashikant Kudale
C-708, Swami Sannidhya Co-Op Hsg Society,
Near Navbharat High School, Shivane Pune
Maharashtra-411023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1554

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kutwal Shailendra Sharadrao, **Advocate**
Sh. Kutwal Sharadrao Narayan
C/o Kutwal Hospital Near Maharaj Mangal
Karyalay Ring Road, Laxminagar Phaltan Tal.
Phaltan Satara Maharashtra-415523

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1555

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amol Krishnarao Upadhye, **Advocate**
Sh. Krishnarao Ramchandra Upadhye
H.NO.44/45, Eknath Nagar, Near Ganpati
Tempale Aurangabad Maharashtra-431005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1556

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Santosh Shinde, **Advocate**
Sh. Sahebrao Shinde
C-61, Dadamiya Chawl Dawri Nagar, Gate No.1,
Vakola Bridge Maharashtra-400065

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1557

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pankaj Ramchandra Sita Chavan, **Advocate**
Sh. Ramchandra Bandu Chavan
1/4, Mrugank Shell Colony, Sahakar Nagar, 5th
Chembur Mumbai Maharashtra-400071

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1558

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pramodkumar Motilal Bafana, **Advocate**
Sh. Motilal Tulshiram Bafana
1320, Kasba Peth Krshnakunj Housing Society,
Near Surya Hospital Pune Maharashtra-411011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1559

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Poonam Srikant Pawar, **Advocate**
Sh. Srikant Pawar
Flat No.201, C-Wing, Amber Park, Near
Sinhagad Institute, Bank of Maharashtra,
Ambegaon Bk Pune Maharashtra-411046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1560

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Desai Sanjaykumar Sambhaji, **Advocate**
Sh. Sambhaji Nanaso Desai
AP. Khanapur, Tal. Khanapur Distt.Sangli
Maharashtra-415307

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1561

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Aundhekar Surendra Vithalrao, **Advocate**
Sh. Vithalrao Aundhekar
Flat No.102, Mayureshwar Residency,
S.No.24/13-A/10, lane No.8, Manjoba Vasti
Dhanori Pune Maharashtra-411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1562

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ajaylal Kailash Biharilal Saxena, **Advocate**
Sh. Kailash Biharilal Saxena
P.M.129, Gate No.6, Gaikwad Nagar Road BHD
Dr. J.K.Tiwari Clinic Malwani Colony, Malad
West Maharashtra-400095

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1563

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajeshkumar Shitalaprasad Yadav, **Advocate**
Sh. Shitalaprasad Yadav
C/17, Anuj Apt. Parbat Nagar S.V.Road, Dahisar
East Mumbai Suburban Maharashtra-400068

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1564

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Atul Lal , **Advocate**
Sh. Kailash Biharilal Saxena
C/17, Anuj Apt. Parbat Nagar S.V.Road, Dahisar
East Mumbai Suburban Maharashtra-400068

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1565

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manohar Sangram Mankare, **Advocate**
Sh. Sangram Mankare
Kalyan Nagar, Jai Bhawani Chawl, Saki Vihar
Road, Opp. Tata Power House Sakinaka andheri
East Mumbai Maharashtra-400072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1566

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Suvarna Santosh Badak, **Advocate**
Sh. Santosh Balu Badak
Flat No.303-A Wing, CTS No. 181, Kapil Dreams
Near Bhairavnath mandir Narhe Gaon Pune
Maharashtra-411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1567

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Lalchand Patel, **Advocate**
Sh. Jhagarod Prasad Patel
Room no.10, Om Ganesh Mitra Mandal Chawl
Committee, Sai baba Nagar Appa Pada, Kurar
Village Malad East Mumbai Maharashtra-
400097

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1568

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Varsha Sharad Mane, **Advocate**
Sh. Sharad Vitthal Mane
D-1, ShibhanaArched Vishramnagar Malakapur
Karad, Satara Maharashtra-415539

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1569

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajendra Laxman Bhujbal, **Advocate**
Sh. Laxman Mahadu Bhujbal
Kumbhar Ali, At Post Talegaon Dhamdhere
Taluka Shirur, Pune Maharashtra-412208

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1570

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Archana Dnyaneshwar Ramteke, **Advocate**
Sh. Dnyaneshwar Keshavrao Ramteke
Plot No.21, Gurukrupa Society, Bhagwan Nagar
Road, Near Bank of Maharashtra Nagpur
Maharashtra-440027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1571

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Trupti Anil Shinde, **Advocate**
Sh. Anil Sadashiv Shinde
Jalkiran CHS Building, No. C-7, Room No.32,
Sector-18, Nerul Navi Mumbai, Thane
Maharashtra-400706

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1572

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shane Cardoz, **Advocate**
Sh. Clifford Cardoz
G-3, Clifford House, Kadeshwari Mandir Road,
Off st John Baptist Road, Next to Ganesh Mandir
Chowk, Bandra West Mumbai Maharashtra-
400050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1573

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Ekanth Dahiwal, **Advocate**
Sh. Eknath Prabhakar Dahiwal
Sr.No.805/1/5A,Rajani
Niwas,Ganeshnagar,Akluj Solapur Maharashtra-
413101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1574

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Faizan Ahmed M.Naqui Khan, **Advocate**
Sh. Mohammed Naqui Saleem Khan
508, Madho Nagar, Dhamankar Naka, Bhiwandi
Thane Maharashtra-421305

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1575

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vishal Vilasrao Jadhav, **Advocate**
Sh. Vilasrao Shankar Jadhav
5/198, Siddh Sai Building, Ichalkaranji Kolhapur
Maharashtra-416115

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1576

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shrikant Sharad Upasani, **Advocate**
Sh. Sharad Shrikrishana Upasani
303, Royal Nest Apt. Opp. LIC Colony Vadali
Pathardi Road, Indiranagar Nashik Maharashtra-
422009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1577

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Umakant Maroti Wadikar, **Advocate**
Sh. Marotirao Vithoba Wadikar
At.Khairkawadi Po.Bomnali Tq. Mukhed
Distt.Nanded Maharashtra-431715

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1578

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Deshmane Lalita Prakash, **Advocate**
Sh. Deshmane Prakash Hiralal
Flat No.201,Gazal Co.Op. Hsg Society,Ideal
Colony Kothrud Pune Maharashtra-411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1579

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vishnu Govindrao Doke, **Advocate**
Sh. Govindrao Madhav Doke
Kalamb Osmanabad Maharashtra-413507

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1580

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mahesh Baburao Patil, **Advocate**
Sh. Baburao
At. Post Dawanhipparga Tq.Deoni Distt.Latur
Maharashtra-413519

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1581

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chandrakant Tirthendra Mallad, **Advocate**
Sh. Tirthendra L.Mallad
S.No.79,Kumbare Park,Building No.A-6, Flat
No.4,Near Eklavya College,Kothrud Pune
Maharashtra-411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1582

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rahul Madhukar Nagare, **Advocate**
Sh. Madhukar Rambhau Nagare
S.No.26, Flat No.A-7,3rdFloor,GurukrupaCo.O;
Housing Society,Bibvewadi Pune Maharashtra-
411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1583

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Shital Hanumant Wavhal-Tiwate, **Advocate**
Sh. Sudarshan Janardan Tiwate
A-201, Chetan Heights, S.No.77, Sasane Nagar
Hadapsar Pune Maharashtra-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1584

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Memon Muhtaq Ahmed Mohammed, **Advocate**
Sh. Mohammed Ismail Memon
D1-26, Hill Mist Garden, Kasur Baugh Kondhwa
Khurd Pune Maharashtra-411048

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1585

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajendra Madhukar Ban, **Advocate**
Sh. Madhukar Shankar Ban
C/o Prakash Bharati, In Front of BHMS College,
Navgan College Road, Distt. Beed, Maharashtra -
431 122.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1586

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Keshav Wakade, **Advocate**
Sh. Keshav Janu Wakade
Ankit Co.Op.Hsg Soc. Room No.4, 1st Floor,Near
Bigsplash Hotel Alibag Revas Road Chendhare
Tal. Alibag Distt.Raigad Maharashtra-402201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1587

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Sangita Vishwanath Salve, **Advocate**
Sh. Vishwanath Salve
D-7, Saujanya Building, New Post Office,
Bhandup East Mumbai Maharashtra-400042

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1588

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Hemchand Harakchand Vakharia, **Advocate**
Sh. Harakchand Valchand Vakharia
A/602, Sky Park Society, Near VIIT College,
Kondhwa Budruk Pune Maharashtra-411048

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1589

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kamala Shankar Tiwari, **Advocate**
Sh. Ramdular Tiwari
A-602, Madhuvan Heights CHS Ltd. Gokhivare
Vasai East Palghar Maharashtra-401208

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1590

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pandurang Vinayak Sonawane, **Advocate**
Sh. Vinayak Yashwantrao Sonawane
Plot No.27, Saptahik Gav Satta Karayalaya,
Devram Nagar Old Highway Nimkhedi Road,
Jalgaon Maharashtra-425001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1591

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arun Daulatrao Pachorkar, **Advocate**
Sh. Daulatrao Lukaji Pachorkar
Madhuwanti Hsg.Society, Opp.Vidya Sahakari
Bank,Kothrud Pune Maharashtra-411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1592

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Zalak Mayur Parikh, **Advocate**
Sh. Mayur Yogeshchandra Parikh
Suryakiran Banglow No.44, RSC-1, Sector-2,
Charkop Kandivali West Mumbai Suburban
Maharashtra-400067

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1593

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Varma Harbansingh Devisingh, **Advocate**
Sh. Devisingh
Room No.1 and 2, Baba Ki Chawl Opp.
Telephone Exhchange, Near Hindi School Kala
Talao Kalyan West Thane Maharashtra-421301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1594

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Pandharinath Ghorpade, **Advocate**
Sh. Pandharinath Dagdu Ghorpade
S.No.33/15, Shivshambho Nagar,Part-1, Katraj
Konchwa Road, Katraj Pune Maharashtra-
411046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1595

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Surekha Prakash Nikam, **Advocate**
Sh. Prakash Chagan Nikam
Pranav CHS, 1st Floor, Flat No.104, Near St
Thomas English High School Thangewadi Kalyan
West Mumbai Maharashtra-421301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1596

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gurudatta Shaha Khanvilkar, **Advocate**
Sh. Shahaji Bhaurao Khanvilkar
At. Kondivale, Post Oni Tal-Rajapur,
Distt.Ratnagiri Maharashtra-416705

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1597

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ajaykumar Shyamkishor Tripathi, **Advocate**
Sh. Shyamkishor Shrikant Tripathi
21, Tarvotti Bhavan, Opp.St George Hospital,
P.D.Mello Road CST Mumbai Maharashtra-
400001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1598

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vinod. J Tiwari, **Advocate**
Sh. Jagdish Prasad Tiwari
F-14, Shri Sai Nagar Shirdi Nagar Achole Road,
Nalasopara East Taluka Vasai Distt.Palghar
Maharashtra-401209

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1599

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bapu Baba Sarak, **Advocate**
Sh. Baba
B-8, Ramkund Tower, Laxminagar Phaltan, Satara
Maharashtra-415523

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1600

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Santosh Govind Kashid, **Advocate**
Sh. Govind Arjuna Kashid
Flat No.108, Bldg. No.Fly, Ramnagar Housing
Complex, S.No.692/1, 693/1A,Gavane Vasti
Bhosari Pune Maharashtra-411039

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1601

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amol Rameshwar Jaiswal , **Advocate**
Sh. Rameshwar
A-2 Pawan Watika New Tapdiya nagar Akola
Pin:-444001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1602

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manish Maruti Pabale, **Advocate**
Sh. Maruti
18/1288 Ganesh Krupa CHS Abhyuday Nagar
Kala Chowki Parel Tank Road P.O Pin:-400033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1603

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Tara Gopalkrishna Hegde, **Advocate**
Sh. Gopalkrishna Hegde
A-503, Kattyani Enclave, Datta Mandir Road
Vakola Santacruz East Mumbai, Maharashtra-
400055

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1604

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kunjir Nitin Baburao, **Advocate**
Sh. Baburao
At.Post Waghapur Taluka Purandhar Pune
Maharashtra-412104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1605

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shivaji Janardhanrao Patil, **Advocate**
Sh. Janardhanrao Shankarrao Patil
Flat No.6, Moreshwar Apartment, 224 Rasta Peth
Pune Maharashtra-411011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1606

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yashvant Anandrao Shelake, **Advocate**
Sh. Anandrao Baburao Shelake
At.Donoli, PostBhadaleTal. Shahuwadi Kolhapur
Maharashtra-416213

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1607

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nitin Karbhari Bawche, **Advocate**
Sh. Karbhari
Plot No.5-B, Gitainagar Ladgaon Road, Vaijapur
Tq.Vaijapur Aurangabad Maharashtra-423701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1608

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Digamber Sonji Pawar, **Advocate**
Sh. Sonji Ananda Pawar
B-14/15, Shri Sadguru nagar Apt. Sadguru
nagar Near Govind Nagar Nashik Maharashtra-
422002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1609

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Swapnil Sadhu Kadam, **Advocate**
Sh. Sadhu Kadam
32-B, Mitradham CHS.Deonar Colony, Govandi
Mumbai Maharashtra-400043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1610

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Achana Vaibhav Godse, **Advocate**
Sh. Vaibhav Bhaguji Satpute
Ishan Bunglow, Sahara Nagar Makhamalabad
Panchavati Nashik Maharashtra-422003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1611

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Jyoti Yogesh Sanap, **Advocate**
Sh. Yogesh Shivaji Sanap
B-7, Sai Shraddha Apt. Saihyadri nagar CIDCO,
Nashik Maharashtra-422009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1612

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Deshpande Sailee Akshay, **Advocate**
Sh. Akshay
1532, Utpat Lane, Tal.Pandharpur Distt.Solapur
Maharashtra-413304

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1613

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gigani Rahematullah, **Advocate**
Sh. Mohammed Saleem
H.NO.7-3-528, Sai Nagar near Khoja Colony
Nanded Maharashtra-431604

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1614

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manohar Madhukar Mahajan, **Advocate**
Sh. Madhukar Parshuram Mahajan
Plot No.12, Ashok Nagar Om Nagar Chumukale
Dutt Mandir At.Post Tal. Erandol Distt. Jalgaon
maharashtra-425109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1615

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Devidas Kutwad, **Advocate**
Sh. Devidas Tulshiram Kutwad
Prayag Niwas, Vishal Nagar Latur Maharashtra-
413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1616

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bedre Dattatrya Subhashrao, **Advocate**
Sh. Bedre Subhash Devidas
Nagarsoga Road, Near Power House Ausa, Latur
Maharashtra-413520

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1617

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Rahatgaonkar Muktai Mukund, **Advocate**
Sh. Aniket Bhagat
B-202, Capriccio Society, Opp. Kohinoor Sweet
Mall, Datta Mandir Road Wakad, Pune
Maharashtra-411057

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1618

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Padmawati Yashwantrao Thorat, **Advocate**
Sh. Yashwant Tukaram Thorat
Keshavrao Thorat Chowk, Deoaligaon, Nashik
Road Maharashtra-422101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1619

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Syed Zakiuddin, **Advocate**
Sh. Syed Manzooruddin
H.No.1/15/46, Rauf Colony, Near Nehru
Bhawan, Buddilane Aurangabad Maharashtra-
431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1620

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Narendra Rammurti Pandey, **Advocate**
Sh. Rammurti Rajnayaran Pandey
Flat No.701-702, Jay Gurudev Bhavan,Co.Op.
Housing Society, Ayyappa Temple Road, LIC
Colony, Borivali West Mumbai Maharashtra-
400103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1621

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Brijesh Kumar Upadhyay, **Advocate**
Sh. Satishchandra Upadhyay
Ekta CHS, Flat No.13, Bldg No.19, Sector-6,
Ghansoli, Navi Mumbai Maharashtra-400701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1622

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gaikwad Bhaurao Manikrao, **Advocate**
Sh. Manikrao
Yashoda Nivas, H.NO.1-23-76, Nalanda nagar, Air
Port, Nanded Tq and Distt. Nanded Maharashtra-
431605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1623

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bipin Brijlal Agrawal, **Advocate**
Sh. Adv. Dwarkadas brijlal Agarwal
Plot No.29, Ashok Nagar, Near Water Tank,
Jamunagiri Road, Dhule Tal.Distt; Dhule
Maharashtra-424001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1624

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijay U.Singh, **Advocate**
Sh. Umashankar Singh
B-1009/10, Trimurti Apt. CHS Ltd. Trimurti
Lane, Mamletdarwadi Road Malad, West Mumbai
Maharashtra-400064

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1625

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arvind Naganthrao Dongaonkar, **Advocate**
Sh. Hamand Nagath Ganpatrao
Keshavkunj Banglow No. T-13, T 14, Dasmesh
Vihar Co.Op.Society Deva Nagari Shahnoorwadi
Aurangabad Maharashtra-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1626

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manoj Sudhakar Mendulkar, **Advocate**
Sh. Sudhakar Janardhan Mendulkar
Thakur Tower, Hanuman Lane, Sitabuldi, Nagpur
Maharashtra-440012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1627

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adv. Shriram Anilrao Dhote , **Advocate**
Sh. Shri Anil Madhavrao Dhote
Near Tahsil Office, Ward No. 1, Saoner Tah.
Saoner, Distt- Nagpur Pin:- 441107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1628

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prabha Jacob Nainan , **Advocate**
Sh. P.A. Nainan
17/144, Unnat Nagar-2, M.G.Road, Goregaon
(W), Mumbai- 400104.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1629

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Geeta Narayanrao Karmalkar, **Advocate**
Sh. Narayanrao Pandurangrao Karmalkar
Saikrupa Niwas, Deshpande Galli, Dhondipura,
Beed-431 122 Maharashtra

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1630

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Komal Mohan Pardeshi, **Advocate**
Sh. Mohan Pardesh
I-304, Mahalaxmi, CHSL, P.B>Road, Near
Doordarshan Worli, Mumbai Maharashtra-
400030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1631

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Baburao, **Advocate**
Sh. Champatrao Rajaram Kalyankar
Nawa Mondha, Hingoli Tq and Distt.Hingoli
Maharashtra-431513

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1632

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Pratibha Laxman Patil, **Advocate**
Sh. Laxman K.Patil
Flat No.002/A, Wing, G.R>.Floor, Sainath CHS
Ltd, P.G.Marg Malad West Maharashtra-400064

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1633

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Jyoti P Bhatt, **Advocate**
Sh. Prakash.M.Bhatt
A/603 Windsor Court Raheja Reflection Thakur
village Kandivali Mumbai 400101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1634

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Peadeep Kumar Pardeshi, **Advocate**
Sh. Lt.Sh. Lallo Shankar Pardeshi
11 Poornima CHS LTD Colaba Mumbai 400005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1635

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shivaji Yashwant Chaugule, **Advocate**
Sh. Lt.Yashwant Krishna Chaugule
501 A Regalai Deshmukh Residency Behind Patel
Samaj Hall Borivale Mumbai-400066

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1636

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ghayal Ravindra Vikram, **Advocate**
Sh. Ghayal Vikram Kisan
Pannalal Nagar Paithan Tq Paithan Dist
Aurangabad Maharashtra- 431107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1637

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Surate Kalindi Dhondiba, **Advocate**
Sh. Nitin Mahalingayya Swami
117/85, Uma Nagri Murarji Peth Solapur
Maharashtra-413002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1638

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prabhakar Nathrao Nagargoje, **Advocate**
Sh. Nathrao Sheshrao Nagargoje
Near Vithal Rukhmini Mandir, Anand Nagar,
Ambajogai, Tehsil-Ambajogai, Distt. Beed
Maharashtra-431517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1639

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Habib, **Advocate**
Sh. Shaikh Chand
H.No.3-10-2, 2nd Floor, Geeta Sadan,
Manzurpura, Tq and Distt. Aurangabad
Maharashtra-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1640

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhaiyasaheb Bhimrao Sonwane, **Advocate**
Sh. Bhimrao Vitthalrao Sonwane
Prashant Nagar, Ambajogai, Distt.Beed
Maharashtra-415117

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1641

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Samrat Prakash Desai, **Advocate**
Sh. Prakash Dattajirao Desai
H.No.984, Tathastu, Kasai-Dodamarg, Keliche
Temb, Tal-Dodamarg, Distt.Sindhurg
Maharashtra-416512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1642

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pandurang Nilkanthrao Deshmukh, **Advocate**
Sh. Nilkanthrao Manikrao Deshmukh
Near Old Grampanchyat At.Post Tq. Sengaon
Maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1643

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mahesh Suresh Laud, **Advocate**
Sh. Suresh Shamrao Laud
Row House B/4, Shreenath Hermitage,
Someswarwadi, pashan Pune Maharashtra-
411008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1644

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shinde Sachin Sambhajirao, **Advocate**
Sh. Shinde Sambhajirao Nathbuva
13, Ramraksha Vastu, Laxminagar, Phaltan Tal-
Phaltan, Distt.Satara Maharashtra-415523

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1645

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dwivedi Vimlendu Kumar Mataprasad, **Advocate**
Sh. Lt. Mataprasad Dwivedi
Flat No.401, A Wing, Bharat Vendant Done, Lane
Achole Road, Nallasopara East Palghar
maharashtra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1646

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Tripathi Krishnadeo Radheshyam, **Advocate**
Sh. Radheyshyam Tripathi
Flat No.F/403, F Wing, Salasar Apartment Taki
Road, Nallasopara East Takuka Vasai
Distt.Palghar Maharashtra~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1647

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Aruna Abhimanji Punwatkar, **Advocate**
Sh. Abhimanji Punwatkar
Baid Layout Wardha Maharashtra-442001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1648

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dheple Vijay AnijRam, **Advocate**
Sh. Dheple AnjiRam Piraji
House No.2-3-416, Laxmi Niwas Anguribag,
Aurangabad Maharastra-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1649

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramdas Kalu Tambe, **Advocate**
Sh. Lt.Kalu Bhoru Tambe
33/244, Dahisar Sneha Sagar CHS Ltd. S.N.
Dubey Dahisar East Mumbai Maharashtra-
400068

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1650

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KASLIWAL RAJENDRA PUNAMCHand, **Advocate**
Sh. KASLIWAL PUNAMCHand BHIKCHand
KASLIWAL LANE CHandWAD TAL CHandWAD
DIST NASHIK MAHARASHTRA-423101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1651

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BABULAL GOTHWAL, **Advocate**
Sh. KACHRUSINGH GOTHWAL
C/O SHRI KISHOR CHOTIYA PLOT NO 51 N-3
CIDCO AURANGABAD MAHARASHTRA-431003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1652

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAJPUT DINKAR RAMSING, **Advocate**
Sh. RAMSING
AT POST TAVSHIGAD TA LOHARA
OSMANABAD MAHARASHTRA-413604

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1653

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Vaishali Satish Bandishti, **Advocate**
Sh. Satish Shankar Bandishti
182 Ghorpadi Goan Near Devi Mandir PUNE
MAHARASHTRA-411001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1654

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KOMALKUMAR PUSHPASHEEL RANE, **Advocate**
Sh. PUSHPASHEEL VAMANRAO RANE
PLOT NO 50 B'WARD MANGESHKAR NAGAR
NEAR G.K.G COLLEGE KOLHAPUR
MAHARASHTRA-416012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1655

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRABHAKAR GANPAT SAWANT, **Advocate**
Sh. GANPAT BALU SAWANT
at post vavarle tal khalapur dist raigad
MAHARASHTRA-410203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1656

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sudhir Manohar Dhoble, **Advocate**
Sh. Manohar
137 'bodkenagar', Behind hotel ashiyanaA. P. T.
Junnar PUNE MAHARASHTRA-410502

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1657

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. CHETANKUMAR RATANLAL PandE, **Advocate**
Sh. RATANLAL
Flat No 303 B wing plot No 8 8A Krishna Tower
Sector 9 Khanda Colony New Panvel-w RAIGAD
MAHARASHTRA-410206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1658

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.GAZALA SHARIF SAYYAD, **Advocate**
Sh. SHARIF AJIJ SAYYAD
MUJAWAR COLONY KARAD TAL ~ KARAD
SATARA MAHARASHTRA-415110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1659

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SURESH UTTAMRAO MULE, **Advocate**
Sh. UTTAMRAO SOPANRAO MULE
Kakade Plot Shahu Nagar Near N.P. School No.
17 OSMANABAD MAHARASHTRA-413501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1660

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MANGESH FAKIRAJI BHARADKAR, *Advocate*
Sh. FAKIRAJI DAGOJI BHARADKAR
GOKUL NAGAR WARD NO. 23 GADCHIROLI
MAHARASHTRA-442605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1661

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nilesh Chandrakant Doke, **Advocate**
Sh. chandrakant shivram doke
shubhashree tanaji nagar opp vittal mandir link
road chinchwad PUNE MAHARASHTRA-411033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1662

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Manisha Sampat Pawar, **Advocate**
Sh. Sampat Pawar
G-4/101 Shree Ganesh CHS.Ltd. Sector-9 Near
Bombay City School Gharonda Ghansoli Navi
Mumbai THANE MAHARASHTRA-400701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1663

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Priti Khobragade, **Advocate**
Sh. Manish
127/8 Telangkhedi Layout Ramnagar Nagpur
Near Agresen Bhawan NAGPUR
MAHARASHTRA-440033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1664

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Surekha A Kolhe, **Advocate**
Sh. Arjunrao Kolhe
B 604 Lalwani Vastu Sakore Nagar Viman Nagar
PUNE MAHARASHTRA-411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1665

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. UPENDRA HARIBHAU SUMANT, **Advocate**
Sh. HARIBHAU
1619, KASBA PETH VAIRAG SOLAPUR
MAHARASHTRA-413402

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1666

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. prakash dattatrya tompe, **Advocate**
Sh. dattatrya tompe
A7 mantri nagar malegaon road, bhawsar
chowk taroda naka Nanded MAHARASHTRA-
431605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1667

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRAVIN SINGH, **Advocate**
Sh. SUBEDAR SINGH
CHHABHAIYA CO-OP HSG SOCIETY LTD A-4
Flat No 001 Near Big Bazaar Kapurbawdi Agra
Road THANE MAHARASHTRA-400607

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1668

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Anita Mahesh Sutar, **Advocate**
Sh. Mahesh Sutar
100 A Sutar Building Near Mhatoba Mandir
Kothrud PUNE MAHARASHTRA-411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1669

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vinayak Sakharam Dike, **Advocate**
Sh. Sakharam
30 Pratapganj Peth Satara MAHARASHTRA-
415002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1670

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sandip Suresh Sankpal, **Advocate**
Sh. Suresh
Greenvilla CTS No 168 B Yadogopal Peth Satara
MAHARASHTRA-415002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1671

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Laxmikant Vasantrao Aghor, **Advocate**
Sh. Vasantrao
21 Pratapganj Peth Goraram Mandir Satara
MAHARASHTRA-415002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1672

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VRUNDA PRASAD KARandE, **Advocate**
Sh. PRASAD KARandE
714 Ganesh Peth Dhor Galli opp Pravin Masale
Pune City MAHARASHTRA-411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1673

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ZafarKhalid Khan, **Advocate**
Sh. Mohammad Sharif Khan
Dutt Mandir Road Balaji Ward Ballarpur
CHandRAPUR MAHARASHTRA-442701

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1674

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GAIKWAD AVINASH PandURANG, **Advocate**
Sh. GAIKWAD PandURANG AMBADAS
AT POST NIMGAON (MAGAR'S) TAL
MALSHIRAS DIST SOLAPUR MAHARASHTRA-
413113

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1675

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mandar Kirtikumar Narwane, **Advocate**
Sh. Kirtikumar Sambappa Narwane
Flat no.B4 Gurang Residency Manaji Nagar
Narhe Pune Next to Sinhagad Art and Commerce
College Narhe Landmark Back side of Bank Of
Maharashtra narhe branch PUNE
MAHARASHTRA-411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1676

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MAHBOOB KHAN MUSTAFA KHAN, **Advocate**
Sh. MUSTAFA KHAN
PAOWER LOOM ROAD MONDHA BASMAT
HINGOLI MAHARASHTRA-431512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1677

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. YASHWANT GANPATRAO KHOKE, *Advocate*
Sh. GANPATRAO JAGNNATH KHOKE
SHIVAJI NAGAR KARNAL CHOWK RAJURA
CHANDRAPUR MAHARASHTRA-442905

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1678

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VOHRA IDRIS MOHAMMEDALI, **Advocate**
Sh. VOHRA MOHAMMEDALI RAJABALI
1256 MG ROAD TAPAL NAKA, PANVEL NAVI
MUMBAI RAIGAD MAHARASHTRA-410206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1679

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.DHANASHRI AKARAM CHAVAN, **Advocate**
Sh. AKARAM GANPATI CHAVAN
1822 A WARD TATAKADIL TALIM ROAD
SHIVAJI PETH KOLHAPUR KOLHAPUR
MAHARASHTRA-416012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1680

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.ANUPAMA ANIL WAYCHAL, **Advocate**
Sh. ANIL ASHOK WAYCHAL
S3 LifeStyle Soc Flat no F 701 Near Kunal Icon
Shivar Chowk Pimple Saudagar PUNE
MAHARASHTRA-411061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1681

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.MUDALIAR GEETA CHELLAN, **Advocate**
Sh. CHELLAN MUDALIAR
Plot No. 11 Line J Room No. 7 Road No. 8
Baiganwadi Govandi Mumbai MAHARASHTRA-
400043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1682

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NITIN NAMDEV JADHAV, **Advocate**
Sh. NAMDEV GULABRAO JADHAV
AT SHINDEWADI POST KHUNTE PHALTAN
SATARA MAHARASHTRA-415523

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1683

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHRIRAM KALYANRAO KAWADE, **Advocate**
Sh. KALYANRAO VITTHAL KAWADE
Kumudraje Nagar Behind Police Line
Nishigandha Building Osmanabad
MAHARASHTRA-413501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1684

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VIKAS S. POTGHAN, **Advocate**
Sh. SURESH KESHAV POTGHAN
'Parvati Niwas' Plot No. 124 Sector No. 20
Krushnanagar Pradhikaran Chinchwad PUNE
MAHARASHTRA-411019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1685

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BASWESHWAR NAGNATH BHALKE, **Advocate**
Sh. NAGNATH BASWANT BHALKE
OM NAGAR SHIV PARVATI SADAN DEGLUR
ROAD UDGIR DIST-LATURMAHARASHTRA-
413517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1686

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRAMOD KESHAVRAO TIDKE, **Advocate**
Sh. KESHAVRAO JAYVANT TIDKE
ANNABHAU SATHE CHOWK WADWANI BEED
MAHARASHTRA-431144

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1687

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PREMKUMAR MADHUKAR DHAGADI, **Advocate**
Sh. MADHUKAR
AT CHORIYA LAYOUT GANESHPUR HANUMAN
MandIR ROAD PO PALSONI TQ WANI DIST
YAVATMAL MAHARASHTRA-445304

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1688

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DINESH BHOIR, **Advocate**
Sh. SURESH
HOUSE NO 447 KARAVE VILLAGE NEAR MARI
AAI MATA TEMPLE VITTHAL RUKHAMINI
TEMPLE ROADNERUL NAVI MUMBAI THANE
MAHARASHTRA-400706

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1689

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHRIRAM GOPAL DESHPandE, **Advocate**
Sh. GOPAL MARTand DESHPandE
H NO 2107 LANE NO 6 NEAR OLD AMALNER
STand DHULE TAL DIST DHULE
MAHARASHTRA-424001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1690

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAVI SUBASH P RATTESAR, **Advocate**
Sh. SUBASH NARSINGLAL RATTESAR
FLAT NO.13 BUILDING NO.1 SURYA
COOPERATIVE HOUSING SOCIETY LTD. SECTOR
3 VASHI NAVI MUMBAI THANE-400703

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1691

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ASHOK KUMAR JAISWAR, **Advocate**
Sh. RAMKHELAWAN JAISWAR
FLAT NO 2304 23RD FLOOR BLDG NO 5B
MHADA SANKOOL GIRNIKAMGAR NEW HINDU
MILL COLONY FERBUNDER MUMBAI
MAHARASHTRA-400013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1692

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SUNITA PRADEEP DEVI, **Advocate**
Sh. PRADEEP KLYandAS DEVI
DATTA PETH KARMALA TAL KARMALA DIST
SOLAPUR MAHARASHTRA-413203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1693

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AMAR DEVIDAS MUNDE, **Advocate**
Sh. DEVIDAS RAMRAO MUNDE
Flat No. 03 1st Floor Shardul Building Chavan
nagar Dhayari Sinhgad Road Pune
MAHARASHTRA-411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1694

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHEKHAR MORESHWAR PARATE, **Advocate**
Sh. MORESHWAR ANandRAO PARATE
House No. 196/B Bhide Galli Haldewada Behind
Rajvilas Talkies Mahal NAGPUR
MAHARASHTRA-440032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1695

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ratan Kisan Icham, **Advocate**
Sh. Kisan Icham
village Bhavali bu Bhavali Bu. Tal Igatpuri
NASHIK MAHARASHTRA-422402

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1696

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Shobha Shantaram Pawar, **Advocate**
Sh. Shantaram Yeshwant Pawar
Building No.101 Room No. 3031 Sant
Dyaneshwar Marg Near Dominic Savio
SchoolPantnagar Ghatkopar (East) MUMBAI
SUBURBAN MAHARASHTRA-400075

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1697

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Vandana P. antaraS Santara, **Advocate**
Sh. Patit Paban Santara
C 403 Shree Rajlaxmi CHS Ltd., Padma Nagar
Chikuwadi Borivali West MUMBAI
MAHARASHTRA-400092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1698

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Salunke Arvind Namdeo, **Advocate**
Sh. Salunke Mamdeo Rambhau
At Chopadaj Post Waki Tal Baramati PUNE
MAHARASHTRA-412309

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1699

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhosale Arun Raghu, **Advocate**
Sh. BHOSALE RAGHU MARUTI
B-11/12, Vinay Vasant Housing Society
Janawadi PUNE MAHARASHTRA-411016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1700

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NandKISHOR TUKARAM GAWandE, **Advocate**
Sh. TUKARAM SHIVBAJI GAWandE
AT PRESENT SWARAJ COLONY DALIMBI VIHIR
CIVIL LINE WASHIM MAHARASHTRA-444505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1701

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Pratibha Namdeo Hagawane, **Advocate**
Sh. Namdeo
Mahadeo Niwas Sopan Shinde Wada Pimprigaon
PUNE MAHARASHTRA-411017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1702

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prakash, **Advocate**
Sh. Namdev
Gatt No-987 Newalemala Chikhali Pune
MAHARASHTRA-412114

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1703

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SUVIDYA SHRIPAD TAMBOLI, **Advocate**
Sh. SHRIPAD
5098, NEAR BARATOTI KARANJA MALIWADA
AHMEDNAGAR MAHARASHTRA-414001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1704

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Madan Krishna More, **Advocate**
Sh. Krishna Dhanaji More
House No. 3510 Deshmukh wadi
Subhashchandra Bose Road Pachora Sub.Dist
Pachora JALGAON MAHARASHTRA-424201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1705

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Nishigandha Kadu, **Advocate**
Sh. Nanasaheb Kadu
43, Survey Layout Behind Chota tajbagh
NAGPUR MAHARASHTRA-440024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1706

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NAVNEET SHALIGRAM BHOJANE, **Advocate**
Sh. SHALIGRAM BHOJANE
7/404 Vastu Anand CHS Parsik Nagar
Kharegaon Kalwa Thane (W) MAHARASHTRA-
400605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1707

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHINGARE RAJENDRA RAOSAHEB, **Advocate**
Sh. SHINGARE RAOSAHEB KISAN
AP ANandGHAN JUNCTION INDAPUR PUNE
MAHARASHTRA-413114

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1708

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.MHASKE NIRMALA AMBADAS, **Advocate**
Sh. KAKADE RAHUL BHAGWAN
CHandRAMANI NAGAR AMRAI BARAMATI
PUNE MAHARASHTRA-413102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1709

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manawar Azam Khan, **Advocate**
Sh. M. Mustafa Khan
E 4 Flat No. 17 Spaghetti Sector - 15 Kharghar
Navi Mumbai RAIGAD MAHARASHTRA-410210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1710

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.CHARUSHEELA MOTIRAM JADHAV, **Advocate**
Sh. PANKAJ BHAGWANTRAO TALE
Flat No. 11 Second Floor Harshal Residency
Pmpri Chinchwad Link Road Chinchwad Pune
MAHARASHTRA-411033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1711

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SUJATA VINAYAKRAO KHORGADE, **Advocate**
Sh. VINAYAKRAO TUKARAMJI KHORGADE
FLAT NO 302/A DECENT SANKALP NEAR
DESHMUKH LAWN SHEGAON RAHATGAON
ROAD AMRAVATI MAHARASHTRA-444604

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1712

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BHEEM SHRIRAMRAO GHOBAL, **Advocate**
Sh. SHRIRAMRAO BHIVAJI GHOBAL
AT POST KRANTINAGAR GANGAKHED TQ
GANGAKHED DIST PARBHANI MAHARASHTRA-
431514

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1713

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Jayashree Pandharinath Choudhary, **Advocate**
Sh. PandHARINATH CHAUDHARY
S.NO 80 VANSHAJ'S CO OP SOC D WING FLAT
NO 1 MUNDHWA PUNE MAHARASHTRA-
411036

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1714

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Murlidhar Bhikaji Kale, **Advocate**
Sh. Bhikaji Baburao Kale
Flat No. 703. D-Wing. Plot No. 25 Greenscape
Royale Co-Op. Hsg. Society. Sector-7 7th Floor.
Kamothe. Navi Mumbai. RAIGAD
MAHARASHTRA-410209

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1715

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Jayshree Nilesh Shinde, **Advocate**
Sh. Nilesh Bapurao Shinde
B-204,Sai Comforts Old Kate Pimple Road.
Pimpri Waghere PUNE MAHARASHTRA-411017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1716

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MANGESH HUMANE, **Advocate**
Sh. MADHUKAR HUMANE
Flat No. 1 B Wing Aakashganga NN CHS Ltd. Plot
No. 6 NNP Colony Goregaon east MUMBAI
SUBURBAN MAHARASHTRA-400065

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1717

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NARESH RAMDAS MORE, **Advocate**
Sh. RAMDAS MAROTI MORE
AT SHIVAJI NAGAR PO TQ DIGRAS DIST
YAVATMAL MAHARASHTRA-445203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1718

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Premlal Krishnang, **Advocate**
Sh. Krishnan Kuniyath
Flat No. 1502 boulevard 4 the Address LBS Marg
Ghatkopar West opp R City Mall MUMBAI
MAHARASHTRA-400086

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1719

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.PRITI PRAKASH PARAB, **Advocate**
Sh. PRAKASH DHURAJI PARAB
Flat No 701 7th Floor Om Arcet Tower Plot No
88 89 Sector 08 Kopar Khairane Navi Mumbai
MAHARASHTRA-400709

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1720

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Smita R Chiplunkar, **Advocate**
Sh. Rahul R Chiplunkar
601 a wing bldg no 59 s g barve marg nehru
nagar kurla east mumbai MAHARASHTRA-
400024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1721

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VASANTRAO ANandARAO PAWAR, **Advocate**
Sh. ANandARAO
AT /POST -BETAWAD TAL SHINDKHEDA DIST
DHULE MAHARASHTRA-425403

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1722

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.shilpa Babulal Chopra, **Advocate**
Sh. Babulal Pannalal Chopra
A1-1003 gaganVihar Chs Ltd Gangadham
Chowk Market yard near meghdhoot hotel pune
MAHARASHTRA-411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1723

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sudhir Vasant Deshpande, **Advocate**
Sh. VASANT VASUDEV DESHPande
Near Shankarrao Mohite Patil Bank At. Post.
Taluka. Malshiras Dist. Solapur MAHARASHTRA-
413107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1724

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chandrakant Vithlani, **Advocate**
Sh. Mathuradas
B-6. Sagar c.h.s.ltd. Near Panchamurth
Restaurant Galli. Bazar Ward. Virar East. Dist
Palghar MUMBAI SUBURBAN MAHARASHTRA-
401305

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1725

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BHAGWAN, **Advocate**
Sh. TATYARAO
5-14-34, BHIMNAGAR BHAUSINGHPURA
AURANGABAD MAHARASHTRA-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1726

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.PALVE SUVARNA ARJUN, **Advocate**
Sh. PALVE ARJUN RAOBA
FLAT NO 10 VIJAY VILAS SOC DINDORI ROAD
MHASRUL NASHIK MAHARASHTRA-422004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1727

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.KHADE SUPRIYA VIPIN, **Advocate**
Sh. PATIL ADAGONDA KALAGONDA
PLOT NO. 24 14TH LANE LAXMI ROAD
MADHUBAN COLONY JAYSINGPUR KOLHAPUR
MAHARASHTRA-416101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1728

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NARENDRA KUMAR SINGH, **Advocate**
Sh. TRIBHUWAN PRASAD SINGH
A-302, SUN NIDHI PARK BEHIND FIRE BRIGADE
VASAI NALASOPARA LINK ROAD
NALASOPARA(E) THANE MAHARASHTRA-
401209

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1729

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MADHUKAR PandURANG BODKE, **Advocate**
Sh. PandURANG BODKE
27/1867 MHB COLONY, ABHYUDAYA NAGAR
KALACHOWKI MUMBAI MAHARASHTRA-
400033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1730

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kadari Ebrahim Usman, **Advocate**
Sh. Usman
At Dabka Post Turori Tq.Umarga OSMANABAD
MAHARASHTRA-413606

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1731

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SAYED ASHFAK ABDUL KADAR KAZI, **Advocate**
Sh. ABDUL KADAR ABDUL LATIF KAZI
H NO 116 108 E WARD NEAR MINARA MASJID
PUNE MAHARASHTRA-410401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1732

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dheerendra Kumar Singh, **Advocate**
Sh. TRIBHUWAN PRASAD SINGH
B 104 Sukh Shanti CHS Ltd. Building No. 25
MHADA Colony Chandivali Sakinaka andheri
East MUMBAI MAHARASHTRA-400072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1733

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.NAZNEEN REHMAN MEMON, **Advocate**
Sh. REHMAN MEMON
701 7TH FLOOR SAGAR DRASHTI CHS LTD OPP
OLD PETROL PUMP NEXT TO NEW SHAHI
HOTEL MIRA BHAYENDAR HIGHWAY ROAD
MIRA ROAD THANE MAHARASHTRA-401107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1734

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.NITNAWARE SMITA VIJAY, **Advocate**
Sh. HEMANT PRADIP GORE
SHOP NO 12 ARTI APARTMENT OPP KRISHNA
MARRAIGE HALL MORYA NAGARI ASHELE
GAON ULHASNAGAR THANE MAHARASHTRA-
421004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1735

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ajinath Raghunath Shinde, **Advocate**
Sh. Raghunath Kisan Shinde
At. Post. Kamone Tal. Karmala Dist. Solapur
MAHARASHTRA-413203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1736

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. sachin prakash jadhav, **Advocate**
Sh. prakash
room no 704 c wing balaji complex pura pada
agashi road virar west THANE MAHARASHTRA-
401301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1737

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vidyasagar Sakhare, **Advocate**
Sh. Bhagwanrao Sakhare
1304 Manish Tower Jp Road Four bungalows
andheri west MUMBAI SUBURBAN
MAHARASHTRA-400053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1738

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.RUPALI DASHARATH PATIL, **Advocate**
Sh. RAVINDRA
421 BUILDING NO.3 MANGESHI PRASAD
BUILDING HIGH WAY ROAD GAIKAR PADA
KALYAN WEST THANE MAHARASHTRA-421301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1739

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Nivedita Shripad Pendse, **Advocate**
Sh. Manoj
03 parma apartment barrage road near sagar
ganga apartment badlapur west THANE
MAHARASHTRA-421503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1740

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SOPHIYA PRAKASH KANEKAR, **Advocate**
Sh. Prakash
Flat no G-3 Ganga complex old Subhedar layout
Sharda sq NAGPUR MAHARASHTRA-440024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1741

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAHUL PRAKASHRAO NARULE, **Advocate**
Sh. PRAKASHRAO KRISHNAJI NARULE
RAMPURI WARD CAMP AREA GADCHIROLI
MAHARASHTRA-442605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1742

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Khurshid Altaf Hussain Shaikh, **Advocate**
Sh. Jawahar Ali
Flat 4A/404 Patliputra Gulmohar Valley CHSL
Link Road Oshiwara MUMBAI SUBURBAN
MAHARASHTRA-400102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1743

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PATHAN MAJAHARKHAN HAKKANIKHAN, **Advocate**
Sh. HAKKANIKHAN
NEAR LOKSEVA ENGLISH SCHOOLSAMBHAJI
NAGAR KHADGAON RAOD LATUR
MAHARASHTRA-413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1744

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Manjusha Mandar Gurjar, **Advocate**
Sh. Bapurao Dattatray Kulkarni
F No. 1 Samruddha Residency Ram Nagar Near
Day Care School Indira Nagar NASHIK
MAHARASHTRA-422009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1745

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. HARISHCHandra SHRIRAM SONKAR, **Advocate**
Sh. SHRIRAM SONKAR
BLOCK NO C09 PLOT NO 67 SANKALP CHS LTD
S V P NAGAR MHADA FOUR BUNGLOW
andHERI WEST MUMBAI MAHARASHTRA-
400053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1746

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SWATI PRADEEP LONDHE, **Advocate**
Sh. PRADEEP
Aristocrat Society Building D Flat No 101
Lullanagar PUNE MAHARASHTRA-411040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1747

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Suresh Annaji Bhosale, **Advocate**
Sh. ANNAJI BABAJI BHOSALE
2 B Siddhivinayak Vihar Near Wonder City
Katraj PUNE MAHARASHTRA-411046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1748

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHITAL SHANTINATH ROTE, **Advocate**
Sh. SHANTINATH BHUPAL ROTE
652 E WARD SHAHUPURI 2ND LANE BUSINESS
HOUSE FLAT NO F5 SECOND FLOOR KOLHAPUR
MAHARASHTRA-416001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1749

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ASHOK LADAKYA JADHAV, **Advocate**
Sh. LADAKYA YESU JADHAV
11 KOSHTI CHAWL SAMARTH NAGAR
BHandUP WEST MUMBAI MAHARASHTRA-
400078

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1750

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AMIT TRYAMBAKRAO SONAWANE, **Advocate**
Sh. TRYAMBAKRAO GANGADHAR SONAWANE
KOSHTI LANE NEAR CITY POLICE STATION
SWATANTRYA CHOWK AHMEDNAGAR
MAHARASHTRA-422605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1751

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.JAYASHREE MAHESH GORE, **Advocate**
Sh. MAHESH
SF3 VIPUL SHRUSHTI APARTMENT 15/2B
RAVIWAR PETH SATARA MAHARASHTRA-
415001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1752

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vilas Bhalchandra Tandel, **Advocate**
Sh. Bhalchandra Triambak Tandel
flat no- 102 plot no 55 bhalchandra co-op
society sector 44a landmark near potdar school
nerul (west) navi mumbai. THANE
MAHARASHTRA-400706

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1753

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MANIK VAIJANATHRAO PACHLING, **Advocate**
Sh. VAIJANATHRAO
PACHLING WADA MARATHA GALLI MUDKHED
TALUKA MUDKHED Nanded MAHARASHTRA-
431806

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1754

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VIRENDRA SHANKARRAO SHIVPUJE, **Advocate**
Sh. SHANKARRAO BHIMANNA SHIVPUJE
HOUSE NO. 1-17-334 KAILASH NAGAR
Nanded MAHARASHTRA-431605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1755

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GIRISH ASHOK PAWAR, **Advocate**
Sh. ASHOK KISAN PAWAR
B-3 SITARAM CHAMBERS PETH PHATA
PANCHAVATI NASHIK MAHARASHTRA-422003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1756

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GIRANJE DEELIP ADINATH, **Advocate**
Sh. GIRANJE ADINATH KHandU
AT and POST BHIGWANTAL INDAPUR DIST
PUNEMAHARASHTRA-413130

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1757

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arvind Kewalchand Sonigra, **Advocate**
Sh. Kewalchand Sultanmal Sonigra
Sr. No. 67B Road No. 14 Bhairav Nagar Dhanori
Pune MAHARASHTRA-411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1758

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Neelima Gohad, **Advocate**
Sh. Vilas Ganesh Gohad
Plot No 57 Manovandana Rakshalekha Society
Dhankawdi PUNE MAHARASHTRA-411043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1759

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.VandANA M. GUPTA, **Advocate**
Sh. SURENDRA KUMAR GUPTA
FLAT NO. C-6 SHREE SAIDHAM CHS LTD
DONGARPADA. HIRA VIDYALAYA ROAD
VILLAGE VIRAR WEST. THANE MAHARASHTRA-
401305

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1760

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Sadaf Sagir Sayed, **Advocate**
Sh. Abdul Aleem Shaikh
796 Dastur Meher Road Camp Pune
MAHARASHTRA-411001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1761

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SONALI SACHIN JAIN, **Advocate**
Sh. SACHIN SAJAN JAIN
BUILDING NO. 7 FLAT NO. 304 TULIP
VARDHMAN GARDENS BHIWANDI ROAD OPP.
COLOR CHEM BALKUM THANE
MAHARASHTRA-400608

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1762

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Ashwini Sakharam Shinde, **Advocate**
Sh. Sakharam Chimaji Shinde
83/1 Gurudatta Nagar Near Snehal Apartment
Paud Road Kothrud Pune MAHARASHTRA-
411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1763

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Ratnamala Shivajirao Jadhav, **Advocate**
Sh. Shivajirao Ramchandra Jadhav
25 Shivratna Banglow Saptshrungi Coloney Old
Gangapur Naka Gangapur Road nashik
MAHARASHTRA-422013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1764

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SAYEED KHAN, **Advocate**
Sh. BISMILLAH KHAN
Advocate Sayeed Khan Near Central Bank
opposite House of Killekar chaprasipura Camp
Amravati MAHARASHTRA-444602

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1765

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.BHARTI KAILASKUMAR THAKER, **Advocate**
Sh. KAILASKUMAR THAKER
2/43. NARAN BAUG. SENAPATI BAPAT MARG.
MATUNGA ROAD WEST. MUMBAI
MAHARASHTRA-400016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1766

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ajay Shivajirao Nimbalkar, **Advocate**
Sh. Shivajirao Nanaso Nimbalkar
B1104 Valay S. No.81.1A Opp. SBI Sasanenagar
Branch Lane Hadapsar PUNE CITY
MAHARASHTRA-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1767

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohammed Hussain ansari, **Advocate**
Sh. Mukhtar Ahmed Ansari
PLOT NO.98.C.22. MALWANI VISHWASHNATI
CHS LTD. MALWANI MHADA MALAD WEST.
RSC.15 NEAR RAJ BUILDING MUMBAI
SUBURBAN MAHARASHTRA-400095

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1768

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ANIL BALIRAM PATIL, **Advocate**
Sh. BALIRAM POSU PATIL
17 FOURTH FLOOR DOORVANI CHS LTD PLOT
NO 3 SECTOR 6 CBD BELAPUR NAVI MUMBAI
THANE MAHARASHTRA-400614

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1769

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Kalpana Bhausahab Patil, **Advocate**
Sh. Shailendra Appa Patil
29-A, GAYATRI COLONY SHIRPUR DHULE
MAHARASHTRA-425405

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1770

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. prakash maruti gaikwad, **Advocate**
Sh. Marutirao Gaikwad
304 Bhimnagar Kondhave Dhavde Near ZP
School Tal. Haveli Dist. Pune MAHARASHTRA-
411023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1771

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. POONAM SURESH SONI, **Advocate**
Sh. NAKUL SOAN
PLOT NO. 7 THORANEY LAYOUT NEAR P.W.S
COLLEGE NAGPUR MAHARASHTRA-441501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1772

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sandip Vithal Ghenand, **Advocate**
Sh. Vithal Dnyanoba Ghenand
At Post Vadgaon Ghenand Tal Khed Dist Pune
MAHARASHTRA-410501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1773

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Darshan laxman Wathore, **Advocate**
Sh. LAXMAN MARIBA WATHORE
Jadhav Karle Complex 1st Floor Flat No. 104 s.
No. 1 Near Nanded City Nanded Gaon Pune
MAHARASHTRA-411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1774

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRAMOD ANNA KADAM, *Advocate*
Sh. ANNA KRISHNA KADAM
AT POST GOJUBAVI TALUKA BARAMATI
DISTRICT PUNE MAHARASHTRA-413102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1775

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.GEETA BAHGWandas BAJAJ, Advocate
Sh. BHAGWandas BAJAJ
FLAT NO. 11 2ND FLOOR ADIVALI CHS OPP.
SENT MARRY SCHOOL SECTOR 7
KOPARKHAIRNE NAVI MUMBAI THANE
MAHARASHTRA-400709

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1776

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Anagha Akshay Khandekar, **Advocate**
Sh. Akshay Balkrishna Khandekar
2/43, Near Ram Mandir Gaonbhag Ichalkaranji
KOLHAPUR MAHARASHTRA-416115

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1777

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ATHAR AHMAD KHAN, **Advocate**
Sh. ASAD ULLAH KHAN
SAGAR NAGAR FRIDAY BAZAR
CHAPRASHIPURA CAMP AMRAVATI
MAHARASHTRA-444602

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1778

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Keshav Narayan Aherr, **Advocate**
Sh. Narayan Vedu Aher
House No 229B Kasar Lane Near Viththal mandir
Ozar Mig Tal Niphad NASHIK MAHARASHTRA-
422007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1779

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. SEEMA RAMESH JAGTAP, **Advocate**
Sh. BALASAHEB PRALHAD BONG
386 SOMWAR PETH BARKE ALI PUNE
MAHARASHTRA-411011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1780

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Kiran Gopalrao Dhole, **Advocate**
Sh. Gopalrao Shyamrao Dhole
Care of B K Chede Maloo Layout Near Nagarjun
Colony Amravati University Campus Amravati
MAHARASHTRA-444602

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1781

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SYEDA RABIYA BEGUM SYED INAYAT ALI, **Advocate**
Sh. NASIR SHAIKH
PLOT NO 27 S T COLONY FAZALPURA
AURANGABAD MAHARASHTRA-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1782

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AWARI UMESH BALWANT, **Advocate**
Sh. AWARI BALWANT CHIMAJI
At/Post-Dhamangaon Awari Tal-Akole Dist-
Ahmednagar MAHARASHTRA-422601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1783

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Maheshkumar Puranlal Gupta, **Advocate**
Sh. Puranlal Chhotelal Gupta
Ratanganj Near Amardeep Kumkum Factory
Amravati MAHARASHTRA-444601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1784

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. OMPRAKASH SONAJI JADHAV, **Advocate**
Sh. SONAJI
MIRZA ORNATE FLAT NO.204 PLOT NO.8
SECTOR 11 TALOJA PHASE 1 PANCHYANand
NAGAR RAIGAD MAHARASHTRA-410208

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1785

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.KAVITA VITTHAL TATHE, **Advocate**
Sh. VITTHAL GANU TATHE
HOUSE NO 161/744 DEEP NIWASSANT
TUKARAM NAGAR PIMPRI PUNE
MAHARASHTRA-411018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1786

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arvindkumar Haribansh Jaiswar, **Advocate**
Sh. Haribansh C. Jaiswar
Room No.B/24 Naik Nagar Near Sion Railway
Station L.B.S. Marg Behind Hanuman Temple
Sion West Mumbai MAHARASHTRA-400022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1787

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AWADHESH R. MAURYA, **Advocate**
Sh. RAMLOLAK
18 SAINATH CHAWL SANJAY NAGAR GANESH
Mandal MEGHWADI JOGESHWARI EAST
MUMBAI SUBURBAN MAHARASHTRA-400060

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1788

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.MANISHA YASHAWANT DABHADE, **Advocate**
Sh. YASHAWANT MOTIRAM DABHADE
BHALCHANDRA BLDG A 1 WING 202 2ND
FLOOR BEHIND GAVDEVI DEPOT THANE W
MAHARASHTRA-400602

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1789

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vivekanand Bhagwanrao Deshmukh, **Advocate**
Sh. DESHMUKH BHAGWAN GOVINDRAO
Flat No. A3 Nupur Apartment Near Jawahar
Police Station Opp. Adinathnagar Garkheda
Aurangabad MAHARASHTRA-431005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1790

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sanjaykumar Bhagwatrao Bhosale, **Advocate**
Sh. Bhagwatrao Madhavrao Bhosale
Plot No.97 Yamuna Parvati New Shuddhodhan
Housing Society Behind Mayur Park Harsool
AURANGABAD MAHARASHTRA-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1791

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PALLAVI PUNDALIK SHINDE, **Advocate**
Sh. Pundalik Sambhaji Shinde
Ho. No. 75/3/5 Jyotibanagar Kalewadi Pune
MAHARASHTRA-411017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1792

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Pimpalkar Kirti Sudhir, **Advocate**
Sh. Sudhir Pimpalkar
Kohinoor Classic D Wing Bhau Patil Road
Bopodi PUNE MAHARASHTRA-411020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1793

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shahaji Vithal Deshmukh, **Advocate**
Sh. Vithal Shripati Deshmukh
At. Post. Tembhurni Tal. Madha Dist. Solapur
MAHARASHTRA-413211

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1794

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. HARISHCHandra KUMAR SOMESHWAR, **Advocate**
Sh. KUMAR SOMESHWAR
1/15 MHB COLONY KHERNAGAR BandRA EAST
MUMBAI MAHARASHTRA-400051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1795

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DATTA LAXMANRAO DHOBLE, **Advocate**
Sh. LAXMANRAO DHOBLE
H.NO.47 OPP.BABA PETROL PUMP MHADA
COLONY HIG BLDG NO.3 AURANGABAD
MAHARASHTRA-431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1796

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SHRADDHA PandURANG SHETYE, **Advocate**
Sh. PandURANG DHONDU SHETYE
401 C Joshi Arcade SUBHASHROAD NEAR
PHATAK HIGHSCHOOL RATNAGIRI
MAHARASHTRA-415612

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1797

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DHANRAJ SUKHADEORAO INGOLE, **Advocate**
Sh. SUKHDEORAO INGOLE
flat No 401 A/3 Panvelkar Homes Ambarnath
west Khuthawali THANE MAHARASHTRA-
421501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1798

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DESHPande MADHAVI SHRIKANT, **Advocate**
Sh. DESHPande SHRIKANT PRABHAKAR
FLAT NO F2 MALATI APARTMENT 1497/1 B
WARD GULAB GALLI MANGALWAR PETH
KOLHAPUR MAHARASHTRA-416012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1799

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.RANJANA ANANTA DHIWAR, **Advocate**
Sh. Ananta Dhondiba Dhiwar
At. Post. Kalwad Lohagoan Road S. No. 246 Opp.
Krishna Supar Market Pune MAHARASHTRA-
411032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1800

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. INGOLE YUVRAJ YESHWANT, **Advocate**
Sh. YESHWANT
DNYANRAJ NIWAS IN FRONT OF PARIMAL
SCHOOL VIVEKANand PURAM LATUR
MAHARASHTRA-413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1801

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SAYED SHAUKATALI KARIM, **Advocate**
Sh. KARIM
KHORI GALLI L D C C BANK LINE LATUR
MAHARASHTRA-413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1802

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Seema Raju Londhe, **Advocate**
Sh. Raju Bhusaheb Londhe
A-10 Suyash Garden Tandulwadi Road Baramati
Dist. Pune MAHARASHTRA-413102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1803

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Balasaheb Hanumant Jagtap, **Advocate**
Sh. HANUMANT DINKAR JAGTAP
705 D SOPAN NAGAR SASWAD TAL-PURANDAR
PUNE MAHARASHTRA-412301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1804

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Rupali Balkrishna Hagawane, **Advocate**
Sh. Balkrishna R. Hagawane
At. Post. Dehugaon Tal. Haveli Dist. Pune
MAHARASHTRA-412109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1805

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DHANRAJ WARLUJI KHOBRAGADE, **Advocate**
Sh. WARLUJI KHOBRAGADE
KRUSHN MandIR WARD BHandARA
MAHARASHTRA-441904

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1806

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SHILPA SUNIL BARGE, **Advocate**
Sh. SUNIL BARGE
C 10 AKSHAYNAGAR PHASE 1 VISHALNAGAR
PIMPLE NILAKH PUNE MAHARASHTRA-411027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1807

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RANJIT ATMARAM SAWANT, **Advocate**
Sh. ATMARAM DAULATA SAWANT
PLOT NO 10 SATYAMNAGAR NEAR
SANGAMNAGAR TAL DIST SATARA
MAHARASHTRA-415003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1808

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ATUL SUHKDEO SANAP, **Advocate**
Sh. SUKHDEO KASHINATH SANAP
N-42-VA1-26-6 SAWATA NAGAR CIDCO
NASHIK MAHARASHTRA-422008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1809

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.MEGHA ASHOK PEDRAM, **Advocate**
Sh. GIRISH GULAB WAGH
B-603 GLOXINA GREENS SOPAN BAUG Pune
MAHARASHTRA-411001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1810

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAMBHAU SHANKAR NAGARE, **Advocate**
Sh. SHANKAR MURLIDHAR NAGARE
FLAT NO 04 MANODAY APARTMENT
PUSHPANJALI COLONY RAJIV NAGAR NASHIK
MAHARASHTRA-422009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1811

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VIJAY DHAR DUBEY, **Advocate**
Sh. MATAPRASAD DUBEY
B/ 205 OM SAI ASHIRWAD CHS OSTWAL
NAGARI NALLASOPARA EAST DIST PALGHAR
THANE MAHARASHTRA-401209

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1812

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. UDAY BHAN MISHRA, **Advocate**
Sh. HARISH CHANDRA MISHRA
SHOP NO 21 SAI JYOTI APARTMENT OSTWAL
NAGARI CENTRAL PARK ROAD NALLASOPARA
EAST TALUKA VASAI DIST PALGHAR THANE
MAHARASHTRA-401209

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1813

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yogesh Bhagunathrao Gadekar, **Advocate**
Sh. Bhagunathrao Nana Gadekar
Ranjangaon road 34 chari Ap Tal Rahata
AHMEDNAGAR MAHARASHTRA-423107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1814

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SHAILA PANDURANG PAWAR, **Advocate**
Sh. PRAMOD SHIVAJI CHAVAN
2 SAMARTH GAJANAN HOUSING SOCIETY
SAHUPURI SATARA MAHARASHTRA-415002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1815

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.RASHMI ANAND CHALWADE, **Advocate**
Sh. ANAND CHALWADE
FLAT NO C 802 ARMY COLONY SECTOR 9
PLOT NO 6 NERUL EAST NAVI MUMBAI THANE
MAHARASHTRA-400706

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1816

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gayatri Ganesh Bhintade, **Advocate**
Sh. Ganesh Kailas Bhintade
321 Teacher Colony At. Post. Pisoli Tal. Haveli
Dist. Pune MAHARASHTRA-411060

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1817

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Jayshree Vilas Kute, **Advocate**
Sh. Vilas Ananta Kute
Flat No. 4 Second Floor Ganesh Siddhi
Apartment Sector No. 27 Plot No. 506 Pradhikarn
Nigdi Tal. Haveli Pune MAHARASHTRA-411044

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1818

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DHANRAJ DEVIDAS RANMAL, **Advocate**
Sh. DEVIDAS SITARAM RANMAL
AT.POST. BAHIROBAWADI TAL. KARJAT
AHMEDNAGAR MAHARASHTRA-414402

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1819

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Md. Afaq Adil Md. Ab. Razzaque, **Advocate**
Sh. MD. AB. RAZZAQUE
Flat no. 102 Sara Apartment Mominpura AKOLA
MAHARASHTRA-444001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1820

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.BHOSALE ASHA VINAYAK, **Advocate**
Sh. Bhosale Vinayak Dnyaneshwar
OM BUILDING JADHAV NAGAR IN FRONT OF
RAJ GARDEN SOCIETY VADGAON BKSINGHGAD
ROAD PUNE MAHARASHTRA-411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1821

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Abdul Wahab Ansari, **Advocate**
Sh. Mohammed Saleem
512/513. C1 Humera Park Pathanwadi Rani Sati
Marg. Malad East MUMBAI MAHARASHTRA-
400097

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1822

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.LATA PANDURANG SHINDE, **Advocate**
Sh. PANDURANG GANU SHINDE
B/202 HAFIZI HOUSE BEHRAM BAUG NAKA S
V ROAD JOGESHWARI WEST MUMBAI
SUBURBAN MAHARASHTRA-400102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1823

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DEEPAK HARKCHAND BHANDARI, **Advocate**
Sh. HARKCHAND PREMRAJ BHANDARI
AT.POST.BUVASAHEB NAGAR KARJAT TAL
KARJAT AHMEDNAGAR MAHARASHTRA-
414402

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1824

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pravin Ramdas Deokar, **Advocate**
Sh. Ramdas Sahebrao Deokar
Mahindra Nagar Near Sagar Chitra Mandir
Yashwant Krupa Tal. Karmala Dist. Solapur
MAHARASHTRA-413203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1825

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NILKANTH NAMDEO NICHAL, **Advocate**
Sh. Namdeo Tatoba Nichal
A/p-Kharsundi Tal-Atpadi SANGLI
MAHARASHTRA-415308

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1826

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.PAWAR KALPANA PRADIP, **Advocate**
Sh. PRADIP RAJARAM PAWAR
KALPADEEP 59 2C 1C SUDARSHAN COLONY
SAIDAPUR SATARA MAHARASHTRA-415002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1827

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SURESH DADUJI DHARMPAL, **Advocate**
Sh. DADUJI KHANDOJI KAMBLE
B/5 AVDHUT VIHAR AMBEGAON PATHAR
PUNE MAHARASHTRA-411046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1828

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jainodin Isaamodin Shaikh, **Advocate**
Sh. Isaamodin Gayasodin Shaikh
Building No.36 Room No.9 and 12 Sureshdada
Jain nagar Gendalal Mill JALGAON
MAHARASHTRA-425001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1829

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.MANJARI CHANDRAKANT DESHMUKH-PAWAR, **Advocate**
Sh. ABHIJIT CHANDRAKANT PAWAR
B-11 PRIYADARSHINI SOCIETY PANCHAVATI
PASHAN PUNE MAHARASHTRA-411008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1830

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Ruplai Pralhad Patil, **Advocate**
Sh. Pralhad Waman Patil
Rajesh Niwas Near Gavdevi temple At and Post
Adai village Taluka panvel RAIGAD
MAHARASHTRA-410206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1831

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jayawant Balkrishna Kshirsagar, **Advocate**
Sh. Balkrishna Mahadev Kshirsagar
Sadashiv Apt. Flat No. 001 Plot No. 132 Kansai
Section Ambarnath(East) THANE
MAHARASHTRA-421501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1832

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.VANDANA TATYA PATIL, **Advocate**
Sh. LILADHAR MURLIDHAR JADHAV
FLAT NO 3 TIRUPATI SOC DINDORI ROAD
NDDC COLONY SNEH NAGAR MERI NASHIK
MAHARASHTRA-422004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1833

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHANTARAM NINAJI INGLE, **Advocate**
Sh. NINAJI PANDHARI INGLE
301/3 B WING OM SAI APARTMENT ABOVE
JAYESH HOTEL MUMBRA DEVI COLONY ROAD
NEAR DIVA RAILWAY STATION DIVA EAST
THANE MAHARASHTRA-400612

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1834

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SANJAY SUDHAKARRAO INGALE, **Advocate**
Sh. SUDHAKARRAO RAIBHANJI INGALE
PITRU CHHAYA NIWAS H 1/10/83
JAISINGPUAR AURANGABAD MAHARASHTRA-
431004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1835

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRADEEP JAYRAM VADE, **Advocate**
Sh. JAYRAM SHAMRAO VADE
A 703 A WING SATELITE PARK COOPERATIVE
HOUSING SOCIETY LTD NEAR GCC CLUB
HATKESH MIRA ROAD EAST THANE
MAHARASHTRA-401107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1836

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Balasaheb Sadashiv Ingle, **Advocate**
Sh. SADASHIV MUKUNDRAO INGLE
YASHWANTRAO CHAVAN CHOWK
AMBAJOGAI BEED MAHARASHTRA-431517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1837

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Avinash Namdeorao Khandare, **Advocate**
Sh. namdeorao revji khandare
jidani laxmi niwasroom no 2 thankar pada
kalyan west THANE MAHARASHTRA-421301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1838

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.ARCHANA RAJU DHORE, **Advocate**
Sh. RAJU
C-54 SHANITDEEP COMPLEX RAILWAY
STATION ROAD VADGAON TALUKA MAWAL
Pune MAHARASHTRA-412106

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1839

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ganesh Devkinandan Nikam, **Advocate**
Sh. Devkinandan Pandurang Nikam
15 Vrindavan Vidya Nagar Makhmalabad Road
Panchavati NASHIK MAHARASHTRA-422003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1840

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SANJAY BENI RAJAK, **Advocate**
Sh. BENI KUSHILAL RAJAK
5A NILKUNJ APARTMENT NORTH AMBAZARI
ROAD DAGA LAYOUT NAGPUR
MAHARASHTRA-440033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1841

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pravin Pandharinath Amrutkar, **Advocate**
Sh. Pandharinath Bhika Amrutkar
Flat No. 14 Balaji Vihar Wing-A Ashok Stambh
NASHIK MAHARASHTRA-422002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1842

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Namdeo dhotre, **Advocate**
Sh. Namdeo
At Post Bambale Tal Madha Dist Solapur
MAHARASHTRA-413211

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1843

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MILIND MAGANLAL KURKUTE, **Advocate**
Sh. MAGANLAL
ASMITA C 9/8 STATE EMPLOYEE CO OP HSG
SOCIETY ASHOK NAGAR NASHIK
MAHARASHTRA-422012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1844

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DIWATE AJAY AMBADAS, **Advocate**
Sh. AMBADAS DIVATE
SHOP NO 9 MERI SHOPPING CENTER
COLONY DINDOR ROAD PANCHVATI NASHIK
MAHARASHTRA-422004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1845

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MAHENDRA RAMCHANDRA KUMKAR, **Advocate**
Sh. RAMCHANDRA MAHADEV KUMKAR
PLOT NO 24 JANWADI SANTOSH BAKERY OPP
SOMESHWAR TEMPLE SHIVAJINAGAR PUNE
MAHARASHTRA-411016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1846

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.VINITA NITIN BHENDE, **Advocate**
Sh. NITIN UPENDRA BHENDE
4/26 COSY NOOK LIBERTY GARDEN ROAD
NO.2 MALAD WEST MUMBAI MAHARASHTRA-
400064

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1847

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shyam subhash patil, **Advocate**
Sh. subhash z patil
flat no.3 shiv apartment behind old jain pipe
factory gut no 77 plot no 34 of 35 nimkhedi
shivar JALGAON MAHARASHTRA-425001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1848

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KUNAL SANJAY CHALISGAONKAR, **Advocate**
Sh. SANJAY
ROW HOUSE NO 20 OM SHIV SHAKTI
SIDDHESHWAR NAGAR BEHIND MANALI
APART JAIL ROAD NASHIK ROAD NASHIK
MAHARASHTRA-422101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1849

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RATNAKAR TIRTHRAJ MISHRA, **Advocate**
Sh. TIRTHRAJ MISHRA
B-37/102 Gokuldham A. K. Vaidya Marg
Goregaon (East) MUMBAI SUBURBAN
MAHARASHTRA-400063

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1850

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PARDESHI NANDKUMAR NAMDEO, **Advocate**
Sh. NAMDEO KRISHNA PARDESHI
505 A SIDDHIVINAYAK DARSHAN J R BORICHA
MARG ADARSH NAGAR MAHALAXMI EAST
MUMBAI MAHARASHTRA-400011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1851

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pannalal Matabadal Chaudhary, **Advocate**
Sh. Matabadal Rambali Chaudhary
Room No. 513/26. Om Sai Kripa Chawl
BehramBaug. Military School Link Road.
Jogeshwari West MUMBAI SUBURBAN
MAHARASHTRA-400102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1852

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prakash Vithalrao Ikhankar, **Advocate**
Sh. Vithalrao Ikhankar
49-A, Hill Road Gokulpeth NAGPUR
MAHARASHTRA-440010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1853

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Nishigandha Dattatraya Taru, **Advocate**
Sh. DATTATRAYA MARUTI TARU
FLAT NO 7 3RD FLOOR VARAD VINAYAK
HEIGHT 492B 493 KASBA PETH PUNE
MAHARASHTRA-411011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1854

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Archana Fulchand Soniminde, Advocate
Sh. Fulchand
NEAR PRANT OFFICE SONIMINDE CHAL A/P-
KURDUWADI SOLAPUR MAHARASHTRA-
413208

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1855

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GOVIND DIGAMBAR GUZARWAD, **Advocate**
Sh. DIGAMBAR
BARMAR GALLI MUDKHED TQ MUDKHED
DIST NANDED MAHARASHTRA-431806

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1856

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramesh Kisan Avhad, **Advocate**
Sh. Kisan Karbhari Avhad
A/P Datali Tal Sinnar NASHIK MAHARASHTRA-
422103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1857

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Kavita Santosh Shelke, **Advocate**
Sh. SANTOSH BHAGWAN SHELKE
B-3 NILESH CLASSIC SATAVNAGAR
HANDEWADI ROAD HADAPSAR PUNE
MAHARASHTRA-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1858

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BABURAO DAGDU JAGTAP, **Advocate**
Sh. DAGDU CHOKHAJI JAGTAP
54 AUNDH ROAD NEAR RAILWAY HEAD
QUARTERS KHADKI PUNE MAHARASHTRA-
411003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1859

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kiran Ramchandra Asole, **Advocate**
Sh. Ramchandra Dashrath Asole
104 Anudeep Co-Opt Society Near bandavane
Nagar Kamathwad NASHIK MAHARASHTRA-
422010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1860

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sachin Dattatray Kale, **Advocate**
Sh. Dattatray
S No 19/A Opp Ekvishva Complex Satavwadi
Hadapsar Pune MAHARASHTRA-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1861

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prakash Bhaskar Bodke, **Advocate**
Sh. Bhaskar Bodke
Matrubhumi chs Jagtap Mala Nr Swimming Pool
Nahik Road Nashik MAHARASHTRA-422101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1862

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. CHITTARANJAN RAMDAS KULKARNI, **Advocate**
Sh. RAMDAS ANNAJI KULKARNI
PLOT NO. 62 NEHARU CO-OP. HOUSING
SOCIETY DEOPUR DHULE MAHARASHTRA-
424005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1863

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AMARSINH NARAYANSINH CHOWHAN, **Advocate**
Sh. NARAYANSINH GANGARAMSINH
CHOWHAN
21 SAHYOG NAGAR NEAR REGIONAL
WORKSHOP NANDED MAHARASHTRA-413605

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1864

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SHAKILA MAHAMUD ATTAR, **Advocate**
Sh. MAHAMUD ATTAR
Famus Bangle Store Mahavir Path Baramati Dist.
Pune MAHARASHTRA-413102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1865

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ANKUSH SHRIRAM JOSHI, **Advocate**
Sh. Shriram Joshi
Narmada Apts. No. 2 Godbole Plot Dabki Road
Akola MAHARASHTRA-444002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1866

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. UMAKANT MADHUKAR AADMANE, **Advocate**
Sh. MADHUKAR GANPATI ADMANE
Survey No.35 2 Near Datta Mandir Ramnagar
Warje Malwadi PUNE MAHARASHTRA-411058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1867

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NISHIGANDH KRISHNARAO KARPE, **Advocate**
Sh. KRISHNARAO SOPANRAO KARPE
Shivganaga Nandadeep Colony No. 2 Nadhe
Nagar Kalewadi Pimpri Chinchwad Pune
MAHARASHTRA-411017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1868

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. VIDYA RAJENDRA ZUNJARRAO, **Advocate**
Sh. RAJENDRA SHANKAR ZUNJARRAO
D-6/504 SUNDER SAHWAS SOCIETY PHASE I
ANANDNAGAR SINHAGAD ROAD PUNE
MAHARASHTRA-411051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1869

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jagdish Ghumare, **Advocate**
Sh. Sampatrao
Swamiprasad Bungalow Telephone Colony
Dindori Near ITI Road Dindori NASHIK
MAHARASHTRA-422202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1870

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SURESH MOTIRAM TELI, **Advocate**
Sh. MOTIRAM SHANKAR TELI
AT POST WAGHOTAN TAL DEVGAD
SINDHUDURG MAHARASHTRA-416804

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1871

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.RUBY PRITIPALSINGH CHHATWAL, **Advocate**
Sh. Late. Pritipalsingh Chhatwal
Sai Ambience F Building Flat No. 502 Fifth Floor
Pimple-Saudagar Pune MAHARASHTRA-411027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1872

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vilas Ramesh Lad, **Advocate**
Sh. RAMESH NARAYAN LAD
AT POST DAHIVALI (PATIL ALI) TQ. KARAJAT
RAIGAD MAHARASHTRA-410201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1873

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.ANUPAMA PRABHAKAR GAIKWAD, **Advocate**
Sh. PRABHAKAR
22 PRASAD SHIVPRASAD HOU SOC,
GANESHMALA SINHAGAD ROAD PUNE
MAHARASHTRA-411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1874

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. TUPE HEMANT ABAJI, **Advocate**
Sh. ABAJI
A 120 D G P NAGAR NO 1 BEHIND GANAPATI
TEMPLE NASHI PUNE ROAD NASHIK
MAHARASHTRA-422006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1875

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAMESH BALNATH KUSHATE, *Advocate*
Sh. BALANATH
45 MANOMAY VAZARE NAGAR OPP SHANTI
UDYAN GOVIND NAGAR NASHIK
MAHARASHTRA-422009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1876

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Abhilasha Vinil Satpute, **Advocate**
Sh. Vinil Prakash Satpute
Audumber colony survey no 15/8 A plus 1 op
old Warje naka behind kakade city Karve Nagar
Pune MAHARASHTRA-411052

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1877

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vinayak Pandurang Patil, **Advocate**
Sh. Vinayak Pandurang Patil
A/p-Tupari Near Canal Tal-Palus SANGLI
MAHARASHTRA-415313

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1878

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. QUAZI MUQUEEMODDIN SAYDODDIN, **Advocate**
Sh. QUAZI SAYDODDIN FAKRODDIN
LAXMINARAYAN MANDIR ROAD GEORAI TQ
GEORAI DIST BEED MAHARASHTRA-431127

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1879

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Arun Nanasaheb Wakchaure, **Advocate**
Sh. Nanasaheb Ganpat Wakchaure
Aawas Samrudhha Nagar OldSaikheda Road
Panchak Jail Road Nashik Road NASHIK
MAHARASHTRA-422101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1880

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AHER ANURAG JAYANT, **Advocate**
Sh. AHER JAYANT NARAYAN
B 18 Alakhnanda RN 601 Ramabai Ambedkar
NagarGhatkopar East Mumbai MUMBAI
SUBURBAN MAHARASHTRA-400075

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1881

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ASLAM KASSAM MERCHANT, **Advocate**
Sh. KASSAM NOOR MOHD MERCHANT
245 MERCHANT HOME 3RD/4TH FLOOR
WATER FIELD ROAD BANDRA WEST MUMBAI
SUBURBAN MAHARASHTRA-400050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1882

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRAVIN KUMAR GUPTA, **Advocate**
Sh. KRIPASHANKAR GUPTA
ROOM NO 122 2/2 NANA BHAI WADI SALT
PAN ROAD WADALA EAST MUMBAI
MAHARASHTRA-400037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1883

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SACHIN SHIVAJIRAO INJAL, *Advocate*
Sh. SHIVAJIRAO GOPALRAO INJAL
SHIVAJI NAGAR AJARA AT-POST-AJARA TAL-
AJARA KOLHAPUR MAHARASHTRA-416505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1884

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nadim Riyaz Shaikh, **Advocate**
Sh. Riyaz Shaikh
E 1/6 Renuka Nagar Hsg Wadala Naka Nashik
MAHARASHTRA-422001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1885

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Deepak Dada Pawar, **Advocate**
Sh. Dada Jagu Pawar
Plot No. 65-3 Mahalaxmi Colony Ambedare
Road near Laxmi Temple Dare Budruk Ambedare
SATARA MAHARASHTRA-415002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1886

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Sunita Darshan Nagpure, **Advocate**
Sh. Darshan Nagpure
1002/155, Nehru Nagar Kurla (E) MUMBAI
SUBURBAN MAHARASHTRA-400024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1887

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Avinash Kashinath Patil, **Advocate**
Sh. Kashinath Popat Patil
Main Road Near Maruti Temple Dhanora
JALGAON MAHARASHTRA-425303

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1888

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAMESH LAXMANAPPA SAKHARE, **Advocate**
Sh. LAXMAN TATYAAPPA SAKHARE
TATYA BUILDING PADMAVATI GALLI PARLI
VAIJANATH BEED MAHARASHTRA-431515

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1889

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRABHAKAR VIJAYNATH TIWARI, **Advocate**
Sh. VIJAYNATH TIWARI
Flat No.10 Bldg. No. 2A Sai CHS Ltd. Plot No.6
Nagri Niwara Parishad Goregaon (East) Mumbai
MAHARASHTRA-400063

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1890

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GANESH SHANKAR BALSARAF, **Advocate**
Sh. SHANKAR FAKIRBHAU BALSARAF
DADAMIYA CHAWL DAWRI NAGAR GATE NO
1 WESTERN EXPRESS HIGHWAY SANTACRUZ
EAST MUMBAI MAHARASHTRA-400055

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1891

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MAHESH MANOHAR MULE, **Advocate**
Sh. MANOHAR RAJARAM MULE
21/B LAXMIBAI BUILDING ROOM NO 7
ZAOBAWADI THAKURWADI Mumbai
MAHARASHTRA-400002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1892

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Milind Anand More, **Advocate**
Sh. ANAND MORE
ASMITA JYOTI CO OP HSG SOCIETY BLDG NO
8 FLAT NO 75 MARVE ROAD MALAD W
MAHARASHTRA-400095

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1893

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PARMESHWAR KASHINATH KOTHAWALE, **Advocate**
Sh. KASHINATH RAOSAHEB KOTHAWALE
AT.POST.WASHI TQ.WASHI DIST.OSMANABAD
MAHARASHTRA-413503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1894

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shaikh Yunus SK Jalal, **Advocate**
Sh. Jalaloddin SK Tolan
25, Santoshi Mata nagar Meharun JALGAON
MAHARASHTRA-425001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1895

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Reena Sachin Kothari, **Advocate**
Sh. Sachin Pradeep Kothari
6 Aditya Park Apartment, Bhabha Nagar
Mumbai Naka Nashik MAHARASHTRA-422011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1896

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SAPKAL ANJALI SHANTARAM, **Advocate**
Sh. PRAMOD SURESH BORAWAKE
SR NO 215 NEAR DEVYANI AVENUE GANGA
NAGAR FURSUNGI FURSUNGI PUNE
MAHARASHTRA-412308

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1897

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NARENDRA VINAYAK DEO, **Advocate**
Sh. VINAYAK CHINTAMAN DEO
Swami 270/18 Deoghar Co-Op Housing Society,
Shree Moraya Gosavi Marg Chinchwad Pune
MAHARASHTRA-411033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1898

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SARALA DEVIPRASAD TIWARI, **Advocate**
Sh. Deviprasad Mathuraprasad Tiwari
At Post. Walhe, Tal. Purandar Dist. Pune
MAHARASHTRA-412305

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1899

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MANOJ PANDURANG SATHE, **Advocate**
Sh. PANDURANG TUKARAM SATHE
C-18 Sr. No. 668/2A, Manmohan Parshwnath
Society Near Chintamani Nagar Bibvewadi Pune
MAHARASHTRA-411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1900

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rahul Dattatray Agale, **Advocate**
Sh. Dattatraya
317 Subhash Nagar New Khadki Yerwada PUNE
MAHARASHTRA-411006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1901

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Meenakshi Ramesh Kakade, **Advocate**
Sh. Shashikant Mallappa Koli
House No 577/580 Wanawadigaon Near
Handicap School PUNE MAHARASHTRA-411040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1902

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.KHADE SHAHIKALA SUDHIR, **Advocate**
Sh. SUDHIR SAMADHAN KHADE
895/A KHADTARE GALLI SANGOLA TAL-
SANGOLA SOLAPUR MAHARASHTRA-413307

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1903

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BHIVARAJI GANGARAM RANKHAMBE, **Advocate**
Sh. GANGARAM
S NO 56/1 APLE GHAR HOUSING SOCIETY
PUNE NAGAR ROAD PUNE MAHARASHTRA-
411014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1904

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.KADAMBARI SHIVAJIRAO DOUNDE, **Advocate**
Sh. RUPESH DILIP BHARSAKALE
41, KASBA PETH VISHNUPRIYA APARTMENT
PUNE MAHARASHTRA-411011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1905

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Sangeeta Hiralal Kapre, **Advocate**
Sh. Hiralal Chintaman Kapre
Room No. 104 Ajinkya Tara C H S behind TMC
Office Majiwada Thane west MAHARASHTRA-
400601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1906

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SARIKA MANISH DABHADE, **Advocate**
Sh. JAYANT SHAMRAO CHAVAN
SANT GOMAJI WARD NEAR SAI MANDIR
HINGANGHAT WARDHA MAHARASHTRA-
442301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1907

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DEVCHAND BALCHANDRA PERE, **Advocate**
Sh. BALCHANDRA DEORAO PERE
AT PATODA POST WALUJ TQ AURANGABAD
MAHARASHTRA-431133

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1908

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SANDEEP PRADEEP PARAB, **Advocate**
Sh. PRADEEP MEGHASHYAM PARAB
AT POST VENGURLA NEAR SATERI MANDIR
SINDHUDURG MAHARASHTRA-416516

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1909

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AMRISH KRUSHNAKANT GUJARATHI, **Advocate**
Sh. KRUSHNAKANT
C-606 INDUBAN RESIDENCY BHOSARI DIGHI
ROAD NEAR GAGOTRI PARK BHOSARI PUNE
MAHARASHTRA-411039

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1910

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SUNIL RAMRAO SURYAWANSHI, **Advocate**
Sh. RAMRAO
FINAL PLOT NO 17PUMPING STATION
ROADNEAR MAHALAXMI UDYAN
BHUTKARWADI AHMEDNAGAR
MAHARASHTRA-414003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1911

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SANJAY NAMDEORAO WAHANE, **Advocate**
Sh. NAMDEORAO PANDURANG WAHANE
B17 SULAXMI HOUSING SOCIETY
MOHANWADI YERWADA PUNE AKOLA
MAHARASHTRA-411006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1912

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Neha Yogesh Ahire, **Advocate**
Sh. yogesh vijayrao ahire
H.No.90 SONARALI, PAPDY VASAI WEST
THANE MAHARASHTRA-401207

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1913

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramakant B. Paranjpe, **Advocate**
Sh. Balkrishna Gangadhar Paranjpe
1 Vasudevaxmi CHS Ltd. Off Kelkar Road Near
Madhuban Theatre Ursekarwadi Dombivali East
THANE MAHARASHTRA-421201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1914

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Shailaja Chandrakant Pimple, **Advocate**
Sh. Chandrakant Chintaman Pimple
12 Ekdantay Renuka Complex Tembhode Road
Palghar W Tal Dist Palghar THANE
MAHARASHTRA-401404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1915

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.KRISHNA K RATHOD, **Advocate**
Sh. KESHAV K RATHOD
C-405 WALCHAND PLAZA GEETA NAGAR
BHAYANDER (WEST) OPP KAPOLWADI THANE
MAHARASHTRA-401101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1916

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DAHIWAL SHISHIR VISHWAMBHAR, **Advocate**
Sh. VISHWAMBHAR
PLOT NO 32 LANE NO 09 PUNDLIK NAGAR
GARKHEDA PARISAR AURANGABAD
MAHARASHTRA-431005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1917

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ravindra Kumar Chaturvedi, **Advocate**
Sh. RAM BODHA CHATURVEDI
Flat No.002 L ~ Wing Mateshwari Complex
Bidco Road Bharwad Pada Palghar (West) Dist.
Palghar THANE-401404

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1918

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MANOJ DASHRATH MANDADE, *Advocate*
Sh. DASHARATH BHAUJI MANDADE
TIRTHARUP NAGAR NEAR RADHESHYAM
MANDIR TUKUM WARD NO.2 CHANDRAPUR
MAHARASHTRA-442401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1919

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KAMBLE RAJKMAR MANIKRAO, **Advocate**
Sh. KAMBLE MANIKRAO BALIRAM
AT.POST.SARAMKUNDI TQ.WASHI
DIST.OSMANABAD MAHARASHTRA-413503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1920

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VILAS DEVIDASRAO KADAM, **Advocate**
Sh. DEVIDAS BAPURAO KADAM
PLOT NO.30 SANJAY HOUSING SOCIETY.
DARGA ROAD. AURANGABAD. MAHARASHTRA-
431001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1921

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RANJIT BHASKARRAO GAIKWAD, **Advocate**
Sh. BHASKAR JANARDHANRAO GAIKWAD
BHAGYA BUNGLOW OPP.EKNATH RANG
MANDIR. NEW OSMANPURA AURANGABAD.
MAHARASHTRA-431005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1922

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.ANAGHA SURESH NAKWA, **Advocate**
Sh. SURESH TRYAMBAK NAKWA
6B/902 Tulip Kalpataru Serenity, Mahadeo
Nagar Manjari Hadapsar Pune MAHARASHTRA-
412307

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1923

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SNEHAL SAGAR KULKARNI, **Advocate**
Sh. Sagar Sudhakar Kulkarni
Chidanand Heights Flat No. 12 Near Media
Shrusti Manajinagar Narhe Pune
MAHARASHTRA-411041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1924

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. LAKSHMIKANT CHANDRAKANT YADAV, **Advocate**
Sh. CHANDRAKANAT YADAV
1054 SHIVAM GAWALIPURA CANTONMENT
AURANGABAD MAHARASHTRA-431002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1925

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Fahemina Nazruddin Shaikh, **Advocate**
Sh. NAZRUDDIN
408 SUNSHREE FLOWER NIBM ROAD
KONDHWA PUNE MAHARASHTRA-411048

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1926

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.MHATRE SUJATA SHRIKANT, **Advocate**
Sh. SHRIKANT TUKARAM MHATRE
B304. Om vaibhav Park CHS Tandon Road.
Ramnagar. Dombivili East Landmark S.K.Patil
School THANE MAHARASHTRA-421201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1927

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.MISHRA REENA RAMCHANDRA, **Advocate**
Sh. RAMCHANDRA MISHRA
14 2ND FLOOR MTRUCHAYA BUILDING, OPP
WOOD LAND THEATRE RCS ROAD VIRAR WEST
THANE MAHARASHTRA-401303

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1928

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ANIL DATTATRAY BHUTEKAR, **Advocate**
Sh. DATTATRAY NARAYANRAO BHUTEKAR
Gut No.11. Mumbai Nasik Road. Near Hanuman
Shani Temple. Padegaon. AURANGABAD
MAHARASHTRA-431002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1929

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.PRIYA KUNAL GAJJAR, **Advocate**
Sh. KUNAL GAJJAR
FLAT NO A 301 ADARSH CHS MARVE ROAD
MALAD WEST MUMBAI MAHARASHTRA-
400064

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1930

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Rajashri Sachin Kumbhar, **Advocate**
Sh. SACHIN PANDURANG KUMBHAR
A-14/11 276 UPPER INDIRA NAGAR
BIBWEWADI PUNE MAHARASHTRA-411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1931

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.RACHANA SANJAY SARADA, **Advocate**
Sh. Sanjay Bhagirath Sarada
Neharu Chawk Lonikalbhor Tal. Haveli Dist.
Pune-412201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1932

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VIKAS BABURAO DHAGE, **Advocate**
Sh. BABURAO
At/Post Jawala(BK) LATUR MAHARASHTRA-
413511

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1933

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.sandhya sambhaji gitte, **Advocate**
Sh. dhanaraj balasaheb munde
ayodhya nagar jalalpur parli vaijnath BEED
MAHARASHTRA-431515

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1934

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Swati Ramchandra Kamble, **Advocate**
Sh. RAMCHANDRA KRISHNA KAMBLE
AP JAMBHALI HARIJAN VASTI TAL SHIROL DIST
KOLHAPUR MAHARASHTRA-416121

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1935

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Abhijit Ashok Vagyani, **Advocate**
Sh. ASHOK
HOUSE NO 3312 NEAR GANAPATI TEMPLE
SANGLI MAHARASHTRA-416301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1936

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KUNAL ASHOKRAO JOSHI, **Advocate**
Sh. ASHOKRAO
F-3, KASLIWAL SUVARNYOG GARKHEDA
AURANGABAD MAHARASHTRA-431009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1937

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ASHWANI KUMAR DWIVEDI, **Advocate**
Sh. KESHAV CHANDRA DWIVEDI
Flat No.41 C wing Bldg. No.3 Gokul Sector 3
Near Mittal Club House Naigaon East Dist.
Palghar THANE MAHARASHTRA-401208

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1938

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. TANAJI DHONDIRAM DHASAL, **Advocate**
Sh. DHONDIRAM
SHRI HARI KRUPA SADAN TANDULWADI
RAHURI AHMEDNAGAR MAHARASHTRA-
413705

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1939

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Moushumi Mohanto, **Advocate**
Sh. Anirban Deep Mitra
FF-20, Sadiqabad Colony Mankapur Nagpur
MAHARASHTRA-440030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1940

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KIRAN BHAGAVAN GABHALE, **Advocate**
Sh. BHAGVAN DHONDU GABHALE
SR NO 75/1/1 BHARATMATA NAGAR DIGHI
PUNE MAHARASHTRA-411015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1941

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.PRATIBHA CHANDRASHEKHAR SATHE, **Advocate**
Sh. CHANDRASHEKHAR SATHE
HOUSE NO. 3880 VEERSAWARKAR
CHOWKSAHYDRICHAWL MAHALAXMI NAGAR
AMBERNATH EAST THANE MAHARASHTRA-
421501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1942

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Ashwini vijay Tole, **Advocate**
Sh. Vijay Kashinath Tole
575, Bhoi Ali Bhor PUNE MAHARASHTRA-
412206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1943

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Smita Rahul Chiplunkar, **Advocate**
Sh. Rahul
601A BLDG NO 59 THERMAL CHS. S.G BARVE
MARG NEHRU NAGAR KURLA EAST MUMBAI
MAHARASHTRA-400024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1944

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pravin Awachat, **Advocate**
Sh. Bhaskarao Awachat
House No. 18 Saraipeth, Ashok Chowk Umred
Road NAGPUR MAHARASHTRA-440024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1945

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chandrashekhar S Patil, **Advocate**
Sh. Sahebrao Bhavsing Patil
B/704 DEVASHISH CHSL KALYAN MOHANE
ROAD NEAR SHAHAD RLY STN SHAHAD WEST
TALUKA KALYAN DISTRICT THANE
MAHARASHTRA-421103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1946

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MANGESH PRALHADRAO BHOGE, **Advocate**
Sh. PRALHADRAO SAMPATRAO BHOGE
NEAR OLD LIC OFFICE WARUD TAH WARUD
AMRAVATI MAHARASHTRA-444906

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1947

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHIVAJI PANDITRAO BASPURE, **Advocate**
Sh. PANDITRAO NAGNATH BASPURE
AT BHADGAON POST BORI TQ DIST LATUR
MAHARASHTRA-413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1948

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prakash Anna Londhe, **Advocate**
Sh. Anna Deoram Londhe
H.No.14, Shaha Colony Near Maruti Temple
Govindpura AHMEDNAGAR MAHARASHTRA-
414001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1949

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Anita Vinod Kadu, **Advocate**
Sh. Vinod Kadu
Netke Layout Ahinsa Nagar Wardha
MAHARASHTRA-442001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1950

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GAPATE JAYSING SHAMRAO, **Advocate**
Sh. GAPATE SHAMRAO BABURAO
Flat No. 205 B Wing Aarav Ambience Gat No.
1347/5 Ubale Nagar Behind Mapple Hotel
Wagholi Tal. Haveli Dist. Pune MAHARASHTRA-
412207

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1951

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DEVIDAS KACHHOMAL CHHABRIA, **Advocate**
Sh. KACHHOMAL CHHABRIA
404 SAI DRISHTI APARTMENTS BK.NO.262
BEHIND JHULELAL MANDIR ULHASNAGAR
THANE MAHARASHTRA-421001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1952

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Angane Supriya Jagdish, **Advocate**
Sh. Pandurang Keshav Thakur
H.No.297, At.Post Masure Dangmode Tal.
Malavan Sindhudurg Maharashtra-416608

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1953

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajiv vasant shinge, **Advocate**
Sh. VASANT
784 3 SAMRAT ASHOK NAGAR MANGAON
KOLHAPUR MAHARASHTRA-416118

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1954

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.laxmi subhash sadarekar, **Advocate**
Sh. VINAYAK
104 SHIVAJINAGAR HUPARI KOLHAPUR
MAHARASHTRA-416203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1955

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SHAIKH SHAKILA IMAM, **Advocate**
Sh. SHAH IQBAL BABUBHAI
1739, RAMCHANDRA KHUNT AHMEDNAGAR
MAHARASHTRA-414001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1956

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRADIP HARIBHAU SARNOBAT, **Advocate**
Sh. HARIBHAU
A/P ISLAMPUR YALLAMMA CHOWK
SARNOBAT WADA SANGLI MAHARASHTRA-
415409

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1957

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAJSHRI RAMDAS ARAKHRAO, **Advocate**
Sh. CHHAGAN JYOTIRAM KHANDARE
NEAR DR. AWASTI HOUSE LAHAN UMARI
AKOLA MAHARASHTRA-444005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1958

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ram Jagannath Dahiwal, **Advocate**
Sh. Jagannath Dahiwal
Old Idgha Naka Beed Near Dr. Charkha
Islampura Beed MAHARASHTRA-431122

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1959

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.FALGUNI THACKER, **Advocate**
Sh. ASHISH BHALA
1602 BALAJI KRUPA GEET GUNJAN CHS LBS
MARG MULUN WEST MUMBAI
MAHARASHTRA-400080

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1960

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Vrushali Vitthal Shirsat, **Advocate**
Sh. Vitthal Jagannath Shirsat
14 Chirtakutir Apt. Gandharva Nagaree
Mahavir Colony Tilakwadi Nashik
MAHARASHTRA-422002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1961

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRALHAD RAMBHAU KHANDARE, **Advocate**
Sh. RAMBHAU KESHAV KHANDARE
ROOM NO. 1 GROUND FLOORPUSHPLATA
BUILDING BHATWADI BARVE NAGAR
GHATKOPAR WEST MUMBAI SUBURBAN
MAHARASHTRA
~400084

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1962

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHIVAJI PRALHAD YADAV, **Advocate**
Sh. PRALHAD NAGU YADAV
FLAT NO A202 2ND FLOOR AAKASH GANGA
PLOT NO B 71 SECTOR 23 NEAR SEAWOOD
RAILWAY STATION DARAVE NERUL NAVI
MUMBAI THANE MAHARASHTRA-400706

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1963

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.REKHA ACHARYA, **Advocate**
Sh. VIMAL D BHATT
10/296 NIRLON CO OP SOCIETY OPP CINEMA
BUS STOP SIDDHARTH NAGAR 3 SV ROAD
GOREGAON WEST MUMBAI SUBURBAN
MAHARASHTRA-400104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1964

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VACHASPATI KULANAND LAKHEDA, **Advocate**
Sh. KULANAND
14 RAMBAHAL YADAV CHAWL MAJASTEKRI
CAVES ROAD JOGESHWARI EAST MUMBAI
SUBURBAN MAHARASHTRA-400060

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1965

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. UTTAM NIVRUTTI PAIK, **Advocate**
Sh. NIVRUTTI MADHAV PAIK
AT POST YESGAON TAL KOPARGAON DIST
AHMEDNAGAR MAHARASHTRA-423601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1966

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Aarti Kulkarni, **Advocate**
Sh. Mandar Pramod Kulkarni
702/SHREE C.H.S Ltd OPP PARLESHWAR P.O
VILE-PARLE (E) MUMBAI MAHARASHTRA-
400057

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1967

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. VIJAYATA NAMDEO DONGRE, **Advocate**
Sh. NAMDEO DONGRE
A-3/6 KRISHNA ARJUN APARTMENT KORADI
ROAD MANKAPUR NAGPUR MAHARASHTRA-
440030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1968

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesaheb Bansidhar Lomte, **Advocate**
Sh. Bansidhar Nivruttirao Lomte
Nath Krupa Gound Galli Ambajogai Dist. Beed
MAHARASHTRA-431517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1969

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SOUMITRA PAL, **Advocate**
Sh. NIKHILESHKUMAR PAL
PLOT NO. 220 NEAR RAM NAGAR GROUND
RAMNAGAR NAGPUR MAHARASHTRA-440033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1970

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AMOL BHAIYYAJI PONGDE, **Advocate**
Sh. BHAIYYAJI PONGDE
BUDHWARI PETH UMRED TAHSIL UMRED
UMRED NAGPUR MAHARASHTRA-441203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1971

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Dipti Ramchandra Dange Gajare, **Advocate**
Sh. ABHIJEET
PLOT NO 30 SR NO 3 HILL TOP SOCIETY NER
BHOKSENAGAR DHANKAWADI PUNE
MAHARASHTRA-411043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1972

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Walikar imamsaheb Abdul Saheb, **Advocate**
Sh. ABDULSAHEB WALIKAR
749 NEW GURUWAR PETH NEAR PUNCH
HOUD TOWER PUNE MAHARASHTRA-411042

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1973

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SACHIN DIGAMBAR KADAM, **Advocate**
Sh. DIGAMBAR CHIMAJI KADAM
AT POST BELSAR TAL. PURANDAR DIST. PUNE
MAHARASHTRA-412303

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1974

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. VIDYA AMIT YADAV, **Advocate**
Sh. AMIT YADAV
HOUSE NO 526 DEVKARWADA PHUGEWADI
PUNE MAHARASHTRA-411012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1975

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. TEJASHRI SHIRISH PADMANABHI, **Advocate**
Sh. SHIRISH PADMANABHI
283/1 PRASAD BUNGALOW ONKARESHWAR
TEMPLE SHANIWAR PETHPUNE
MAHARASHTRA-411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1976

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adinath Kisan Mane, **Advocate**
Sh. Kishan Sakhamam Mane
Flat No 317 Third Floor Bhakti Amrut Society
Nagar Road Wagholi PUNE MAHARASHTRA-
412207

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1977

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NASRULLAH KHAN ASMATULLAH KHAN, **Advocate**
Sh. ASMATULLAH KHAN RAHEMATULLAH
KHANN
MASJID WARDNEAR JAMA MASJID PUSAD
YAVATMAL MAHARASHTRA-445204

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1978

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. FAHEEM ULLAH KHAN, **Advocate**
Sh. INAYAT ULLAH KHAN
TATAR SHAH WARD ROHILIPURA UMARKHED
YAVATMAL MAHARASHTRA-445206

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1979

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. LALCHAND SHESHMAL OSWAL, **Advocate**
Sh. SHESHMAL PUNAMCHAND OSWAL
269 BAZAR PETH NEAR TALATHI OFFICE
KHANDALA TALUKA MAVAL PUNE
MAHARASHTRA-410301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1980

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Chinchalikar, **Advocate**
Sh. Krishnaji Chinchalikar
Plot no 44 B 308 Gorai Golden Sands CHS L T
Road 3rd floor Near Pepsi Ground Gorai 2
Borivali West MUMBAI SUBURBAN
MAHARASHTRA-400092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1981

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SUNIL VITTHAL JAGTAP, **Advocate**
Sh. VITTHAL KISAN JAGTAP
299 RASTA PETHANANTKRUPA HOUSING
SOCIETY FLAT NO. 5 PUNE MAHARASHTRA-
411011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1982

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SHRUTI SACHIN MALBARI, **Advocate**
Sh. SACHIN DATTATRAY MALBARI
2 B GURUSADAN BUILDING NO 4 CHS SHIVAJI
CHOWK BADLAPUR EAST THANE
MAHARASHTRA-421503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1983

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gaikwad Manoj Yeshwant, **Advocate**
Sh. Gaikwad Yeshwant Madhukar
287 Praise Jesus Bishop Loyed Colony Sawedi
Ahmednagar MAHARASHTRA-414003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1984

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RANAPRATAPSIH RAMRAO SASANE, **Advocate**
Sh. RAMRAO
RAVAN GALLI MURGUD Tal Kagal KOLHAPUR
MAHARASHTRA-416219

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1985

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Priyanka Panditrao More, **Advocate**
Sh. Panditrao Babarao More
Prayag Niwas Bhagya Nagar Juna AUSA Road
Latur MAHARASHTRA-413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1986

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KAMALAKANT RAMAKANT TORANE, **Advocate**
Sh. RAMAKANT HARI TORANE
At. Post. Bawada Tal. Indapur Dist. Pune
MAHARASHTRA-413103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1987

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Manisha Parag Bhagywant, **Advocate**
Sh. PARAG RAMCHANDRA BHAGYWANT
Ramdas Path Indapur Indapur PUNE
MAHARASHTRA-413106

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1988

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chandrashekar Gaikwad, **Advocate**
Sh. PRALHAD KRISHNA GAIKWAD
S NO 82 HINGANE MALA HADAPSAR PUNE
MAHARASHTRA-411028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1989

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRABHAKAR DIGAMBARRAO GIRAM, **Advocate**
Sh. DIGAMBARRAO NARAYANRAO GIRAM
SWAMI VIVEKANAND NAGAR SAILU TQ. SAILU
PARBHANI MAHARASHTRA-431503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1990

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KAGNE SUNIL BHAGWANRAO, **Advocate**
Sh. KAGNE BHAGWANRAO GOVINDRAO
KAMAL SADAN ARUNODAYA COLONY
GANGAKHED TQ GANGAKHED PARBHANI
MAHARASHTRA-431514

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1991

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Salima Mahammad Shaikh, **Advocate**
Sh. Mahammad
A/5 Room No. 17 S No 276 Upper Indira Nagar
Nr VIT College Nr Kalpana General Store
Bibawewadi Pune MAHARASHTRA-411037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1992

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SUBHASH KHANDERAO MANE, **Advocate**
Sh. KHANDERAO SANTRAM MANE
AT POST KASARKHEDA TQ DIST LATUR
MAHARASHTRA-413512

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1993

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MOINODDIN MOHAMMAD IQBAL SHAIKH, **Advocate**
Sh. MOHAMMAD IQBAL
FLAT NO 2 AYESHA CHS OPP KOKAN BANK DR
ANSARI ROAD 2ND RABODI THANE
MAHARASHTRA-400601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1994

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Kalpana Ramrao Ghadge, **Advocate**
Sh. RAMRAO KISHANRAO GHADGE
B-1 SHRI SHANKARNAGARI CO.HSG NEAR
VANAZ COMPANY PAUD ROAD KOTHRUD
PUNE MAHARASHTRA-411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1995

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Raosaheb Madhaorao Pawar, **Advocate**
Sh. MADHAORAO NARAYAN PAWAR
222 SOMWAR PETH GOPI APARTMENT PUNE
MAHARASHTRA-411011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1996

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Md Samioddin Patel, **Advocate**
Sh. Md Mujeebuddin Patel
Opp Tahsil Office Jamal Nagar AUSA LATUR
MAHARASHTRA-413520

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1997

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MAHESH VASANT SABNIS, **Advocate**
Sh. VASANT SABNIS
5 NITIN NIWAS 2ND FLOOR MAHATMA
GANDHI CROSS ROAD BOB VILEPARLE EAST
MUMBAI SUBURBAN MAHARASHTRA-400057

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1998

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sayyad Mohammadali Bashirsab, **Advocate**
Sh. Sayyad Bashirsab
S No 47/8/1 Block No 03 Aksa Park Lane No 6
Sai Baba Nagar Kondwa Kurd Pune
MAHARASHTRA-411048

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1999

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NARAYAN KANKAYA SANDRI, **Advocate**
Sh. KANKAYA NAMPALLI SANDRI
H NO 145 EKNATH NAGAR USMANPURA
AURANGABAD MAHARASHTRA-431005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2000

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAVINDRA VIDYABHUSHAN AWASTHI, **Advocate**
Sh. VIDYABHUSHAN
KATGHARPURA KILLE DHARUR TQ.DHARUR
DIST BEED MAHARASHTRA-431124

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2001

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Sharmila Sunil Gaud, **Advocate**
Sh. SUNIL R GAUD
A/303 LAVENDER BLDG NO 8A EVERSINE
NAGARI NR VITTHAL MANDIR VASAI EAST
PALGHAR MAHARASHTRA-401208

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2002

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.MANASI MANISH BANDIWADEKAR, **Advocate**
Sh. MANISH BANDIWADEKAR
1 AMBE NIWAS NEAR CITY LIGHT CINEMA
GURUNANAK MARG MAHIM MUMBAI
MAHARASHTRA-400016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2003

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SANJAY SHANTARAM PUSALKAR, **Advocate**
Sh. SHANTARAM RAGHUNATH PUSALKAR
FLAT NO B 201 BLDG NO B 38 RMMS SECTOR
GOKULDHAM GOREGAON EAST MUMBAI
SUBURBAN MAHARASHTRA-400063

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2004

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAHUL MACHINDRA KALKUMBE, **Advocate**
Sh. MACHINDRA RAGHUNATH KALKUMBE
FLAT NO 26 WING B BORAHAD ESTATE
BEHIND SILVER BLUE HOTEL BORAHADWADI
MOSHI PUNE MAHARASHTRA-412105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2005

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SANDEEP SAMBHAJIRAO SAWANT, **Advocate**
Sh. SAMBHAJIRAO LAXMANRAO SAWANT
388 SHUKRAWAR PETH SHAHU CHOWK NEAR
SEVA MITRA MANDAL PUNE MAHARASHTRA-
411002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2006

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NILESH PRABHAKAR LADKAT, **Advocate**
Sh. PRABHAKAR MADHAV LADKAT
311 BHAVANI PETH LADKAT MALA PUNE
MAHARASHTRA-411042

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2007

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DATTATRAY SOPANRAO SOLANKAR, **Advocate**
Sh. SOPANRAO
ROOM NO KWX 1/3 MANGELWADI
RAHIVASHI SANGH NEAR JIVDANI MATA
MANDIR JUHU TARA ROAD SANTACRUZ WEST
MUMBAI SUBURBAN MAHARASHTRA-400049

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2008

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. HANUMAN DAMODHAR HAREL GOLATGAONKAR, **Advocate**
Sh. DAMODHAR BHANAJI HAREL
AT.POST.PHULE NAGAR BADNAPUR TQ
BADNAPUR DIST JALNA MAHARASHTRA-
431202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2009

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.SHUBHANGI VITTHALRAO HOOD - DHAKULKAR, **Advocate**
Sh. PRASAD RAMESH DHAKULKAR
NALANDA NIWAS SHASTRI ROAD KASARWADI
PUNE MAHARASHTRA-411034

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2010

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. TRIVEDI SUNITA R., **Advocate**
Sh. RAMRAKSHAPAL
B 311 PRAKASH BHAVAN KHAU GALI STATION
ROAD BHAYANDAR WEST THANE
MAHARASHTRA-401101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2011

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SANDEEP KHUSHAL MAHALE, **Advocate**
Sh. KHUSHAL CHAGAN MAHALE
13 Somwar Peth Near Kamala Neharu Hospital
Pune MAHARASHTRA-411011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2012

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gajanan Gurunath Ladde, **Advocate**
Sh. Gurunath Revappa Ladde
Somnathpur Udigr Road LATUR
MAHARASHTRA-413517

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2013

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.VARSHA MADHUKAR KAMBLE, **Advocate**
Sh. NITIN PRAVIN TIDAKE
SR NO 680/58 OFFICE NO 9 PARWATI HEIGHT
OPP DATTA TEMPLE BHOSARI PUNE
MAHARASHTRA-411039

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2014

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Kalpana Diliprao Taur, **Advocate**
Sh. Satish Deshmukh
Ganeshpar Deshmukh Galli BEED
MAHARASHTRA-431515

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2015

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BALAJI DAGADU RAKHUNDE, **Advocate**
Sh. DAGADU PANDHIRINATH RAKHUNDE
FL. NO 1 RAURAJ RESIDENCY MANDLIK
VASAHAT SUBHASH ROAD B WARD KOLHAPUR
MAHARASHTRA-416012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2016

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amol Maroti Bhure, **Advocate**
Sh. Maroti
3-1-33 Bhimnagar Mudkhed NANDED
MAHARASHTRA-431806

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2017

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SUNIL BHAUSAHEB JADHAV, **Advocate**
Sh. BHAUSAHEB YADAVRAO JADHAV
18 Shriram Classics Right Bhusari Colony
Kothrud Depot Pune MAHARASHTRA-411038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2018

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Vaishali Ravindra Deshmukh, **Advocate**
Sh. Ravindra
Tatya smruti Bargale nagar Malgaon road Miraj
SANGLI MAHARASHTRA-416410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2019

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SACHIN SATYAVAN RAWOOL, **Advocate**
Sh. SATYAVAN SHANKAR RAWOOL
NEW O-2 BLDG 304 P. M. ROAD KHOTWADI
BEHIND SAIBABA TEMPLE SANTACRUZ WEST
MUMBAI MAHARASHTRA-400054

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2020

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vidyabhushan vishavanath vaidya, **Advocate**
Sh. vishvanath
kelasakar naka near civil court kelasakar
complex First Floor Tal dapoli Dist Ratnagiri Near
Diwan Clinic Dapoli RATNAGIRI
MAHARASHTRA-415712

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2021

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VILAS GOVINDRAO DABIR, *Advocate*
Sh. GOVINDRAO RANGNATH DABIR
FLAT NO 4 YOGESHWAR COMPLEX NEAR
PARVATI PETROL PUMP DANDEKAR BRIDGE
SINHAGAD ROAD PUNE MAHARASHTRA-
411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2022

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.WADIA NATASHA BEHRAM, **Advocate**
Sh. WADIA BEHRAM MINOO
619 BANO MANSION B WING GROUND
FLOOR JAME JAMSHED ROAD PARSI COLONY
DADAR EAST MUMBAI MAHARASHTRA-400014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2023

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SUSHIL RAMESH PATWARDHAN, **Advocate**
Sh. RAMESH DATTATRAY PATWARDHAN
1908 Sadashiv Peth Prabhu Kurpa Bajirao Road
Pune MAHARASHTRA-411030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2024

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GANESH VISHNU SHIRODKAR, **Advocate**
Sh. VISHNU SADASHIV SHIRODKAR
BLDG NO 4 ROOM NO 312 MHB COLONY
MAGATHANEJAY MAHARSHTRA NAGAR
BORIVALI EAST MUMBAI SUBURBAN
MAHARASHTRA-400066

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2025

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ASHOK SHIVRAM KARDE, **Advocate**
Sh. SHIVRAM DADA KARDE
H NO.167/1 MHATMA PHULE NAGAR LASUR
NAKA GANGAPUR TQ GANGAPUR DIST
AURANGABAD MAHARASHTRA-431109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2026

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shriram Suryabhan Bhise, **Advocate**
Sh. Suryabhan Bhise
Sonpeth PARBHANI MAHARASHTRA-431516

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2027

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Kranti Madhukar Aher, **Advocate**
Sh. Madhukar Govind Aher
201 Sai Paramount B-Wing Shradha Vihar
Vadala Pathardi Road Indira Nagar Nashik
MAHARASHTRA-422009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2028

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SUNIL EKNATH DAHIWAL, **Advocate**
Sh. EKNATH PRABHAKAR DAHIWAL
SR NO 805/1/5/A RAJANI NIWAS
GANESHNAGAR AKLUJ SOLAPUR
MAHARASHTRA-413101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2029

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.KARALE SMITA GORAKH, **Advocate**
Sh. LAWANDE SANJAY BHAUSAHEB
AT NAGAPUR POST RANJANGAON DEVI TAL
NEWASA DIST AHMEDNAGAR MAHARASHTRA-
414603

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2030

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHIVAPRASAD MAYAPPA WAGHMODE, **Advocate**
Sh. MAYAPPA BABURAO WAGHMODE
PLOT NO 33 ADARSH COLONY SHAHUPURI
SATARA MAHARASHTRA-415002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2031

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Deepali Anand Deshpande, **Advocate**
Sh. Anand Shankarrao Deshpande
Flat No 43 Shiv Shakti Appt Plot No 70 and 109
Khamla Main Road Pande Layout Near Shitala
Mata Mandir Nagpur Maharashtra- 440025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2032

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.NIMISHA VASANTRAO LIMBEKAR, **Advocate**
Sh. VASANTRAO R LIMBEKAR
C/O MAHAKALI MANDIR MAHAKALI WARD
CHANDRAPUR MAHARASHTRA-442403

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2033

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Arundhati Mangesh Utane, **Advocate**
Sh. Mangesh Utane
1301 Carlton Hiranandani Estate Ghodbunder
Road THANE MAHARASHTRA-400607

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2034

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.NILOFAR MOHD. ILYAS, **Advocate**
Sh. MOHD ILYAS JALIL ANSARI
B-2 GARIBA APARTMENT RASHID COMPOUND
KAUSA MUMBRA THANE MAHARASHTRA-
400612

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2035

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PATHAN TAMIJKHAN AJMALKHAN, **Advocate**
Sh. PATHAN AJMALKHAN SAMSHERKHAN
TAMIZ MANZIL MALLI GALLI SHEVGAON
AHMEDNAGAR MAHARASHTRA-414502

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2036

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ashish A Bhumkar, **Advocate**
Sh. Ashok Dinanath Bhumkar
Prabhakar 1703 E Ward 8th Lane Rajarampuri
Kolhapur MAHARASHTRA-416008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2037

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Swati Karbhari Wahul, **Advocate**
Sh. Karbhari Rangnath Wahul
B-2 Shiv Darshan Row House Asra Polint
Damodar Nagar Near Sales Tax Office Pathardi
Phada Nashik MAHARASHTRA-422010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2038

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amar Ambadasrao Gedam, **Advocate**
Sh. Ambadasrao
At Talvel Tq Chandur Bazar Dist Amravati
MAHARASHTRA-444801

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2039

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vilas Anant Tumsare, **Advocate**
Sh. ANANT RAMJI TUMSARE
97 SAI SADAN LANE NO 4 JAWAHAR NAGAR
MANEWADA ROAD NAGPUR MAHARASHTRA-
440024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2040

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KHARAT RAHUL ARUN, **Advocate**
Sh. KHARAT ARUN NAMDEO
A/p Uruli Kanchan Tupe Wasti Near Gurukrupa
Colony Tal. Haveli Dist. Pune MAHARASHTRA-
412202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2041

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DHEERAJ KUMAR SINGH RATHORE, **Advocate**
Sh. NAR SINGH RATHORE
ROW HOUSE NO.1 SHREEJI CHSL NEAR
RAILWAY CROSSING BELAVLI BADLAPUR WEST
THANE MAHARASHTRA-421503

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2042

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Satish Pratap Wagh, **Advocate**
Sh. PRATAP
AP UNDIRGAON NEAR HANUMAN MANDIR
TAL SHRIRAMPUR AHMEDNAGAR
MAHARASHTRA-413718

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2043

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rakesh Nanasaheb Mohod, **Advocate**
Sh. Nanasaheb Marotrao Mohod
Plot No.104/A, Pension Nagar, Police Line Takli,
Katol Road, Nagpur Maharashtra-440013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2044

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. HARI SHANKAR VERMA PRITAM, **Advocate**
Sh. Lt PRITAM
503 PACIFICA E CASA RIO PALAVA CITY
DOMBIVALI EAST KALYAN SHIL
ROAD,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2045

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRALHAD GOVINDRAO AGLAWE, **Advocate**
Sh. GOVINDRAO
AT POST ASHOK NAGAR MUKHED TQ MUKHED
DISRICT NANDED PIN CODE 431715 NEAR
JOSHI INFOTECH,NANDED,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2046

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ADV SAU ASHWINI VAIBHAV KAWADE, **Advocate**
Sh. SHRI KANTILAL MANOHAR KUMTHEKAR
SWAPNAPURTI NIVAS SAWANT VISHWA
TANDULWADI ROAD AT POST AND TAL
BARAMATI,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2047

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAJAN SADASHIV MALPURE, **Advocate**
Sh. SADASHIV
7 SILVER DALE PLOT NO 159.2 YASHOVANDAN
SOCIETY 'F' ROAD MAHATMANAGAR
NASHIK,NASHIK,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2048

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ASHOK MADHUKAR KHARE, **Advocate**
Sh. MADHUKAR RUNJAJI KHARE
Room No. 116 Domnic Chawl Bhimwadi Near
Wadala Flyover Wadala
(East), MUMBAI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2049

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SIDDU APPANNA MAHADIK, **Advocate**
Sh. APPANNA
AT POST UMADI TAL JATH DIST
SANGLI,SANGLI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2050

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BHAGYSHRI MAHESH RAI, **Advocate**
Sh. DHARMAPAL TAKSANDE
PLOT NO. 14 BABA FARID NAGAR ZINGABAI
TAKLI,NAGPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2051

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Geeta Rajesh Naukariya, **Advocate**
Sh. Jivraj Algotar
E2 1206 Rutu Tower Patlipada off G B Road
Thane West, THANE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2052

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shivalila Sheetal Halbhavi, **Advocate**
Sh. Channabasappa Kolhapur
A.27 Vidyutnagar Colony Kavadevadi Koregaon
Park,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2053

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amit Arun Tapre, **Advocate**
Sh. Arun Bhaurao Tapre
Bhausmruti Muktanand Nagar Nandura Ro
Behind SBI ADB Branch
Khamgaon, BULDHANA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2054

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yogesh Ramchandra Salokhe, **Advocate**
Sh. RAMCHANDRA SHRIPATI SALOKHE
416 A WARD KHANDOBA TALIM ROAD SHIVAJI
PETH KOLHAPUR, KOLHAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2055

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRAFULL MACHINDRANATH TILEKAR, **Advocate**
Sh. Machindranath Balkrishna Tilekar
At. Malinagar Post. Dehugaon Tal. Haveli Dist
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2056

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHRUSHTI SANTOSH PHALKE, **Advocate**
Sh. DNYANESHWAR KRISHNA PAWAR
SS III ROOM NO 251 SECTOR 8
KOPARKHAIRANE RAILWAY STATION
KOPARKHAIRANE NAVI
MUMBAI,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2057

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vivek Kumar Srivastava, **Advocate**
Sh. Kamlesh Kumar Srivastava
C 004 GOKUL SATHSANG CHS LTD NEAR
MULJIBHAI MEHTA SCHOOL GOKUL
TOWNSHIP VIRAR
WEST,PALGHAR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2058

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mishra Satish Udayraj, **Advocate**
Sh. Udayraj Mishra
ROOM NO 3 S P Chawl Old Nagardas Road Near
Plada House Mograpada Andheri East, MUMBAI
SUBURBAN, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2059

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Abdul Aziz Memon, **Advocate**
Sh. Miya Ahmed
68 Pathan Manzil 1st Floor Room No 16 Cadell
Road (SVS Marg) Mahim
West, MUMBAI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2060

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRATIBHA NAMDEO HAGWANE SHINDE, **Advocate**
Sh. NAMADO HAGAWANE
MAHADEV NIWAS SOPAN SHINDE WADA
PIMPRIGAON,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2061

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yogesh Dinesh Kapse, **Advocate**
Sh. Dinesh Yamaji Kapse
604 Malhar Peth Tilak Path At. Post Bhagur Dist.
Nahsik,NASHIK,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2062

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adv. Manisha Vinayak Gangatirkar. Mrs. Manisha Sameer Chitnis,
Advocate
Sh. Mr. Vinayak Vasudeo Gangatirkar
Row House No. 2. Ojas. Heavenly Homes next to
Prabha Park. Laxman Nagar. Balewadi.
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2063

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Shobha Ashokkumar Yadav, **Advocate**
Sh. Munna Yadav
105 138 Mamta Bldg. Shere Punjab Society M C
Road Andheri East Mumbai,MUMBAI
SUBURBAN,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2064

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sameer khan Umar khan Beria, **Advocate**
Sh. Umar khan Nabi Khan Beria
122 United Heritage Apartment Gandhi Nagar
Solapur ,SOLAPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2065

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Minal Anand Darekar, **Advocate**
Sh. Manohar Shinde
Flat No 6 50 Akashdeep Housing Society Bhosale
Nagar,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2066

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BALKISAN ASARAM TIWARI, **Advocate**
Sh. ASARAM LAKSHMINARAYAN TIWARI
DURGA CHOWK SONAR GALLI MALEGAON
MALEGAON
MALEGAON, WASHIM, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2067

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAHUL VASANT PONKSHE, **Advocate**
Sh. Vasant Narayan Ponkshe
B 605 Kamal villa Hsg Soc Kondhwa
bk,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2068

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sima Ramchandra Pawar, **Advocate**
Sh. Ramchandra Pawar
403/A wing yog sankul Mahatma Phule Road
Maharashtra Nagar dombivli
west,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2069

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Tushar Liladhar Sondkar, **Advocate**
Sh. Liladhar Rambhau Sondkar
Flat No C 104 Ganga Dham II Near Jari Mari
Mandir Palidevad Sukapur Taluka
Panvel, RAIGAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2070

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunaina Satyanarayan Desai, **Advocate**
Sh. Suresh Kashiram Bhagat
House No.1252 Vidyanagar AP Pachal Taluka
Rajapur District
Ratnagiri,RATNAGIRI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2071

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KISHOR YASHWANT BAIKAR, **Advocate**
Sh. YASHWANT BAIKAR
302/12 SHRI SAI DATTA SRA CHS DR. A. B.
ROAD PRABHADEVI, MUMBAI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2072

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MANAV HARIOM BABULAL, **Advocate**
Sh. BABULAL
03 ROKADIYA CHAWL VETCHRAJ LANE
MATUNGA, MUMBAI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2073

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SUJIT SAMPATRAO JAGTAP, *Advocate*
Sh. SAMPATRAO ANANDRAO JAGTAP
402 SHANTI KUNJ 87 M M G S MARG DADAR
EAST MUMBAI, MUMBAI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2074

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GANESH RODGE, **Advocate**
Sh. NAMDEORAO RODGE
FLAT NO 804 B OM RESIDENCY OPP NMS
COURT NO 5 DADAR
EAST,MUMBAI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2075

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ashwini Prashant Thakur, **Advocate**
Sh. Shyamrao Keshavrao Pawar
S. No. 59 Plot No. 75/76 Sant Gajanan Nagar
Behind Balaji Traders Kondhawa BK
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2076

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. TASKEEN MUSHTAQUE PATEL, **Advocate**
Sh. MUSHTAQ MAHAMADAJIM PATEL
788 E WARD LINE BAZAR OPP MAHASAINIK
TRAINING CENTRE LINE
BAZAR, KOLHAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2077

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MOHD IMRAN MOHD ASLAM QURESHI, **Advocate**
Sh. MOHD ASLAM MOHD USMAN QURESHI
GREEN PARK COLONY WALGAON ROAD OPP
DARGAH
AMRAVATI,AMRAVATI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2078

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kalyani Vilas Todkar, **Advocate**
Sh. Vilas Bhiku Todkar
D 15 Century Enka Housing Society Bhosari
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2079

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Padmaja Tarachand Rokade, **Advocate**
Sh. Narayan Kundalik Kamble
Matoshri Angan Flat No 38 S No 5 Bhumkar
Bridge Near Narhe Pune ,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2080

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Madhura Vikas Hegde, **Advocate**
Sh. Jagannath
Loni Kalbhor Near Archana Poultry Farm Mali
Mala Tal. Haveli, PUNE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2081

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajive Tejraj Bafna, **Advocate**
Sh. Tejraj Bafna
201 Chamunda Jewel Chamunda Co.op Housing
Society Yashwant Nagar Road No.1 Goregaon
West, MUMBAI SUBURBAN, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2082

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Huriya Haroon Patel, **Advocate**
Sh. Haroon Rashid
174 Hira Building Room No 1 Crawford Market
MUMBAI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2083

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AKALPITA RAJENDRA YELWANDE, **Advocate**
Sh. Rajendra Vishnu Yelwande
Dr. Yelwande Hospital Vishnudham At. Post.
Malwadi Tal. Haveli Dist.
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2084

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PHANSE TRUPTI ANAND, **Advocate**
Sh. RAJARAM GADKARI
B.1/502 RUNWAL ESTATE GHODBUNDER
ROAD BEHIND R MALL THANE
WEST,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2085

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KUNDLIK HANUMANTRAO HOLAMBEPATIL, **Advocate**
Sh. HANUMANTRAO GANPATRAO HOLAMBE
PATIL
603 / 604 MAHESH SADAN SANYAS ASHRAM
VILE.PARLE (W)
MUMBAI,MUMBAI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2086

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRADNYA PRAMOD NAIK, **Advocate**
Sh. Keshav Krishna Gharat
Room no 206 Plot no 209 Sector 14 opp gaon
devi grd New Kukshet Gaon Nerul Navi
Mumbai,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2087

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adv. Deepali Nilesh Kadam, **Advocate**
Sh. narayan sitaram deshmukh
madhushree plot no 4 54 1 aranyeshwar darshan
housing society behind indian overseas bank
Ltd,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2088

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pradeep Hiraji Worlikar, **Advocate**
Sh. Hiraji Gaurya Worlikar
House No 104/F Govardhan Niwas Sangeet
Ratna Bhaye Marg Market Lane Worli Village
Worli Mumbai 400030
MUMBAI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2089

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adv Seema Prabhakar Kulkarni, **Advocate**
Sh. prabhakar
akola road akot ,AKOLA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 2090

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ARTI NITISH KUMAR, **Advocate**
Sh. Late UMASHANKAR AMBASTA
B7 1001 UNIQUE HEIGHTS CHS LTD POONAM
GARDEN OPP LATIF PARK MIRA ROAD
EAST,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2091

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. sangmeshwar vishwanath mashalkar, **Advocate**
Sh. vishwanath mashalkar
at post lohara tq lohara dist
osmanabad, OSMANABAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2092

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Suraj Namdeorao Jaisingpure, **Advocate**
Sh. Namdeorao
5 Mahadeo Nagar Near Om Colony
Yavatmal, YAVATMAL, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2093

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kanta Balasaheb Gorde, **Advocate**
Sh. Balasaheb Rambhau Gorde
Flat No. G.406. Phase.I Gandharv Excellence
Dehu Moshi road. Borhadewadi
Moshi,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2094

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gedam Jitendra Narayan, **Advocate**
Sh. Narayan Maruti Gedam
Samarth Nagar Gunavadi Road Baramati Tal
Baramati Dist Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2095

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shivkant Pandurang Waghmode, **Advocate**
Sh. Pandurang Shankar Waghmode
Mahadev Mala Patas Road Baramati Tal Baramati
Dist. Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2096

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PANDE SHARDDHA SUNIL, **Advocate**
Sh. SUNIL RATANLAL PANDE
ANANDSAGAR SOCIETY SATANA ROAD
MALEGAON ,NASHIK,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2097

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. APARNA SUBODH MUDE, **Advocate**
Sh. VASANTRAO GANPATRAO KEDAR
PLOT NO.74 AMBA NAGAR NEAR BHARAT GAS
GODOWN MANEWADA BESA
ROAD,NAGPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2098

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shankar Nagorao Wankhede, **Advocate**
Sh. Nagorao
Plot no. 3 Siddeshwar Nagar Jadhavwadi
Aurangabad Maharashtra
Aurangabad, AURANGABAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2099

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SUPRIYA SACHIN WALKE, **Advocate**
Sh. Ramchandra Narayan Mhapasekar
At. Post. Kondhawale 22 Mail Tal. Mulshi Dist.
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2100

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Aiwale Mahadev Bhimashankar, **Advocate**
Sh. Aiwale Bhimashankar Jettappa
125 Rohini Nagar Part 2 Om Garjana Chowk
Saiful Vijapur Road, SOLAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2101

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GOURI DATTATRAYA KHATAVKAR, **Advocate**
Sh. DATTATRAYA GANESH KHATAVKAR
FLAT NO.20 MRUNMAYI APARTMENT KAWALA
NAKA,KOLHAPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2102

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GHULAM MOHAMMED ASHIQUE MOHAMMED, **Advocate**
Sh. ASHIQUE MOHAMMED
HOUSE NO. 240 BEHIND CORPORATION
BUILDING RUIKAR ROAD BHALDARPURA
NAGPUR ,NAGPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2103

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KAMALRATN ASHOK PANDIT, **Advocate**
Sh. ASHOK KAMALAKAR PANDIT
AT POST TUPPA TALUKA NANDED DISTRICT
NANDED, NANDED, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2104

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Meeradevi Rameshchandra Yadav, **Advocate**
Sh. Rameshchandra Yadav
Behind A.12 O.T. Section Ulhasanagar.421001
,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2105

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ATUL PRABHAKAR PATIL, **Advocate**
Sh. Prabhakar Patil
C/o G K Parekar C Building Front Side Rale
Wastu Flat No 9 585 Near Gundacha Ganapati
Kasba Peth Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2106

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Ramesh Tathod, **Advocate**
Sh. Ramesh Dnyandeo Tathod
Gayatri Nagar Telhara Dist. Buldana Dist.
Buldana,BULDHANA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2107

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anita Vinod Kewalramani, **Advocate**
Sh. shyam ahuja
1 a 1 vijay vihar society S T Road chembur
mumbai,MUMBAI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2108

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ganesh Dnyaneshwar Chavan, **Advocate**
Sh. Dnyaneshwar Chavan
32/260 Maharshinagar
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2109

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHASHIKANT SHOBHA GAWADE, **Advocate**
Sh. MAHADEV
SURVEY NO 74/8 RAJNIGANDHA HOUSING
SOCIETY NEAR CHINTAMANI CHOWK
WALHEKARWADI CHINCHWAD
PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2110

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRADNYA RAMCHANDRA THUBE, **Advocate**
Sh. Ramchandra Chimandra Thube
Flat No. 6 Anil Apartment 1st Floor Sudarshan
Housing Society Kate Pimple Road Pimprigaon
Pimpri Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2111

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Swami Poonam Satish, **Advocate**
Sh. Satish Siddramaya Swami
459 Satpute wada Opp. to Mega Mart Omkar
Chowk Phugewadi Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2112

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRIYA DILIP GURAV, **Advocate**
Sh. Dilip Kashinath Gurav
Kakade Township G.18 Keshavnagar Chinchwad
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2113

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VAISHALI ANANT DHATRAK, **Advocate**
Sh. PANDITRAO SHANKARRAO LAHAMGE
26 SUSANYOG COLONY KATHORA ROAD
AMRAVATI, AMRAVATI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2114

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yogita Shivaji Kotkar, **Advocate**
Sh. Shivaji Ambadas Kotkar
House no 10 Rukhmini Niwas Sanmitra Colony
Savedi Road Ahmednagar In front of Mahaluxmi
Garden,AHMEDNAGAR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2115

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gopal Harinarayan Sharma, **Advocate**
Sh. Harinarayan Hajarilal Sharma
Agyaram Devi Chowk Subhash Road Ganeshpeth
Nagpur ,NAGPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2116

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHARMA TARLOK CHAND, **Advocate**
Sh. JAGDISH CHAND SHARMA
T C SHARMA 5/14 ANAND SOCIETY 3RD ROAD
GOLIBAR SANTACRUZ EAST MUMBAI,MUMBAI
SUBURBAN,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2117

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vidhya Dattatraya Nawghare, **Advocate**
Sh. Dattatraya Bhimrao Nawghare
S. No. 49 Jadhav Niwas Wadeshwarnagar Lane
No. 2 Wadgaonsheri Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2118

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nakhat Hasan Shariff, **Advocate**
Sh. Hasan Yusuf Shariff
I4/7 Oxford Blues Salunke Vihar Road
Wanawadi Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2119

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prem Shankar singh, **Advocate**
Sh. Tripurari Prasad Singh
S.No. 286/1K. Flat No. 001. First Floor. Lane
No.14 Taralaya Building Swami Samarth Nagar.
Sathe Wasti. Lohegaon,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2120

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SNEHAL SANJAY PATIL, **Advocate**
Sh. ANNASO MAHADEV MAHAJAN
B.7 PRANAV APARTMENT. IN FRONT OF
THASILDAR OFFICE OPPOSITE POLICE STATION.
ZARI ROAD
CH IPLUN, RATNAGIRI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2121

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ATISH PANJABRAO KAWALE, **Advocate**
Sh. PANJABRAO NAMDEORAO KAWALE
GAJANAN VATIKA YEVATA ROAD MALKAPUR
AKOLA ,AKOLA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2122

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vibha Singh, **Advocate**
Sh. Keshari Prasad Singh
Plot No 114 Sector no.2 Sadguru Sadan
Indrayaninagr,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2123

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Deepak Dattatray Gaikwad, **Advocate**
Sh. Dattatray Kerappa Gaikwad
C/3/O/3 Dakshina Society Sector 15 Airoli Navi
Mumbai, THANE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2124

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHANKAR BHAGWAN SARGAR, **Advocate**
Sh. BHAGWAN KONDIBA SARGAR
At Post Lotewadi new Tal Sangola
Solapur, SOLAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2125

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ADHIK DATTATRAY CHAREGAONKAR, **Advocate**
Sh. DATTATRAY
SURVEY NO 121 FLAT NO 104 GAJLAXMI
APARTMENT MATOSHRI COLONY SAYALI
COMPLEX WALHEKARWADI CHINCHWAD
PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2126

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jyoti Yogesh Sanap, **Advocate**
Sh. Vasant Karbhari Bhure
B.7 Sai Shraddha Apt. Saihyadri Nagar CIDCO
Nashik, NASHIK, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2127

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sheetal Manoj Mahajan, **Advocate**
Sh. Devidas Kashinath Patil
8 Balkrishna Apt. Hanuman Wadi Makhmalabad
Road Panchavati, NASHIK, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2128

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vikram Laxmanrao Wadekar, **Advocate**
Sh. Laxmanrao Sahadev Wadekar
Sai Damb Siddheshwar Post Colony Near Ekvira
Chowk Pipeline Road Savedi
Ahmednagar, AHMEDNAGAR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2129

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vandana Chandrakant Dambre, **Advocate**
Sh. Vinayak Parbatrao Suryawanshi
Flat No. D.1 Laxmi Puram Opp. Mental Hospital.
Jail Road. Yerwada,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2130

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Surekha Subhash Hiralkar, **Advocate**
Sh. Shankarrao Tukaram Shivpatane
Hiralkar Wadi Near Gayatgri mata Mandir
Balapur Road PATUR, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2131

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Girish Shamkumar Vedpathak, **Advocate**
Sh. Shamkumar Pandit Vedpathak
S No 207 Satguru Society Opp IBM Company
Tukai Darshan Phursungi,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2132

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KISHOR JAYARAM NAZARE, **Advocate**
Sh. JAYRAM VISHNUPANT NAZARE
Plot no. 335 Galli no. 12/B Hari Om Nagar Near
Ambai Tank
Kolhapur, KOLHAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2133

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manjushri Subhash Waghachare, **Advocate**
Sh. Subhash Shankar Waghachare
201 Yamuna Deshpande Garden Narhe Road
Vadgaon Budruk Vadgaon
Budurk,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2134

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Varsha Sachin Chilekar, **Advocate**
Sh. SHAM KIRVE
Flat No. 5 Suvarnaban Apartment Model Colony
Shivajinagar,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2135

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MANOJ KASHINATH SITAPURE, **Advocate**
Sh. KASHINATH SITAPURE
ROOM NO 2 RAMCHANDRA YADAV CHAWL
SUBHASH NAGAR BANDRA EAST MUMBAI
51,MUMBAI SUBURBAN,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2136

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KAMLESH KUMAR TIWARI, *Advocate*
Sh. RAM CHARAN TIWARI
FLAT NO 402/A VEER SPLENDOR BLDG NO 1
YASHWANT VIVA TOWNSHIP NEAR SWASTIK
MALL SECTOR III NALASOPARA EAST DIST
PALGHAR,PALGHAR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2137

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. APARNA SAGAR THOMBARE, **Advocate**
Sh. Ashok Nivrutti Kakade
159 Gangai Niwas Shrikrishnanagar Vitthalwadi
Akurdi Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2138

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Madhusudan Dadasaheb Gome, **Advocate**
Sh. Dadasaheb Shankarrao Gome
S No 56 Bhagyoday Nagar Badhe Nagar Sai Ram
Building Kondhwa Khurd,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2139

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DEEPKUMAR DAHYABHAI SOLANKI, **Advocate**
Sh. LATE DAHYABHAI MANILAL SOLANKI
Flat No. 19 3rd Floor Annapurna Co.op. Husg.
Soc. Ltd Varadh Vinayak Lane Opp B. K. Vartak
Chowk Phool Pada Road VIRAR
EAST,PALGHAR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2140

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHIVAJIRAO RAMESHWARRAO TOTAWAR, **Advocate**
Sh. RAMESHWARRAO SAMBAYYA TOTAWAR
AT.POST. JANAMPALLI THA SIRONCHA DIST.
GADCHIROLI ,GADCHIROLI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2141

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHAILESH VISHWANATH JAMBHALE, **Advocate**
Sh. VISHWANTH GANPAT JAMBHALE
6 VARAD VINAYAK BUILDING CTS NO 492B/
493B KASBA PETH ,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2142

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Praful Suryakant Potdar, **Advocate**
Sh. Gopalrao Daithankar
Flat No. G.19 Mantri Market
Hadpsar, PUNE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2143

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anjali Umesh Shinde, **Advocate**
Sh. Shivajirao Kad
CTS No. 328 A.1 Gajanan Prasad
Shivajinagar,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2144

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ANIL SADASHIV KASARE, **Advocate**
Sh. SADASHIV KASARE
ROOM NO 203 PANCHSHEEL BUILDING
SIDDHARTH COLONY ALI YAWAR JUNG MARG
BANDRA EAST MUMBAI 400051, MUMBAI
SUBURBAN, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2145

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAVINDRA SANDU DABHADE, **Advocate**
Sh. SANDU PARASRAM DABHADE
AT POST HASNABAD TQ. BHOKARADAN DIST.
JALNA, JALNA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2146

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rahul Ashok Patil, **Advocate**
Sh. Ashok Rajaram Patil
Plot No.13 Matoshri Bungalow Wadala Pathardi
Road Behind Kalavati Mata Mandir
Indiranagar.9,NASHIK,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2147

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anjali Bansidhar Wadmare, **Advocate**
Sh. Bansidhar Balaji Wadmare
G.204 Radhika Park Wadgaon
Sheri,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2148

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vidya Sunil Taware, **Advocate**
Sh. Maruti Ramchandra Shinde
Flat No. 307 3rd Floor A wing Kapil Dreams
Narhe Tal Haveli Near Bhairavnath
Mandir,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2149

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. TUKARAM DIWAKAR DAWARE, **Advocate**
Sh. DIWAKAR SAKHARAM DAWARE
C/O MURARI PAUL PLOT NO 22/2 ARVIND
NAGAR MUL ROAD
CHANDRAPUR, CHANDRAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2150

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anil Tukaram Kadam, **Advocate**
Sh. Tukaram Vithoba Kadam
103 . B . Kamal Kunj Swatantraveer Savarkar
Marg . Mahim Mumbai .
400016,MUMBAI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2151

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHREEDHAR VAMAN SHERIGAR, **Advocate**
Sh. VAMAN SHERIGAR
B/54 KALPANA BUILDING SHRI MAHALAXMI
HSG SOC. VEERA DESAI ROAD NEAR M.V.M
EDUCATIONAL CAMPUS . ANDHERI
WEST,MUMBAI SUBURBAN,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2152

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vandana Vishnu Jadhav, **Advocate**
Sh. Vishnu Shankar Jadhav
S2/902 Purnashanti Heights Khartan road
Bhandar Ali Chendani
Thane(W),THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2153

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SANATAN KAILASH TIWARI, **Advocate**
Sh. TIWARI KAILASH NARAYAN
FLAT NO 105 NEW MAMTA APT OPP RAILWAY
STATION ULHASNAGAR 4 ULHASNAGAR
421004 DISTRICT THANE MAHARASHTRA
,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2154

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sheetal Sanjaydutta Gupta, **Advocate**
Sh. Harigovind Gupta
4/5 Kashinath K. Bhandari chawl Atmaram
Compound Malad west, MUMBAI
SUBURBAN, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2155

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAJENDRA DNYANOBA TIDKE, **Advocate**
Sh. DNYANOBA
HOUSE NO. 28 GUT NO 156 BHAGWAN NAGAR
BALAPUR, AURANGABAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2156

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VINOD MURARILAL KHANDELWAL, **Advocate**
Sh. MURARILAL NATHMAL KHANDELWAL
JANKI SADAN NEAR POWER HOUSE IUDP
COLONY WASHIM, WASHIM, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2157

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajput Renuka Rajkumar, **Advocate**
Sh. Chandrakant Narayan Bawri
H.No.291 Yeshwant Nagar New Khadki.
Yerwada. Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2158

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Minal Sanjay Agrawal, **Advocate**
Sh. PRAKASH
Sakla Colony Station Road
Bodwad, JALGAON, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2159

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SANTOSHI BAPU LOKHANDE, **Advocate**
Sh. BAPU DATTU LOKHANDE
HOUSE NO 1087 NEAR N.D.A. POLIC CHOWKY
UTTAMNAGAR PUNE
PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2160

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAJAN RAJANI, **Advocate**
Sh. RAJAN
80/A/101 SRIPRASTHA 3RD ROAD
NALLASOPARA WEST DIST PALGHAR
401203, PALGHAR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2161

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijay Omprakash Dhakoliya, **Advocate**
Sh. Omprakash Ramchandra Dhakoliya
Bldg. No.2. Room No.59 Ashok Nagar. Link Road
Pimpri. Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2162

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AGNEL JOHN CASTELINO, **Advocate**
Sh. MAREEL JOSEPH CASTELINO
ROOM NO 3 MATHILDA HOUSE DMELLO
COMPOUND VAKOLA BRIDGE SANTACRUZ
EAST MUMBAI 400055, MUMBAI
SUBURBAN, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2163

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ASHOK KUMAR TRIGUNAYAT, **Advocate**
Sh. ADYA PRASAD TRIGUNAYAT
FLAT NO 44 4TH FLOOR GUKUL DHARA CHS
NAIGAON EAST THANE VASAI
401208,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2164

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHAILENDRA KUMAR RAMJI SHARMA, Advocate
Sh. RAMJI SHARMA
ROOM NO 65 VRINDAVAN BUILDING NO 2
WING A NEAR MITTAL ENCLAVE NAIGAON
EAST THANE VASAI
401208,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2165

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Archana Sahadeo Meshram, **Advocate**
Sh. Sahadeo Meshram
Rai Ashiyana Wing 3 Flat 510 Motibagh Nagpur
Near Old Noga Factory, NAGPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2166

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHARDA MANOHARLAL MALHOTRA, **Advocate**
Sh. MANOHARLAL JODHARAM MALHOTRA
HARE RAMA HARE KRISHNA SOCIETY OPPOSITE
UTSAV MANGAL KARYALAYA
AKOLA, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2167

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rohini Pramod Murumkar, **Advocate**
Sh. Pramod Gurunath Murumkar
Flat No.9 Muktaprabha Apt. Ratha Chakra
Chowk Indira Nagar
Nashik.9,NASHIK,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2168

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Reena Bharat Jadhav, **Advocate**
Sh. Bharat Laxman Jadhav
At Sansari Gaon post. Deolali Camp
Nashik, NASHIK, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2169

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sandip Bhaskarrao More, **Advocate**
Sh. Bhaskarrao Tukaram More
236/C Nivrutti Nath Mandir Road At. post Tal.
Trimbakeshwar Nashik, NASHIK, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2170

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SADIK VAJIR SHAIKH, **Advocate**
Sh. VAJIR NABISAB SHAIKH
BARKAT NAGAR NEAR SADIKIYA MASJID LATUR
LATUR,LATUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2171

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VIVEK PANDITRAO DAITHANKAR, *Advocate*
Sh. PANDITRAO DIGAMBARRAO DAITHANKAR
MAULIKRUPA BRAHMAN GALLI KALAMNURI
TQ KALAMNURI DIST HINGOLI MAULIKRUPA
BRAHMAN GALLI KALAMNURI TQ KALAMNURI
DIST HINGOLI MAULIKRUPA BRAHMAN GALLI
KALAMNURI TQ KALAMNURI DIST
HINGOLI, HINGOLI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2172

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Aparna Prakash Kulkarni, **Advocate**
Sh. PRAKASH DATTATRAY KULKARNI
C/O SUDHIR NADGAUNDI. FLAT NO.401
VISHWATARA CHS .EAR SUSHIL 52 BANGLOW .
OLD THANA NAKA ROAD.PANVEL DIST.RAIGAD
PANVEL ARAIGAD,RAIGAD,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2173

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KAMBLE KEWAL HIRAMAN, **Advocate**
Sh. HIRAMAN LAXMAN KAMBLE
JAIKWADI VASAHAT GANGAKHED TALUKA
GANGAKHED, PARBHANI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2174

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MAHESH SADASHIV KOHINKAR, **Advocate**
Sh. Sadashiv Uddhavrao Kohinkar
At. Post. Donde Tal. Khed Dist.
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2175

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ASHOK DAGDU RUPWATE, **Advocate**
Sh. Dagdu Sakham Rupwate
C/6 Swedbindu Housing Society RH.35 MIDC G
Block Thermax Chawk
Chinchwad,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2176

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SWATI ARUN SAHANE, **Advocate**
Sh. Arun Mahadeo Sahane
House No. 203 Near Ram Mandir Wanawadi
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2177

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GAURI GIRISH MHATRE, **Advocate**
Sh. HARIBHAU
GIRIRAJ BEHIND CHIDBADEVI KURUL
ALIBAG, RAIGAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2178

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Abhijeet Vishnupant Hiray, **Advocate**
Sh. Vishnupant Popatrao Hiray
Flat No. 9 Yamuna Apt. Akash Petrol Pump Stop
Dindori Road Mhasrul
Nashik, NASHIK, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2179

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SOLANKAR VASANT TUKARAM, **Advocate**
Sh. TUKARAM
AP GANESHAON TAL MALSHIRAS DIST
SOLAPUR GANESHAON
GANESHAON, SOLAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2180

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GORAKSHANATH VIKRAM TANDALE, **Advocate**
Sh. VIKRAM
11 NARHARI NAGAR GULMOHOR ROAD
SAVEDI, AHMEDNAGAR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2181

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pareshkumar Natwarlal Solanki, **Advocate**
Sh. Natwarlal Gagajibhai Solanki
Suvidha Apartment no. 2 Opp. Sitabai Arts
College Rajurkar Compound Civil lines Road
Akola, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2182

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SUDARSHANA PRAKASH JADHAV, **Advocate**
Sh. PRAKASH MARUTIRAO JADHAV
WINDCASTEL.6 FLAT NO 102 PALACE ORCHAD
HOUSING SOCIETY NIBM UNDRI ROAD
,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2183

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VAISHALI VASANT WAGHMARE, **Advocate**
Sh. VASANT RAMCHADRA WAGHMARE
PLOT NO.193A MAHENDRA NAGAR DR
AMBEDKAR MARG POST
OFFICE,NAGPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2184

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. CHANDRAKANT MANAJI JAWARE, **Advocate**
Sh. MANAJI
ROOM NO 17 PLOT NO 80 SEA SHELL CHS
GORAI I BORIVALI WEST, MUMBAI
SUBURBAN, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2185

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NANDA OMPRAKASH TRIMUKHE, **Advocate**
Sh. ATMARAM SHINDE
ROOM NO 95 GROUND FLOOR BALAJI NAGAR
K K KRISHANAN MARG 90FT ROAD
DHARAVI,MUMBAI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2186

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adv. Rajput Subhash Shravan, **Advocate**
Sh. Shravan Motiram Rajput
Plot No 18 Shrikrishna Colony Behind Shiv
Colony Chopda, JALGAON, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2187

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gorakh Bhagwat Kumbhar, **Advocate**
Sh. BHAGWAT SHRIPATI KUMBHAR
SURVEY NUMBER 15 NEAR SHIVLAL SWAMI
MATH OPP LAXMIBAI BARNE UDYAN
MAHADEV COLONY LAXMANNAGAR
THERGAON PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2188

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MAHESH PURUSHOTTAM KATHAR, **Advocate**
Sh. PURUSHOTTAM MAHADU KATHAR
PLOT NO 49 P1 TOWN CENTER LOKMAT
NAGAR CIDCO
AURANGABAD, AURANGABAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2189

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Faiza Arif Dhanani, **Advocate**
Sh. Arif Dhanani
Shamsh Manzil gr floor flat no2 dargah street
mahim west ,MUMBAI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2190

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunita Kalyanrao Kadam, **Advocate**
Sh. Kalyanrao Mahadev Kadam
S. No. 26/1/5B Munjoba Vasahat
Chinchwadenagar Chinchwad
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2191

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adv. Svita Surajlal Shingane, **Advocate**
Sh. SITARAM NATTHU CHANDORE
BAJRANG NAGAR JUNA AJISPUR ROAD GAIRAN
PARISAR SAGWAN,BULDHANA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2192

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SURESH NIVRATIRAO SURYAWANSHI, **Advocate**
Sh. NIVRATIRAO NAMDEORAO SURYANSHI
PASAYADAN ALANKAR NAGAR PURNA TQ
PURNA DIST
PARBHANI, PARBHANI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2193

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shilpa Digambar Nimankar, **Advocate**
Sh. Digambar Shanakrrao Nimankar
16/77 Rajaram Road Near Jayanti Hotel
Ichalkaranji, KOLHAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2194

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAJENDRA RADHAKISHANJI KERE, **Advocate**
Sh. Radhakishanji
Near Gorakshan Manwath
,PARBHANI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2195

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VANDANA LAXMAN SHERKHANE, **Advocate**
Sh. LAXMAN SHERKHANE
ROOM NO 1 TATA POWER KHALI ZOPADPATTI
JAI BAJRANG LIME DEPOT LAXMI BAUG SANI
KAKKAYA MARG SION MUMBAI
400022,MUMBAI SUBURBAN,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2196

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Tina manish Tripathi, **Advocate**
Sh. VILAS SHRIDHAR SHARMA
PLOT NO 31 VISHAL NAGAR NEAR BELESHWAR
MAHADEV MANDIR IN FRONT OF CADA OFFICE
GARKHEDA,AURANGABAD,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2197

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VINAYAK BALKRISHNA KULKARNI, **Advocate**
Sh. BALKRISHNA KULKARNI
JALDEEP APARTMENT FLAT NO 15 4TH FLOOR
500 KASBA PETH PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2198

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vinod Panjab Tagade, **Advocate**
Sh. Panjab
Lumbini Nagar At Post Tiosa Ta.
Tiosa, AMRAVATI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2199

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. POKHARIKAR SHRINIWAS DEVIDASRAO, **Advocate**
Sh. DEVIDASRAO KISHANRAO POKHARIKAR
NEAR Nandivali Gaon Devi Mandir Nandivali
Dombivali East Taluka Kalyan District
Thane, THANE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2200

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PARMESHWAR RAVANRAO KADAM, **Advocate**
Sh. RAVANRAO BAPURAO KADAM
PLOT NO 34 NEAR SHIVAJI STATUE JAY
BHAVANI NAGAR
AURANGABAD, AURANGABAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2201

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ROHIT DINANATH TIWARI, *Advocate*
Sh. DINANATH TIWARI
D 210 RAJESH PARK VIEW VAKOLA PIPELINE
SANTACRUZ EAST, MUMBAI
SUBURBAN, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2202

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Meghana Madhukar Mirgal, **Advocate**
Sh. Yashwant Kate
S No. 260/2/5 Plot No. 7 Pranav House No. 3
Behind BNB Bank Ganesh Baug D P Road
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2203

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHAIKH WAHEED AHMED SHAIKH IBRAHIM, **Advocate**
Sh. SHAIKH IBRAHIM
HOUSE NO. 4.8.81 HARI NAGAR BEHIND
RAILWAY COMMUNITY HALL
PURNA, PARBHANI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2204

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRAKASH EKNATH MHATRE, **Advocate**
Sh. EKNATH AMBU MHATRE
EKNATH MHATRE CHAWL DATTA MANDIR
ROAD PENKAR PADA POST.MIRA ROAD
TALUKA.THANE,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2205

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prashant Narayan Satpute, **Advocate**
Sh. Narayan Rajaram Satpute
Sr. No. 68/5B B T Kawade Road Basera Colony
Ghorpadi Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2206

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHEETAL ASHOK PETKAR, **Advocate**
Sh. ASHOK BHIWAJI PETKAR
FLAT NO.102 PLOT B/2.1 SAPT SHRUNGI CHS
SECTOR 12 KHARGHAR NAVI
MUMBAI,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2207

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. suparna apurba tagore, **Advocate**
Sh. Jitendra Nath Halder
B 16 TORNA CHSRM BHATTAD ROAD KALPNA
CHAWLA ROAD RAMNAGAR BORIVALI WEST
MUMBAI 400092, MUMBAI
SUBURBAN, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2208

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajeshri Pravin Antapurkar, **Advocate**
Sh. Somnathrao Bhatu Sonawane
Flat No.9 Ashray Soc. Chandak Circle Tidke
Colony Road Opp. Divya
Marathi,NASHIK,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2209

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shailaja Rameshji Bangad, **Advocate**
Sh. Rameshji Laxminarayan Bangad
flat no 203 B shree apartment eknathpuram
shankar nagar,AMRAVATI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2210

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SURESH DNYANOBA JADHAV, **Advocate**
Sh. DNYANOBA
RACHANA COLONY MANWATH RACHANA
COLONY, PARBHANI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2211

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GANESHKUMAR RAMESHKUMAR ATAL, **Advocate**
Sh. RAMESHKUMAR RATANLAL ATAL
DNYANESHWAR NAGAR DABKI ROAD
AKOLA, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2212

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHRUTI SURESH MUNDADA, **Advocate**
Sh. SURESH RAMDAYAL MUNDADA
TOSHNIWAL LAY OUT MURTIZAPUR ROAD
AKOLA, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2213

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Umesh Parashuram Dhotre, **Advocate**
Sh. Parashuram Rajaram Dhotre
Vithal Nagar Near Cosmos Bank Sutarwadi Road
Pashan Pune, PUNE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2214

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VIJAY VANKATRAO GAIKWAD, **Advocate**
Sh. VANKATRAO GAIKWAD
ROOM NO 36A JIVAN SANGRAM HOUSING
SOCIETY SHIV SHAKTI NAGAR SAKI VIHAR
ROAD POWAI MUMBAI, MUMBAI
SUBURBAN, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2215

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SATISH MURLIDHAR PINGALE, **Advocate**
Sh. MURLIDHAR VITTHAL PINGALE
SR NO 136/2/2 TULJAI SADAN SHREE
SIDDHIVINAYAK COLONY WARJE
MALWADI,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2216

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yogita Mahesh Gaikwad, **Advocate**
Sh. Laxman Nivrutti Vazare
A.3 304 Mangal Bhairav Building NRD.3 Nanded
City Sinhagad Road Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2217

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. sharda babanrao sonkar, **Advocate**
Sh. Babanrao Sonkar
Kamla Nehru Nagar Anekat near police Head
quarter Akola, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2218

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Md. Zabi Ur Raheman, **Advocate**
Sh. Habib Ur Raheman
Zabi Manzil Near Gulzar Masjid Gulzar Colony
Dhad Road Parbhani, PARBHANI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2219

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KULDEEP CHANDRAKANT KADAM, **Advocate**
Sh. CHANDRAKANT
SAI DEEP 100 FT ROAD NEAR RAMKRUSHNA
PARAMHANSA SOCIETY JAGDALE NAGAR
SANGLI ,SANGLI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2220

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Omprakash Umashankar Shukla, **Advocate**
Sh. Umashankar rambodh Shukla
Flat No A/101 nirmal park 04 chs ltd navghar
cross road sv road bhayander east
,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2221

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nutan Kailash Makhare, **Advocate**
Sh. Sudhir Ramchandra Bansode
At. Post. Loni Station Tal. Haveli Dist.
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2222

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SYED SAJEED SYED KASIM, **Advocate**
Sh. SYED KASIM
H No 1.13.45 Ashraf Nagar Hingoli
Gate,NANDED,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2223

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SANGEETA MUKESH GAWALI, **Advocate**
Sh. KANAIALAL YADAV
135 OLD BAZAR KIRKEE
PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2224

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PREM SHANKER JHA, Advocate
Sh. MOOLCHAND JHA
VEDANT SURVEY NO 74/2 SANT NAGAR
STREET 2 CROSSING 3 LOHEGAON
PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2225

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. YADAV RAM JATAN, **Advocate**
Sh. BALDEV YADAV
139 14 SHREE KRISHNA CHAWL COMMITTEE
UNNAT NAGAR ROAD NO 2 NEAR SANJAY
DAIRY PREM NAGAR GOREGAON
WEST,MUMBAI SUBURBAN,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2226

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. sagar madhusoodan jadhav, **Advocate**
Sh. Madhusoodan Dattatray Jadhav
Flat No.9 3rd Floor Anant Apartment Opp.
Moraya Ganapati Temple Chinchwad
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2227

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Milind Bhagwanrao Kshirsagar, **Advocate**
Sh. Bhagwanrao Kshirsagar
Sidharth nagar Gangakhed
Tq.Gangakhed,PARBHANI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2228

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RUPESH NARAYAN ISTAPE, **Advocate**
Sh. NARAYAN TUKARAM ISTAPE
Jathar Peth Shankar Nagar Akola Tal. Dist.
Akola, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2229

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRASHANT VASANTRAO NIRMAL, **Advocate**
Sh. VASANT UTTAMRAO NIRMAL
Sai Prabhu Sadan Jawahar Nagar Akola Tal. Dist.
Akola, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2230

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. HRISHIKESH ANILKUMAR JUNARE, **Advocate**
Sh. ANILKUMAR BHIKU JUNARE
Shastri Nagar Opp. Vidya Vihar Girls Hostel
Akola Tal. Dist. Akola, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2231

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NILESH RAMANLAL RATHI, **Advocate**
Sh. RAMANLAL MANAKLAL RATHI
NAYA PRESS VIDHYA COLONY
AKOT, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2232

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PARVIN GANPAT THITE, **Advocate**
Sh. Ganpat Kisan Thite
Flat No. 32 Ganaraj Housing Society S. No.
35/3/3 Mohan Nagar Dhankwadi
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2233

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRITI NAMDEORAO PHADKE, **Advocate**
Sh. NAMDEORAO
KUNJILALPETH POST BHAGWAN NAGAR NEAR
MANAWATA HIGHSCHOOOL RAMEHSHWARI
ROAD,NAGPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2234

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ROMIL ULHAS SONAWANE, **Advocate**
Sh. ULHAS ANANDA SONAWANE
Kirkatwadi Gaon Near at Buddha Vihar Samaj
Mandir Sinhagad Road Post. Khadakwasla
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2235

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhavik Mehta, **Advocate**
Sh. Chaitanya Mehta
Raghavji Niwas Ground Floor 1st Dadyseth Lane
Babulnath ,MUMBAI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2236

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. CHANDRAKANT MAHADEO RISWADKAR, **Advocate**
Sh. Mahadeo Anantrao Riswadkar
At. Post. Akluj Malinagar Road Shivanant Niwas
Tal. Malshiras Dist.
Solapur, SOLAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 2237

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Surekha Vitthal Bhosale, **Advocate**
Sh. Bhosale Vitthal Kundlic
S. No. 55/3/1A Bhairavnagar Dhanori Road
Road No. 12 Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2238

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRAMOD RADHESHYAM ILAME, **Advocate**
Sh. RADHESHYAM ILAME
BAJAJ NAGAR TUMSAR TAH. TUMSAR
,BHANDARA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2239

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHIVANAND KASHINATH MALBHAGE, **Advocate**
Sh. KASHINATH MAHADAYYA MALBHAGE
KHAN DOBA GALLI MAIN ROAD DEONI TQ
DEONI DIST LATUR, LATUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2240

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAMMURAT YADAV, **Advocate**
Sh. shitlaprasad
3 sheetal nagar. western express highway road
ghartan pada dahisar east, MUMBAI
SUBURBAN, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2241

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHIRSATH ASHOK SONYABAPU, **Advocate**
Sh. SONYABAPU ANANDA SHIRSATH
PLOT NO 32 MAHATMA FULE NAGAR
WANJOLA ROAD BHUSAWAL
JALGAON, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2242

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SADANI RAKSHA ROHIT, **Advocate**
Sh. AJAY KUMAR MAROO
901 902 SAMARTH PRASAD LOKHANDWALA
CIRCLE ANDHERI
WEST,MUMBAI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2243

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ANITA RAJKUMAR DAS, **Advocate**
Sh. RAJKUMAR SHIVANDAS DAS
HEMU KALANI CHOWK SINDHI COLONY NEAR
MATA MANDIR
GONDIA, GONDIA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2244

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VIJAY CHHAGANLAL PARDHI, **Advocate**
Sh. Chhaganlal Pardhi
Behind Sahare Engineering Shreeram Nagar
Tumsar, BHANDARA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2245

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. parashanath premchand ther, **Advocate**
Sh. Premchand Ther
Near Rural Hospital Salekasa Near Railway
Crossing Salekasa ,GONDIA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2246

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vasantkumar Madhusudan Chute, **Advocate**
Sh. Madhusudan Chute
Near Powar Bording Kanhartoli
Gondia, GONDIA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2247

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SURENDRA BABULAL KAWALE, **Advocate**
Sh. BABULAL DADU KAWALE
AT PO DAWANIWADA
,GONDIA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2248

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shivaji Pandurang Patil, **Advocate**
Sh. Pandurang Ramchandra Patil
Near Bajirao Balaji Society Aitwade Khurde Tal
Walwa, SANGLI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2249

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAKESH TRIPATHI, Advocate
Sh. RAMCHANDRA TRIPATHI
ROOM NO 3 RAGHVENDRA MANDIR ROAD
OSHIWARA SV ROAD JOGESHWARI
WEST, MUMBAI SUBURBAN, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2250

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHABANA PARVEEN SHAIKH IMAM, **Advocate**
Sh. SHAIKH IMAM
JANTA MARG MANKARNA PLOT GAWALI PURA
AKOLA TQ AKOLA, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2251

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhumeswar Sukhdeo Pathode, **Advocate**
Sh. Sukhdeo Pathode
Behind Panchayat Samiti Near Mata Mandir
Bangaon Th. Amgaon, GONDIA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2252

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. baheti sachin shriniwas, **Advocate**
Sh. shriniwas kisanlal baheti
flat no.3 madhav sarda
residency, BEED, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2253

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhushankumar Tekchand Maskare, **Advocate**
Sh. Tekchand Maskare
Surabhi Chouk Prabhag No. 8
Deori, GONDIA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2254

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Satish Shivchand Bhandari, **Advocate**
Sh. Shivchand
Biyani Flat System Near Naik Chowk Pusad
Taluka Pusad District
Yavatmal,YAVATMAL,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2255

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shivaji Dnyanoba Jogdand, **Advocate**
Sh. Dnyanoba Anna Jogdand
Aurangpur, Tq. Kaij, Dist. Beed
,BEED,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2256

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Suryavanshi Atul Dattatraya, **Advocate**
Sh. Dattatraya
Ajande Tal Raver, JALGAON, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2257

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pomeswar Sukhadeoji Ramateke, **Advocate**
Sh. Sukhadeo Ramteke
Sai Nagri Plot No.9 Arjuni
Morgaon, GONDIA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2258

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. IMTIYAZ KHAN AZAM KHAN, **Advocate**
Sh. AZAM KHAN HANIF KHAN
House No.717 Mumtaz nagar Dhar
Road,PARBHANI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2259

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Roshan Ali Jabbar Ali Qazi, **Advocate**
Sh. Jabbar Ali Qazi
QUTUB SHAHI MOHALLA AUSA TQ AUSA
AUSA, LATUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2260

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SAGAR GAUS TAMBOLI, **Advocate**
Sh. GAUS TAMBOLI
ROOM NO 22 BANGDIWALA COMPOUND
QURESHI NAGAR KURLA
EAST,MUMBAI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2261

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adv. PRAVIN VINAYAKRAO JADHAV, **Advocate**
Sh. VINAYAKRAO KISHANRAO JADHAV
AT SHIVAJI NAGAR OPP BANK OF
MAHARASHTRA
HINGOLI, HINGOLI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2262

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vikram Shamrao Nevase, **Advocate**
Sh. Shamrao Narayan Nevase
Venkateshwara Tower Flat No. 202, 2nd floor
Ambegaon Bk,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2263

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KAILAS NARAYAN KOTKAR, *Advocate*
Sh. NARAYAN
LAXMINARAYAN GAYATRI NAGAR HINGOLI
HINGOLI, HINGOLI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2264

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajaram Raghunath Dhamale, **Advocate**
Sh. Raghunath Dhamale
SR no 133 Gurudwara Raod Walhekarwadi
Chinchwad Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2265

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NEELESH MANOHAR GAIDHANE, **Advocate**
Sh. MANOHAR RAMKRISHNA GAIDHANE
203 Kaushal, Nandanwan Colony Nearby Police
Station Nandanwan, NAGPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2266

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ASHISH RAMESHWAR FUNDKAR, **Advocate**
Sh. RAMESHWAR TRYAMBAKRAO FUNDKAR
RUKMINI, 12, KAILASH NAGAR BEHIND
GOURAKSHAN, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2267

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NILESH MORESHWARRAO LATI, **Advocate**
Sh. MORESHWAR
BENGLOW NO B 01 PADMANABH RESIDENCY
PLOT NO 16B TILAK NAGAR NAWAB AREA
LAYOUT WHC ROAD DHARAMPETH
NAGPUR,NAGPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2268

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ANANDUMAR ONKARRAO GODE, *Advocate*
Sh. ONAKARRAO JAIRAM GODE
OMKAR, ANAND COLONY JATHARPETH
AKOLA, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2269

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nachiketa Nandkishor Vyas, **Advocate**
Sh. Nandkishor Bachharaj Vyas
Pandit Bachharaj Vyas Square Vyas Lane Vyas
Bhavan Mahal, NAGPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2270

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ram Joshi, **Advocate**
Sh. Satyanarayan Joshi
Shivnath 42 Goenka Nagar
Malegaon, WASHIM, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2271

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pravin Tukaram Shinde, **Advocate**
Sh. Tukaram Dinkar Shinde
At post Pimpalgaon Taluka Daund
,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2272

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. CHANDRABODHI DNYANDEV RAJWAT, **Advocate**
Sh. Dnyandev Sambhaji Rajwant
395 Gharonda Society Phule nagar Yerawada
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2273

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MOHD MUQIM KHAN, *Advocate*
Sh. HASIBULLAH KHAN
402 M K VALI TOWER CHS LTD NEAR BANDRA
TERMINUS NAVPADA BANDRA EAST, MUMBAI
SUBURBAN, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2274

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SANTOSH VITTHALRAO KUCHANKAR, **Advocate**
Sh. VITTHALRAO KRUSHNAJI KUCHANKAR
SHRINATH VANDAN, ARUNODAYA SOCIETY
BHOSA ROAD, YAVATMAL TQ. DT.
YAVATMAL, YAVATMAL, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2275

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DEEPAK DIWAKARRAO GADEWAR, **Advocate**
Sh. DIWAKARRAO GADEWAR
Q. M.25 NANDANWAN COLONY HASANBAGH
RAOD NAGPUR.09,NAGPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2276

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KARWAL ANJALI VINAYAK, **Advocate**
Sh. MOHAN
GULAMOHAR COLONY SHINDE CHOUK
GARGOTI, KOLHAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2277

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VAISHALI KAMLAKAR JADHAV, **Advocate**
Sh. KAMLAKAR
PAL CHOWK RAIL TOLI GONDIA
,GONDIA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2278

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kadam Kiran Eknath, **Advocate**
Sh. Eknath Dadarao Kadam
852, Dattawadi Behind Vitthal Mandir
,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2279

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. CHOUGALE GANPATI VASANT, **Advocate**
Sh. VASANT
AT BHADGAON POST MALAGE BK TAL
KAGAL,KOLHAPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2280

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GOVIND VAIJNATH GHUGE, **Advocate**
Sh. VAIJNATH YADAVRAO GHUGE
HOUSE NO 18 TIRUPATI SUPREME ENCLAVE
NEAR RAILWAY STATION JALAN NAGAR
AURANGABAD, AURANGABAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2281

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. HAMBARDE ANGAD BHAGWANRAO, **Advocate**
Sh. HAMBARDE BHAGWANRAO
Near Maharashtra Gramin Bank, Kaleshwar
Kaman Vishnupuri, Tq. Nanded
Nanded, Nanded, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 2282

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Abhijeet Raghunath Vyawahare, **Advocate**
Sh. Raghunath N. Vyawahare
Behind Jay Ambe Super Shoppe Civil Lines
Washim, WASHIM, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2283

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohit Manohar Panchariya, **Advocate**
Sh. Manohar Chaturbhuj Panchariya
Behind Rashtrabhasha Prachar Samitee, Near
Ghangale Lawn Beside Durga Mata Mandir, Sahu
Lay.out, Hind Nagar, Wardha Tah. and Dist..
Wardha, WARDHA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2284

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAHIMKHAN MAHEBUBKHAN PATHAN, **Advocate**
Sh. MAHEBUBKHAN PATHAN
AT TABELA GALLI MUKHED MUKHED
MUKHED, NANDED, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2285

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Meera Kumari Singh, **Advocate**
Sh. Vidya Nand Singh
Flat No. A4 Balaji Palace Near Hotel Radisson
Kharadi Pune, PUNE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2286

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Atul Ashok Lagad, **Advocate**
Sh. Ashok Kashinath Lagad
Yashwant Nagar Chandannagar Yashwant Nagar
Chandannagar Pune, PUNE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2287

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anil Dattatraya Nimbalkar, **Advocate**
Sh. Dattatraya Pandurang Nimbalkar
Near Well Deshmukh Fail Akola
,AKOLA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2288

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MEENA DEVIDAS NAGDIVE, **Advocate**
Sh. DEVIDAS
PLOT NO.56 SHIVSHAKTI NAGAR OPP.WADI
POLICE STATION AMRAVATI ROAD
NAGPUR,NAGPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2289

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramesh Shankarrao Bhalerao, **Advocate**
Sh. Shankarrao Bhalerao
Flat No.F.8, Shri Shankar Nagar S.No.85 Paud
Roa Khothrud Pune city,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2290

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KIRAN SADANAND KADAM, **Advocate**
Sh. SADANAND KADAM
SHIV SHAKTI CHOWK AKURDI GAON KADAM
WADA PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2291

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramesh Shankarrao Bhalerao, **Advocate**
Sh. Shankarrao Bhalerao
Flat No.F.8, Shri Shankar Nagar S No 85 Paud
Road S No 85 Paud Road,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2292

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijay Prabhakarrrao Bhambere, **Advocate**
Sh. Prabhakarrrao Sukhdeorao Bhambere
Block no 5.12 MIG 72 VHB Colony Gorakshan
Road Akola ,AKOLA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2293

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhushan Vasantao Kale, **Advocate**
Sh. Vasantao Purushottam Kale
N.1.82.A Niwara Colony no 1 Gorakshan Road
Akola ,AKOLA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2294

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NITESH SHESHRAO CHAVAN, **Advocate**
Sh. SHESHRAO
NEAR GANESH MANDIR JIJAMATA NAGAR
HINGOLI, HINGOLI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2295

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vikas Prabhakarrrao Pande, **Advocate**
Sh. Prabhakarrrao Keshavrrao Pande
Pushpaprabha, Ganesh Nagar Dabki Road, Akola
,AKOLA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2296

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MILIND ATMARAM KAMBLE, **Advocate**
Sh. ATMARAM
SHRI NAGAR HINGOLI
HINGOLI, HINGOLI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2297

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAMPRASAD DHANURDHAR THAKARE, **Advocate**
Sh. DHANURDHAR THAKARE
DHAMANI,MANORA POST TQ MANORA DIST
WASHIM,WASHIM,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2298

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Amol Marutrao Kapare, **Advocate**
Sh. Marutrao Sahebrao Kapare
S No 208 Sukhkarta Lane No 6 Satyampuram Co
Op Housing Society
Fursungi,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2299

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VISHAL SURESHRAO GANOSKAR, **Advocate**
Sh. SURESHRAO
MALIPURA KHOLAPURI GATE AMRAVATI
AMRAVATI ,AMRAVATI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2300

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AKASH MADHUKARRAO RAUT, **Advocate**
Sh. MADHUKARRAO RAUT
HOUSE NO.995, HANSAPURI, OLD BHANDARA
ROAD, NAGPUR, NAGPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2301

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PANDURANG NARAYANRAO DHORE, **Advocate**
Sh. NARAYANRAO KONDIBA DHORE
SURVEY NO 13 PLOT NO 60 JANAI NIWAS
SHITOLE NAGAR SANGAVI
PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2302

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MILIND SUNIL GARGOTE, **Advocate**
Sh. SUNIL SAHADU GARGOTE
87.4A SHRI GANESH RESIDENCY AZAD NAGAR
KOTHRUD,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2303

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NITINKUMAR HARIGIR GIRI, **Advocate**
Sh. HARIGIR MOTIGIR GIRI
NEAR CIVIL COURT DESHMUKH COLONY
JALGAON JAMOD, BULDHANA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2304

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KAUSHALKUMAR SHARMA, *Advocate*
Sh. MAHENDRA SHARMA
FLAT NO 702 BUILDING NO A 12 RASHMI STAR
CITY JUCHANDRA ROAD NAIGAON EAST
PALGHAR, PALGHAR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2305

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ABHIJIT CHANDRASHEKHAR EDLABADKAR, **Advocate**
Sh. CHANDRASHEKHAR NARAYAN
EDLABADKAR
DIPAK NAGAR BULDHANA ROAD
MALAKPUR, BULDHANA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2306

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ravindra Rajaram Kamble, **Advocate**
Sh. Rajaram Devji Kamble
Krishna Raj Niwas Lane No. 2 Pawar Nagar
Sangavi Tal Haveli Pune, PUNE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2307

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pramodkumar Keru Raut, **Advocate**
Sh. Keru Kisan Raut
Santajinagar Jamkhed, Tal. Jamkhed
,AHMEDNAGAR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2308

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DHANAJI LAXMAN JADHAV, **Advocate**
Sh. LAXMAN
AT POST MAJGAON TAL SATARA DIST
SATARA, SATARA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2309

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRAMOD RAJARAM KAMBLE, **Advocate**
Sh. RAJARAM DEVJI KAMBLE
Pawar Nagar Galli No. 2 Old Sagavi Tal. Haveli
Dist. Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2310

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nilesh Maheshdatta Shukla, **Advocate**
Sh. Maheshdatta Ramprasad Shukla
1412, Bhagyarekha, Anji Road Shivaji Chawk At.
Po. Ghatanji, YAVATMAL, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2311

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shah Dhanesh Ramanlal, **Advocate**
Sh. RAMANLAL
201 SHANAYA SHLOK TOWER ADARSH
DUGDHALAYA LANE OFF MARVE ROAD OPP
SAGAR SARITA MALAD WEST ,MUMBAI
SUBURBAN,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2312

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gopal Samadhan Kalmegh, **Advocate**
Sh. Samadhan Dnyandeo Kalmegh
Near P.D.K.V. 40 Quarters Gudadhi Road Mothi
Umri, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2313

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. TRUPTI SHASHIKANT ROTKAR, Advocate
Sh. PRABHAKARRAO
GURURAJ STATE BANK COLLONY
PRATAPNAGAR, WARDHA, WARDHA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2314

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adv. Dr Shaikh Hameed Shaikh Hyder, **Advocate**
Sh. SHAIKH HYDER
HOUSE NO 13 . 6. 79 VIPUL NAGAR AREESH
MANZIL TARODA BK
NANDED,NANDED,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2315

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MANISH KAMALKISHOR SHARMA, **Advocate**
Sh. KAMALKISHOR SHRINARAYAN SHARMA
WARD NO 2 SHELAPUR BU TALUKA
MOTALA,BULDHANA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2316

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shrikant Ramkrishna Shende, **Advocate**
Sh. Ramkrishna Bhagwanrao Shende
Gajanan Nagar Ward no. 1 Near Arvi Naka,
Wardha Tah .
Wardha, WARDHA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2317

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GAIKWAD AVINASH PANDURANG, **Advocate**
Sh. GAIKWAD PANDURANG AMBADAS
AP NIMGAON MAGARS TAL MALSHIRAS DIST
SOLAPUR, SOLAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2318

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BHUSHAN MANOHAR MANE, **Advocate**
Sh. MANOHAR VISHWASRAO MANE
36 VIDYA NAGAR KAJGAON ROAD PAROLA TAL
PAROLA, JALGAON, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2319

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GIRISHKUMAR PURUSHOTTAMBHAI PATEL, **Advocate**
Sh. PURUSHOTTAMBHAI
CHANDNI CHOWK GANJ WARD
,GONDIA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2320

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SATISH VASUDEO RANE, **Advocate**
Sh. VASUDEO DATTATRAY RANE
FLAT NO 1005 06 JALARAM PARK CHS AND
SONAPUR SIGNAL LBS ROAD BHANDUP W
MUMBAI,MUMBAI SUBURBAN,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2321

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sanjay Gopalrao Chopade, **Advocate**
Sh. Gopalrao Haribhau Chopade
Gayatri Bhavan Opposite Shri Shivaji College
Akot Road, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2322

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ATALKUMAR JAGDIHDCHANDRA KOTHARI, **Advocate**
Sh. JAGDIHDCHANDRA KOTHARI
MAIN ROAD BAAJAR PURA
AMDAPUR, BULDHANA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2323

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHIVAJI ASARAM SANAP, **Advocate**
Sh. ASARAM SHANKAR SANAP
AT POST GANDHARI TQ LONAR DIST
BULDHANA ,BULDHANA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2324

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rohit Sudhir Pingle, **Advocate**
Sh. Sudhir Shriram Pingle
Opposite Devki Nursing Home Ramdas Peth
Akola, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2325

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prasad Ramesh Dharmadhikari, **Advocate**
Sh. Ramesh Mukundrao Dharmadhikari
Tapadiya Nagar Near Dr. Bhamburkar Hospital
Akola, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2326

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mangesh Shankarrao Shende, **Advocate**
Sh. Shankarrao Anandrao Shende
Raghunandan Society Ranpise Nagar
Akola, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2327

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GAJANAN ANANDRAO KORADE, **Advocate**
Sh. ANANDRAO ASARAM KORADE
BALAJI GALLI AT PO TQ SINDKHED RAJA
SINDKHED RAJA,BULDHANA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2328

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SURYAKANT PANDHARINATH TAWALE, **Advocate**
Sh. PANDHARINATH NAGURAO TAWALE
NEAR S.T. STAND KAMANVES ROAD ASHTI DIST
BEED, BEED, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2329

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAMCHANDRA RAMESH INAMDAR, **Advocate**
Sh. RAMESH KASHINATH INAMDAR
AT PO AWALAI TAL ATPADI DIST
SANGLI,SANGLI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2330

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAVINDRA HARIDAS KADAM, **Advocate**
Sh. HARIDAS DAULATRAO KADAM
HOUSE NO 26 2089 VARUDA ROAD SAMARTH
NAGAR TQ AND DIST
OSMANABAD, OSMANABAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2331

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NILESH BHIKAJI KAMTHE, **Advocate**
Sh. BHIKAJI TATYABA KAMTHE
FLAT NO 16, WING B, FIRST FLOOR, GLORIOUS
PARK, Sector No. 3, Plot No. 67, Indrayani Nagar,
BHOSARI, PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2332

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SAHIL GAUS TAMBOLI, **Advocate**
Sh. GAUS TAMBOLI
ROOM NO 05 BANGDIWALA COMPOUND
QURESHI NAGAR KURLA
EAST,MUMBAI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2333

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BEIG MUJAHED KUDRATULLA, **Advocate**
Sh. KUDRATULLA
AT POST BHAYEGAON TQ DEGLUR DIST
NANDED,NANDED,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2334

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Patil Pratibha Vishal, **Advocate**
Sh. Jagannath Chunilal Patil
Gujarathi Galli Near Tehsil Office
Chopda, JALGAON, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2335

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Parag Dattatraya Mhatre, **Advocate**
Sh. Dattatraya Dharmaji Mhatre
House No 711 Datta Deep, Shree Dattaguru Park,
Kumbharwada, Taluka
Uran, RAIGAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2336

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VISHWJEET HARISHCHANDRA TELGAONKAR, **Advocate**
Sh. HARISHCHANDRA
LIG 142 HADCO LATUR,LATUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2337

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AVINASH NAMDEO SHETYE, **Advocate**
Sh. NAMDEO GANPAT SHETYE
105B, RATNADEEP GARDEN, BANDAR ROAD,
RATNAGIRI NEAR SWAROOP LODGE OPPOSITE
SANJIWANI
HOSPITAL,RATNAGIRI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2338

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SONAWANE GOPAL SHALIKRAO, Advocate
Sh. PATIL SHALIKRAO RAJARAM
Gurukripa colony Amalner Dist. Jalgaon
Jalgaon, JALGAON, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2339

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ganesh Subhash Trimbake, **Advocate**
Sh. Subhash Appa Trimbake
Kadam Hospital Javal Pandhrpur road
Kurduwadi Tal Madha As above As
above, SOLAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2340

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NITIN RAOSAHEB LANGADE, **Advocate**
Sh. Raosaheb Rambhau Langade
Narayan Nagar Mahadev Temple Road Wadwani
Tq. Wadwani, BEED, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2341

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Supriya Santosh Mandavkar, **Advocate**
Sh. Shantaram R Nachanekar
G.16 Suryoday Complex Kalbhornagar
Chinchwad Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2342

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chandrasen pandurang Gaikwad, **Advocate**
Sh. Pandurang Choka Gaikwad
41.342 New Budhwar Peth Samrat Ashok Chowk
Near Water Tank, SOLAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2343

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHRIKANT VITTHAL DALVI, **Advocate**
Sh. VITTHAL DHONDIBA DALVI
FLAT NO D.303 SHRINIWAS WESTSIDE
COUNTRY CO OP HSG LTD S NO 72 PIMPLE
GURAVE PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2344

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RASHMI KIRAN GABURE, **Advocate**
Sh. BHAGWANRAO PATIL
SHREE ASTVINAYAK CHS OPP APNA BAZAR, D N
NAGAR ANDHERI WEST, MUMBAI
SUBURBAN, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2345

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shriniwas Ramchandra Mali, **Advocate**
Sh. Ramchandra
329,45 pawar nagar, lane no.01 old sangvi
,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2346

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KEDAR ASHOK PARKHE, **Advocate**
Sh. ASHOK RAMCHANDRA PARKHE
B NO 11 PETTY STAFF LINES NEAR FORT CAMP
AREA
AHMEDNAGAR, AHMEDNAGAR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2347

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VISHAL SHIVRAM THOMBRE, **Advocate**
Sh. SHIVRAM KEMJI THOMBRE
maher Gandhi Nagar maher Gandhi Nagar
Wardha, WARDHA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2348

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GOPAL DEORAO PATIL, **Advocate**
Sh. DEORAO GANPATRAO PATIL
VIVEKANAND NAGAR WADGAON WARD NEAR
MATA BHAWANI
MANDIR, CHANDRAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2349

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KIRAN VISHNU MANE, **Advocate**
Sh. VISHNU MANE
FLAT 105, GOKULDWAR CHS CHINCHPADA
ROAD, NEAR KALYAN JANATA BANK KALYAN
EAST, THANE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2350

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DIPALI SAHADEO DUMBRE, **Advocate**
Sh. SAHADEO UDDHARAO DUMBRE
S NO 12.1 HOUSE NO 149 ANAND NAGAR OLD
SANGAVI,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2351

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAM VASUDEO KULKARNI, **Advocate**
Sh. VASUDEO SHANKAR KULKARNI
AT PO MAYAKKANAGAR ATPADI TAL ATPADI
DIST SANGLI,SANGLI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2352

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Purushottam Sadashiv Dhoble, **Advocate**
Sh. Sadashiv Narayan Dhoble
At Pandav Umara Post Tandali Shevai Tq. Dist
Washim, WASHIM, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2353

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Priyanka Praveen Mahamuni, **Advocate**
Sh. Pramod Shridhar Vedpathak
238 Budhwar Peth, Bhat Wada Babugenu Chowk
Near Tulshi Baug, Pune, PUNE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2354

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Abdul Majid Abdul Samad Shaikh, **Advocate**
Sh. Abdul Samad Abdul Kadar Shaikh
303 Shani peth Main road JALGAON
JALGAON, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2355

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. YOGESH PRAMODKUMAR BOHARA, Advocate
Sh. PRAMODKUMAR
366, BOHARA NIWAS, NEAR JAIN MANDIR
AT.POST. WALUJ, TQ. GANGAPUR DIST.
AURANGABAD, AURANGABAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2356

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KAKADE GAURANG PANDURANG, **Advocate**
Sh. PANDURANG
AT POST GHODESHWAR TAL MOHOL DIST
SOLAPUR, SOLAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2357

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SOMA MANIK DAS, **Advocate**
Sh. VINOD SARKAR
B5 701 MONT VERT PRISTINE OFF AUNDH
ROAD BEHIND KHADKI RAILWAY STATION
BOPODI,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2358

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yashwant Shrikrishna Joshi, **Advocate**
Sh. Shrikrishna Chandrakant Joshi
3896, Joshi Wada, Near Anmal Paints, Behind
Asha Talkies, Pushkar Heights,
Ahmednagar, AHMEDNAGAR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2359

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Janette Joseph Lucas, **Advocate**
Sh. P. Joseph Lucas
Flat 8, 1st Floor, New Chandan Apartments
Navghar Road
Bhayander East, THANE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2360

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Avinash Dangal Shinde, **Advocate**
Sh. Dangal Rambhou Shinde
11 A, Anand Nagar, Near Indira Garden,
Deopur,,DHULE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2361

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MORESHWAR MOHAN ALHAT, **Advocate**
Sh. MOHAN BUDHAJI ALHAT
419 MAHADEV VASTI KOYALI TARFE CHAKAN
TAL . KHED,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2362

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SURYALAL VERMA, **Advocate**
Sh. AJMER VERMA
ROOM NO 27 KACH KARKHANA CHAWL G D
AMBEKAR ROAD OPP CLIPIN CENTRE
WADALA,MUMBAI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2363

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SAMEER DEVIDAS PARATE, **Advocate**
Sh. DEVIDAS PARATE
PITRUCHHAYA BAIDHYNATH GALLI.
KOSTIPURA. NEAR SIDHRA SPORTS SITABULDI,
Nagpur, NAGPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2364

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MANISH RATANLAL MANTRI, **Advocate**
Sh. RATANLAL RAMNARAYAN MANTRI
BALAJI NIWAS SHIVAJI NAGAR
MEHKAR, BULDHANA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2365

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MOHATA TARUNKUMAR VIJAYSING, **Advocate**
Sh. MOHATA VIJAYSINGH TULSHIDAS
SARAFI NEAR SHIVAJI VESH
KHAMGAON, BULDHANA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2366

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Avinash Laxmanrao Dongre, **Advocate**
Sh. Laxman Kashinath Dongre
Sr.No 93, behind mohmmad wadi police chowky,
tarwade wasti, Sr.No 93, behind mohmmad wadi
police chowky, tarwade wasti, mohmmad
wadi,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2367

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SANJAY VISHNU SADAVARTE, **Advocate**
Sh. VISHNU NATTHU SADAVARTE
SAOJI GALLI OPP. VITTHAL MANDIR MEHKAR
AT P TQ MEHKAR DIST BULDHANA
,BULDHANA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2368

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SAVITA PRAMOD DESHMUKH, **Advocate**
Sh. PURUSHOTTAM
A.102,BALAJI PARADISE, NEAR DHARESHWAR
MANDIR DHAYARI,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2369

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MAYUR YASHWANT AGRAWAL, **Advocate**
Sh. YASHWANT GIRDHARLAL AGRAWAL
Behind vitthal mandir Old City
Akola, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2370

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Surwase Pravin Arun, **Advocate**
Sh. Arun Bhagwat Surwase
S.No. 74.1.1, Azad Chowk Jyotiba Nagar,
Kalewadi Pimpri, Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2371

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRADEEPSINH TULSIDAS GANGANE, **Advocate**
Sh. GANGANE TULSHIDAS JANARDHAN
JAI HIND CHOWK SALE GALLI
LATUR, LATUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2372

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SUNANDA MADHAVRAO INGALE, **Advocate**
Sh. MADHAVRAO TUKARAM INGALE
SAMBHAJI NAGAR NEAR SHREE HIGHSCHOOL
LATUR,LATUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2373

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DEVENDRA KASHINATH SONAWANE, **Advocate**
Sh. KASHINATH
AT POST OTUR TAL KALWAN DIST
NASHIK,NASHIK,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2374

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Ishwar Vasekar, **Advocate**
Sh. ISHWAR
MUKTI VIHAR FLAT NO B203 B WING JALOCI
MIDC ROAD JALOCHI
BARAMATI,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2375

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AJAY NIMBAJI AKHAND, **Advocate**
Sh. NIMBAJI
PLOT NO.153,FLAT NO.302 3RD FLOOR,
GOKUL.GANGA APARTMENT BESIDE OLD
KUNAL HOSPITAL, JAIHIND NAGAR,
MANKAPUR, NAGPUR,NAGPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2376

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRATIBHA KISHANRAO KULKARNI, **Advocate**
Sh. KISHANRAO BAPURAO KULKARNI
NETAJI NAGAR NEAR DR. R. G. KULKARNI
LATUR, LATUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2377

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAJDATT GOPALRAO RANNAWARE, **Advocate**
Sh. GOPAL BALIRAM RANNAWARE
NEW MADA COLONY NEAR GREEN PARK
KARLA CHOWK
WARDHA, WARDHA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2378

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Prabhakar Rao Kodape, **Advocate**
Sh. Prabhakar Rao
Pajagade Layout Near Arunoday Society, Bhosa
Road Yavatmal, YAVATMAL, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2379

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gaikwad Dhanashree Shivajirao, **Advocate**
Sh. Shivajirao
At Ratnapuri 8 Sangramnagar Post Akulj Tal
Malshiras,SOLAPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2380

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. shivdas dnyaneshwar tambe, **Advocate**
Sh. Dnyaneshwar
Narayangaon Junnar ,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2381

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Surekha Jagdish Dabi, **Advocate**
Sh. Mohan Unesa
B.507 om Avishkar Sneh Paradise B.507 om
Avishkar Sneh Paradise, Paud Road Kothrud,
Near MIT Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2382

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAJENDRA PANDIT SONAWANE, **Advocate**
Sh. Pandit Shankar Sonawane
Ayodhya Nagar Behind Naka, Dhule Road
Chalisgaon, JALGAON, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2383

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VIPLAV ASARAM SARDA, **Advocate**
Sh. ASARAM HIRALAL SARDA
RAMSNEHI D P ROAD WANARE LAY OUT
KHAMGAON,BULDHANA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2384

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VIJAY ATMARAM MANE, **Advocate**
Sh. ATMARAM YASHWANT MANE
KACHARE
ISLAMPUR, SANGLI, MAHARASHTRA

GALLI

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2385

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DILIP SHIVAJI PATIL, **Advocate**
Sh. SHIVAJI YASHWANT PATIL
AT PUJARWADI PO ATPADI TAL ATPADI DIST
SANGLI,SANGLI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2386

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHITAL SHIVLAL CHITLANGE, **Advocate**
Sh. SHIVLAL KACHRULAL CHITLANGE
RAMSNEHI D P ROAD WANARE LAY
OUT,BULDHANA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2387

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRAKASH SADASHIV SARFARE, **Advocate**
Sh. SADASHIV K SARFARE
E.1.604, OVAL NEST SOCIETY BEHIND RMD
SINHGAD COLLEGE
WARJE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2388

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAJESHKUMAR SURESH BARTAKKE, **Advocate**
Sh. SURESH KRUSHNA BARTAKKE
473 MORE ALI BHOR
BHOR,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2389

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MOHD TAHER ISMAIL KHAN, **Advocate**
Sh. ISMAIL MAHEBOOB KHAN
228.1 GHORPADE PETH OPP NAMRATA
BUILDING PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2390

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BALASAHEB DATTARAO KUTE, **Advocate**
Sh. DATTARAO
JIRE GALLI TQ AUNDAH NAGNATH DIST
HINGOLI, HINGOLI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2391

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KSHITIJ PRAKASH PARAB, **Advocate**
Sh. PRAKASH
SNEHANKUR, SARVODAY NAGAR, NEW
SALAIWADA, SAWANTWADI TALUKA
SAWANTWADI, SINDHUDURG, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2392

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vidya Mangesh Takalkar, **Advocate**
Sh. Raghunath Kulkarni
B.1103, Sara Orchids Ranubai Mala, Chakan
Taluka Khed,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2393

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rashida Kamaluddin Syed, **Advocate**
Sh. Saheblal Mardan Shaikh
125, M. G. Road, Camp, Pune . 411001
,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2394

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VIKAS MOHAN SHINDE, **Advocate**
Sh. MOHAN SAMBHAJI SHINDE
At post Chakore Tal Malshiras
,SOLAPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2395

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHITAL MOHANRAO SALUNKHE, **Advocate**
Sh. MOHANRAO
AP VADUJ SHIVAJI ROAD TAL KHATAV DIST
SATARA ,SATARA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2396

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. UMESH MOHANLAL GANGAPARI, **Advocate**
Sh. MOHANLAL HIRALAL GANGAPARI
AT GANDHI WARD TIRORA TH TIRORA DIST
GONDIA ,GONDIA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2397

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sadhana Sunil Mahashabde, **Advocate**
Sh. Ganesh Mahadev Ghaisas
9, Meghdoot, Taikalwadi, Mahim,
Mumbai, MUMBAI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2398

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pritamlal Birbal Bhanyari, **Advocate**
Sh. Birbal Gangaram Bhanyari
Himachal Heights Lane No. 5C, Sanjay Park
Lohegaon, PUNE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2399

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRANAY RAMESH BHANDARKAR, **Advocate**
Sh. RAMESH KASHIRAM BHANDARKAR
AT VIR SAVAKAR WARD TIRORA
CHANDRABHGHA ROAD TIRORA
,GONDIA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2400

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DNYANESHWAR BAPURAOJI NIMKAR, **Advocate**
Sh. BAPURAOJI
NEAR NEW MUNGSAJI MANDIR DARWHA TQ
DARWHA, YAVATMAL, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2401

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KARAMUNGE MAHESH LAXMAN, **Advocate**
Sh. LAXMAN GANPATI KARAMUNGE
AT NAWGHARWADI POST PANBOSI TQ
KANDHAR DIST NANDED
,NANDED,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2402

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bobade Subhash Yeshwant, **Advocate**
Sh. Bobade Yeshwant Shivaram
Utkarshnagar Soc., Bldg. No. A.6, Flat No.12
Gadital Hadapsar,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2403

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. FARUQUI MOHAMMED TAHMIDUDDIN ABDUL MALIK, **Advocate**
Sh. ABDUL MALIK AHEMADUDDIN
H.NO.32, QUAZI PALAMKAR HOUSE INFRONT
OF SIMRAN ICE FACTORY NEAR MOHAMMADI
MASJID, PARBHANI, PARBHANI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2404

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ATUL RAMCHANDRA ADSARE, **Advocate**
Sh. RAMCHANDRA KONDIBA ADSARE
Flat No 2 Gordhan Housing Soc RH 159 Shahu
Nagar Chinchwad Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2405

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Popat Machhindra Ajabe, **Advocate**
Sh. Machhindra Valuji Ajabe
Sr No. 56 Aple Ghar Society Lane No. 5 Bandhu
Prem Niwas Nagar Road Kharadi
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2406

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bamane Raju Lahyappa, **Advocate**
Sh. Bamane Lahyappa Tukaram
TUKAI NAGAR KARKHANA ROAD TUKAI NAGAR
KARKHANA ROAD
MANGALWEDHA, SOLAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2407

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pandurang Nivrutti Bobade, **Advocate**
Sh. Nivrutti Ramchandra Bobade
Flat No.9, Vighnaharta Tower S.No.15 Ambegaon
Bk,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2408

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Inamdar Firoz Ayub Fakir, **Advocate**
Sh. Ayub Abdulshah Fakir
Shani Chouk ,NASHIK,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2409

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mahadeo Kisanrao Kunjir, **Advocate**
Sh. Kisanrao Aabaji Kunjir
Sr. No. 354 Kondhawa Khurd Behind
Bhairavnath Temple Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2410

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MITTAR SAIN BHARDWAJ, **Advocate**
Sh. MUKAT BIHARI BHARDWAJ
601, MAHESH VILLA, DHOLAKIA NAGAR,
GILBERT HILL ROAD, ANDHERI
WEST, MUMBAI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2411

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Janhavi Avinash Deshpande, **Advocate**
Sh. Avinash Shivram Deshpande
Flat no. 2, Vijayshree, Plot no. 120, Mahesh
society Bibwewadi Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2412

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DEEPAK RAJARAM GAIKWAD, **Advocate**
Sh. RAJARAM GAIKWAD
AAIEE, HETKAR ALI AT.POST NERAL, TALUKA .
KARJAT, RAIGAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2413

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAJESH KISHOR PUNEKAR, **Advocate**
Sh. KISHOR BALKRISHNA ROKADE
Row House No 3 Diamond C Woods Plot No 2
Sector No 9 Spine Road Moshi Pradhikaran Pune
,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2414

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. TUSHAR VASANT SURVASE, **Advocate**
Sh. VASANT SOPANRAO SURVASE
9B, Anant Heights, Ranjai Co Op Housing Soc.
Near Kulkarni Hospital Warje Jakat Naka, Village
Warje,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2415

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PARVEZUDDIN ZAHIRUDDIN SHEIKH, **Advocate**
Sh. ZAHIRUDDIN MUMTAZUDDIN SHEIKH
44 ASHOKA COLONY GANESH NAGAR GONDIA
,GONDIA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2416

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vasant Shivram Enchilwar, **Advocate**
Sh. SHIVRAM ENCHILWAR
IN FRONT OF STATE BANK VADSA ROAD,
LAKHANDUR
LAKHANDUR,BHANDARA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2417

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NARESH MOTIRAMJI MULEY, **Advocate**
Sh. MOTIRAMJI YADAOJI MULEY
SAINATH NAGAR AKOLA ROAD SHAHAPUR AT
POST TQ
MANGRULIR, WASHIM, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2418

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kailas Devram Pansare, **Advocate**
Sh. Devram Anaji Pansare
Otur Junnar ,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2419

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhagyashree Sunil Bora, **Advocate**
Sh. Chandrakant
S.No 1742 4 3 Barmecha Complex Ramling Road
Shirur,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2420

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ROHIT HARISHCHANDRA SURAWASE, **Advocate**
Sh. HARISHCHANDRA SOPAN SURAWASE
PLOT NO. 91 PRABHUKRUPA NAVIN PAWANA
NAGAR WASAHAT CHINCHWAD
PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2421

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mr Shailesh Sudhakar Nakade, **Advocate**
Sh. Sudhakar
Plot No. 31 Ramkrushna Society Narendra Nagar,
Nagpur, NAGPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2422

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adv. Rupali Amol Sardesai, **Advocate**
Sh. BHAGWAT AKARAM SHIVDAS
FLAT NO 203, PLOT NO 107, SEC 8B SHIV
MALHAR CO.OP HOUSING SOCIETY ULWE,
NAVI MUMBAI, RAIGAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2423

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rashmi Jitendra Shivapurkar, **Advocate**
Sh. Krishnakumar
Flat No. 208 , Omkar Swaroop Complex , 1436 ,
Shukrawar Peth , above Ratan Cycle Mart , Bhau
Maharaj Lane , Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2424

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kirti Parikshit Thorat, **Advocate**
Sh. Diliprao Deshmukh
Flat No. 5 3rd Floor Yash Classic Apt. Behind
Cosmos Bank Near Deep Banglow Chawk Model
Colony Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2425

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Laxman Kshirsagar, **Advocate**
Sh. Laxman Ambadas Kshirsagar
S No. 207 Behind Nisarg City Near Vedant Hights
Co Jayavat Dagdu Kamble Kaspate wasti Wakad
pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2426

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Trupti Keshavrao Mandavgade, **Advocate**
Sh. Keshavrao
Bramhsagar Appartment Sindhi Colony
Ramnagar ,CHANDRAPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2427

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SUNIL PANDURANG GAWANDE, **Advocate**
Sh. PANDURANG
OM NAGAR AKOLA ROAD
BALSOND, HINGOLI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2428

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. UPENDRA MADHUKAR JOSHI, **Advocate**
Sh. MADHUKAR RAMRAO JOSHI
PLOT NO. 19 GIRIRAJ MANEWADA ROAD RMS
COLONY NEAR PADOLE MEDICAL
CORNER,NAGPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2429

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAJENDRA AMRUTRAO CHAVAN, **Advocate**
Sh. AMRUTRAO GAJMAL CHAVAN
ROOM NO 243 OLD POLICE COLONY
RAMNAGAR JALNA NEAR GAHNTRUP
HANUMAN MANDIR, JALNA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2430

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shrikrushna Dnyaneshwar Dhore, **Advocate**
Sh. Dnyaneshwar Genbhau Dhore
Sec. No.6, Riddhi.Siddhi Society, Flat No. A.204
Spine Road Moshi
Pradhikaran,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2431

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Meena Khanderao kadam, **Advocate**
Sh. Khanderao Yashwant Kadam
Flat NO.11, Elite Residency, Ashapuri Chauk,
Near Vishal Petrol Pump Untwadi, New
Nashik,NASHIK,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2432

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Chetana Shridhar Phatale, **Advocate**
Sh. Shridhar Mahadev Phatale
Rajendra M Phatale S No 103 Mahatma Gandhi
Nagar Yerwada,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2433

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MAYUR ARJUN PATIL, **Advocate**
Sh. ARJUN TUKARAM PATIL
NEAR SHIRALA NAKA ANNA DANGE CHOWK
ISLAMPUR TAL.WALWA
DIST.SANGLI,SANGLI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2434

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MANDAR VIJAY THOSAR, **Advocate**
Sh. VIJAY THOSAR
NAER GANESH TEMPLE AT AND POST
DIVEAGAR TAL
SHRIWARDHAN, RAIGAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2435

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SANDEEP TANAJI DAGADE, **Advocate**
Sh. TANAJI NIVRUTTI DAGADE
S NO 29 HISSA NO 6 HISSA NO 1 NEAR SHAKTI
MARBLE BAWDHAN BK,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2436

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. HEMANT SADASHIV SURALE, **Advocate**
Sh. SADASHIV VITHOBA SURALE
AT POST SHIRALA TALUKA SHIRALA
,SANGLI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2437

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ABHIJIT BHAGWANTRAO GAIKWAD, **Advocate**
Sh. BHAGWANTRAO ANNASO GAIKWAD
Latakunj, Near Post Office Navin Vasahat
Khanapur, SANGLI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2438

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHRIKANT VISHNU DARVESHI, **Advocate**
Sh. VISHNU CHATRULAL DARVESHI
16.1102, TRINITY HILLS CHS LTD, HAWARE
CITI, BORIVADE VILLAGE, KASARWADAVALI,
GHODBUNDER ROAD, NEAR EURO
INTERNATIONAL SCHOOL,
THANE, THANE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2439

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sandeep Dagadu Dhiwar, **Advocate**
Sh. Dagadu Sakharan Dhiwar
D1 602 Gagan Vihar Society Bibvewadi
Kondhwa Road
Marketyard,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2440

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bhalchandra Narayan Bhandane, **Advocate**
Sh. Narayan Manikrao Bhandane
Gangabharati Krupa Niwas Behind Bank of
Maharashtra Narhegaon
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2441

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. OM PRAKASH TIWARI, **Advocate**
Sh. YAG NARAYAN TIWARI
ROOM NO. 7, CHAWL NO. 1, TIWAK DADA
NAGAR, NEAR SAMSHANBHUMI, DOMBIVALI
EAST, THANE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2442

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shubhangi Prabhakar Naiknaware, **Advocate**
Sh. Prabhakar Shankar Naiknaware
S.No. 27, Lane No.11C Near Moje School,
Munjaba wasti Dhanori,
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2443

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vijay Anandrao Adhav, **Advocate**
Sh. Anandrao Tatyaba Adhav
Flat No. C.30, Mayanagari Apartment Opp. Alfa
Laval Company Dapodi, PUNE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2444

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manoj Namdeo Lodhi, **Advocate**
Sh. Namdeo Bandoji Lodhi
251 Guruwar Peth ,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2445

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dattu Raku Potangale, **Advocate**
Sh. Raku Nagu Potangale
House No. 22 Bibve Niwas Kondhawa Khurd
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2446

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shelke Gorakh Genba, **Advocate**
Sh. Genba Shankar Shelke
S. No. 84.10 C, Sejal Garden Flat No. B.3, Behind
Vaibhav Theatre Hadapsar,
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2447

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SAYED ASHRAF SAYED MAHEBOOB, **Advocate**
Sh. SAYED MAHEBOOB
KRANTI NAGAR PATODA ,BEED,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 2448

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Angelina Sudnyan Kamble, **Advocate**
Sh. Sudnyan Shamrao Kamble
Rahoboth Building Adarshnagar Ashtavinayak
Colony Dighi Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2449

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KRUPAWANT DOMAJI KOTANGALE, **Advocate**
Sh. DOMAJI
SUGAT NAGAR MAHATMA FULE CHOWK
NAGINABAG, CHANDRAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2450

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adv. Shruti Subhash Sankpal, **Advocate**
Sh. Shubhash Keshav Sankpal
Neptune Society G1 Fl no 23 Kalyani Nagar
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2451

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shivraj Hiraji Mane, **Advocate**
Sh. Hiraji Chandrakant Mane
S No 13 Satavwadi
Hadapsar,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2452

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adv. Harish Bhagwan Taware, **Advocate**
Sh. Bhagwan
Mauli Krupa , Mauli Nagar Bhigwan Road ,
Baramati Tal. Baramati,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2453

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KHADE RAVINDRA DIGAMBAR, **Advocate**
Sh. KHADE DIGAMBAR DHONDIBA
PAWAR COLONY BHOKAR TQ BHOKAR DIST
NANDED, NANDED, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2454

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mr. Ganesh Tukaram Sawant, **Advocate**
Sh. Tukaram Baban Sawant
Datt Nagar Kiwale pune Datt Nagar Kiwale pune
Kiwale, PUNE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2455

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAJESH MADHUKAR KASHIKAR, Advocate
Sh. RAJESH MADHUKAR KASHIKAR
AT OLD TOWN SHIVAJI NAGAR
BULDANA, BULDHANA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2456

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nitin Bachchu Bhoir, **Advocate**
Sh. Bachchu Govind Bhoir
A.101, Revati, Viva Tarangan, Neqar Ice Factory,
Phool Pada Road, Virar East Taluka
Vasai,PALGHAR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2457

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mohmad Naseem Shaikh, **Advocate**
Sh. Mubarak Shaikh
Room No.1, shankar Jagtap Chawl, V. I. sawant
Road, Amboli Andheri west, Mumbai, MUMBAI
SUBURBAN, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2458

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Suhas Vilas Gaikwad, **Advocate**
Sh. Vilas Rajaram Gaikwad
Sr. no. 56.18.A2.2 Home No. 189 Close to
Bhagwat Guruji Samrat Ashok Nagar
Wadgaonsheri Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2459

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GAYATRI SANDEEP RAJEBHOSALE, **Advocate**
Sh. JAYANTRAO BHASKARRAO DESHMUKH
UTTSAV BUNGLOW NO 122 OPP MANU
PRABHA APARTMENT GURUSAHANI NAGAR F 1
SECTOR N 4 CIDCO
AURANGABAD, AURANGABAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2460

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SAMRUDDHI DESHMUKH, **Advocate**
Sh. JAYANTRAO BHASKARRAO DESHMUKH
SATYANAND PLOT NO 38 BEED BY PASS NEW
CHHATRAPATI NAGAR SATARA PARISAR
AURANGABAD, AURANGABAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2461

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAJENDRA MADHUKRA DHAVALA, **Advocate**
Sh. MADHUKAR BALIRAM DHAVALA
V.1..23 SAMBHAJI NAGAR DHANKAWADI
,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2462

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MEGHA KAILASH KURLE, **Advocate**
Sh. ANIL BHIMRAO GONJARE
FLAT NO.9, SHRIRAM APARTMENT.B, S NO 16
HISSA NO 1 AND 1 SINHGAD ROAD
ANANDNAGAR WADGAON BK PUNE
CITY,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2463

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. REKHA BAPU WADKAR, **Advocate**
Sh. SUNIL HIVARKAR
SURVEY NO 86 MOHAMMADWADI ROAD
WADKAR MALA
HADAPSAR,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2464

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. JYOTI VIKAS MANE, **Advocate**
Sh. SHIVAJI MAHADEV GAYAKE
FLAT NO 5 FIRST FLOOR CTS NO 693 YAJUVED
CO OP HSG SOC LTD BEHIND VITTHAL
MANDIR KARVENGAR,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2465

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DEVENDRA SHRIRAM TIKAR, **Advocate**
Sh. SHRIRAM BALIRAM TIKAR
JOSHI NAGAR JOSHI NAGAR GHATPURI NAKA
KHAMGAON,BULDHANA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2466

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nitin Uttam Shinde, **Advocate**
Sh. Uttam Sakham Shinde
S.No. 28, Mulik Complex Flat No. 704, B
Building Ramwadi, Nagar road,
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2467

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BHAUSAHEB SAHEBRAO SHINDE, **Advocate**
Sh. Sahebrao Bahu Shinde
parvati niwas rajyog colony walhekar wadi
chinchwad,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2468

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SARIKA VASANTRAO KOTHEKAR, **Advocate**
Sh. VASANTRAO KOTHEKAR
71, SURANA NAGAR BEHIND YASHODEEP
HOTEL JALNA
ROAD,, AURANGABAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2469

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VIRENDRA JAGJIVAN RAJE, **Advocate**
Sh. JAGJIVAN RAJE
RAJE UDARAM BHAWAN CHAUBARA CHOWK
PUSAD, YAVATMAL, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2470

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KULKARNI ASHWINI SHRIPAD, **Advocate**
Sh. VITTHAL NARAYAN JOSHI
B.803, AMBIENCE ANTILIA, BEHIND MARATHA
MANDIR, BAVDHAN PUNE
,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2471

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sushil Raghunath Kapare, **Advocate**
Sh. Raghunath Shivram Kapare
S.No. 47.3.1 Kalpataru Housing Society Kharadi
Road Chandan Nagar
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2472

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. HEMANT DATTATRAY DHOLE, **Advocate**
Sh. DATTATRAY GOVINDRAO DHOLE
Ap Vadgaon Nimbalkar Tal. Baramati Dist. Pune
,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2473

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MAHESH RAMCHANDRA GORE, *Advocate*
Sh. RAMCHANDRA
SF 3 VIPULSHRUSHTI 15 2B RAVIWAR PETH
POWAI NAKA SATARA, SATARA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2474

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Girish Hari Shevate, **Advocate**
Sh. Hari Vishnu Shevate
S.No. 19.1 Shubangi Kunj Natraj Colony
Gondhale Nagar Hadapsar
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2475

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sagar Ganpat Talekar, **Advocate**
Sh. Ganpat Ramchandra Talekar
C.601, BhaktiAnugan CHS Ltd. Tower, Sector 12
A, Plot No. 17 A KoperKhairane, Navi
Mumbai,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2476

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. TIDKE PRAKASH VITTHALRAO, **Advocate**
Sh. TIDKE VITTHAL LAXMANRAO
AT POST.BHOGALWADI TQ.DHARUR
DIST.BEED,BEED,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2477

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Madhuri Vasantrya Pawar, **Advocate**
Sh. Vasantrao Balasaheb Pawar
S No. 40.2 Dudhane Wasti Keshawnagar
Mundhawa Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2478

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SANDHYA DILIP WAINGANKAR, **Advocate**
Sh. SUDAM RAMJI SHIRKE
A 501 NORITA PRIDE PARK OPP LAWKIM NEAR
R MALL GHODBUNDER ROAD THANE
WEST,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2479

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. UTTAM LAXMAN TELGAONKAR, **Advocate**
Sh. LAXMAN
TRIRATNA OPP BSNL OFFICE 12TH SCHEME OF
CIDCO SHIVAJI NAGAR AURANGABAD
,AURANGABAD,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2480

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NEELAM SAJJAD PATEL, **Advocate**
Sh. AHMEDALI HABIB KARA
FLAT NO 1 AND 2 HABIB PARK CLARE ROAD
41.49 B BYCULLA MUMBAI
,MUMBAI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2481

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Archana Nandkishor Borase, **Advocate**
Sh. Nandkishor Shaligram Borase
B.2, 606, Atulnagar Near Vinayak Hospital,
Mumbai.Banglore Highway
Warje,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2482

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VAIBHAV ISHWARSINH PARDESHI, **Advocate**
Sh. ISHWARSINH
PARDESHIPURA MAHARANA PRATAP MARG
JUNNAR,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2483

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Melba Anil Chandane, **Advocate**
Sh. Valerian Saldanha
Quarter No. A.74 Hindustan Antibiotics Colony
Pimpri, Pune, PUNE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2484

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHAILESH SHRIRAM KULKARNI, **Advocate**
Sh. SHRIRAM BHASKAR KULKARNI
AT BEHIND LATE BABANRAO DESHPANDE HIGH
SCHOOL MOTALA ,BULDHANA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2485

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rohit Kiran Gondhale, **Advocate**
Sh. Kiran Gondhale
YASHODHAN NIWAS,DHERE BANGLA SR NO
105 MANJARI BUDRUK TAL
HAVELI,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2486

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AYASSAMMA AHMAD SHAIKH, **Advocate**
Sh. MOAMMED MOIDIN SHAIKH
A.303, Zaitoon Apt, Gaothan Lane No.1, Andheri
West Mumbai, MUMBAI
SUBURBAN, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2487

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jyoti Nandkumar Navale, **Advocate**
Sh. Sharad Ukhardu Nemade
Sarjai Flat no. 10 Gururaj society Paud Road
Kothrud Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2488

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. POOJA SWADEEP NANEKAR, **Advocate**
Sh. MANIK PATIL MORE
BUILDING NO 12, FLAT NO 14 SECTOR NO 1,
PRATIK NAGAR CHS
YERWADA,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2489

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mr. Vishal Gangaram Mahadik, **Advocate**
Sh. Gangaram Nivrutti Mahadik
AT KOLEWADI POST HUMGAON TAL
JAOLI, SATARA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2490

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Vikas Sharad Musale, **Advocate**
Sh. Sharad Malharrao Musale
Siddhivinayak Colony, Satavwadi Survey No. 13,
Hadapsar Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2491

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. JOGENDRA THAKUR, *Advocate*
Sh. DAYANAND THAKUR
FLAT NO. 501, 5TH FLOOR, BUILDING NO. 19,
SANSKRUTI HOUSING SOCIETY, MHADA
COLONY, RCS COMPLEX, KANDIVALI
WEST,,MUMBAI SUBURBAN,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2492

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. POOJA NAMDEO GAIKWAD, **Advocate**
Sh. NAMDEO DAMODAR GAIKWAD
27.4 SEVAGIRI NIWAS RAM MANDIR CHOWK
BEHIND BHARATI
VIDYAPEETH,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2493

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Santosh Hiranman Gaware, **Advocate**
Sh. Hiranman Anandrao Gaware
At. Post. Vitthalwadi Tal. Shirur Dist.
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2494

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AHMAD NIZAM SHIAKH, **Advocate**
Sh. Nizam Shaikh
A.303, Zaitoon Apt., Gaothan Lane No.1, S. V.
Road, Andheri West Mumbai, MUMBAI
SUBURBAN, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2495

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. JOSHI RAJU UDHAVRAO, **Advocate**
Sh. UDHAVRAO
SHASTRI NAGAR HINGOLI
HINGOLI, HINGOLI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2496

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sanjay Waman Shelar, **Advocate**
Sh. Waman Khandu Shelar
Flat No. 4 Radhakrishna Apts. Moraya Park
Pimple Gurav Pune, PUNE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2497

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRAMOD KUMAR TRIPATHY, **Advocate**
Sh. BAISHNAB CHARAN TRIPATHY
A 28 HIGH RISE CHS LTD OPP MARY
IMMACULATE HIGH SCHOOL L M ROAD
BORIVALI WEST, MUMBAI
SUBURBAN, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2498

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SWATI VISHAL PHADTARE, **Advocate**
Sh. RAJARAM NIVRUTI MORE
701 SANGAM ENCLAVE CHS LTD PLOT NO 124
125 SECTOR 8A AIROLI NAVI
MUMBAI, THANE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2499

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SANTOSH MANOHAR LOKARE, **Advocate**
Sh. MANOHAR NARHARI LOKARE
FLAT NO.705 SAI VELOCITY BAVDHAN BK
PAUD ROAD PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2500

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHITALKUMAR NANDKUMAR DESHPANDE, **Advocate**
Sh. NANDKUMAR GOVIND DESHPANDE
Madhukosh Apartment Phase II, G.301 wadgaon
Khurd sinhgad road Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2501

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Jayashri Hanmant Kadam, **Advocate**
Sh. Hanmant Ramkrishna Kadam
Tupe Colony Gitai Nagar Manjari
Budruk,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2502

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shripad Sudhakar Kulkarni, **Advocate**
Sh. Sudhakar Prabhakar Kulkarni
Sitaram.smruti, in front of old Income Tax Office
Gorakshan Road, Akola, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2503

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sushil Sobhagchand Bora, **Advocate**
Sh. Sobhagchand Bora
Main Road Arni, YAVATMAL, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2504

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AMOL JAGANNATH DAULE, **Advocate**
Sh. JAGANNATH
MANOHAR NAGAR MANMAD NAGAR RAHURI
TQ RAHURI ,AHMEDNAGAR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2505

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MOHD ASLAM FAROOQUI, **Advocate**
Sh. S.U. FAROOQUI
ROOM NO. 12, LOVEJI BHIMJI BUILDING, 1ST
FLOOR, MAIN ROAD DHARAVI,
DHARAVI,,MUMBAI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2506

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SARFRAJ IBRAHIM MUJAWAR, **Advocate**
Sh. IBRAHIM MUJAWAR
KHORI GALLI AYESHA COLONY
LATUR, LATUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2507

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BHASKAR NILKANTH PISE, **Advocate**
Sh. NILKANTH DONDUJI PISE
BHAI G APARTMENT NO.3, BEHAI ND TAHSIL
OFFICE PARSODI,
UMRED,NAGPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2508

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. DHIRAJKUMAR PRAKASHCHAND GOTHI, **Advocate**
Sh. PRAKASHCHAND GOTHI
VIDERB HOUSING SOCIETY AT POST BULDANA
TQ BULDANA, BULDHANA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2509

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Devanand Ratnakar Dhokne, **Advocate**
Sh. Ratnakar Zapraji Dhokne
S No. 10 Kamraj Nagar Dada Bansode Chawk
Yerwada Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2510

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SALUNKHE PRADIPKUNAR SHAHAJIRAO, **Advocate**
Sh. SHAHAJIRAO
BEHIND JYOTIBA MANDIR AT POST
KAPUSKHED TQ
WALVA, SANGLI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2511

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Girish Janardhan Nair, **Advocate**
Sh. Janardhan
B.002, Darbari Bldg., Sector 10, Vasant Nagri
Vasai East, PALGHAR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2512

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rajesh Dhirajlal Doshi, **Advocate**
Sh. Dhirajlal
Room No. 02, Near Clement.Villa, Manickpur,
Vasai Road West,,PALGHAR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2513

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHELKE VIJAY SHESHRAO, **Advocate**
Sh. SHESHRAO DHONDU SHELKE
AT POST SHIRPUR TA DIST BULDHANA
,BULDHANA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2514

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ABHIJIT SURENDRA LONDHE, **Advocate**
Sh. SURENDRA DATTATRAY LONDHE
FLAT NO 102 FIRST FLOOR CELESTYNE S NO
37.2 RAMNAGAR
VADGAONSHERI,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2515

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KUNAL SUBHASH ACHARYA, **Advocate**
Sh. SUBHASH ACHARYA
202 2ND FLOOR VEDANT VILLA ACHARYA
WADA MAHIM ROAD TAL AND DIST
PALGHAR, PALGHAR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2516

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHIVRAJ RAGHUNATHAPPA MAHAJAN, **Advocate**
Sh. RAGHUNATH SHIVAPPA MAHAJAN
SHIVKRUPA NIWAS , NEAR TAHSIL OFFICE
SAMARTH NAGAR RISOD TQ.. RISOD, DIST.
WASHIM, WASHIM, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2517

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SAVITA MILIND PAWAR, **Advocate**
Sh. SAVITA SHANKAR JARAD
SURVEY NO 33.2 PLOT NO 76 LANE NO 14
VIDYANAGAR,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2518

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shriniwas Ganeshrao Khot, **Advocate**
Sh. Ganeshrao Ambadas Khot
Khadki Bu.5 T.T.N. Road Keshav
Nagar, AKOLA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2519

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anil babanrao Chavan, **Advocate**
Sh. Babanrao Kondiba Chavan
Lalit Ban 50 Yashoda Housing Society
Chaturshringi Road Behind OM Super Market
Model Colony,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2520

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Yogesh Dattatraya Kshirsagar, **Advocate**
Sh. Dattatraya Ramchandra Kshirsagar
At post Manegoan Tal Madha At post Manegoan
Tal Madha At post Manegoan Tal
Madha,SOLAPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2521

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ISTEKHAR MAULA SHEKH, **Advocate**
Sh. MAULA SHEKH ISMAILE SHEKH
AT POST. BHANKHEDA TQ.. SENGARON , DIST .
HINGOLI ,HINGOLI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2522

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ANITA SANDEEP BALKAWADE, **Advocate**
Sh. BANSILAL WAYKAR
CB.5 INDIRA SHANKAR NAGARI NEAR
KOTHRUD BUS DEPOT PAUD
ROAD,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2523

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAJKUMAREE BABRUWAHAN LOKARE, **Advocate**
Sh. BARUWAHAN DASHRATH LOKARE
FLAT NO 17 BUILDING NO B3 SHRIRAM NAGAR
CO OP HSG SOC GAIKWAD NAGAR
AUNDH,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2524

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. vijayalaxmi raghunathrao ruikar, **Advocate**
Sh. raghunathrao
vijay appt 1,28. b wing vijay nagri G B Road
Thane ,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2525

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHRIKRISHNA PARASHRAM KOLHAL, **Advocate**
Sh. PARASHRAM
AT KONDAWADA POST KAWATHA BK TQ
SENGAON DIST
HINGOLI, HINGOLI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2526

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ajaykant Rambali Vidyadevi Dubey, **Advocate**
Sh. Mr. Rambali Dubey
B 506 deep Pushp Apartment CHS limited Anjali
Nagar Opp. United Bank of India Kulgaon
Badlapur West Thane, THANE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2527

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BALAJI PRABHAKAR LAKHAME, **Advocate**
Sh. PRABHAKAR GOVIND LAKHAME
ROOM NO 307, MILIND NAGAR ASLAF
VILLAGE, NEAR HIMALAY SOCIETY
GHATKOPAR WEST, MUMBAI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2528

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRADIP MANOHARRAO KULKARNI, **Advocate**
Sh. MANOHARRAO SANTUKRAO KULKARNI
Near Kaustub Mangal Karyalaya Santdasganu
Nagar Karegaon
Road, PARBHANI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2529

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAHIMAN TURAB SHAIKH, **Advocate**
Sh. TURAB SHAIKH
A.327, A WING, CHINTAMANI CHS LTD,
Sambhaji Nagar, Sahar Road, Andheri
East,,MUMBAI SUBURBAN,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2530

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Rekha Nivrutti Rajgire, **Advocate**
Sh. Nivrutti Dagadu Rajgire
Flat. No. 9, Yogeshwar Apartment Near Utkarsh
Eng. Medium School Sinhgad Road, Vadgaon
Bk.,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2531

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRASHANT VIJAYKANT TEKE, **Advocate**
Sh. VIJAYKANT CHINTAMAN TEKE
SR NO 14 1 2 NEAR CHETNA RESIDENCY THITE
WASTI KHARADI PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2532

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AMIT VIJAY RASHINKAR, **Advocate**
Sh. VIJAY KONDAJI RASHINKAR
PLOT NO 33 SHIV NAGAR NEAR SHIV TEMPLE
NEAR LEKHA NAGAR SAVEDI
AHMEDNAGAR, AHMEDNAGAR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2533

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAJESHREE VASANT SURYAWANSHI, **Advocate**
Sh. VASANT RAMCHANDRA SURYAWANSHI
428 A NEW MANGALWAR PETH RANJEET
COMPLEX PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2534

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SABA RAHIMAN SHAIKH, **Advocate**
Sh. AMIRODDIN SHAIKH
FLAT NO.327, CHINTAMANI CHS LTD.,
SAMBHAJI NAGAR SAHAR ROAD, Andheri
East,,MUMBAI SUBURBAN,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2535

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Suresh Pannalal Jadhav, **Advocate**
Sh. Pannalal N Jadhav
Flat No. 303 Bldg. A.1 Ganga Orchard opp.
Passport Office Mundhawa Road
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2536

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. INDRAJEET MOHANLAL KANOJIYA, **Advocate**
Sh. MOHANLAL KANOJIYA
S T ROAD NEAR YOGI RESTAURANT ROOM NO
12 MASKAWALA BUILDING CHEMBUR
MUMBAI, MUMBAI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2537

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BHARAT TATYARAO SHELAR, **Advocate**
Sh. TATYARAO SHANKAR SHELAR
C O PRASHANT TEKE SR NO 14 1 2 NEAR
CHETNA RESIDENCY THITE WASTI KHARADI
PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2538

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Madhu Sadashiv Waghmode, **Advocate**
Sh. Sadashiv Ramu Waghmode
Plot NO 11 S No 18 Abinav College
Narhe,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2539

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ASHOK RAOJI DESAI, **Advocate**
Sh. RAOJI VISRAM DESAI
Flat No 001, Plot No 37, Sector No 10 A, Vashi ,
Navi Mumbai ,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2540

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gautam Suresh Powar, **Advocate**
Sh. Suresh
510, Sushama, Kadamvadi road
,KOLHAPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2541

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SAGAR RAVINDRA GADHAVE, **Advocate**
Sh. RAVINDRA JAGANNATH GADHAVE
AT POST BOPARDI TAL WAI DIST
SATARA, SATARA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2542

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BANKAR SNEHAL VASANTRAO, **Advocate**
Sh. VASANTRAO
PLOT NO 16 GAIKWAD COLONY SAVEDI ROAD
AHMEDNAGAR, AHMEDNAGAR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2543

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHILPA DATTATREY TAPARE, **Advocate**
Sh. DATTATREY DINKAR TAPARE
GOVIND COMPLEX FLAT NO 12 S NO 22 PLOT
NO 18 BALAJI NAGAR,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2544

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SADHANA DATTATRAYA WAGHMODE, **Advocate**
Sh. DATTATRAYA
CHAUGULE WASTI 59 FATA MALSHIRAS TAL
MALSHIRAS,SOLAPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2545

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pradeep Dattatray Umap, **Advocate**
Sh. Dattatray Yashwant Umap
B.10 Siddheshwar Nagari Rajgurunagar Tal.
khed Dist. Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2546

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NILKHANTH RAMESH PAWADE, **Advocate**
Sh. RAMESH
C O ARVIND G PAWAR GURU KRUPA PLOT NO
13 H N .4 CIDCO
AURANGABAD, AURANGABAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2547

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AMARSINGH RAJARAM RAJPUT, **Advocate**
Sh. RAJARAM BANSISINGH RAJPUT
TANDULWADI POST SIDDHANATH WADGAON
GANGAPUR, AURANGABAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2548

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RENUKA VISHWANATHAN NAIR, **Advocate**
Sh. VISHWANATHAN NAIR
603 6TH FLOOR BLDG NO II SONAM BASERA
NEW GOLDEN NEST PHASE IX BHAYANDER
EAST,THANE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2549

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Pradip Pandurang Salokhe, **Advocate**
Sh. Pandurang Ganapati Salokhe
1278 A ward Chandreshwar Lane Shivaji Peth
Kolhapur, KOLHAPUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2550

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GEETA MANOHAR WAVHAL, **Advocate**
Sh. Jagannath Mahadev Kharpude
S No. 51 Plot No. 198 Bhairavnagar Dhanori
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2551

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRADIP KUMAR UPADHYAY, **Advocate**
Sh. MITHAILAL UPADHYAY
304, A WING, VINI RESIDENCY, PHASE 2,
HANUMAN NAGAR, NALLASOPARA
WEST,,PALGHAR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2552

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GEETHA L BHAT, **Advocate**
Sh. DR SRINIVAS RAO
OM PRATHMESH CHS LTD,B.9 2ND FLOOR
TARUN BARAT AREA, CHAKALA,
ANDHERI.EAST,MUMBAI,MUMBAI
SUBURBAN,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2553

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ARUN MAHADEORAO JICHKAR, Advocate
Sh. MAHADEORAO
RAM NAGAR CHANDUR RAILWAY
AMRAVATI, AMRAVATI, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2554

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PANDURANG VITTHAL SHINGARE, **Advocate**
Sh. GYANBA SHINGARE
SECTOR NO 3, FLAT NO 203 WING.B SECTOR
NO 3, FLAT NO 203 WING.B INDRAYANINAGAR
BHOSARI,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2555

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sangeeta Keshavrao Yadav, **Advocate**
Sh. Keshavrao
plot no 50, Mangeshkar Nagar, Subhash Road,
Kolhapur. ,KOLHAPUR,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2556

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VIJAY ARJUN PATTEBAHADUR, Advocate
Sh. ARJUN KALUJI PATTEBAHADUR
MEHSUL COLONY TAL MALEGAON DIST
WASHIM, WASHIM, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2557

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VIJAY PRABHAKAR WANKHADE, **Advocate**
Sh. PRABHAKAR WANKHADE
AT POST ASALGAON TQ JALGAON JAMOD DIST
BULDANA,BULDHANA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2558

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adv. Shailaja Kamalakar Rao Pande, **Advocate**
Sh. Kamalakar Rao Pande
20 YOGIRAJ, CHAITNYA CO.OP. HOUSING
SOCIETY BESIDE MAULI HOSPITAL, PUNDLIK
NAGAR ROAD GARKHEDA
AURANGABAD, AURANGABAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2559

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ashish arjun Tamhane, **Advocate**
Sh. Arjun Hari Tamhane
sr no 183, Harikusum baglow Tamhane Complex
Baner, PUNE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2560

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Borshe Sandhya Madhukar, **Advocate**
Sh. Madhukar Ganesh Borshe
PRASAD, Shramik Colony, Satavwadi, Hadapsar
PRASAD, Shramik Colony, Satavwadi, Hadapsar
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2561

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. KAPURE KAVITA RAMLING, **Advocate**
Sh. RAMLING KAPURE
Flat No.15,16 Phale Heights Near Manas Hospital
Ambegaon Budruk,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2562

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sachin Prakashrao Pande, **Advocate**
Sh. Prakashrao Wasudevrao Pande
Brahman galli Behind Ganesh Mandir
Risod, WASHIM, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2563

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. BAGAL VISHAL ARUNRAO, **Advocate**
Sh. ARUNRAO
PLOT NO 25 PRATHAMESH NAGARI DEOLAI
ROAD
AURANGABAD, AURANGABAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2564

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adv PARAG PRAFULLA MHATRE, **Advocate**
Sh. Mr. PRAFULLA VITHOBA MHATRE
ASHWAMEDH VILLA, PLOT NO. 12, ROAD NO.
20, SECTOR NO. 12, NEW PANVEL, TAL.
PANVEL, RAIGAD, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2565

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sunil Bhima Mane, **Advocate**
Sh. Bhima Santoba Mane
Gat No 657 Star Cirty Manjari Kolawadi Road
Kolawad Tal Haveli,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2566

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SUDHAKAR SHAMSUNDAR PARAB, **Advocate**
Sh. SHAMSUNDAR
C.306 VIKROLI SHIVAI CHS LTD HARIYALI
VILLAGE OPP VIKROLI STATION VIKROLI
EAST,MUMBAI SUBURBAN,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2567

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dada Janardhan Londhe, **Advocate**
Sh. Janardhan Laxman Londhe
S No. 93 Laxmi Nagar Mahatma Phule Vasahat
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2568

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. AMOL SUDAM BHUJBAL, **Advocate**
Sh. SUDAM
SAYALI NIWAS, DNYANESHWAR NAGAR
TALEGAON DHAMDHERE
,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2569

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Madhukar Yogiraj Musale, **Advocate**
Sh. Yogiraj Ramchandra Musale
CB 2 Clarion Park Naer Telephone Exchange D P
Road Aundh Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2570

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VIVEK VIJAY KHARE, **Advocate**
Sh. VIJAY MADHUSUDAN KHARE
PLOT NO 138 KANSAI SECTION
AMBARNATH, THANE, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2571

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. VISHWAS GAJANANRAO TAWALE, **Advocate**
Sh. GAJANANRAO JAGOBAJI TAWALE
PLOT NO 97 SHASTRI NAGAR STATION
ROAD,BHANDARA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2572

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PRAMOD KEWALRAM BHUJADE, **Advocate**
Sh. KEWALRAM SHIVAJI BHUJADE
APNA NAGAR TAKIYA WARD
,BHANDARA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2573

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Adv Viresh Sahadev Rawool, **Advocate**
Sh. Sahadev Tanaji Rawool
Station Road, Salaiwada Station Road, Salaiwada
Sawantwadi, SINDHUDURG, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2574

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NIDHI HARIOM SHARMA, **Advocate**
Sh. HARIOM SHARMA
563 RAVIWAR PETH ABOVE DWARIKADAS
SHYAMKUMAR SARI CENTER KAPREGANJ
PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2575

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ADV DATTATRAYA AJINATH MALI, **Advocate**
Sh. AJINATH BHAGWAN MALI
G.2, GAURI CO.OP. HOUSING SOCIETY NEAR
MORAYA GOSAVI SAMADHI MAHDIR
CHINCHWAD PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2576

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. PARAB SANDEEP SHAMSUNDAR, **Advocate**
Sh. PARAB SHAMSUNDAR BHIVA
A.3, SAI POOJA CHS LTD, NEAR AMI PARK,
NILEMORE, NALLASOPARA WEST, DIST
PALGHAR, PALGHAR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2577

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. ADVOCATE LEENA DATTATRAYA MALI, **Advocate**
Sh. DAGADU SOPAN SURAWASE
G.2, GAURI CO.OP. HOUSING SOCIETY NEAR
MORAYA GOSAVI SAMADHI MANDIR
CHINCHWAD PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2578

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. JADHAV SANJEEV RAJARAM, **Advocate**
Sh. RAJARAM JADHAV
76.1 RAJHANS BUILDING BANER
PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2579

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. NAIK VIPULA SITARAM, **Advocate**
Sh. SITARAM G NAIK
23, MARWAH APTS,, MAROL HILL TOP, OFF.
MAROL CHURCH ROAD, NEAR ST JOHN
SCHOOL, J.B.NAGAR, ANDHERI.EAST,
MUMBAI,MUMBAI SUBURBAN,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2580

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ramesh Yeshwant Mohite, **Advocate**
Sh. Yeshwant Narsu Mohite
65.4, Kedari Nagar Wanawadi,
Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2581

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GAJANAN BALASAHEB JADHAV, Advocate
Sh. JADHAV BALASAHEB HARISHCHANDRA
BHAGYA NAGAR NANDED ROAD AHMEDPUR
TQ AHMEDPUR DIST
LATUR, LATUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2582

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. POOJA BHAGWAN BARGE, **Advocate**
Sh. RAMCHANDRA SHELAR
404 SHIVSPARSH HEIGHTS NEAR NRI BOYS
HOSTEL SINHGAD COLLEGE WADGAON
BUDRUK PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2583

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. mrunal sandeep potnis, **Advocate**
Sh. VASANT MADHAV JOSHI
849 B SAMADHAN K C JAIN NAGAR MARUTI
MANDIR
RATNAGIRI,RATNAGIRI,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2584

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Gaikwad Rohidas Waghuj, **Advocate**
Sh. Gaikwad Waghuj Pandurang
Sai Sneha Park Flat No. 5 Near S T Colony Old
Sangavi Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2585

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SUJIT PRALHAD KAMBLE, *Advocate*
Sh. PRALAD SITARAM KAMBLE
AT POST LONI KALBHOR, TAL. HAVELIL, DIST.
PUNE ,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2586

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dinesh Yeshwant Kabade, **Advocate**
Sh. Yeshwant Umaji Kabade
C.202 Krushna Residency Sus Road
Pashan,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2587

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SHINDE SANJYOT ANIL, **Advocate**
Sh. SHINDE ANIL KERBA
BHAGIRATHI INDAPUR BARAMATI ROAD
SARASWATINAGAR
INDAPUR,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2588

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RAHUL RADHESHYAM ZAWAR, **Advocate**
Sh. RAGHESHYAM MANAKCHAND ZAWAR
2A KHANDESH MILL COLONY RING ROAD
JALGAON, JALGAON, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2589

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Dilip Kaluram Karande, **Advocate**
Sh. Kaluram Nana Karande
Wada Road Satkarsthal Post. Rajgurunagar Tal.
Khed Dist. Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2590

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MAHESH HARISHCHANDRA GOVALKAR, **Advocate**
Sh. HARISHCHANDRA
A 302 SUMIT GREENDALE NEAR AGARWAL
LIFESTYLE GLOBAL CITY VIRAR
WEST, PALGHAR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2591

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. JAGTAP PANDURANG GANPATRAO, **Advocate**
Sh. JAGTAP GANPATRAO SONBA
SAHYADRI GULTEKDI BHIGWAN TAL
INDAPUR,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2592

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ashok Govind Galande, **Advocate**
Sh. Govind Balu Galande
At Jashi Post Palashi Tal Man
Satara, SATARA, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2593

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. GAYATRI VIKRAM NARULE, **Advocate**
Sh. RAVINDRA PRABHAKAR ACHALARE
HOUSE NO. 1063 ALPHONSA SCHOOL ROAD,
VIJAY NAGAR KALEWADI, PIMPRI,
PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2594

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shirish Trimbak Joshi, **Advocate**
Sh. Trimbak Kashinath Joshi
Chaitali, Opp Samrth Vidya Mandir Bhistbag
Road, Profesor Colony Savedi,
Ahmednagar, AHMEDNAGAR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2595

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kamlesh Maruti Phadtare, **Advocate**
Sh. Maruti Shripati Phadtare
A.202, Sukhwani Eleganza S No 161, Shahaji
Raje Bhosale Nagar
Hadapsargaon,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2596

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. SANGITA SADASHIV BIRADAR, **Advocate**
Sh. SADASHIV DEVRAO BIRADAR
TRIMURTI NAGAR SAVE WADI
LATUR, LATUR, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2597

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manoj Baliram Daive, **Advocate**
Sh. Baliram Ganpat Daive
Flat No. 14, Jeevansneh Apartment Shankar
Nagar, Takli Road Dwarka,
Nashik, NASHIK, MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2598

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. MOHANSING JAYSING NIMBALKAR, **Advocate**
Sh. JAYSING KALYANRAO NIMBALKAR
S. NO. 125, SAHYADRI VILLA BUILDING, FLAT
NO. B.6, CHAVAN NAGAR, DSK ROAD DHAYRI,
PUNE,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2599

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. YUVRAJ DINKARRAO PATIL, **Advocate**
Sh. DINKARRAO NARAYANRAO PATIL
WARD NO. 1 MALKAPUR ROAD BULDANA TQ.
DIST. BULDANA,BULDHANA,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2600

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bajirao Nathuram Ghule, **Advocate**
Sh. Nathuram Ganpat
S No. 57 Ganpati Niwas Mahammad Wadi
Hadapsar Pune,PUNE,MAHARASHTRA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY